

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF SEPTEMBER 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	SH. PRAKASH/ SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi								
				TRADEMARK	CS COMM-958/2025	01.09.2025	NIKE INNOVATE C.V. AND ANR. VS ASHOK KUMAR AND ORS	SHRAVAN KUMAR BANSAL	011-26843455	UNITEDMARK@U	30.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-980/2025	08.09.2025	RAJ LAKSHMI METALS PVT. LTD. VS M. R. ENGG WORKS PVT. LTD. AND ORS.	G.S TIWARI & ANKUR DHALL	9818195977	GSTIWARIADVOC	06.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-990/2025	10.09.2025	DINESH JAIN VS VINOD KUMAR	HARSH GOYAL	9711513525	GOYAL.HARSH34	09.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-996/2025	11.09.2025	ATUL JAIN VS ARVIND SRIVASTAVA	UJJWAL PARTI	9818744993	UJJWALPARTI@G	10.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-997/2025	11.09.2025	BANK OF BARODA VS SABHAPATI KAMATI	SHAILENDER SINGH SISODIA	8130237770	SHAILENDER.SISC	10.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1009/2025	15.09.2025	UNION BANK OF INDIA VS SHUBHAM BABBAR	KAMALJIT SINGH RANOT	9890410729	kamalsinghranot@g	12.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1010/2025	15.09.2025	D.C. BOOKS PVT. LTD. VS TELEGRAM FZ LLC	STATVA LAW LLP	9455160761	TATVALAWLLP@	12.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-1015/2025	16.09.2025	LEVI STRAUSS & CO. VS ASHOK KUMAR AND ANR.	SHRAVAN KUMAR BANSAL	6211970125	UNITEDMARK@U	15.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-1024/2025	18.09.2025	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ORS. VS. DAV PUBLIC SCHOOL	JURAL SOLUTIONS	9210107303	THEJURALSOLUT	17.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-1025/2025	18.09.2025	ADIDAS AG VS GAGAN AND ANR.	AASTHA SHARMA	9810481016	MAIL@THELEGIS	17.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CT CLAIM-48/2025	18.09.2025	M/S MISHRO CONSTRUCTION PVT. LTD. VS KALU RAM	ROHIT GOEL	9312248785	ROHITGOEL1975@	17.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1029/2025	19.09.2025	M/s JAI NARAIN RADHE SHYAM AND CO. PVT. LTD.VS. KAPIL MALHOTRA	SIDDHANT BANGA	9999369931	SIDDHANTBANGA	18.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1030/2025	19.09.2025	MAHENDER KUMAR VS RITU SHARMA	KAUSHLENDE R SINGH	9873578142	Gaurassociates.singh	18.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1031/2025	19.09.2025	UCO BANK VS S G ENTERPRISES THROUGH ITS PARTNERS	SUNIL KUMAR	9971955807	SUNILKUMARSIN	18.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1037/2025	20.09.2025	ZARAR AHMAD VS MUNICIPAL CORPORATION OF DELHI	VIDYA SAGAR SHARMA	8279971561	ADVOCATEVIDY	19.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1051/2025	25.09.2025	UNION BANK OF INDIA VS NATASHA MALHOTRA	R K SINHA	9968076150	RAKESH SINHA24	24.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1055/2025	26.09.2025	PREM COLOR CHEM PVT. LTD. VS GOKUL MAULI SUGARS LTD.	ARUN KUMAR YADAV	9810768996	ARUNYADAV113	25.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	MISC PETITION	MISC DJ-685/2025	03.09.2025	VIPIN KHADELWAL VS SHALINI SHUKLA	AABHAS DAHIYA, INITISH DAHIYA	9810808725	SSSLAWCHAMBI	02.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	MISC PETITION	MISC DJ-688/2025	04.09.2025	SHIVAKRITI AGRO PVT. LTD VS GEETA DEVI	SIDHARTH ARORA	9839211111	SIDHARTHAROR	03.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, Extension Block, Tis Hazari Courts, Delhi	MISC PETITION	MISC DJ-690/2025	06.09.2025	RAJEEV JINDAL VS U & G TRADING COMPANY	SHARVAN DEV	7703894232	SDEV9213295609@	04.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	MISC PETITION	MISC DJ-691/2025	06.09.2025	M/s. SHELLZ INDIA PVT. LTD. VS M/s. CRESCENT DOTS N LINE PVT. LTD.	NAMIT SURI	9582410211	MAIL@LEXINDIA	04.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	MISC PETITION	MISC DJ-694/2025	08.09.2025	M/s. CAPRSO FINANCE LTD. VS DIN DAYAL AGRAWAL HUF	JAYA GOEL	9811131012	JAYAGOEL@NEC	06.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	MISC PETITION	MISC DJ-709/2025	12.09.2025	M/s RAJDHANI PAPERS INDUSTRIES PVT. LTD. VS M/s OLYMPICS CARDS LTD.	G.S GANGWAR	0120-4961761	GANGWAR@GSC	11.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	MISC PETITION	MISC DJ-739/2025	24.09.2025	M/s RAJDHANI PAPERS INDUSTRIES PVT. LTD. VS M/s OLYMPICS CARDS LTD.	G.S GANGWAR	0120-4961761	GANGWAR@GSC	23.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	MISC PETITION	MISC DJ-744/2025	25.09.2025	M/s. LOKDHUN TELEMEDIA PVT. PAWAN LTD. VS M/s SHREE DURGA KUMAR MULTI-TRADE PVT LTD. & ORS.	KASHYAP	9811217760	MANISHBATRA7	24.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	MISC PETITION	MISC DJ-756/2025	27.09.2025	M/s JAI GURUJI TRADING COMPANY VS M/s BINDAL SMELTING PVT. LTD.	RAVINDER TYAGI	9871335082	TYAGIRAVINDE	26.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration and Conciliation Act, 1996	OMP(I) COMM- 775/2025	03.09.2025	TATA CAPITAL LTD. VS BRJESH KUMARPAL	ANISH BHOLA	9811452022	ANISH_BHOLA17	02.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration and Conciliation Act, 1996	OMP(I) COMM- 789/2025	04.09.2025	TATA CAPITAL LTD. VS AKASH SAXENA	SACHIN KATYAL	011-26211488	LEGAL@KATYAL	03.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration and Conciliation Act, 1996	OMP(I) COMM- 812/2025	17.09.2025	TATA CAPITAL LTD. VS SUNIL	ANISH BHOLA	9811452022	ANISH_BHOLA17	16.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration and Conciliation Act, 1996	OMP(I) COMM- 813/2025	17.09.2025	TATA CAPITAL LTD. VS RAJENDRA KUMAR BANJARA	ANISH BHOLA	9811452022	ANISH_BHOLA17@	16.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration and Conciliation Act, 1996	OMP(I) COMM- 814/2025	17.09.2025	TATA CAPITAL LTD. VS SETU SINGH RAWAT	ANISH BHOLA	9811452022	ANISH_BHOLA17@	16.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration and Conciliation Act, 1996	OMP(I) COMM- 820/2025	18.09.2025	TATA CAPITAL LTD. VS SANTOSH JONWAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@	17.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration and Conciliation Act, 1996	OMP(I) COMM- 821/2025	18.09.2025	TATA CAPITAL LTD. VS SOHAN LAL MEGHWAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@	17.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration and Conciliation Act, 1996	OMP(I) COMM- 832/2025	19.09.2025	DCB BANK LTD. VS MAHMOOD ALO	ANISH BHOLA	9811452022	ANISH_BHOLA17@	18.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration and Conciliation Act, 1996	OMP(I) COMM- 834/2025	19.09.2025	TATA CAPITAL LTD. VS RAMA GRAND CEREMONIAL LLP 2563	ANISH BHOLA	9811452022	ANISH_BHOLA17@	18.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM 428/2025	06.09.2025	ICICI BANK VS MANDEEP KUMAR	DEEPAK KAUSHIK	9818030800	INDUSLEGALIA@	04.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM 434/2025	09.09.2025	M/s GOLDY CONSTRUCTION COMPANY VS MUNICIPAL CORPORATION OF DELHI	SATYAJIT KUMAR	9555215464	CINMOYASSOCI@	08.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM 443/2025	15.09.2025	SURENDER KAUSHIK VS RIKESH KUMAR RAM	VINIT KALRA	9999274724	VINITKALRA@	12.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM 459/2025	20.09.2025	ASHOK BISHNOI VS HINDUSTAN AEROSYSTEMS PRIVATE LIMITED	RAKESH GARG	9990333933	ECOLAWCHAME@	19.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM 460/2025	20.09.2025	KOTAK MAHINDRA PRIME LTD. VS SHALU DAHIYA	SAGAR MISHRA	7053284188	SAGARMISHRA2	19.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM 467/2025	23.09.2025	KUNDAN LAL AND SONS VS RANI ALANKAR JEWELLERS PVT. LTD.	ASHUTOSH NAGAR	9999666398	ASHUTOSHNAGAR	22.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM 468/2025	24.09.2025	SATYA PRAKASH & BROS PVT LTD. VS MUNICIPAL CORPORATION OF DELHI	ASEEM MEHROTRA	9811062351	MEHROTRA ASEEM	23.09.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)							30.08.2025
					CS (COMM)/960/2025	02-09-2025	SANJAY KUMAR GOYAL Vs JSM INDAUSTRIES	Manish kumar(P),	9717359631		08.08.2025
			306	CS (COMM)							
					CS (COMM)/961/2025	02-09-2025	TRUSTLENDERS CAPITAL PVT LTD Vs ABHISHEK KUMAR	AMIT KUMAR SINHA(P),	9990659331		29.08.2025
			306	CS (COMM)							
					CS (COMM)/962/2025	02-09-2025	M/S B R AGROTECH LTD Vs VIVEK SINGLA	Deepak Yadav(P),	9999980081		02.09.2025
			306	Execution (Comm)							
					Execution (Comm)/427/2025	04-09-2025	ALANKIT ASSIGNMENTS LTD Vs M/S ESS AAR MOTORS	ABHISHEK KUMAR	9891138990		03.09.2025
			306	OMP) (COMM)							
					OMP (COMM)/45/2025	06-09-2025	JEETU Vs KOTAK MAHINDRA PRIME LTD	AASHOK KUMAR(P),	9990018670		03.09.2025
			306	OMP (I) (COMM)							
					OMP (I) (COMM)/797/2025	06-09-2025	IDFC FIRST BANK LTD Vs MEENU GULSHAN	MAYANK MAHAJAN(P),	9873347330		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING
			306	OMP (I) (COMM)							02.09.2025
					OMP (I) (COMM)/798/2025	06-09-2025	TATA CPITAL LIMITED Vs PRAMOD KUMAR	KARTIK KUMAR(P),	011-26211488		06.09.2025
			306	CS (COMM)			DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY Vs DRMILIND DEV RAJ DAV SR SEC PUBLICSCHOOL		9210107303		04.09.2025
			306	CS (COMM)			AYUSH BANSAL Vs KAVITHA KANWAR	Hitesh Chhabra(P),	9811059395		06.09.2025
			306	CS (COMM)			SUNNY GOEL Vs DEV SHAKTI STONE CRUSHER PVT LTD	SUMMIT KAUSHAL	9810313802		09.09.2025
			306	Ex (Comm) Award by Arb, Comm.							
					Ex (Comm) Award by Arb, Comm./46/2025	11-09-2025	KOTAK MAHINDRA PRIME LTD Vs NARESH KUMAR	RITU RANA	9910018313		10.09.2025
			306	CS (COMM)			NEO HY LAMINATES PVT LTD Vs MR KUNAL CHOUDHARY Prop HIND TRADERS	RAHUL VERMA	9871059347		12.09.2025
			306	CS (COMM)			NIKE INNOVATE C V Vs GAGAN AND ANR	PRAMOD KUMAR SINGH	9718209970		15.09.2025
			306	Execution (Comm)			M/S THE REFRIGERATION HOUSE Vs M/S AIRCON INDIA INCNIPUN AND ORS	BHUSHAN	9958799788		
					Execution (Comm)/448/2025	16-09-2025					

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING
			306	OMP (I) (COMM)							15.09.2025
					OMP (I) (COMM)/817/2025	17-09-2025	TATA CAPITAL LIMITED Vs NISHA JHANWAR	ANISH BHOLA(P),	9811452022		11.09.2025
			306	M Ex							
					M Ex/702/2025	18-09-2025	SANTOSHI GOLD PVT LTD Vs SAGAR AGGARWAL	deepak chopra(P),	9811104015		
			306	OMP (I) (COMM)							
					OMP (I) (COMM)/823/2025	18-09-2025	TATA CAPITAL LTD Vs RANAJEET SINGH TANWAR	ANISH BHOLA(P),	9811452022		15.09.2025
			306	OMP (I) (COMM)							
					OMP (I) (COMM)/824/2025	18-09-2025	TATA CAPITAL LTD Vs MOHIT RAJ RAO	ANISH BHOLA(P),	9811452022		15.09.2025
			306	Execution (Comm)							
					Execution (Comm)/458/2025	19-09-2025	MANISH SUKHLJA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525		17.09.2025
			306	OMP (I) (COMM)							15.09.2025
					OMP (I) (COMM)/841/2025	19-09-2025	TATA CAPITAL LTD Vs VIJAY SINGH BUDANIA	ANISH BHOLA(P),	9811452022		
			306	OMP (I) (COMM)							17.09.2025
					OMP (I) (COMM)/842/2025	19-09-2025	DCB BANK LTD Vs GAZE SINGH	ANISH BHOLA(P),	9811452022		
			306	CS (COMM)							19.09.2025
					CS (COMM)/1041/2025	22-09-2025	JITENDER UJLA Vs ADITYA SHARMA	M L SHARMA	9810318865		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	Execution (Comm)							18.09.2025
					Execution (Comm)/470/2025	25-09-2025	SATISH BANSAL Vs TECHNOMAC POWER PROJECT PVT LTD	VIDIT GUPTA(P),	9910995511	advocate@noida.gov.in	
			306	CS (COMM)			DAYANAND ANGLO-VEDIC COLLEGE TRUST AND MANAGMENT SOCIETY Vs NEWS DAV PUBLIC SCHOOL	MILIND SRIVASTAVA(P)	9210107303	advocate@noida.gov.in	22.09.2025
			306	M Ex							24.09.2025
					M Ex/707/2025	26-09-2025	RAGHAV INDUSTRIAL PRODUCTS Vs PARAGON PAPER INDUSTRIES LLP	KESHAV SINGH SAINI	7838381994	advocate@noida.gov.in	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/776/2025	03.09.2025	TATA CAPITAL LIMITED VS SHRI SHYAM CONSTRUCTION COMPANY	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	02.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/777/2025	03.09.2025	PNB HOUSING FINANCE LTD. VS MS BALAJI STEELS AND PIPES	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	02.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/791/2025	04.09.2025	TATA CAPITAL LTD VS MUNESH SAINI	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	02.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/807/2025	11.09.2025	TATA CAPITAL LIMITED VS AMIT SAHAY	TRAHUL KASHYAP	9891009515	LEXPACIFIC03@GMAIL.COM	10.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX(COMM)/438/2025	11.09.2025	M/S OP & SONS TRADERS PVT.LTD VS M/S DAKSH FAB & ANR.	MANJU JAIN	9818321621	MANJUIJAIN3.97@GMAIL.COM	10.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISC DJ 9 RULE 9	MISC DJ/ 707/2025	12.09.2025	BANK OF BARODA VS ANUP SAMADDER	ANANT RAO	9718618928	GOVIND19FEB@GMAIL.COM	11.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 OF ARBITRATION AND CONCILIATION ACT, 1996	OMP /COMM/47/2025	15.09.2025	SH. TANJIT SINGH GHAI & ANR. VS M/S KOTAK MAHINDRA PRIME LTD.	SONAL ANAND	9811101222	SANAND@ASA-PARTNER.COM	11.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISC DJ	MISC DJ/714/2025	15.09.2025	MR. RAJEEV BANSAL VS M/S PURUSHOTTAM DASS AND NIRANJAN LAL	SATYAWAN ATTRI	8527857002	SWSADV2252@GMAIL.COM	11.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/815/2025	17.09.2025	TATA CAPITAL LIMITED VS M/S WAZIR MOHD	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	12.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/816/2025	17.09.2025	TATA CAPITAL LIMITED VS SHIVAM CONSTRUCTION COMPANY	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	12.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/833/2025	19.09.2025	DCB BANK LTD VS SUKHDEV SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	18.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/835/2025	19.09.2025	DCB BANK LTD VS ROHIT SAINI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	18.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/836/2025	19.09.2025	AXIS FINANCE LTD. VS DURGAPRASAD KAUSIKBHAI TRIVEDI	ASHISH KUMAR SINGH	9507805205	AMIT@ANSLEGAL.IN	18.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/837/2025	19.09.2025	TATA CAPITAL LTD VS VIKRAM SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	18.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/890/2025	25.09.2025	TATA CAPITAL LTD. VS PRADEEP YADAV 9000	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	24.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/891/2025	25.09.2025	TATA CAPITAL LTD. VS PRADEEP YADAV 8999	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	24.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/892/2025	25.09.2025	IDFC FIRST BANK LIMITED VS JASKARAN SINGH	RAHUL KASHYAP	9891009515	LEXPACIFIC03@G	24.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/893/2025	25.09.2025	TATA CAPITAL LTD. VS NIWANSHU SHARMA 2081	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	24.09.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/894/2025	25.09.2025	TATA CAPITAL LTD. VS UNIQUE CRANE SERVICES 8384	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	24.09.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL		ARBITRATION	OMP I (COMM)767/2025	01.09.2025	TATA CAPITAL LTD V/ MAHAKALESHWAR INFRATECH PVT LTD	SANISH BHOLA	9811452022	ANISH_BHOLA17@YAH	01.09.2025
			304	ARBITRATION	OMP I (COMM)768/2025	01.09.2025	TATA CAPITAL LTD V/ MAHAKALESHWAR INFRATECH PVT LTD	SANISH BHOLA	9811452022	ANISH_BHOLA17@YAH	01.09.2025
			304	ARBITRATION	OMP I (COMM)769/2025	01.09.2025	TATA CAPITAL LTD V/ MAHAKALESHWAR INFRATECH PVT LTD	SANISH BHOLA	9811452022	ANISH_BHOLA17@YAH	01.09.2025
			304	ARBITRATION	OMP I (COMM)770/2025	01.09.2025	TATA CAPITAL LTD V/ MAHAKALESHWAR INFRATECH PVT LTD	SANISH BHOLA	9811452022	ANISH_BHOLA17@YAH	01.09.2025
			304	RECOVERY	CS (COMM)969/2025	04.09.2025	M/S PREM COLOR CHEM PVT LTD V/S AJAY KUMAR	DARUN KUMAR	810768996	NA	04.09.2025
			304	RECOVERY	CS (COMM)987/2025	09.09.2025	DOSHI PHARMACEUTICALS V/ TRI GLOBAL LIFE SCIENCES OPC PVT LTD	SAMIT TALWAR	9911000928	TALWAR-AMIT@REDIF	04.09.2025
			304	EXECUTION	EX (COMM)437/2025	10.09.2025	RANVEER SINGH V/ MEENAKSHI	SMOHIT BATRA	9811893100	ADV.BATRA@GMAIL.CO	04.09.2025
			304								
			304								
			304								

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			304	RECOVERY	CS (COMM)1012/2025	15.09.2025	AVADHUT SATHE TRADING ACADEMY PVT LTD AND ANR V/S TELEGRAM FZ LLC	TATWA LLP	9455160761	TATVALAWLLP@GMAIL	10.09.2025
			304	RECOVERY	CS (COMM)1018/2025	16.09.2025	LEVI STRAUSS AND CO. V/S ASHOK KUMAR	SHARAVAN KUMAR	9650682928	UNITEDMARK@UMNITH	14.05.2025
			304	EXECUTION	EX (COMM)450/2024	17.09.2025	ANUJ KANSAL V/S R.N.RICE MILL AND ORS	MOHISH BANSAL	9136777700	ADVMOHISHBANSAL@	17.09.2025.
			304	ARBITRATION	OMP (I) (COMM)-826/2025	18.09.2025	TATA CAPITAL LTD. VS. NARAYAN DAS	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAH	15.09.2025
			304	EXECUTION	EX (COMM)-453/2025	18.09.2025	MAHENDER KUMAR GUPTA VS. IQBAL SINGH CHHACHI	SH. VIKAS GUPTA	9871-242-753	6587@YAHOO.COM	18.09.2025
			304	EXECUTION	EX (COMM)-454/2025	18.09.2025	BANK OF BARODA VS. M/S NITYA REALTECH PVT. LTD.	SH. ERAM KHAN	99717-099-220	ERAMADV@GMAIL.CO	18.09.2025
			304	ARBITRATION	OMP (I) (COMM)-851/2025	19.09.2025	TATA CAPITAL LTD. VS. RAMA GRAND CEREMONIAL LLP	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAH	15.09.2025
			304	ARBITRATION	OMP (I) (COMM)-852/2025	19.09.2025	TATA CAPITAL LTD. VS. DEVENDRA SINGH SHEKHAWAT	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAH	15.09.2025
			304	ARBITRATION	OMP (I) (COMM)-853/2025	19.09.2025	TATA CAPITAL LTD. VS. WAZID ALI	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAH	17.09.2025.
			304	ARBITRATION	OMP (I) (COMM)-854/2025	19.09.2025	TATA CAPITAL LTD. VS. MANOJ MALIK	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAH	15.09.2025
			304	ARBITRATION	OMP (I) (COMM)-855/2025	19.09.2025	TATA CAPITAL LTD. VS. BANSHI LAL DHAKAR	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAH	15.09.2025
			304	RECOVERY	CS (COMM)-1032/2025	19.09.2025	UCO BANK VS. M/S YASH GENERAL STORE	SH. SUNIL KUMAR	9971955807	sunilkumarsimpal99@gn	16.09.2025
			304	RECOVERY	CS (COMM)-1033/2025	19.09.2025	AMIT GUPTA VS. DEEPAK GUPTA & Ors	SH. TARUN SINGLA	9810202014	mcllawoffices@gmail.co	18.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
304				RECOVERY	CS (COMM)-1034/2025	20.09.2025	PUNJAB & SIND BANK VS. M/SH. MAURYANSH MAURYA PVT. LTD.	SH. NIWAS RAM	9560026079	ramniwasadav.4717@gmail.com	25.08.2025
				RECOVERY							18.09.2025
			304		CS (COMM)-1038/2025	20.09.2025	ASHISH PAPERS PVT. LTD. VS. ANIL GARG	SH. S.M. GUPTA	9810235448	smgupta@gmail.com	
			304	RECOVERY	CS (COMM)-1039/2025	20.09.2025	ZARAR AHMAD VS. MCD	SH. VIDYA SAGAR SHARMA	9891-826-827	ADVOCATEVIDYASAGAR@gmail.com	20.09.2025
			304	ARBITRATION	OMP (I) (COMM)-875/2025	22.09.2025	TATA CAPITAL LTD. VS. RAMESH CHOUDHARY	SH. KARTIK KUMAR	011-26214888	legal@katyalassociates.com	20.09.2025
			304	ARBITRATION	OMP (I) (COMM)-876/2025	22.09.2025	TATA CAPITAL LTD. VS. JAGDISH PRASAD	SH. KARTIK KUMAR	011-26214888	legal@katyalassociates.com	20.09.2025
			304	ARBITRATION	OMP (I) (COMM)-882/2025	22.09.2025	AXIS BANK LTD. MANISH CHAUDHARY	SH. VIBHOR MATHUR	9811-326407	support@arvlawchamber.com	20.09.2025
			304	ARBITRATION	OMP (I) (COMM)-883/2025	22.09.2025	AXIS BANK LTD. VIKRAM SINGH	SH. VIBHOR MATHUR	9811-326407	support@arvlawchamber.com	20.09.2025
			304	ARBITRATION	OMP(I) (COMM)-884/2025	22.09.2025	AXIS BANK LTD. VS. AJAY SINGH	SH. VIBHOR MATHUR	9811-326407	support@arvlawchamber.com	20.09.2025
			304	EXECUTION	EX (COMM)-462/2025	22.09.2025	ILLUMIX LED LIGHTING PVT. LTD. VS. M/S VISION MEDIA INDIA AND ANRS.	SH. AKASH VERMA	9999-130-571	advakashverma@gmail.com	20.09.2025
			304	TRADE MARK	CS (COMM)-1043/2025	23.09.2025	M/S ASK AUTOMOTIVE VS. ASHOK KUMAR	SH. AASTHA SHARMA		aastha@thelegist.com	23.09.2025
			304	RECOVERY	CS (COMM)1046/2025	24.09.2025	NOBLE PAHWA V/S RISHABH GUPTA	SH. MUKUL GUPTA	9718209970	MUKUK.RAWAL@YAHOO.COM	18.09.2025
			304	RECOVERY	CS (COMM)-1047/2025	24.09.2025	RADHEY SHYAM V/S MCD	ROBIN BHARDWAJ	9560905884	ROBINBHARDWAJ54@GMAIL.COM	18.09.2025
			304	ARBITRATION	OMP I (COMM)906/2025	25.09.2025	TATA CAPITAL LTD V/S DHARMESH BAHADUR SINGH	SANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	18.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			304	ARBITRATION	OMP I (COMM)904/2025	25.09.2025	TATA CAPITAL LTD V/S NAVEEN GUPTA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO	18.09.2025
			304	RECOVERY	CS (COMM)1056/2025	26.09.2025	DAYANAND ANGLO VEDIC TRUST V/S DAV	VIVEK SRIVASTAVA	9210107303	THRJURELSSOLUTION@GMAIL	18.09.2025
			304	EXECUTION	EX (COMM)-475/2025	26.09.2025	M/S SHIVA ENTERPRISED VS. MS. KRAFT INTERNATIONAL	SH. RAJESH LATHIGARA	810909134	zlathngara@yahoo.co.ipn	26.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL									28.08.2025
			305	ARBITRATION	OMP (I) (COMM)/782/2025	03-09-2025	TATA CPITAL LIMITED Vs PRADEEP KUMAR	ANISH BHOLA(P),	9811452022	Anishbholal7@yahoo.co	
			305	ARBITRATION	OMP (I) (COMM)/784/2025	03-09-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD 7951	ANISH BHOLA(P),	9811452022	Anishbholal7@yahoo.co	28.08.202
			305	ARBITRATION	OMP (I) (COMM)/783/2025	03-09-2025	TATA CAPITAL LIMITED Vs MAHAKALESHWAR INFRATECH PVT LTD 7609	ANISH BHOLA(P),	9811452022	Anishbholal7@yahoo.co	28.08.202
			305	COUNTER CLAIM	Counter Claim/45/2025	01-09-2025	RAJENDER GHANSHYAM MAHALE Vs JIWAT RAM PURSWANI	Sh. anushasit arya	9818977599	adv.anushassitarya@gm	01.09-2025
			305	RECOVERY	CS (COMM)/1003/2025	11-09-2025	R D CONSTRUCTION COMPANY Vs M/S SAGITTAL INFRA PROJECTS	Neeraj Gupta(P),	9811267045	info@juslawoffices.co	01.09.2025
			305	EXECUTION	Execution (Comm)/452/2025	17-09-2025	SHREE NATH JI AGRO PRODUCT PVT LTD Vs R N Rice Mill	Urmila(P),	99999 44920	advmohisbansal@gmail.	03-09-2025
			305	EXECUTION	Execution (Comm)/471/2025	20-09-2025	Axis Bank Ltd Vs Devender	Shobha Gupta(P),	9811192158	shobhagupta74@gma il.corn	15-09-2025
			305	ARBITRATION	OMP (I) (COMM)/830/2025	18-09-2025	TATA CAPITAL LIMITED Vs SHIV RAJ BISHNOI	ANISH BHOLA(P),	9811452022	Anishbholal7@yahoo.co	15-09-2025
			305	ARBITRATION	OMP (I) (COMM)/831/2025	18-09-2025	TATA CPITAL LIMITED Vs DEEPAK NAHAR	ANISH BHOLA(P),	9811452022	Anishbholal7@yahoo.co	15-09-2025
			305	ARBITRATION	OMP (I) (COMM)/886/2025	22-09-2025	TATA CAPITAL LTD Vs DINESH KUMAR	ANISH BHOLA(P),	9811452022	Anishbholal7@yahoo.co	17-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			305	ARBITRATION	OMP (I) (COMM)/910/2025	25-09-2025	TATA CAPITAL LIMITED Vs MOHAMMAD ALIM	ANISH BHOLA(P),	9811452022	Anishbholal7@yahoo.co	23-09-2025
			305	ARBITRATION	OMP (I) (COMM)/888/2025	23-09-2025	AXIS BANK LTD Vs PIYUSH KUMAR	Vibhor Mathur(P),	981 t326407	suppor@arvlawchambers	20-08-2025
			305	EXECUTION	Execution (Comm)/435/2025	09-09-2025	Vivek Bansal Vs Rajesh Kumar	Hardik Aggarwal(P),	7859984398	advocatehardikaggar wal@ gmail.com	09-09-2025
			305	ARBITRATION	OMP (I) (COMM)/887/2025	22-09-2025	IDFC FIRST BANK LIMITED Vs GHYASUDDIN SIDDIQUI	RAHUL KASHYAP(P),	9891009515'	LEXPACIFIC03@GMAIL	09-09-2025
			305	MISC. APPLICATION	Misc DJ/710/2025	12-09-2025	M/s Rajdhani Papers Convertors Vs M/s Olympic Cards Limited	G S GANGWAR(P),	9717211123	GANGWAR@GS GANG	10-09-2025
			305	ARBITRATION	OMP (I) (COMM)/810/2025	15-09-2025	MANAV Vs IDFC FIRST BANK	Manoj Kumar(P),	9811133644	MANOJK.ADV@GMAIL	11-09-2025
			305	ARBITRATION RECOVERY	OMP (I) (COMM)/885/2025	22-09-2025	DCB BANK LTD Vs TAUSEEF RAHMAN	ANISH BHOLA(P),	9811452022	Anishbholal7@yahoo.co	17-09-2025
			305		CS (COMM)-973/2025	04.09.2025	PARIKSHIT SEHGAL VS. TATA TELESERVICE LTD.	VIJAY MISHRA	9136346788	VIJAYMISHRA649@GMO	03-09-2025
			305	ARBITRATION	OMP (I) (COMM)-774/2025	01.09.2025	SHRIRAM TRANSFPORT VINANCE CO LTD. VS. M/S AARZOO MUYAS KHAN AND ANR.	SHEFALI KISHORE	7742705005	shefalikishore93@gmail	25-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410								30.08.2025
				CS (COMM)/967/2025	CS (COMM)/967/2025	04-09-2025	BANK OF BARODA Vs ROHIT VICTOR	RAJNISH KUMAR BANYAL	9810872357		
			410								01.09.2025
				CS (COMM)/1014/2025	CS (COMM)/1014/2025	16-09-2025	M/S YASH VALVES PVT LTD Vs SANDEEP JAIN	MOHIT AGARWAL	9911092666		
			410						9810768996		02.09.2025
				CS (COMM)/968/2025	CS (COMM)/968/2025	04-09-2025	M/S PREM COLOR CHEM PVT LTD Vs JAI KANTMANI TRIPATHI	ARUN KUMAR YADAV(P),			
			410								02.09.2025
				OMP (I) (COMM)/889/2025	OMP (I) (COMM)/889/2025	24-09-2025	TATA CAPITAL LIMITED Vs GAURAV GUPTA	SACHIN KATYAL	011-26211488		
			410								03.09.2025
				CS (COMM)/976/2025	CS (COMM)/976/2025	06-09-2025	M/S WELCOME ASSOCIATES THROUGH ITS PROP SH ASHWANI KUMAR Vs MUNICIPAL COPORATION OF DELHI	PROBIN BHARDWAJ	9560905884		
			410								04.09.2025
				Execution (Comm)/433/2025	Execution (Comm)/433/2025	08-09-2025	KANWAL KANT CHAGTI Vs YESSURINDER BANK LTD	JAIN	9891169348		
			410								06.09.2025
				CS (COMM)/1042/2025	CS (COMM)/1042/2025	23-09-2025	CANARA BANK Vs SANGITA CHAWLA	ANIL KUMAR SINGH	9810288424		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410				DAYANAND ANGLO-VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ANR Vs DAV HIGH SCHOOL	VIVEK SRIVASTAVA	9210107303		06.09.2025
				CS (COMM)/1008/2025	CS (COMM)/1008/2025	15-09-2025					
			410				STATE BANK OF INDIA Vs ANITA VARSHNEY	PRANSHU VASHISHTH	8383872404		10.09.2025
				ExCOMM - Award by Arb Comm/47/2025	ExCOMM - Award by Arb Comm/47/2025	11-09-2025					
			410				BANK OF BARODA Vs PREETI SINGHAL	GEETANJALI SHARMA	8447833470		16.09.2025
				Execution (Comm)/464/2025	Execution (Comm)/464/2025	23-09-2025					
			410				TATA CAPITAL LTD Vs HITESH JAIN	ANISH BHOLA(P),	9811452022		15.09.2025
				OMP (I) (COMM)/857/2025	OMP (I) (COMM)/857/2025	20-09-2025					
			410				TATA CAPITAL LTD Vs RAMA GRAND CEREMONIAL LLP 2564	ANISH BHOLA(P),	9811452022		15.09.2025
				OMP (I) (COMM)/856/2025	OMP (I) (COMM)/856/2025	20-09-2025					
			410				TATA CAPITAL LTD Vs RAMA GRAND CEREMONIAL LLP 2561	ANISH BHOLA(P),	9811452022		15.09.2025
				OMP (I) (COMM)/858/2025	OMP (I) (COMM)/858/2025	20-09-2025					
			410				TATA CAPITAL LTD Vs RAMA GRAND CEREMONIAL LLP 2562	ANISH BHOLA(P),	9811452022		15.09.2025
				OMP (I) (COMM)/859/2025	OMP (I) (COMM)/859/2025	20-09-2025					

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410						9811161525		17.09.2025
				Execution (Comm)/473/2025	Execution (Comm)/473/2025	26-09-2025	MAYANK GOEL Vs MUNICIPAL CORPORATION OF DELHI AND ANR	S.K SINGH			
			410						9811161525		17.09.2025
				Execution (Comm)/472/2025	Execution (Comm)/472/2025	26-09-2025	ANIL KUMAR Vs MUNICIPAL CORPORATION OF DELHI	S.K SINGH			
			410								17.09.2025
				CS (COMM)/1049/2025	CS (COMM)/1049/2025	25-09-2025	M/S PREM COLOR CHEM PVT LTD Vs SHREE MAROLI VIBHAG KHAND UDYOG SAHAKARI MANDLI LTD	JARUN KUMAR YADAV(P),	9810768996		
			410						9811848114		17.09.2025
				CS (COMM)/1044/2025	CS (COMM)/1044/2025	24-09-2025	LEGEND POLYFOAMS PVT LTD Vs NOBLE ENTERPRISES	VAIBHAV ARORA			
			410								22.09.2025
				CS (COMM)/1048/2025	CS (COMM)/1048/2025	25-09-2025	NARESH MANGAL Vs SHWETA BANSAL	Rakesh Kumar(P),	9711771000		
			410						9811452022		23.09.2025
				OMP (I) (COMM)/914/2025	OMP (I) (COMM)/914/2025	26-09-2025	TATA CAPITAL LTD Vs RAMAANISH GRAND CEREMONIAL LLP	ANISH BHOLA(P),			
			410								
				OMP (I) (COMM)/913/2025	OMP (I) (COMM)/913/2025	26-09-2025	TATA CAPITAL LTD Vs SURYAANISH RMC	ANISH BHOLA(P),	9811452022		23.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410	OMP (I) (COMM)/912/2025	OMP (I) (COMM)/912/2025	26-09-2025	TATA CAPITAL LTD Vs KEEANISH ENGINEERS PVT LTD	BHOLA(P),	9811452022		23.09.2025
			410	OMP (I) (COMM)/911/2025	OMP (I) (COMM)/911/2025	26-09-2025	TATA CAPITAL LTD Vs KEEANISH ENGINEERS PVT LTD	BHOLA(P),	9811452022		23.09.2025
			410	CS (COMM)/1062/2025	CS (COMM)/1062/2025	27-09-2025	STATE BANK OF INDIA Vs HEMSUCHITA LATA		8896932838		25.09.2025
			410	OMP (I) (COMM)/787/2025	OMP (I) (COMM)/787/2025	04-09-2025	TATA CAPITAL LTD Vs AJAYANISH KUMAR	BHOLA(P),	9811452022		29.08.2025
			410	Execution (Comm)/449/2025	Execution (Comm)/449/2025	17-09-2025	M/S S CHAND AND CO LTD Vs MS KAMLESH SHARMA		9811389028		01.09.2025
			410	CS (COMM)/995/2025	CS (COMM)/995/2025	11-09-2025	MOHAMMAD JALIS KHAN Vs M/S FOUNDATION OF BHARAT EDUVERSITY	MOHD WASIQ KHAN(P),	9810920561		03.09.2025
			410	Misc DJ/702/2025	Misc DJ/702/2025	11-09-2025	LALIT CHADHA Vs M/S MAHANAGAR TELEPHONE NIGAM LTD	JUJHAR SINGH(P),	9711968186		06.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410						9810472145		09.09.2025
				CS (COMM)/1001/2025	CS (COMM)/1001/2025	11-09-2025	THE FEDERAL BANK LTD Vs ASIT RAY	Kiran Mahajan(P),			
			410						9810472145		09.09.2025
				CS (COMM)/1000/2025	CS (COMM)/1000/2025	11-09-2025	THE FEDERAL BANK LTD Vs LAXMAN SINGH	Kiran Mahajan(P),			
			410						9911703098		24.09.2025
				Misc DJ/741/2025	Misc DJ/741/2025	24-09-2025	PUMA SE Vs ANAMIKA BANSAL	PRACHI GUPTA(P),			
			410						9953394364		26.09.2025
				Misc DJ/753/2025	Misc DJ/753/2025	27-09-2025	HAMDARD NATIONAL FOUNDATION INDIA Vs STANDARD LABORATORIES	SHIVENDRA PRATAP SINGH(P),			
			410								
				OMP (I) (COMM)/785/2025	OMP (I) (COMM)/785/2025	11-09-2025	TATA CAPITAL LIMITED Vs MAHAKALESHWAR INFRATECH PVT. LTD.	SH. ANISH BHOLA	9811452022		04-09-2025
			410								
				OMP (I) (COMM)/786/2025	OMP (I) (COMM)/785/2025	11-09-2025	TATA CAPITAL LIMITED Vs KAMLESH CHAND MEENA	SH. ANISH BHOLA	9811452022		04-09-2025
7	SH. KUMAR MUKESH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT							
					OMP(I) COMM 771/2025	01.09.2025	TATA CAPITAL LTD. VS MAHAKALESHWAR INFRATECH PVT. LTD.	ANISH BHOLA	9811452022	Anish bhola17@yahoo.com	29.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 302	ROOM	CIVIL SUIT							
						OMP(I) COMM 772/2025	01.09.2025	TATA CAPITAL LTD. VS MAHAKALESHWAR INFRATECH PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	29.08.2025
			COURT 302	ROOM	CIVIL SUIT							
						OMP(I) COMM 773/2025	01.09.2025	SHRIRAM TRANSPORT FINANCES CO. LTD. VS MURSALEEN	SHEFALI KISHORE	7742705005	shefalikishore93@gmail.com	26.08.2025
			COURT 302	ROOM	CIVIL SUIT							
						CS(COMM) 966/2025	03.09.2025	STATE BANK OF INDIA VS AKULATIRATH PRASHANTH	LAL YADAV	9643228307	NA	02.09.2025
			COURT 302	ROOM	CIVIL SUIT							
						CS(COMM) 978/2025	08.09.2025	PUNJAB AND SIND BANK VS S AUTO PAINTS	SAWADHESH KUMAR YADAV	9599950326	NA	03.09.2025
			COURT 302	ROOM	CIVIL SUIT							
						OMP(I)COMM 799/2025	08.09.2025	TATA CAPITAL LTD. VS MAHAKALESHWAR INFRATECH PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	01.09.2025
			COURT 302	ROOM	CIVIL SUIT							
						CS(COMM) 989/2025	09.09.2025	DOSHI PHARMACEUTICALS VS SHREE NAMO BIOTECH PVT. LTD.	AMIT TALWAR	9911000928	talwar_amit@rediffmail.com	08.09.2025
			COURT 302	ROOM	CIVIL SUIT							
						CS(COMM) 1002/2025	11.09.2025	PREM DUTT ARORA AND ORS. VS SHEETAL CHOPRA AND ANR.	G.P. SINGH	9811992006	g.p.singh@hotmail.com	10.09.2025
			COURT 302	ROOM	CIVIL SUIT							
						CS(COMM) 1005/2025	12.09.2025	SMT. ANITA GUPTA VS M/S XSONI SYSTEMS PVT. LTD.	JATIN AGGARWAL	9953283177	jka.legal@gmail.com	10.09.2025
			COURT 302	ROOM	CIVIL SUIT							
						CS(COMM) 1006/2025	12.09.2025	RAJESH KUMAR VS MCD	VIDYA SAGAR SHARMA	8279971561	advocatevidyasagar94@gmail.co	10.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 302	ROOM	CIVIL SUIT							
						OMP(I)COMM 809/2025	15.09.2025	TATA CAPITAL LTD. VS MAHAVIR SINGH	SACHIN KATYAL	NA	NA	07.08.2025
			COURT 302	ROOM	CIVIL SUIT							
						CS(COMM) 1020/2025	16.09.2025	M/S BLIR PVT. LTD. VS M/S MANSA PACKAGING AND ORS.	RAKESH KUMAR	9711771000	rakesh.advocate18@gmail.com	15.09.2025
			COURT 302	ROOM	CIVIL SUIT							
						OMP(I)COMM 828/2025	18.09.2025	TATA CAPITAL LTD. VS TONU SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.09.2025
			COURT 302	ROOM	CIVIL SUIT							
			COURT 302	ROOM	CIVIL SUIT							
			COURT 302	ROOM	CIVIL SUIT							
				</								

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-779/2025	03-09-2025	TATA CAPITAL LTD. PRADEEP KUMAR	VS.	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH	29-08-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-780/2025	03-09-2025	TATA CAPITAL LTD. ZAINABEE CREATIONS INDIA PVT. LTD.	VS.	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH	29-08-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-781/2025	03-09-2025	TATA CAPITAL LTD. MAHAKALESHWAR INFRATECH PVT. LTD.	VS.	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH	29-08-2025
			308	MISC. APP.	MISC.DJ-689/2025	04-09-2025	UNION OF INDIA VS. M/S PREHARI PROTECTION SYSTEMS PVT.LTD.	VS.	SSURINDER SINGH HOODA	9868280166	SSHODA65@GMAIL.CO	04-09-2025
			308	RECOVERY	CS (COMM)-974/2025	06-09-2025	DIVYESH BHAGAT SURESH KUMAR MITTAL	VS.	DIXIT MEHTA	NA	ADV.MEHTADIXI T@GMAIL.COM	03-09-2025
			308	EXECUTION	EXE. (COMM)-429/2025	06-09-2025	RAJNISH YADAV VS. MCD		SATYAJIT KUMAR	95552154645	cinmoyassociates@	30-08-2025
			308	EXECUTION	EXE. (COMM)-430/2025	06-09-2025	RITU THAREJA VS. MCD		SATYAJIT KUMAR	95552154645	cinmoyassociates@	30-08-2025
			308	EXECUTION	EXE. (COMM)-431/2025	06-09-2025	RITU THAREJA VS. MCD		SATYAJIT KUMAR	95552154645	cinmoyassociates@	30-08-2025
			308	EXECUTION	EXE. (COMM)-431/2025	08-09-2025	RACHNA SAGAR PVT. LTD. VS. PYARE LAL INDRESH CHANDRA		GAURAV KOCHHAR	9810940055	NA	30-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-801/2025	09-09-2025	ADITYA BIRLA CAPITAL LTD. VS. M/S HAYAT MEDICAL AND ORS.	ANANJAY SINGH	7455023130	SINGH.ANANJAY@GM	06-09-2025
			308	TRADE MARK ACT	CS (COMM)-991/2025	10-09-2025	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ANR, VS. DAV PUBLIC SCHOOL	MILIND SRIVASTAVA	9210107303	thejuralsolutions @gmail.com	06-09-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-802/2025	10-09-2025	IDFC FIRST BANK LTD. VS. DEEPAK KOHLI	RAHUL KASHYAP	9891009515	LAXPACIFIC03@GMAIL	08-09-2025
			308	EXECUTION	EXE. (COMM) AWARD BY ARB.COMM-45/2025	10-09-2025	KOTAK MAHINDRA PRIME LTD. KAMLA R AND ANR.	SUNNY ARORA	9910574027	albuslawfirms@g mail.com	08-09-2025
			308	MISC. APP.	MISC.DJ-708/2025	12-09-2025	AMBAY FOOTWEAR VS. JAY KAY FOOTCARE	KESHAV MUDGIL	9716442809	MUDGILKESHAV1@GM	04-09-2025
			308	RECOVERY	CS (COMM)-1004/2025	12-09-2025	RANI SETHI AND ANR. MADHU KHULLAR AND ORS.	CHARAN GARG	9811061563	NA	08-09-2025
			308	EXECUTION	EXE. (COMM)-441/2025	12-09-2025	SHOBIT BANSAL VS. MCD	VIDYA SAGAR SHARMA	8279971561	ADVOCATEVIDYA SAGAR94@GMAIL .COM	10-09-2025
			308	MISC. APP.	MISC.DJ-712/2025	15-09-2025	NAGESHWAR SHARMA VS. DUSIB	VINAY RATHI	9958799915	ADVVINAYRATHI65@G	12-09-2025
			308	RECOVERY	CS (COMM)-1016/2025	16-09-2025	IMPRESSIVE IMPRESSIONS PVT. LTD. VS. HYATT REGENCY GURGAON	BHUPENDRA TYAGI	9810695226	advocatebkyagi@gma	08-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	TRADE MARK ACT	CS (COMM)-1021/2025	17-09-2025	OLIVEBOARD COMPTECH PVT. LTD. VS. TELEGRAM PZ LLC	GAURAV PATEL	9455160761	tatvalawllp@gmail.com	16-09-2025
			308	POSSESSION AND RECOVERY OF RENT	CS (COMM)0-1022/2025	17-09-2025	RAJEEV GUPTA VS. JAGDISH PAL	PP PAHUJA	981 1297244	rsprempaulahuja@gmail.com	16-09-2025
			308	EXECUTION	EXE. (COMM)-451/2025	17-09-2025	HARSH CLEAN DHAN PVT. LTD. VS. RAJ COPIER	KAPLI KHER	9891072729	anilkher@gmail.com	28-07-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-819/2025	18-09-2025	TATA CAPITAL LTD. VS. OM PRAKASH	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH	16-09-2025
			308	TRADE MARK ACT	CS (COMM)-1028/2025	19-09-2025	UNDER ARMOUR INC VS. SUNNY JAGGA	AASTHA SHARMA	9810481016	mail@theleeist.com	17-09-2025
			308	POSSESSION AND RECOVERY OF RENT	CS (COMM)0-1035/2025	20-09-2025	KHUSHBOO GUPTA VS. M/SRISHI CHOKHEY LAL FASHION Pvt. LTD. AND ANR.	K. SRISHI AWASTHI	8527606415	rishikawasthi@yahoo.co.in	17-09-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-860/2025	20-09-2025	TATA CAPITAL LTD. VS. MAHENDRA KUMAR JANGID	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH	17-09-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-861/2025	20-09-2025	TATA CAPITAL LTD. VS. RAJENDRA SINGH	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH	17-09-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-862/2025	20-09-2025	TATA CAPITAL LTD. VS. SUKHDEV	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH	17-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	CONTEMPT PETITION	CONTEMPT PETITION-20/2025	22-09-2025	VINOD KUMAR VS. CANARA BANK AND ORS.	SUMIT AHUJA	9899087461	NA		19-09-2025
			308	RECOVERY	CS (COMM)-1040/2025	22-09-2025	JAMMU AND KASHMIR BANK LTD. VS. AMIT BAJAJ AND ANR.	ANMOL JAIN	9971878760	legalconsultants.s.a@gmail.com		18-09-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-877/2025	22-09-2025	TATA CAPITAL LTD. VS. RAMA GRAND CEREMONIAL LLP	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH		18-09-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-878/2025	22-09-2025	TATA CAPITAL LTD. VS. HEMANT KUMAR ANAND	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH		18-09-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-879/2025	22-09-2025	TATA CAPITAL LTD. VS. KANARAM	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH		18-09-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-880/2025	22-09-2025	TATA CAPITAL LTD. VS. ANUP SINGH	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH		18-09-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-881/2025	22-09-2025	MOONWALK INFRA PROJECTS PVT. LTD VS. ONSTRUQ INTERLAYER PVT. LTD AND ORS.	RAJEEV KUMAR	9910726902	rajeevadvocateB1@gmail		19-09-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-915/2025	22-09-2025	TATA CAPITAL LTD. VS. PRADEEP YADAV	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH		24-09-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-916/2025	22-09-2025	TATA CAPITAL LTD. VS. GYANENDRA SINGH	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH		24-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	U/S 9 OF ARBITRATION ACT	OMP(I) (COMM)-917/2025	22-09-2025	TATA CAPITAL LTD. VS. NISHANT AGGARWAL	ANISH BHOLA	9811452022	ANISH BHOLA17@YAH	24-09-2025
			308	EXECUTION	EXE. (COMM)-474/2025	26-09-2025	MANISH SUKHIJA VS. MCD	SATYENDRA KUMAR	9811161525	sksinghl16@gmail.com	24-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	nil								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/963/2025	02-09-2025	SANJAY KUMAR GOYAL Vs M/S JJM INDUSTRIES	Manish kumar	9717359631	ajaypandey@gmail.com	30.08.2025
			307	Civil	OMP (COMM)/804/2025 (I)	10-09-2025	IDFC FIRST BANK LIMITED Vs ANTHONY PHILIPS	RAHUL KASHYAP	9891009515	ajaypandey@gmail.com	02.09.2025
			307	Civil	OMP (COMM)/805/2025 (I)	10-09-2025	IDFC FIRST BANK LIMITED Vs SUJIT KUMAR	RAHUL KASHYAP	9891009515	ajaypandey@gmail.com	02.09.2025
			307	Civil	OMP (COMM)/806/2025 (I)	10-09-2025	IDFC FIRST BANK LTD Vs RAJESHWAR LAL CHAUDHRY	RAHUL KASHYAP	9891009515	ajaypandey@gmail.com	02.09.2025
			307	Civil	OMP (COMM)/803/2025 (I)	10-09-2025	Sh MANAV Vs IDFC FIRST BANK	Manoj Kumar	9811133644	ajaypandey@gmail.com	08.09.2025
			307	Civil	OMP (COMM)/811/2025 (I)	16-09-2025	TATA CAPITAL LIMITED Vs MANOJ KUMAR PARAKH	KARTIK KUMAR	011-26211488	ajaypandey@gmail.com	02.09.2025
			307	Civil	Execution (Comm)/446/2025	15-09-2025	SMT DEEPA Vs SMT VANDANA YADAV AND ORS	DEEPAK KHATRI	9958816040	ajaypandey@gmail.com	12.09.2025
			307	Civil	Execution (Comm)/445/2025	15-09-2025	SH RAJEEV MONGA Vs SH BHASKAR GUPTA ALIAS BUNTY	Anish Sarna	9811995505	ajaypandey@gmail.com	10.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	Civil	OMP (COMM)/829/2025	(I)18-09-2025	TATA CAPITAL LTD Vs NARESH KUMAR MANGTANI	ANISH BHOLA	9811452022	anish.bhola1@gmail.com	15.09.2025
			307	Civil	OMP (COMM)/869/2025	(I)20-09-2025	DCB BANK LTD Vs ADIL RAMJANI	ANISH BHOLA	9811452022	anish.bhola1@gmail.com	17.09.2025
			307	Civil	OMP (COMM)/868/2025	(I)20-09-2025	DCB BANK LTD Vs SOMBIR SO KARISHANKUMAR	ANISH BHOLA	9811452022	anish.bhola1@gmail.com	17.09.2025
			307	Civil	OMP (COMM)/871/2025	(I)20-09-2025	TATA CAPITAL LTD Vs MAHAVIR PRASAD SHARMA	ANISH BHOLA	9811452022	anish.bhola1@gmail.com	15.09.2025
			307	Civil	OMP (COMM)/870/2025	(I)20-09-2025	TATA CAPITAL LTD Vs RANJEET SINGH	ANISH BHOLA	9811452022	anish.bhola1@gmail.com	15.09.2025
			307	Civil	OMP (COMM)/909/2025	(I)25-09-2025	TATA CAPITAL LTD Vs KEPARUL ENGINEERS PVT LTD 4674	PARUL BHOLA	9811452022	anish.bhola1@gmail.com	23.09.2025
			307	Civil	OMP (COMM)/908/2025	(I)25-09-2025	TATA CAPITAL LTD Vs GIRJESH SINGH 6950	PARUL BHOLA	9891009515	anish.bhola1@gmail.com	23.09.2025
			307	Civil	OMP (COMM)/918/2025	(I)27-09-2025	IDFC FIRST BANK LIMITED Vs UJJWAL KANT	RAHUL KASHYAP	9891009515	anish.bhola1@gmail.com	23.09.2025
			307	Civil	OMP (COMM)/919/2025	(I)27-09-2025	IDFC FIRST BANK LIMITED Vs DEEPAK DANGI	RAHUL KASHYAP	9891009515	anish.bhola1@gmail.com	23.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	Civil	OMP (COMM)/907/2025	(I) 25-09-2025	TATA CAPITAL LTD Vs UNIQUE CRANE SERVICES 7147	PARUL BHOLA	9891009515	parulbhola@gmail.com	23.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)								
					CS (COMM)/959/2025	01-09-2025	REENA AGGARWAL Vs RAJ RANI CHADHA	Hardik Aggarwal	7859984398	advocatehardikaggarwal@gmail.com	22.08.2025	
			COURT ROOM 310	EX (COMM)								
				Execution (Comm.)/426/2025	03-09-2025	M/s GLOBAL MEDIKIT LIMITED Vs M/s ZEUS HEALTHCARE INDIA	Nishi Ranjan Singh	8447826804	nishiranjn singh@yahoo.co	02.09.2025		
			COURT ROOM 310	OMP (I) (COMM)								
				OMP (I) (COMM.)/792/2025	04-09-2025	TATA CAPITAL LTD. Vs SANTOSH DEVI	Anish Bhola	9811452022	Anish bhola17@yahoo.com	02.09.2025		
			COURT ROOM 310	OMP (I) (COMM)								
				OMP (I) (COMM.)/793/2025	04-09-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	Anish Bhola	9811452022	Anish bhola17@yahoo.com	28.08.2025		
			COURT ROOM 310	OMP (I) (COMM)								
				OMP (I) (COMM.)/794/2025	04-09-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	Anish Bhola	9811452022	Anish bhola17@yahoo.com	28.08.2025		
			COURT ROOM 310	OMP (I) (COMM)								
	OMP (I) (COMM.)/795/2025	04-09-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	Anish Bhola	9811452022	Anish bhola17@yahoo.com	28.08.2025					
COURT ROOM 310	CS (COMM)											
	CS (COMM)/972/2025	04-09-2025	GREAT WHITE GLOBAL PRIVATE LIMITED Vs ASHOK KUMAR	Shravan Kumar Bansal	6201970125	unitedmark@unitedandunite	02.09.2025					
COURT ROOM 310	CS (COMM)											
	CS (COMM)/979/2025	08-09-2025	VINOD KUMAR BANSAL Vs SUMAN BANSAL		9810934875	-	02.09.2025					
COURT ROOM 310	CS (COMM)											
	CS (COMM)/983/2025	08-09-2025	UNION BANK OF INDIA VS SHUBHAM BABBAR	Kamaljit Singh Ranot	9890410729	kamaljitsinghranot@gmail.co	04.09.2025					

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/439/2025	11-09-2025	M/s VEERA FRAGRANCES PVT LTD Vs MD SHAHJAHAN	Sunira Jain	9711347119	advsunirajain@gmail.com	11.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/999/2025	11-09-2025	M/s VASTRAM INDIA PVT LTD Vs SANJAY KUMAR YADAV	Vikrant Jain	9811377679	advocatewidu@gmail.com	04.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1011/2025	15-09-2025	MADANL LAL Vs CHANDER BEHERA PRAKASH	Nitin Gupta	8860057314	ica.gupta@gmail.com	09.09.2025
			COURT ROOM 310	Misc DJ	Misc DJ/720/2025	17-09-2025	M/s BANWARI LAL ARORA AND SONS Vs M/s S R FOILS AND HYGIENE PVT LTD	Surinder Singh	8585948905	surinderadvocate1@gmail.co	16.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1026/2025	19-09-2025	DAYANAND ANGLO-VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ANR. Vs D A V SCHOOL	Vivek Srivstava	9210107303	thejuralsolutions@gmail.com	16.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1027/2025	19-09-2025	KARNATAKA BANK LTD. Vs NIDHI SAHANI Prop. of M/s Purnima Trading Company	Sandeep	8800892099	dhariwalsandeep905@gmail.	14.09.2025
			COURT ROOM 310	Misc DJ	Misc DJ/726/2025	19-09-2025	SANJEEV KUMAR GARG Vs NARBADA IMPEX PVT LTD	Nirdosh Sharma	9810060720	nksadvocate3@gmail.com	04.08.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/865/2025	20-09-2025	DCB BANK LTD Vs SUNIL KUMAR TRIPATHI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	17.09.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/866/2025	20-09-2025	TATA CAPITAL LTD Vs RAMA GRAND CEREMONIAL LLP 2559	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	15.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/1036/2025	20-09-2025	MITESH VERMA Vs INTERNATIONAL PRINT O PAC LIMITED	Vishwendra Verma	7683073187	verma.vishwendra@yahoo.co	17.09.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/901/2025	25-09-2025	TATA CAPITAL LTD Vs PARDEEP DALAL	Anish Bhola	9811452022	Anish bhola17@yahoo.com	23.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1050/2025	25-09-2025	PUNJAB AND SIND BANK Vs MS KOMAL SHARMA AND ANR	Manish Shersia	9811833233	manishsheria26@gmail.com	18.09.2025
			COURT ROOM 310	EX (COMM)-Award by Arb. Comm	Ex.COMM - Award by Arb. Comm./51	27-09-2025	AQUALITE INDUSTRIES PRIVATE LIMITED Vs DEEPAK KESHWANI	Archit Singhal	9599043045	legal@sigmalegal.in	23.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1057/2025	27-09-2025	M/s ASHISH METALS Vs JAGAT SINGH	Amit Gupta	9810224624	amitguptaadv366@gmail.com	24.09.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/457/2025	18-09-2025	M/s GULSAHAN LAMEE PACK PVT LTD Vs M/s PEARL PRINT PACK PVT LTD	Prateek Lakra	9891995763	info@clergywiseman.com	19.07.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/457/2025	18-09-2025	M/s GULSAHAN LAMEE PACK PVT LTD Vs M/s PEARL PRINT PACK PVT LTD	Prateek Lakra	9891995763	info@clergywiseman.com	19.07.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL					JAI BHAGWAN JAIN V/S RASHMI TIWARI	HEMANT KUMAR	9953740810	CONTACT@CHAMBER	31.08.2025
			401	MISC DJ	680/2025	09/02/25					
			401	OMP I COMM	788/2025	09/04/25	TATA CAPITAL LTD V/S MANMANDER	ANISH BHOLA	9811452022	ANISHBJOLA17@YA	02.09.2025
			401	CS COMM	975/2025	09/06/25	MR. RAJEEV SHARMA PROP. LAXMI STEELS INDIA V/S MR RAJU SHANKAR SINGH PROP. REAL TRADING	KESHAV TIWARI	9958987839	TIWAKESHAV@GMA	01.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	CS COMM	977/2025	09/08/25	AKIF MOHAMMED ARIF DEHALVI PROPRIETOR OF SALMA PERFUME EXHIBITION V/S ALSHARAD JIJAZ PERFUME	SHARAD SAXENA	9818610036	THEMACCOYGROUP	27.08.2025
			401	CS COMM	984/2025	09/08/25	PRACHI (INDIA) PVT LTD V/S ARJUN SINGH	D.R JAIN	9871059347	DJAIN5857@GMAIL	05.09.2025
			401	CS COMM	993/2025	09/10/25	TRUSTLRNDERS CAPITAL PVT LTD. V/S ABHISHEK KUMAR	AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GM	08.09.2025
			401	CS COMM	992/2025	09/10/25	UMA SHANKER GOEL HUF V/S SHUBHAM MITTAL	KAPIL SINGHAL	9811330059	K18A12@GMAIL.COM	04.09.2025
			401	CS COMM	998/2025	09/11/25	VARUN GUPTA V/S VIKAS JAIN	SACHIN KUMAR BANSAL	9811455868	ADVSACHINBANSAL	06.09.2025
			401	CS COMM	1017/2025	16/09/2025	UCO BANK V/S SH. JEET SINGH (NOW DECEASED THROUGH HIS LEGAL HEIRS	SUNIL KUMAR	9971955807		15.09.2025
			401	EX COMM. AWARD BY ARB. COMM	48/2025	18/09/2025	DELHI TRANSCO LIMITED V/S M.J. ENGINEERING WORKS PVT LTD.	JURISPERITUS LAW OFFICES	49514500	E.ASHISHKUMAR@	16.09.2025
			401	OMP I COMM	825/2025	18/09/2025	TATA CAPITAL LTD V/S RUPESH VYAS	ANISH BHOLA	9811452022	ANISHBHOLA17@YA	15.09.2025
			401	OMP I COMM	827/2025	18/09/2025	TATA CAPITAL LTD V/S PAWAN KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YA	15.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	OMP I COMM	847/2025	19/09/2025	DCB BANK LTD V/S KULDEEP SARDAR SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YA	17.09.2025
			401	OMP I COMM	849/2025	19/09/2025	DCB BANK LTD V/S ANIL KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YA	17.09.2025
			401	OMP I COMM	850/2025	19/09/2025	DCB BANK LTD V/S DAFATAR KHAN	ANISH BHOLA	9811452022	ANISHBHOLA17@YA	17.09.2025
			401	EX COMM	461/2025	20/09/2025	SH. NARINDER SINGH V/S SH. BALJEET SINGH ARORA	STUTI WASON	9811227766	WASONANDWASON	29.07.2025
			401	OMP I COMM	874/2025	22/09/2025	TATA CAPITAL LTD V/S BARAN SINGH	SACHIN KATYAL	011-26211488	LEGAL@KATYALASS	06.08.2025
			401	OMP I COMM	873/2025	22/09/2025	TATA CAPITAL LTD V/S LALIT KUMAR KHANDELWAL	SACHIN KATYAL	011-26211488	LEGAL@KATYALASS	04.09.2025
			401	OMP I COMM	872/2025	22/09/2025	TATA CAPITAL LTD V/S MOHAMMED RAZA	SACHIN KATYAL	011-26211488	LEGAL@KATYALASS	02.09.2025
			401	MISC DJ	734/2025	23/09/2025	YASHPAL KHURANA V/S M/S NARULA & ORS	SSHAYUK KUMAR	8595615868	ASH.ASSOCIATES@C	20.09.2025
			401	MISC DJ	742/2025	25/09/2025	NITIN JAIN V/S AMIT PASRIJA	GAURAV GUPTA	9540818282		17.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING
			401	OMP I COMM	898/2025	25/09/2025	TATA CAPITAL LTD V/S NIWANSHU SHARMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YA	23.09.2025
			401	OMP I COMM	900/2025	25/09/2025	TATA CAPITAL LTD V/S GIRJESH SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YA	23.09.2025
			401	CS COMM	1053/2025	25/09/2025	HERO INVEST CORP PVT LTD V/S ASHOK KUMAR (UNKNOWN)	SPARMOD KUMAR SINGH	9718209970	MAIL@THELEGIST.C	20.09.2025
			401	CS COMM	1054/2025	26/09/2025	JAYSON INDUSTRIES V/S MUKESH PLASTIC ENGINEERING INDUSTRIES	M.K.MIGLANI	9811081980	MAIL@WRBINDIA.C	19.09.2025
			401	CS COMM	1061/2025	27.09.2025	AMIT GARG V/S MANOJ BUBNA	TARUN VERMA	9871495838	CSTARUNVERMA@C	19.09.2025
			401	MISC DJ	757/2025	27/09/2025	M/S SSG AUTOMOTIVE COMPONENTS PVT LTD V/S M/S SEAHAWK LOGISTICS & ORS	R.K. THAKUR	9810267916		26.09.2025
			401	CS COMM	1061/2025	27/09/2025	ISHRAT FATMA V/S CHOLAMANDALAM MS GENERAL INSURANCE COMP. LTD	ANKIT VERMA	9899090382		19.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/796/2025	04-09-2025	TATA CAPITAL LTD. Vs NANDANISH RAM SHARMA	BHOLA(P),	9811452022	anishbhola17@yahoo.com	02.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					CS (COMM)/970/2025	04-09-2025	DAVINDER SINGH SETHI Vs BURGER CLUB PVT. LTD.	SAI MANIK SUD	9990804704	sudsaimanik1@gmail.com	03.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					CS (COMM)/971/2025	04-09-2025	DIVYESH BHAGAT Vs NILOFAR	DIXIT MEHTA	NA	adv.mehtadixit@gmail.com	03.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					Misc DJ/695/2025	08-09-2025	Ramesh Brijlal Santani Vs Sourav Goyal	PAWAN KUMAR MITTAL	9873938816	mittalpk08@gmail.com	06.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/800/2025	08-09-2025	TATA CAPITAL LTD. Vs RAHEESH RAHEESH	SACHIN KATYAL	011-26211488	legal@katyalassociates.com	02.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					CS (COMM)/986/2025	09-09-2025	Satnam Kaur Vs Rahul	GARIMA BHARADWAJ	9818451905	garimainterpro@gmail.com	06.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					CS (COMM)/988/2025	09-09-2025	THE FEDERAL BANK LTD Vs ADITYA SADH	KIRAN MAHAJAN	9810472145	kiranmahajan60@yahoo.com	06.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					CS (COMM)/994/2025	10-09-2025	JOGINDER YADAV Vs AMIT KUMAR SHARMA	TRAJESH KUMAR	9899565364	NA	09.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					Execution (Comm.)/440/2025	11-09-2025	M/S GOYAL BROTHERS PRAKASHAN Vs M/S NEW LAXMI BOOK DEPOT	SURENDER TYAGI	9999993833	surendersuparn@gmail.com	08.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT 402	ROOM	CIVIL SUIT		M/S SHREYSHREE JEWELLERS PVT. LTD. Vs YASH KUMAR SETH PROPRIETOR OF M/S SHREE BALAJI JEWELLERS AND SISTERRAMAN CONCERN YASH ORNAMENT				
					CS (COMM)/1013/2025	15-09-2025		KUMAR SINGH	9899479539	ramanadvocate2601@gmail.com	11.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/818/2025	17-09-2025	TATA CAPITAL LTD Vs DUDH RATAN MILK FOOD PRODUCTS	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	15.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					CS (COMM)/1023/2025	17-09-2025	KULDEEP FALODIYA Vs MOHAN LAL HARJAI	AMIT POONIA	9899665895	whitepaperlawoffices@gmail.co	16.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					Execution (Comm.)/455/2025	18-09-2025	PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116	advocatevikassharma1@gmail.co	15.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					Execution (Comm.)/456/2025	18-09-2025	KEWAL RAM DASWANI Vs SAMSHAD	TARUN GEHLOT	9871181397	gahlotorama@gmail.com	15.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/843/2025	19-09-2025	DCB BANK LTD. Vs FAJAR MO	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	17.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/844/2025	19-09-2025	DCB BANK LTD Vs BALVIR SINGH	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	17.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/845/2025	19-09-2025	DCB BANK LTD Vs DEVI LAL	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	17.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/846/2025	19-09-2025	DCB BANK LTD Vs RAJEEV KUMAR SHARMA	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	17.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/848/2025	19-09-2025	TATA CAPITAL LTD Vs ANISH MOHHAMAD SARIF BHOLA(P),		9811452022	anishbhola17@yahoo.com	15.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					Ex.COMM - Award by Arb. Comm./49/2025	24-09-2025	INGRAM MICRO INDIA PVT LTD Vs GURJEET SINGH	NISHANT JOSHI	9810798564	NIL	18.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					Execution (Comm.)/469/2025	24-09-2025	KIRAN ROADWAYS PVT LTD Vs SOLID INDIA LTD	VARUN GUPTA	981046767	gupta.varun1@gmail.com	22.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					CS (COMM)/1045/2025	24-09-2025	M/s AKZONOBEL INDIA LIMITED Vs Krishna Trading Company	R.K. RUHIL	8010074443	raj@ruhil.in	16.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/897/2025	25-09-2025	TATA CAPITAL LTD Vs KISHAN LAL	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	23.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/899/2025	25-09-2025	TATA CAPITAL LTD. Vs BIJAN SHYAM LAL	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	23.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/902/2025	25-09-2025	TATA CAPITAL LTD Vs BHOOMI MINES AND CRUSHERS	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	23.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/903/2025	25-09-2025	TATA CAPITAL LTD Vs KE ENGINEERS PVT LTD 1179	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	23.09.2025
			COURT 402	ROOM	CIVIL SUIT						
					OMP (I) (COMM.)/905/2025	25-09-2025	TATA CAPITAL LTD Vs UNIQUE CRANE SERVICES 8383	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	23.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 402	ROOM	CIVIL SUIT							
						OMP (COMM.)/48/2025	26-09-2025	YUNUS Vs SRIRAM FINANCE LTD	ANJUM NAAZ	8287807074	noshumkhan@gmail.com	22.09.2025
			COURT 402	ROOM	CIVIL SUIT							
						CS (COMM)/1058/2025	27-09-2025	CHIRAG GOEL Vs LAKSHMI ENGINEERING WORKS	ANIL KUMAR	9313579493	adv.anilsingh@gmail.com	25.09.2025
			COURT 402	ROOM	CIVIL SUIT							
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST										
			201 Extn Block	OMP (I)	OMP (I) (COMM)/1093/2025	01-09-2025	AXIS BANK LTD Vs SONU CHOUDHARY	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	30-08-2025	
				OMP (I)	OMP (I) (COMM)/1098/2025	02-09-2025	YES BANK LTD Vs RAHUL SHRIVASTAVA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	30-08-2025	
				OMP (I)	OMP (I) (COMM)/1099/2025	02-09-2025	Shriram Finance Ltd Vs HASARAT ALI	Manoj Kumar(P),	9811133644	manojk.adv@gmail.c om	30-08-2025	
				OMP (I)	OMP (I) (COMM)/1100/2025	02-09-2025	AXIS BANK LIMITED Vs KUTUBUDDIN	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	30-08-2025	
				OMP (I)	OMP (I) (COMM)/1101/2025	02-09-2025	AXIS BANK LIMITED Vs CHANDRA PRAKASH SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	30-08-2025	
				EX	Execution (Comm)/294/2025	02-09-2025	PUNJAB NATIONAL BANK Vs SHIVAM BANSAL	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@g mail.com	30-08-2025	
				CS	CS (COMM)/748/2025	03-09-2025	State Bank of India Vs Jitender	Krishna Sharma(P), Kr	9315165656	advkrishna14a@gmai l.com	01-09-2025	
				EX	Exe/228/2025	04-09-2025	AXIS BANK LTD Vs GEETA SHARMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	02-09-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS	CS (COMM)/750/2025	04-09-2025	UNION BANK OF INDIA Vs KARTIK SIKKA SON OF DHARAM PAL SIKKA PROP OF GURNAMA ENTERPRISES	Sandeep .(P),	8800892099	dharewalsandeep905@gmail.com	03-09-2025
				CS	CS (COMM)/754/2025	06-09-2025	Ruchika Agarwal Vs Krishna Sarwiya	Anirudh Gupta(P),	9811993041	mail@anirudhgupta.co.in	04-09-2025
				CS	CS (COMM)/753/2025	06-09-2025	M/S PG CABS INDIA PVT LTD THROUGH ITS AR SHAILENDRA KUMAR JHA Vs AMIT DHINGRA	RAJESH KUMAR PANDEY(P),	9811992006	g.p.singh@hotmail.com	03-09-2025
				OMP (I)	OMP (I) (COMM)/1134/2025	09-09-2025	Axis Bank Limited Vs RIYASAT	AMIT KUMAR(P),	8860939556	amitkumar3294@rediffmail.com	06-09-2025
				OMP (I)	OMP (I) (COMM)/1173/2025	10-09-2025	Hdfe Bank Limited Vs NAGENDER SHARMA	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	08-09-2025
				CS	CS (COMM)/759/2025	10-09-2025	THROUGH ITS PROPRIETOR MS DEEPALI BHARDWAJ Vs M/S SHIVAM HOSIERY HOUSE (THROUGH ITS PROPRIETOR	EKTA(P),	7838104247	adv.amandkumargupta@gmail.com	08-09-2025
				OMP (I)	OMP (I) (COMM)/1170/2025	10-09-2025	Hdfe Bank Limited Vs SUNIL KUMAR	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	08-09-2025
				OMP (I)	OMP (I) (COMM)/1172/2025	10-09-2025	Hdfe Bank Limited Vs NAVITA RAIZADA	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	08-09-2025
				EX	Execution (Comm)/312/2025	10-09-2025	Kotak Mahindra Prime Ltd Vs NAVPREET KAUR	Sunny Arora(P),	9910574027	Not Mentioned	09-09-2025
				CS	CS (COMM)/767/2025	11-09-2025	DDV Management Services Private Limited Vs Dtwelve Spaces Private Limited	Pankaj Chawla(P),	9810103302	pankajchawla41@gmail.com	08-09-2025
				CS	CS (COMM)/768/2025	11-09-2025	BANK OF BARODA Vs SIMMI MADAN AND ORS	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasabti@gmail.com	11-09-2025
				CS	CS (COMM)/766/2025	11-09-2025	Skyzed Management and Information Services Vs Dtwelve Spaces Private Limited	Pankaj Chawla(P),	9810103302	pankajchawla41@gmail.com	11-09-2025
				CS	CS (COMM)/763/2025	11-09-2025	SUDHIR MALHOTRA-- Vs AG OVERSEAS PVT LTD	VASEEM Mian(P),	9336789789	Not Mentioned	11-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS	CS (COMM)/772/2025	12-09-2025	ITS PROPRIETOR (PARVEEN KUMAR GARG) Vs M/S QURESHI INTL DS-MAX FNF CONSORTIUM PRIVATE LIMITED THROUGH ITS M/S GARG ROADLINES	DEEPAK KUMAR BANSAL(P),	9899951645	bansalassociateslawfirm@gmail.com	12-09-2025
				CS	CS (COMM)/771/2025	12-09-2025	THROUGH ITS PARTNER (PARVEEN KUMAR GARG) Vs M/S RAHEJA DEVELOPERS LTD Through its directors	DEEPAK KUMAR BANSAL(P),	9899951645	bansalassociateslawfirm@gmail.com	12-09-2025
				OMP (I)	OMP (I) (COMM)/1220/2025	15-09-2025	Axis Bank Limited Vs MD MOSHIM	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	11-09-2025
				OMP (I)	OMP (I) (COMM)/1221/2025	15-09-2025	Axis Bank Limited Vs RAJESH KUMAR	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	11-09-2025
				OMP (I)	OMP (I) (COMM)/1219/2025	15-09-2025	AXIS BANK LIMITED Vs KOMAL TIWARI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	11-09-2025
				MISC	Misc DJ/893/2025	15-09-2025	Pankaj Vohra Vs Anju Vohra	AMRITANANDA CHAKRAVORTY(P),	9971846694	amritananda@csnichambers.com	10-09-2025
				OMP (I)	OMP (I) (COMM)/1251/2025	16-09-2025	Hdfe Bank Limited Vs ANKESH KUMAR PANDEY	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	13-09-2025
				OMP (I)	OMP (I) (COMM)/1252/2025	16-09-2025	Hdfe Bank Limited Vs NAVEEN KUMAR	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	13-09-2025
				OMP (I)	OMP (I) (COMM)/1253/2025	16-09-2025	Hdfe Bank Limited Vs TOFIQ KHAN	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	13-09-2025
				OMP (I)	OMP (I) (COMM)/1254/2025	16-09-2025	Hdfe Bank Limited Vs SHALU CHUGH	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	13-09-2025
				OMP (I)	OMP (I) (COMM)/1255/2025	16-09-2025	Hdfe Bank Limited Vs HIMANSHU JAIN	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	13-09-2025
				OMP (I)	OMP (I) (COMM)/1256/2025	16-09-2025	Hdfe Bank Limited Vs YAJNY SINGH	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	13-09-2025
				CS	CS (COMM)/778/2025	16-09-2025	M/S HI TECH PACKAGING INDUSTRIES Vs M/S KAPOOR ENTERPRISES AND ANR	Yatendra Pal Sirohi(P),	9945441410	yatendrasirohi@hotmail.com	12-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS	CS (COMM)/777/2025	16-09-2025	APIS INDIA LTD Vs SURAJ SINGH PROPRIETOR OF NIRMALA ENTERPRISES	Mukund Yadav(P),	8285202359	harish@barahamilega lservices.com	10-09-2025
				OMP (I)	OMP (I) (COMM)/1248/2025	16-09-2025	Hdfc Bank Limited Vs MANAN GARG	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@ gmail.com	13-09-2025
				OMP (I)	OMP (I) (COMM)/1249/2025	16-09-2025	Hdfc Bank Limited Vs SUNRRISE HITECH INDIA PVT LTD	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@ gmail.com	13-09-2025
				OMP (I)	OMP (I) (COMM)/1250/2025	16-09-2025	Hdfc Bank Limited Vs HARISH ARORA	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@ gmail.com	13-09-2025
				CS	CS (COMM)/783/2025	17-09-2025	Aqualite Industries Private Limited Vs M/s Punjab Boot House (Through its Proprietor)	ARCHIT SINGHAL(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	15-09-2025
				OMP (I)	OMP (I) (COMM)/1274/2025	17-09-2025	Yes Bank Ltd Vs KARAN NAGPAL	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	15-09-2025
				OMP (I)	OMP (I) (COMM)/1275/2025	17-09-2025	Yes Bank Ltd Vs RAVI KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	15-09-2025
				OMP (I)	OMP (I) (COMM)/1276/2025	17-09-2025	Yes Bank Ltd Vs MUNTAJIR AFZAAL	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	15-09-2025
				OMP (I)	OMP (I) (COMM)/1312/2025	18-09-2025	HDFC BANK LTD Vs GAURAV KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	15-09-2025
				OMP (I)	OMP (I) (COMM)/1309/2025	18-09-2025	Yes Bank Ltd Vs PARVEEN DALJIT	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	15-09-2025
				OMP (I)	OMP (I) (COMM)/1307/2025	18-09-2025	Yes Bank Ltd Vs MOHAN KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	15-09-2025
				OMP (I)	OMP (I) (COMM)/1308/2025	18-09-2025	Yes Bank Ltd Vs DINESH SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	15-09-2025
				OMP (I)	OMP (I) (COMM)/1311/2025	18-09-2025	HDFC BANK LTD Vs ROHIT GANDHI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	15-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I)	OMP (I) (COMM)/1313/2025	18-09-2025	HDFC BANK LTD Vs GAJRAM SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	15-09-2025
				CS	CS (COMM)/791/2025	18-09-2025	CANARA BANK Vs JASMEET SINGH M/S SONIA INTERNATIONAL	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	16-09-2025
				CS	CS (COMM)/790/2025	18-09-2025	CANARA BANK Vs ROHIT SRINIWAS PROP M/S SIMBA FASHION	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	16-09-2025
				CS	CS (COMM)/795/2025	19-09-2025	Bank of Baroda Vs M/S LUDHIANA MART THROUGH ITS PROPRIETOR SACHIN SHARMA	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	17-09-2025
				CS	CS (COMM)/797/2025	19-09-2025	Under Armour Inc Vs ASHOK KUMAR TRADING AS PU-LION PVT LTD	Shravan Bansal(P),	9201970125	unitedmark@unitedandunited.com	17-09-2025
				CS	CS (COMM)/796/2025	19-09-2025	UNION BANK OF INDIA Vs SHALINI SHARMA PROPRIETOR OF M/S SHALINI CAFE	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	17-09-2025
				OMP (I)	OMP (I) (COMM)/1326/2025	19-09-2025	Yes Bank Ltd Vs RACHIT MADAN	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	17-09-2025
				CS	CS (COMM)/794/2025	19-09-2025	Bank Of Baroda Vs Amit Kumar Gaba	amit mahaliyan(P),	8275092500	rkumar.adv1954@gmail.com	16-09-2025
				OMP (I)	OMP (I) (COMM)/1338/2025	20-09-2025	Yes Bank Ltd Vs VINOD KUMAR DHASMANA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-09-2025
				OMP (I)	OMP (I) (COMM)/1340/2025	20-09-2025	YES BANK LTD Vs DEENU KHAN	KARTIK KUMAR(P),	011-26211488	legal@katyalassociates.com	18-09-2025
				OMP (I)	OMP (I) (COMM)/1339/2025	20-09-2025	Yes Bank Ltd Vs RUCHI RUCHI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-09-2025
				OMP (I)	OMP (I) (COMM)/1348/2025	22-09-2025	YES BANK LTD Vs DEEPAK SHARMA	KARTIK KUMAR(P),	011-26211488	legal@katyalassociates.com	19-09-2025
				OMP (I)	OMP (I) (COMM)/1361/2025	23-09-2025	YES BANK LTD Vs RAHUL KUMAR	KARTIK KUMAR(P),	011-26211488	legal@katyalassociates.com	20-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I)	OMP (I) (COMM)/1362/2025	23-09-2025	YES BANK LTD Vs HIMANI HIMANI	KARTIK KUMAR(P),	011-26211488	legal@katyalassociates.com	20-09-2025
				CS	CS (COMM)/802/2025	23-09-2025	SIRS POLO ENTERPRISES PVT LTD through its Director Somnath Hola Vs NEELKANTH IMPEX Prop Jyoti Khurana	Rajendra kumar Bharani(P),	7838085278	bharani.law.chambers@gmail.com	22-09-2025
				OMP (I)	OMP (I) (COMM)/1363/2025	23-09-2025	YES BANK LTD Vs GURU DAYAL	KARTIK KUMAR(P),	011-26211488	legal@katyalassociates.com	20-09-2025
				OMP (I)	OMP (I) (COMM)/1364/2025	23-09-2025	YES BANK LTD Vs SATYANAND ARYA	KARTIK KUMAR(P),	011-26211488	legal@katyalassociates.com	20-09-2025
				OMP (I)	OMP (I) (COMM)/1365/2025	23-09-2025	YES BANK LTD Vs BABITA AGGARWAL	KARTIK KUMAR(P),	011-26211488	legal@katyalassociates.com	20-09-2025
				CS	CS (COMM)/800/2025	23-09-2025	GIRISH SETHI AND ORS Vs FIITJEE e-School Private Limited through its Director	amit vohra(P),	9958258255	amitvohra56@gmail.com	20-09-2025
				OMP (I)	OMP (I) (COMM)/1360/2025	23-09-2025	YES BANK LTD Vs BRIJBIR BRAHM SINGH	KARTIK KUMAR(P),	011-26211488	legal@katyalassociates.com	19-09-2025
				CS	CS (COMM)/806/2025	24-09-2025	Punjab National Bank through its ar dhananjay Vs RAHUL ARORA PROPRIETOR M/S AIR FLOW	AVADHESH KUMAR SHAKYA(P),	9810362626	akshakya01gmail.com	22-09-2025
				CS	CS (COMM)/807/2025	25-09-2025	NIKHIL JUNEJA PROPRIETOR M/S INTEGRAL INTERNATIONAL Vs PURSHOTAM JHA PROPRIETOR/ DIRECTOR OF M/S OM ENTERPRISES	BHANU MOHAN(P),	9312432926	Not Mentioned	22-09-2025
				OMP (I)	OMP (I) (COMM)/1398/2025	26-09-2025	Axis Bank Limited Vs ANUP	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	23-09-2025
				OMP (I)	OMP (I) (COMM)/1396/2025	26-09-2025	Axis Bank Limited Vs DANISH	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	23-09-2025
				OMP (I)	OMP (I) (COMM)/1393/2025	26-09-2025	Axis Bank Limited Vs PAWAN KUMAR	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	23-09-2025
				OMP (I)	OMP (I) (COMM)/1394/2025	26-09-2025	Axis Bank Limited Vs PARAMJEET DAYAL	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	23-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I)	OMP (I) (COMM)/1395/2025	26-09-2025	Axis Bank Limited Vs KAMLESH MISHRA	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	23-09-2025
				OMP (I)	OMP (I) (COMM)/1397/2025	26-09-2025	Axis Bank Limited Vs BABAR ALI	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	23-09-2025
				OMP (I)	OMP (I) (COMM)/1407/2025	27-09-2025	AXIS BANK LIMITED Vs NKG INFRASTRUCTURE LIMITED	SANJEEV PATHAK(P),	9717028845	litigaton@srcsiegal.com	24-09-2025
				OMP (I)	OMP (I) (COMM)/1405/2025	27-09-2025	Axis Bank Limited Vs FAISAL KHAN	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	25-09-2025
				EX	Execution (Comm)/338/2025	27-09-2025	MS DHAWAN BOX SHEET CONTAINERS PVT LTD Vs MS INSPIRE INFINITY PVT LTD	SANUBHAV(P),	9818977551	brijendra.adv79@gmail.com	23-09-2025
				CS	CS (COMM)/815/2025	27-09-2025	RAHUL JAIN Vs M/s Manipal Cigna Health Insurance Co Ltd	Mahinder Kumar(P),	9811031736	ashokpopli16@yahoo.in	25-09-2025
				OMP (I)	OMP (I) (COMM)/1406/2025	27-09-2025	AXIS BANK LIMITED Vs SARITA DEVI	SANJEEV PATHAK(P),	9717028845	litigaton@srcsiegal.com	24-09-2025
15	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-02	WEST DISTRICT	209 Extn Block	CS/(COMM)	736/2025	01.09.2025	CANARA BANK VS. LOKESH KUMAR	SANJAY AGGARWAL	9811179171	legalyukti63@gmail.com	01.09.2025
				OMP(I)(COMM)	1092/2025	01.09.2025	AXIS BANK VS. DHANANJAY	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	01.09.2025
				OMP(I)(COMM)	1112/2025	02.09.2025	AXIS BANK VS. RAJEEV KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	02.09.2025
				OMP(I)(COMM)	1113/2025	02.09.2025	SHRIRAM FINANCE LTD VS. NASEEM	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	02.09.2025
				OMP(I)(COMM)	1114/2025	02.09.2025	AXIS BANK VS. DHANISH CHAUDHARY	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	02.09.2025
				MISC.DJ	1115/2025	02.09.2025	AXIS BANK VS. ARNAV	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	02.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS/(COMM)	1116/2025	02.09.2025	SHRIRAM FINANCE LTD VS. ALEEM	MANOJ KUMAR	9811133644	manojk.adv@gmail	02.09.2025
				CS/(COMM)	1117/2025	02.09.2025	AXIS BANK VS. SUDAMALALIT CHANDRA DAS	LALIT PANDEY	8130383143	lalitpandeyadv@gn	02.09.2025
				CS/(COMM)	744/2025	03.09.2025	SARAOGI SUPER SALES VS. MANOJ KUMAR SINGH	VARUN BEDI	8285672608	advocatevarunbedi	03.09.2025
				OMP(I)(COMM)	1166/2025	10.09.2025	HDFC BANK VS. SATPAL GOVIND SINGH	MANISH SHANKAR	9650810426	msvermachambers	10.09.2025
				OMP(I)(COMM)	1167/2025	10.09.2025	HDFC BANK VS. SATPAL GAURAV NEGI	MANISH SHANKAR	9650810426	msvermachambers	10.09.2025
				OMP(I)(COMM)	1168/2025	10.09.2025	HDFC BANK VS. JAI PRAKSH YADAV	MANISH SHANKAR	9650810426	msvermachambers	10.09.2025
				OMP(I)(COMM)	1169/2025	10.09.2025	AXIS BNAK VS. MOD. AADIL	AMIT KUMAR	8860939556	amitkumar.294@r	10.09.2025
				OMP(I)(COMM)	1171/2025	10.09.2025	SHRI RAM FINANCE VS. RAKESH KUMAR	MANOJ KUMAR	9811133644	manojk.adv@gmail	10.09.2025
				OMP(I)(COMM)	1174/2025	10.09.2025	SHRI RAM FINANCE VS. SHOKIN	MANOJ KUMAR	9811133644	manojk.adv@gmail	10.09.2025
				OMP(I)(COMM)	1175/2025	10.09.2025	SHRI RAM FINANCE VS. MUSTAKIM	MANOJ KUMAR	9811133644	manojk.adv@gmail	10.09.2025
				CS/(COMM)	762/2025	11.09.2025	BRAHM DEV SHRAMA VS. KANWAR KISHORE NAGPAL	BABU LAL GUPTA	9312049415	blgupta282@gmail	11.09.2025
				CS/(COMM)	764/2025	11.09.2025	BANK OF MAHARASHTRA VS. SHANKAR JHA	BIJAY MOHAN GOSWAMI	79015893669	advbmg2016@gma	11.09.2025
				CS/(COMM)	765/2025	11.09.2025	JASMIN SINGH ANAND VS. DARPAN DADU	BIJAY MOHAN GOSWAMI	79015893669	advbmg2016@gma	11.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)(COMM)	1186/2025	11.09.2025	AXIS BANK VS. ADITYA RAJANAND	AMIT KUMAR	8860939556	amitkumar.294@t	11.09.2025
				CS/(COMM)	770/2025	12.09.2025	GARG ROADLINES VS. M/SNEELKANTHAM SYSTEMSPVT LTD	SDEEPAKBANSAL	9899951648	bansalassociatesla	12.09.2025
				OMP(I)(COMM)	1203/2025	15.09.2025	AXIS BANK VS. NEHA SARAF	LALIT PANDEY	8130383143	lalitpandeyadv@gm	12.09.2025
				OMP(I)(COMM)	1204/2025	15.09.2025	AXIS BANK VS. NOORUL HAQ	LALIT PANDEY	8130383143	lalitpandeyadv@gm	12.09.2025
				OMP(I)(COMM)	1205/2025	15.09.2025	AXIS BANK VS. MOHDPARVEJ	LALIT PANDEY	8130383143	lalitpandeyadv@gm	12.09.2025
				OMP(I)(COMM)	1206/2025	15.09.2025	AXIS BANK VS. SABNAMASRAF	LALIT PANDEY	8130383143	lalitpandeyadv@gm	12.09.2025
				OMP(I)(COMM)	1207/2025	15.09.2025	AXIS BANK VS. MANDEEPSINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gm	12.09.2025
				OMP(I)(COMM)	1209/2025	15.09.2025	AXIS BANK VS. SACHINKUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gm	12.09.2025
				OMP(I)(COMM)	1210/2025	15.09.2025	AXIS BANK VS. MOHDMUSTAQUEEM	LALIT PANDEY	8130383143	lalitpandeyadv@gm	12.09.2025
				OMP(I)(COMM)	1210/2025	15.09.2025	AXIS BANK VS. ANEESH AHMAD	LALIT PANDEY	8130383143	lalitpandeyadv@gm	12.09.2025
				OMP(I)(COMM)	1211/2025	15.09.2025	AXIS BANK VS. DEEPAKNAYAK	LALIT PANDEY	8130383143	lalitpandeyadv@gm	12.09.2025
				OMP(I)(COMM)	1212/2025	15.09.2025	AXIS BANK VS. HIMANSHUVERMA	LALIT PANDEY	8130383143	lalitpandeyadv@gm	12.09.2025
				CS/(COMM)	775/2025	16.09.2025	BEST TECH PIPES LLP VS. MFB CEOTECH PVT LTD	SHAILENDERR NEGI	9999029218	shailnegi1984@gm	16.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)(COMM)	1237/2025	16.09.2025	HDFC BANK VS. HERAMB ARORA	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				OMP(I)(COMM)	1238/2025	16.09.2025	HDFC BANK VS. IMAMUDDIN	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				OMP(I)(COMM)	1239/2025	16.09.2025	HDFC BANK VS. SAROJ KAUSHIK	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				OMP(I)(COMM)	1240/2025	16.09.2025	HDFC BANK VS. CHARAN SINGH	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				OMP(I)(COMM)	1241/2025	16.09.2025	HDFC BANK VS. BRIJESH	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				OMP(I)(COMM)	1242/2025	16.09.2025	HDFC BANK VS. SUSHIL JHA	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				OMP(I)(COMM)	1243/2025	16.09.2025	HDFC BANK VS. HIMSHIKHA CHOUDHARY	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				OMP(I)(COMM)	1244/2025	16.09.2025	HDFC BANK VS. ARVINDER SINGH	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				CS/(COMM)	770/2025	12.09.2025	GARG ROADLINES VS. M/S NEELKANTHAM SYSTEMS PVT LTD	DEEPAK BANSAL	9899951648	bansalassociateslaw@gmail.com	12.09.2025
				OMP(I)(COMM)	1203/2025	15.09.2025	AXIS BANK VS. NEHA SARAF	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.09.2025
				OMP(I)(COMM)	1204/2025	15.09.2025	AXIS BANK VS. NOORUL HAQ	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.09.2025
				OMP(I)(COMM)	1205/2025	15.09.2025	AXIS BANK VS. MOHD PARVEJ	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.09.2025
				OMP(I)(COMM)	1206/2025	15.09.2025	AXIS BANK VS. SABNAM ASRAF	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)(COMM)	1207/2025	15.09.2025	AXIS BANK VS. MANDEEP SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.09.2025
				OMP(I)(COMM)	1209/2025	15.09.2025	AXIS BANK VS. SACHIN KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.09.2025
				OMP(I)(COMM)	1210/2025	15.09.2025	AXIS BANK VS. MOHD MUSTAQEEM	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.09.2025
				OMP(I)(COMM)	1210/2025	15.09.2025	AXIS BANK VS. ANEESH AHMAD	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.09.2025
				OMP(I)(COMM)	1211/2025	15.09.2025	AXIS BANK VS. DEEPAK NAYAK	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.09.2025
				OMP(I)(COMM)	1212/2025	15.09.2025	AXIS BANK VS. HIMANSHU VERMA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.09.2025
				CS/(COMM)	775/2025	16.09.2025	BEST TECH PIPES LLP VS. MFB CEOTECH PVT LTD	SHAILENDER R NEGI	9999029218	shailnegi1984@gmail.com	16.09.2025
				OMP(I)(COMM)	1237/2025	16.09.2025	HDFC BANK VS. HERAMB ARORA	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				OMP(I)(COMM)	1238/2025	16.09.2025	HDFC BANK VS. IMAMUDDIN	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				OMP(I)(COMM)	1239/2025	16.09.2025	HDFC BANK VS. SAROJ KAUSHIK	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				OMP(I)(COMM)	1240/2025	16.09.2025	HDFC BANK VS. CHARAN SINGH	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				OMP(I)(COMM)	1241/2025	16.09.2025	HDFC BANK VS. BRIJESH	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025
				OMP(I)(COMM)	1242/2025	16.09.2025	HDFC BANK VS. SUSHIL JHA	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	16.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)(COMM)	1243/2025	16.09.2025	HDFC BANK VS. HIMSHIKHA CHOUDHARY	MANISH SHANKAR	9650810426	msvermachambers	16.09.2025
				OMP(I)(COMM)	1244/2025	16.09.2025	HDFC BANK VS. ARVINDER SINGH	MANISH SHANKAR	9650810426	msvermachambers	16.09.2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		CS (COMM)/738/2025	01-09-2025	PUNJAB NATIONAL BANK Vs SONU SHARMA	Parikshit Mahipal(P),	9868873986	prn_ahip_alo9 @gmail. c orn	30.08.2025
					OMP (I) (COMM)/1094/2025	01-09-2025	AXIS BANK LTD Vs WASEEM KHAN	ADV. LALIT PANDEY(P),	8130383143	lalit[! andel'.advassociates(a),!!mai I.com	01-09-2025
					OMP (I) (COMM)/1097/2025	01-09-2025	AXIS BANK LTD Vs PRIYANKA SINGH RAGHUVANSHI	ADV. LALIT PANDEY(P),	8130383143	lalit[! andel'.advassociates(a),!!mai I.com	01-09-2025
					OMP (I) (COMM)/1095/2025	01-09-2025	AXIS BANK LTD Vs KETAN GARG	ADV. LALIT PANDEY(P),	8130383143	lalit[! andel'.advassociates(a),!!mai I.com	01-09-2025
					OMP (I) (COMM)/1096/2025	01-09-2025	AXIS BANK LTD Vs JASMEET KOUR	ADV. LALIT PANDEY(P),	8130383143	lalit[! andel'.advassociates(a),!!mai I.com	01-09-2025
					OMP (I) (COMM)/1122/2025	02-09-2025	AXIS BANK LTD Vs UMA SHANKAR MEHTA	ADV. LALIT PANDEY(P),	8130383143	lalit[! andel'.advassociates(a),!!mai I.com	01-09-2025
					OMP (I) (COMM)/1121/2025	02-09-2025	AXIS BANK LTD Vs RAHUL	ADV. LALIT PANDEY(P),	8130383143	lalit[! andel'.advassociates(a),!!mai I.com	01-09-2025
					OMP (I) (COMM)/1120/2025	02-09-2025	Shriram Finance Ltd Vs ANKIT NAYAK	Manoj Kumar(P),	Not Mentioned	Not Mentioned	
					OMP (I) (COMM)/1119/2025	02-09-2025	AXIS BANK LTD Vs GURSEWAK SINGH	ADV. LALIT PANDEY(P),	8130383143	lalit[! andel'.advassociates(a),!!mai I.com	
					Execution (Comm)/296/2025	02-09-2025	PUNJAB NATIONAL BANK Vs M/s CBS Industries	PARAS AGGARWAL(P),			
					Execution (Comm)/295/2025	02-09-2025	JIS HEAD LIGHT GLASS Vs oxilite techno industries private limited	sarandeep singh(P),			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/1118/2025	02-09-2025	YES BANK LTD Vs SHAN MOHAMMAD	SACHIN KATYAL(P),	Not Mentioned	legal@Kat\alassociates.com	01-09-2025
					CS (COMM)/747/2025	03-09-2025	M/S GIPSKARTON INDIA PVT LTD Vs CHANDER NARULA	MAYANK AGGARWAL(P),			
					Misc DJ/855/2025	02-09-2025	JAGDISH SINGH DANGI Vs KESAVA ENGINEERS INDIA LLP CO AND ORS	xyz(P),			
					Execution (Comm)/303/2025	04-09-2025	SAN WUD SHOPPE PRIVATE LIMITED Vs RITESH AGGARWAL	PANKAJ GUPTA(P),			
					CS (COMM)/755/2025	08-09-2025	SH APS OBEROI Vs M/S BAKSHI MARK PVT LTD	SHALU KUMARI(P),	Not Mentioned	Not Mentioned	06-09-2025
					CS (COMM)/757/2025	09-09-2025	Aqualite Industries Private Limited Vs NATINGAL SHAMSHUDEEN	ARCHIT SINGHAL(P),	Not Mentioned	Not Mentioned	08-09-2025
					OMP (I) (COMM)/1137/2025	09-09-2025	Axis Bank Limited Vs SUJAL KUMAR	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	06-09-2025
					OMP (I) (COMM)/1136/2025	09-09-2025	Axis Bank Limited Vs PARAS SAINI	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	06-09-2025
					OMP (I) (COMM)/1135/2025	09-09-2025	Axis Bank Limited Vs KOSHINDER	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	06-09-2025
					OMP (I) (COMM)/1165/2025	10-09-2025	Hdfe Bank Limited Vs ANOOJ SURI	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(d@gmail.com	09-09-2025
					OMP (I) (COMM)/1164/2025	10-09-2025	Hdfe Bank Limited Vs RAJESH KUMAR	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(d@gmail.com	09-09-2025
					OMP (I) (COMM)/1163/2025	10-09-2025	Hdfe Bank Limited Vs RAMPREET SAHNI	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(d@gmail.com	09-09-2025
					OMP (I) (COMM)/1162/2025	10-09-2025	Hdfe Bank Limited Vs AMIT SAIN	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(d@gmail.com	09-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/1161/2025	10-09-2025	Hdfc Bank Limited Vs KUTUMBH CARE PVT LTD	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(d gmail.com	09-09-2025
					OMP (I) (COMM)/1159/2025	10-09-2025	Hdfc Bank Limited Vs DEEPAK KALRA	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(d gmail.com	09-09-2025
					OMP (I) (COMM)/1160/2025	10-09-2025	Hdfc Bank Limited Vs VARUN SEHGAL	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(d gmail.com	09-09-2025
					Execution (Comm)/311/2025	10-09-2025	vineet kumar Vs PRADEEP RAWAT	Manoj Goswami(P),			09-09-2025
					OMP (I) (COMM)/1157/2025	10-09-2025	Axis Bank Limited Vs MANGILAL	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@ REDIFFMAIL.COM	09-09-2025
					OMP (I) (COMM)/1182/2025	11-09-2025	AXIS BANK LTD Vs SURESH CHANDRA PANDEY	ADV. LALIT PANDEY(P),	8130383143	lalit[! andel'.advassociates(a),!mai I.com	10-09-2025
					Execution (Comm)/315/2025	11-09-2025	Ram Mohan Murari Vs S Katyal	Gulab Chandra Yadav(P),			10-09-2025
					Misc DJ/890/2025	12-09-2025	SARASWATI WOODS PVT LTD Vs OM TIMBER TRADERS	Randhir kumar(P),			11-09-2025
					OMP (I) (COMM)/1202/2025	15-09-2025	Axis Bank Limited Vs AMIT BHATI	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@ REDIFFMAIL.COM	11-09-2025
					OMP (I) (COMM)/1201/2025	15-09-2025	Axis Bank Limited Vs GAURAV YADAV	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@ REDIFFMAIL.COM	11-09-2025
					OMP (I) (COMM)/1200/2025	15-09-2025	Axis Bank Limited Vs FOZIA	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@ REDIFFMAIL.COM	11-09-2025
					OMP (I) (COMM)/1198/2025	15-09-2025	Axis Bank Limited Vs FARJANA	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@ REDIFFMAIL.COM	11-09-2025
					OMP (I) (COMM)/1197/2025	15-09-2025	Axis Bank Limited Vs DEEPU SAHNI	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@ REDIFFMAIL.COM	11-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/1195/2025	15-09-2025	Axis Bank Limited Vs MOHAMAD IMRAN TYAGI	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@ REDIFFMAIL.COM	11-09-2025
					OMP (I) (COMM)/1196/2025	15-09-2025	Axis Bank Limited Vs MANOJ KUMAR GUPTA	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@ REDIFFMAIL.COM	11-09-2025
					OMP (I) (COMM)/1194/2025	15-09-2025	Axis Bank Limited Vs RAVI CHOUDHARY	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@ REDIFFMAIL.COM	11-09-2025
					OMP (I) (COMM)/1193/2025	15-09-2025	Shriram Finance Ltd Vs SHOKIN	Manoj Kumar(P),			11-09-2025
					OMP (I) (COMM)/1192/2025	15-09-2025	AXIS BANK LTD Vs ABHISHEK KUMAR TIWARI	ADV. LALIT PANDEY(P),	8130383143	lalit[! andel'.advassociates(a),!!mai I.com	11-09-2025
					OMP (I) (COMM)/1191/2025	15-09-2025	AXIS BANK LTD Vs SANJAY KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalit[! andel'.advassociates(a),!!mai I.com	11-09-2025
					OMP (I) (COMM)/1190/2025	15-09-2025	AXIS BANK LTD Vs ANURADHA SINGH	ADV. LALIT PANDEY(P),	8130383143	lalit[! andel'.advassociates(a),!!mai I.com	11-09-2025
					OMP (I) (COMM)/1189/2025	15-09-2025	AXIS BANK LTD Vs JAWAHAR LAL GANDHI	ADV. LALIT PANDEY(P),	8130383143	lalit[! andel'.advassociates(a),!!mai I.com	11-09-2025
					OMP (I) (COMM)/1188/2025	15-09-2025	Axis Bank Limited Vs ANIL YADAV	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@ REDIFFMAIL.COM	11-09-2025
					OMP (I) (COMM)/1269/2025	16-09-2025	Hdfe Bank Limited Vs RAKESH JAIN	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@ gmail.com	15-09-2025
					OMP (I) (COMM)/1268/2025	16-09-2025	Hdfe Bank Limited Vs SANJEEV KUMAR	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@ gmail.com	15-09-2025
					Execution (Comm)/318/2025	16-09-2025	MUKUL GUPTA MARKETING Pvt Ltd Vs MsUmesh Chander	Monica Goel(P),			15-09-2025
					OMP (I) (COMM)/1267/2025	16-09-2025	Hdfe Bank Limited Vs VOLTAC POWER PRIVATE LIMITED	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@ gmail.com	15-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/1270/2025	17-09-2025	Yes Bank Ltd Vs RAVI KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalit[!andel'.advassociates(a),!mai I.com	16-09-2025
					Misc DJ/904/2025	18-09-2025	LONGLASST INC Vs TOSHIAUTOMATIC SYSTEM PVT LTD	HARISH KUMAR(P),			
					OMP (I) (COMM)/1306/2025	18-09-2025	HDFC BANK LTD Vs MUKESH KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalit[!andel'.advassociates(a),!mai I.com	17-09-2025
					OMP (I) (COMM)/1303/2025	18-09-2025	HDFC BANK LTD Vs BALWAN SINGH	ADV. LALIT PANDEY(P),	8130383143	lalit[!andel'.advassociates(a),!mai I.com	17-09-2025
					CS (COMM)/789/2025	18-09-2025	Aqualite Industries Private Limited Vs Edusphere Through its partners	ARCHIT SINGHAL(P),	Not Mentioned	Not Mentioned	15-09-2025
					CS (COMM)/788/2025	18-09-2025	Kwality Polythreads Private Ltd Vs Amit Thapar	Ashish Kapur(P),	Not Mentioned	Not Mentioned	16-09-2025
					OMP (I) (COMM)/1302/2025	18-09-2025	Axis Bank Limited Vs MOHAMMAD SHAKIR	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	16-09-2025
					CS (COMM)/787/2025	18-09-2025	CANARA BANK Vs RAJESH	SANJAY AGGARWAL(P),			
					OMP (I) (COMM)/1323/2025	19-09-2025	Axis Bank Limited Vs AMIT	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	16-09-2025
					OMP (I) (COMM)/1322/2025	19-09-2025	Axis Bank Limited Vs SHAGUN AGGARWAL	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	16-09-2025
					OMP (I) (COMM)/1321/2025	19-09-2025	Axis Bank Limited Vs RIYASAT	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	16-09-2025
					OMP (I) (COMM)/1320/2025	19-09-2025	Axis Bank Limited Vs MOHD PARVEJ	AMIT KUMAR(P),	!8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	16-09-2025
					Execution (Comm)/327/2025	19-09-2025	Gold Plus Glags Industry Limiteds Vs Krishna Electricals Drives and Automation Anr	Mordhwaj Singh(P),			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/1318/2025	19-09-2025	Yes Bank Ltd Vs MUKESH SURAJBHAN	ADV. LALIT PANDEY(P),	8130383143	lalit[!andel'.advassociates(a),!mai I.com	18-09-2025
					OMP (I) (COMM)/1319/2025	19-09-2025	Yes Bank Ltd Vs BIJENDER YADAV	ADV. LALIT PANDEY(P),	8130383143	lalit[!andel'.advassociates(a),!mai I.com	18-09-2025
					OMP (I) (COMM)/1337/2025	20-09-2025	YES BANK LTD Vs SADDAM HUSAIN	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassociat	19-09-2025
					OMP (I) (COMM)/1336/2025	20-09-2025	YES BANK LTD Vs FAZLUR RAHMAN	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassociat	19-09-2025
					OMP (I) (COMM)/1335/2025	20-09-2025	YES BANK LTD Vs JAIPUR UP TRANSPORT SERVICE	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassociat	19-09-2025
					OMP (I) (COMM)/1334/2025	20-09-2025	YES BANK LTD Vs HIMANI HIMANI	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassociat	19-09-2025
					OMP (I) (COMM)/1347/2025	22-09-2025	Yes Bank Ltd Vs AMIT SINGH	ADV. LALIT PANDEY(P),	8130383143	lalit[!andel'.advassociates(a),!mai I.com	20-09-2025
					OMP (I) (COMM)/1346/2025	22-09-2025	YES BANK LTD Vs AMIT KUMAR	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassociat	20-09-2025
					Execution (Comm)/329/2025	22-09-2025	HARSH SIKKA Vs DAVINDER SINGH	Dharam Dev(P),			
					OMP (I) (COMM)/1354/2025	23-09-2025	YES BANK LTD Vs NITIN KHANDELWAL	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassociat	20-09-2025
					OMP (I) (COMM)/1355/2025	23-09-2025	YES BANK LTD Vs ASHISH KUMAR	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassociat	20-09-2025
					OMP (I) (COMM)/1353/2025	23-09-2025	Shriram Finance Ltd Vs SHYAM SUNDER	Manoj Kumar(P),			22-09-2025
					CS (COMM)/804/2025	24-09-2025	Punjab National Bank through its ar dhananjay Vs ASHISH SHARMA PROPREITOR OF M S AB ECOMMERCE	AVADHESH KUMAR SHAKYA(P),			23-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) COMM	OMP (I) (COMM.)/1129/2025	02-09-2025	AXIS BANK LTD Vs RAMESH KUMAR PANDIT	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	30.08.2025
				OMP (I) COMM	OMP (I) (COMM.)/1130/2025	02-09-2025	AXIS BANK LTD Vs INDRAJEET	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	30.08.2025
				OMP (I) COMM	OMP (I) (COMM.)/1131/2025	02-09-2025	AXIS BANK LTD Vs INDRAJEET KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	30.08.2025
				OMP (I) COMM	OMP (I) (COMM.)/1132/2025	02-09-2025	AXIS BANK LTD Vs AJAM KHAN	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	30.08.2025
				CS (COMM)	CS (COMM)/749/2025	04-09-2025	SHRI BALAJI MAT INDUSTRIES PVT LTD Vs SHREE PARASMUUGIL TEXTILE	KESHAV	9716442809	MODGILKESHAV1@Gmail.com	01.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1141/2025	09-09-2025	ANUMIT SWANI Vs ALOKTARA SHARMA PRAKASH		9871077171	tarasharma.advocate@gmail.com	22.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1177/2025	10-09-2025	Hdfe Bank Limited Vs SUMIKSHA SINGH	MANISH SHANKER VERMA	9650810426	msvermnchambersfalgmail.com	09.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1178/2025	10-09-2025	Hdfe Bank Limited Vs MANOJ KUMAR BHATI	MANISH SHANKER VERMA	9650810426	msvermnchambersfalgmail.com	09.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1179/2025	10-09-2025	Hdfe Bank Limited Vs SHUBHAM YADAV	MANISH SHANKER VERMA	9650810426	msvermnchambersfalgmail.com	09.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1180/2025	10-09-2025	Hdfe Bank Limited Vs INDERPAL SINGH	MANISH SHANKER VERMA	9650810426	msvermnchambersfalgmail.com	09.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1181/2025	10-09-2025	Hdfe Bank Limited Vs ARVIND AGARWAL	MANISH SHANKER VERMA	9650810426	msvermnchambersfalgmail.com	09.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1187/2025	12-09-2025	AXIS BANK LTD Vs SHAHEEN JAMAL	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	10.09.2025
				CS (COMM)	CS (COMM)/774/2025	15-09-2025	BANK OF BARODA Vs ROHIT BANSAL PROP MS VIVAAN GARMENTS	GIRISH VERMA	9811135305	legal.gva@gmail.com	04.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) COMM	OMP (COMM.)/1222/2025	(I)15-09-2025	Shriram Finance Ltd Vs RAKESH KUMAR	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	12.09.2025
				OMP (I) COMM	OMP (COMM.)/1225/2025	(I)15-09-2025	AXIS BANK LTD Vs MEENU	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	11.09.2025
				OMP (I) COMM	OMP (COMM.)/1226/2025	(I)15-09-2025	AXIS BANK LIMITED Vs RASHMI TIWARI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	11.09.2025
				OMP (I) COMM	OMP (COMM.)/1264/2025	(I)16-09-2025	Hdfc Bank Limited Vs KAPIL GOYAL	MANISH SHANKER VERMA	9650810426	msvermnchambersfal@gmail.com	15.09.2025
				OMP (I) COMM	OMP (COMM.)/1265/2025	(I)16-09-2025	Hdfc Bank Limited Vs DHRUV GUPTA	MANISH SHANKER VERMA	9650810426	msvermnchambersfal@gmail.com	15.09.2025
				OMP (I) COMM	OMP (COMM.)/1266/2025	(I)16-09-2025	Hdfc Bank Limited Vs SANDEEP SHARMA	MANISH SHANKER VERMA	9650810426	msvermnchambersfal@gmail.com	15.09.2025
				CS (COMM)	CS (COMM)/781/2025	17-09-2025	TRANS AIR STEEL Vs OM SAI RAM TRADERS	R.M TIWARI	9810643066	WINDSORASSOCIATESOI.GMAIL.COM	15.09.2025
				CS (COMM)	CS (COMM)/782/2025	17-09-2025	CANARA BANK Vs AMIT SINGH PROP M/S THE CLINIC	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRA@gmail.com	01.09.2025
				CS (COMM)	CS (COMM)/784/2025	17-09-2025	Shraman Chemicals Vs Vikram Singh	SANJAY GUPTA	9811271968	sanjaygupta_advocate@gmail.com	16.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1277/2025	17-09-2025	Yes Bank Ltd Vs NAVEEN YADAV	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	16.09.2025
				OMP (I) COMM	OMP (COMM.)/1278/2025	(I)17-09-2025	Yes Bank Ltd Vs KAILASH JAGDEO	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	16.09.2025
				OMP (I) COMM	OMP (COMM.)/1289/2025	(I)18-09-2025	Yes Bank Ltd Vs AMIT BHATI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	16.09.2025
				OMP (I) COMM	OMP (COMM.)/1290/2025	(I)18-09-2025	Yes Bank Ltd Vs DINESH KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	16.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) COMM	OMP (I) (COMM.)/1291/2025	18-09-2025	Yes Bank Ltd Vs MANSUI TRADING PRIVATE LIMITED	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	16.09.2025
				CS (COMM)	CS (COMM)/792/2025	19-09-2025	NARESH KUMAR BABBAR Vs NITIN, PROP M/s HIT FIT GYM and FITNESS STUDIO	SAGAR AGGARWAL	9810980834	reness@arenesslaw.com	16.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1327/2025	19-09-2025	Yes Bank Ltd Vs RAVI KASHYAP	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	17.09.2025
				OMP (I) COMM	OMP (COMM.)/1328/2025	(I)19-09-2025	Yes Bank Ltd Vs RAGHUVIR SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	17.09.2025
				OMP (I) COMM	OMP (COMM.)/1329/2025	(I)19-09-2025	HDFC BANK LTD Vs APURVA AGNIHOTRI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	15.09.2025
				OMP (I) COMM	OMP (COMM.)/1330/2025	(I)20-09-2025	Yes Bank Ltd Vs VIKASH KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	17.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1331/2025	20-09-2025	Yes Bank Ltd Vs VEENA SHARMA	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	17.09.2025
				OMP (I) COMM	OMP (COMM.)/1332/2025	(I)20-09-2025	Yes Bank Ltd Vs BHIM KUMAR GUPTA	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	17.09.2025
				OMP (I) COMM	OMP (COMM.)/1333/2025	(I)20-09-2025	HDFC BANK LTD Vs RITU GHILORIA	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	15.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1371/2025	23-09-2025	Shriram Finance Ltd Vs NARESH SINGH	MANOJ KUMAR	9811133644	manojkumaro7@gmail.com	22.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1372/2025	23-09-2025	Shriram Finance Ltd Vs ALEEM	MANOJ KUMAR	9811133644	manojkumaro7@gmail.com	22.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1373/2025	23-09-2025	Shriram Finance Ltd Vs MUSTAK	MANOJ KUMAR	9811133644	manojkumaro7@gmail.com	22.09.2025
				CS (COMM)	CS (COMM)/810/2025	25-09-2025	Aqualite Industries Private Limited Vs Twinkle Footline through its proprietor Abdul Phathack	Mr.UKSinghal	9599043045	Legal@sigmalegal.in	27.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) COMM	OMP (I) (COMM.)/1376/2025	25-09-2025	Axis Bank Limited Vs ABHINAY PACHAURI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	06.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1377/2025	25-09-2025	Axis Bank Limited Vs NISHANT BHARDWAJ	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	06.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1378/2025	25-09-2025	Axis Bank Limited Vs SAURABH GOEL	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	06.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1379/2025	25-09-2025	Axis Bank Limited Vs HARISH KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	06.09.2025
				CS (COMM)	CS (COMM)/811/2025	26-09-2025	CANARA BANK Vs ANJU SINGH	SANJAY AGGARWAL	98111-79171	LEGALYUKTI63@GMAIL.COM	17.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1381/2025	26-09-2025	Axis Bank Limited Vs MOHD EKBAL QURAISHI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	17.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1382/2025	26-09-2025	Axis Bank Limited Vs MOHD AADIL	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	17.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1383/2025	26-09-2025	Axis Bank Limited Vs SABNAM ASRAF	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	17.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1384/2025	26-09-2025	Axis Bank Limited Vs TEJINDER PAL SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	11.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1385/2025	26-09-2025	Axis Bank Limited Vs DHEERAJ CHAUDHARY	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	11.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1386/2025	26-09-2025	YES BANK LTD Vs ANIL SUKHABIR	KARTIK KUMAR	9811669863	Mohnish.sharma@yahoo.co.in	19.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1387/2025	26-09-2025	Yes Bank Ltd Vs GANESH KUMAR	KARTIK KUMAR	9811669863	Mohnish.sharma@yahoo.co.in	19.09.2025
				OMP (I) COMM	OMP (I) (COMM.)/1388/2025	26-09-2025	Yes Bank Ltd Vs AMRENDRA KUMAR	KARTIK KUMAR	9811669863	Mohnish.sharma@yahoo.co.in	19.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	OMP (I) (COMM.)/1104/2025	OMP (I) (COMM.)/1104/2025	02-09-2025	Shriram Finance Ltd Vs SADDAM	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	02-09-2025
				OMP (I) (COMM.)/1108/2025	OMP (I) (COMM.)/1108/2025	02-09-2025	AXIS BANK LTD Vs RAJEEV KUMAR	LALIT PANDEY	8130383143	legal@KatyalassOCIate.com	02-09-2025
				OMP (I) (COMM.)/1109/2025	OMP (I) (COMM.)/1109/2025	02-09-2025	AXIS BANK LTD Vs CHANDER KANTA	LALIT PANDEY	8130383143	legal@KatyalassOCIate.com	02-09-2025
				OMP (I) (COMM.)/1111/2025	OMP (I) (COMM.)/1111/2025	02-09-2025	AXIS BANK LTD Vs AFSANA	LALIT PANDEY	8130383143	legal@KatyalassOCIate.com	02-09-2025
				CS (COMM)/745/2025	CS (COMM)/745/2025	03-09-2025	Manish Gupta Vs Mohit Clothing Co	Bhupendra Tyagi	9810685226	advocatebkyagi@gmail.com	03-09-2025
				Execution (Comm.)/304/2025	Execution (Comm.)/304/2025	04-09-2025	charan singh Vs ujala aquatech india pvt ltd	Vikas Azad	9999234931	azadassociate@gmail.com	04-09-2025
				Execution (Comm.)/307/2025	Execution (Comm.)/307/2025	09-09-2025	SUPRABHAT TEXTURE Pvt Ltd Vs Kaplpit Aggarwal	Alok Sinha	9811969215	advocataloksinha@gmail.com	09-09-2025
				CS (COMM)/756/2025	CS (COMM)/756/2025	09-09-2025	M S SMG PROFESSIONALS PRIVATE LIMITED Vs STATE BANK OF INDIA	MATEEQUE AHMAD	9911016872	atiquealiq1562@rediffmail.com	09-09-2025
				OMP (I) (COMM.)/1133/2025	OMP (I) (COMM.)/1133/2025	09-09-2025	Axis Bank Limited Vs ANUJ SINGH	Amit Kumar	8860939556	AMITKUMAR.294@ROHITKUMAR.COM	09-09-2025
				Ex.COMM - Award by Arb. Comm./61/2025	Ex.COMM - Award by Arb. Comm./61/2025	10-09-2025	KOTAK MAHINDRA PRIME LTD Vs GAGAN THAGELA	Shalini Upadhyay	9899408618	shaliniupadhyay.advocate@gmail.com	10-09-2025
				CS (COMM)/758/2025	CS (COMM)/758/2025	10-09-2025	State Bank of India Vs Narendra Kumar Singh	R. N. Singh	9868523230	advrnarayan@gmail.com	10-09-2025
				OMP (I) (COMM.)/1142/2025	OMP (I) (COMM.)/1142/2025	10-09-2025	Hdfe Bank Limited Vs AKHILESH KUMAR	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	10-09-2025
				OMP (I) (COMM.)/1144/2025	OMP (I) (COMM.)/1144/2025	10-09-2025	Hdfe Bank Limited Vs JYOTI SINDHI	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	10-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1145/2025	OMP (I) (COMM.)/1145/2025	10-09-2025	Hdfc Bank Limited Vs ATUL MISHRA	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	10-09-2025
				OMP (I) (COMM.)/1147/2025	OMP (I) (COMM.)/1147/2025	10-09-2025	Hdfc Bank Limited Vs AMIT ARORA	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	10-09-2025
				OMP (I) (COMM.)/1149/2025	OMP (I) (COMM.)/1149/2025	10-09-2025	Hdfc Bank Limited Vs JAMEEL KHAN	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	10-09-2025
				OMP (I) (COMM.)/1151/2025	OMP (I) (COMM.)/1151/2025	10-09-2025	Hdfc Bank Limited Vs MOHD SIFAT	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	10-09-2025
				OMP (I) (COMM.)/1153/2025	OMP (I) (COMM.)/1153/2025	10-09-2025	Shriram Finance Ltd Vs AMEENUL HAQ	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	10-09-2025
				OMP (I) (COMM.)/1154/2025	OMP (I) (COMM.)/1154/2025	10-09-2025	Shriram Finance Ltd Vs NASEEM	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	10-09-2025
				CS (COMM)/769/2025	CS (COMM)/769/2025	12-09-2025	Ozone Overseas Pvt Ltd Vs Dezine Display Solutions Private Limited	Mahesh Katkayen	9810133604	tridentlaw@hotmail.com	12-09-2025
				CS (COMM)/773/2025	CS (COMM)/773/2025	15-09-2025	State Bank Of India Vs JITENDRA KUMAR	Ashok Kumar	9811896060	kumarashokadvocate@gmail.com	15-09-2025
				OMP (I) (COMM.)/1213/2025	OMP (I) (COMM.)/1213/2025	15-09-2025	Axis Bank Limited Vs SATISH CHANDRA PANDEY	Amit Kumar	8860939556	AMITKUMAR.294@REDIFFICOM.COM	15-09-2025
				OMP (I) (COMM.)/1214/2025	OMP (I) (COMM.)/1214/2025	15-09-2025	Axis Bank Limited Vs GUDIYA SHARMA	Amit Kumar	8860939556	AMITKUMAR.294@REDIFFICOM.COM	15-09-2025
				OMP (I) (COMM.)/1215/2025	OMP (I) (COMM.)/1215/2025	15-09-2025	Axis Bank Limited Vs MUNEER ALAM	Amit Kumar	8860939556	AMITKUMAR.294@REDIFFICOM.COM	15-09-2025
				OMP (I) (COMM.)/1216/2025	OMP (I) (COMM.)/1216/2025	15-09-2025	Axis Bank Limited Vs CHHAVIRAM	Amit Kumar	8860939556	AMITKUMAR.294@REDIFFICOM.COM	15-09-2025
				OMP (I) (COMM.)/1217/2025	OMP (I) (COMM.)/1217/2025	15-09-2025	Axis Bank Limited Vs SHAHAJAD	Amit Kumar	8860939556	AMITKUMAR.294@REDIFFICOM.COM	15-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1218/2025	OMP (I) (COMM.)/1218/2025	15-09-2025	Axis Bank Limited Vs MANJEET KUMAR	Amit Kumar	8860939556	AMITKUMAR.294@R15-09-2025	15-09-2025
				Ex.COMM - Award by Arb. Comm./63/2025	Ex.COMM - Award by Arb. Comm./63/2025	16-09-2025	Kotak Mahindra Prime Ltd Vs GOPAL SINGH	LALIT PANDEY	8130383143	legal@Katyalassociat16-09-2025	16-09-2025
				CS (COMM)/779/2025	CS (COMM)/779/2025	16-09-2025	MS SHANKER ENTERPRISES Vs MS SALAUDDIN STEEL WORKSHOP	Sunny Kumar	9871294010	ddsunnyd@gmail.com16-09-2025	16-09-2025
				CS (COMM)/780/2025	CS (COMM)/780/2025	16-09-2025	State Bank of India Vs M/s Kailash Nath	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com16-09-2025	16-09-2025
				OMP (I) (COMM.)/1257/2025	OMP (I) (COMM.)/1257/2025	16-09-2025	Hdfe Bank Limited Vs SAVITRI DEVI	Manish Shankar Verma	9650810426	msvermachambers@g16-09-2025	16-09-2025
				OMP (I) (COMM.)/1258/2025	OMP (COMM.)/1258/2025 (I)	16-09-2025	Hdfe Bank Limited Vs OMVEER JAMUNA DAS	Manish Shankar Verma	9650810426	msvermachambers@g16-09-2025	16-09-2025
				OMP (I) (COMM.)/1259/2025	OMP (COMM.)/1259/2025 (I)	16-09-2025	Hdfe Bank Limited Vs DELHI FOUNDRY PRIVATE LTD	Manish Shankar Verma	9650810426	msvermachambers@g16-09-2025	16-09-2025
				OMP (I) (COMM.)/1260/2025	OMP (COMM.)/1260/2025 (I)	16-09-2025	Hdfe Bank Limited Vs RAJ KAMAL	Manish Shankar Verma	9650810426	msvermachambers@g16-09-2025	16-09-2025
				OMP (I) (COMM.)/1261/2025	OMP (I) (COMM.)/1261/2025	16-09-2025	Hdfe Bank Limited Vs HARDEEP VIJAY KUMAR	Manish Shankar Verma	9650810426	msvermachambers@g16-09-2025	16-09-2025
				OMP (I) (COMM.)/1262/2025	OMP (COMM.)/1262/2025 (I)	16-09-2025	Hdfe Bank Limited Vs PRINCE YADAV	Manish Shankar Verma	9650810426	msvermachambers@g16-09-2025	16-09-2025
				OMP (I) (COMM.)/1263/2025	OMP (COMM.)/1263/2025 (I)	16-09-2025	IDFC FIRST BANK LIMITED Vs RAJU GAURI SHANKER	Sanjeev Pathak	9717028845	litigation@srcslegal.co16-09-2025	16-09-2025
				OMP (I) (COMM.)/1271/2025	OMP (I) (COMM.)/1271/2025	17-09-2025	Yes Bank Ltd Vs SONU SONU	LALIT PANDEY	8130383143	legal@Katyalassociat17-09-2025	17-09-2025
				OMP (I) (COMM.)/1272/2025	OMP (I) (COMM.)/1272/2025	17-09-2025	Yes Bank Ltd Vs PANKAJ PANKAJ	LALIT PANDEY	8130383143	legal@Katyalassociat17-09-2025	17-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1273/2025	OMP (I) (COMM.)/1273/2025	17-09-2025	Yes Bank Ltd Vs RAKESH SINGH GUJELA	LALIT PANDEY	8130383143	legal@Katyalassociat	17-09-2025
				OMP (I) (COMM.)/1282/2025	OMP (COMM.)/1282/2025 (I)	18-09-2025	HDFC BANK LTD Vs ANUBHAV LOHIYA	LALIT PANDEY	8130383143	legal@Katyalassociat	18-09-2025
				OMP (I) (COMM.)/1283/2025	OMP (COMM.)/1283/2025 (I)	18-09-2025	HDFC BANK LTD Vs RAM JI	LALIT PANDEY	8130383143	legal@Katyalassociat	18-09-2025
				OMP (I) (COMM.)/1284/2025	OMP (COMM.)/1284/2025 (I)	18-09-2025	HDFC BANK LTD Vs MUDDIN SAHAB KHAN	LALIT PANDEY	8130383143	legal@Katyalassociat	18-09-2025
				OMP (I) (COMM.)/1285/2025	OMP (COMM.)/1285/2025 (I)	18-09-2025	Hdfc Bank Limited Vs ANAND KUMAR MITTAL	Manish Shankar Verma	9650810426	msvermachambers@g	18-09-2025
				OMP (I) (COMM.)/1286/2025	OMP (COMM.)/1286/2025 (I)	18-09-2025	HDFC BANK LTD Vs PRADEEP KUMAR	LALIT PANDEY	8130383143	legal@Katyalassociat	18-09-2025
				OMP (I) (COMM.)/1287/2025	OMP (COMM.)/1287/2025 (I)	18-09-2025	Yes Bank Ltd Vs SAGAR GOYAL	LALIT PANDEY	8130383143	legal@Katyalassociat	18-09-2025
				OMP (I) (COMM.)/1288/2025	OMP (COMM.)/1288/2025 (I)	18-09-2025	Yes Bank Ltd Vs SURAJ KUMAR SINGH	LALIT PANDEY	8130383143	legal@Katyalassociat	18-09-2025
				OMP (I) (COMM.)/1314/2025	OMP (I) (COMM.)/1314/2025	19-09-2025	AXIS BANK LIMITED Vs MOHD VASEEM	Sanjeev Pathak	9717028845	litigation@srcslegal.co	19-09-2025
				OMP (I) (COMM.)/1315/2025	OMP (I) (COMM.)/1315/2025	19-09-2025	Axis Bank Limited Vs ADITYA RAJ ANAND	Amit Kumar	8860939556	AMITKUMAR.294@R	19-09-2025
				OMP (I) (COMM.)/1316/2025	OMP (I) (COMM.)/1316/2025	19-09-2025	Yes Bank Ltd Vs CHETRAM CHETRAM	LALIT PANDEY	8130383143	LALITPANDEYADV@	19-09-2025
				CS (COMM)/798/2025	CS (COMM)/798/2025	20-09-2025	Union Bank of India Erstwhile Andhra Bank Vs Mini Sadana Proprietor of M/s Shanee Beauty Parlor	R.k. Sinha	9968076150	rakeshsinha24@gmail	20-09-2025
				OMP (I) (COMM.)/1341/2025	OMP (I) (COMM.)/1341/2025	20-09-2025	YES BANK LTD Vs DEVARAJ DEVARAJ	Sachin Katyal	011-26211488	legal@Katyalassociat	20-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1342/2025	OMP (COMM.)/1342/2025 (I)	20-09-2025	YES BANK LTD Vs NAVEEN BHATI	Sachin Katyal	011-26211488	legal@Katyalassociate	20-09-2025
				Misc DJ/924/2025	Misc DJ/924/2025	22-09-2025	Shri Ram Finance Ltd Vs Kamal Kumar Singh	Ravi Krishan Chandna	9711752002	ravikrishanchandna@	22-09-2025
				OMP (I) (COMM.)/1349/2025	OMP (COMM.)/1349/2025 (I)	22-09-2025	YES BANK LTD Vs SHABNAM SHABNAM	Sachin Katyal	011-26211488	legal@Katyalassociate	22-09-2025
				OMP (I) (COMM.)/1350/2025	OMP (COMM.)/1350/2025 (I)	22-09-2025	YES BANK LTD Vs RUPESH KUMAR SINHA	Sachin Katyal	011-26211488	legal@Katyalassociate	22-09-2025
				OMP (I) (COMM.)/1351/2025	OMP (I) (COMM.)/1351/2025	22-09-2025	YES BANK LTD Vs DEVARAJ DEVARAJ	Sachin Katyal	011-26211488	legal@Katyalassociate	22-09-2025
				OMP (I) (COMM.)/1356/2025	OMP (COMM.)/1356/2025 (I)	23-09-2025	YES BANK LTD Vs MAHIPAL SINGH	Sachin Katyal	011-26211488	legal@Katyalassociate	23-09-2025
				OMP (I) (COMM.)/1357/2025	OMP (I) (COMM.)/1357/2025	23-09-2025	Shriram Finance Ltd Vs ASIM	Manoj Kumar	9811133644	MANOJK.ADV@GMA	23-09-2025
				OMP (I) (COMM.)/1358/2025	OMP (COMM.)/1358/2025 (I)	23-09-2025	Shriram Finance Ltd Vs AKASH BAGHEL	Manoj Kumar	9811133644	MANOJK.ADV@GMA	23-09-2025
				OMP (I) (COMM.)/1359/2025	OMP (COMM.)/1359/2025 (I)	23-09-2025	YES BANK LTD Vs ANIL KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociate	23-09-2025
				CS (COMM)/805/2025	CS (COMM)/805/2025	24-09-2025	Deepak Jain Vs Mohammad Aslam	Mayank Gupta	8076753615	adv.guptamayank@gmail.com	24-09-2025
				CS (COMM)/808/2025	CS (COMM)/808/2025	25-09-2025	Prachi Infra And Roads Private limited Vs STRUC RITE METAL BUILDING SYSTEM	Ajay Kumar	9891135775	ajay08071971@gmail.	25-09-2025
				CS (COMM)/809/2025	CS (COMM)/809/2025	25-09-2025	Unimark Healthcare Ltd Vs VAISHNO PHARMA MACHINERY	Ankit Batra	9911111179	sidak.law@gmail.com	25-09-2025
				Execution (Comm.)/334/2025	Execution (Comm.)/334/2025	26-09-2025	PARVEEN KUMAR GARG Vs PROPRIETOR Vs VATS CONSTRUCTION COMPANY	Sunny Arora	9910574027	ALBUSLAWF1RMS@GMAIL.COM	26-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1390/2025	OMP (COMM.)/1390/2025 (I)	26-09-2025	Axis Bank Limited Vs LALIT KUMAR	Amit Kumar	8860939556	AMITKUMAR.294@F	26-09-2025
				OMP (I) (COMM.)/1391/2025	OMP (I) (COMM.)/1391/2025	26-09-2025	Axis Bank Limited Vs RAMANDEEP SINGH PABBI	Amit Kumar	8860939556	AMITKUMAR.294@F	26-09-2025
				OMP (I) (COMM.)/1392/2025	OMP (COMM.)/1392/2025 (I)	26-09-2025	Axis Bank Limited Vs NIMBA RAM	Amit Kumar	8860939556	AMITKUMAR.294@F	26-09-2025
				Execution (Comm.)/335/2025	Execution (Comm.)/335/2025	27-09-2025	Aqualite Industries Private Limited Vs Abbash Ali	LALIT PANDEY	8130383143	legal@Katyalassociate	27-09-2025
				CS (COMM)/812/2025	CS (COMM)/812/2025	27-09-2025	SATISH KUMAR BHARTI Vs Surya Estates Pvt Ltd	Rahul Malhotra	9899218215	rahulssmalhotra@gmail.com	27-09-2025
				CS (COMM)/813/2025	CS (COMM)/813/2025	27-09-2025	State Bank of India Vs Raj Pati	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	27-09-2025
				OMP (I) (COMM.)/1400/2025	OMP (COMM.)/1400/2025 (I)	27-09-2025	Axis Bank Limited Vs MAMTA DEVI	Amit Kumar	8860939556	AMITKUMAR.294@F	27-09-2025
				Execution (Comm.)/293/2025	Execution (Comm.)/293/2025	01-09-2025	ABHISHEK GARG SOLE PROPRIETOR OF MS ALLURA INTERNATIONAL Vs MOHD SALMAN SOLE PROPRIETOR OF ALLIANCE ENGINEERING WORKS				01-09-2025
				Execution (Comm.)/316/2025	Execution (Comm.)/316/2025	11-09-2025	Sanwud Surfaces Vs MOHD FAHEEM KHAN				11-09-2025
				OMP (I) (COMM.)/1102/2025	OMP (I) (COMM.)/1102/2025	02-09-2025	Shriram Finance Ltd Vs AKSHIT TYAGI	Manoj Kumar	9811133644	MANOJK.ADV@GMA	02-09-2025
				OMP (I) (COMM.)/1103/2025	OMP (I) (COMM.)/1103/2025	02-09-2025	Shriram Finance Ltd Vs HARUN	Manoj Kumar	9811133644	MANOJK.ADV@GMA	02-09-2025
				OMP (I) (COMM.)/1106/2025	OMP (I) (COMM.)/1106/2025	02-09-2025	AXIS BANK LTD Vs MD NOMAN	LALIT PANDEY	8130383143	legal@Katyalassociate	02-09-2025
				OMP (I) (COMM.)/1107/2025	OMP (I) (COMM.)/1107/2025	02-09-2025	Yes Bank Ltd Vs MOHIT KUMAR	LALIT PANDEY	8130383143	legal@Katyalassociate	02-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Execution (Comm.)/322/2025	Execution (Comm.)/322/2025	18-09-2025	DISHA ASSOCIATES Vs NKG INFRASTRUCTURE LIMITED				18-09-2025
				OMP (I) (COMM.)/1317/2025	OMP (I) (COMM.)/1317/2025	19-09-2025	IDFC FIRST BANK LIMITED Vs NKG INFRASTRUCTURE LIMITED 56	Sanjeev Pathak	9717028845	litigation@srcslegal.co	19-09-2025
				OMP (I) (COMM.)/1105/2025	OMP (I) (COMM.)/1105/2025	02-09-2025	Shriram Finance Ltd Vs NOOR HASAN	Manoj Kumar	9811133644	MANOJK.ADV@GMA	02-09-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block			01-09-2025	SH INDERJEET SINGH Vs SMT KAUSHALYA DEVI AND ORS	PRAVEEN SURI	9810928188	PRAVEENSURI73@G	
				CS (COMM)/737/2025	CS (COMM)/737/2025						30-08-2025
				Execution (Comm.)/297/2025	Execution (Comm.)/297/2025	02-09-2025	PUNJAB NATIONAL BANK Vs SRB GROUP OF COMPANY				
				CS (COMM)/740/2025	CS (COMM)/740/2025	02-09-2025	M/S SKG PNEUMATICS INC Vs NEW VOLGA INDUSTRIES AND CONSTRUCTIONS PVT LTD	ANISH GUPTA	9560322297	ANISHGUPTA.ADV@	
				CS (COMM)/741/2025	CS (COMM)/741/2025	02-09-2025	M/S SKG PNEUMATICS INC Vs BRAVIA TECHNO SOLUTIONS PVT LTD	ANISH GUPTA	9560322297	ANISHGUPTA.ADV@	30-08-2025
				CS (COMM)/742/2025	CS (COMM)/742/2025	02-09-2025	M/S SKG PNEUMATICS INC Vs MANALI ENGINEERING INDIA	ANISH GUPTA	9560322297	ANISHGUPTA.ADV@	30-08-2025
				CS (COMM)/743/2025	CS (COMM)/743/2025	02-09-2025	PUNJAB NATIONAL BANK Vs VAIBHAV MAKROL	PANKSHIT MAHIPAL	9868873986	PMAHIPAL09@GMA	30-08-2025
				CS (COMM)/746/2025	CS (COMM)/746/2025	03-09-2025	SH INDERJEET SINGH Vs SMT KAUSHALYA DEVI AND ORS	PRAVEEN SURI	9810928188	PRAVEENSURI73@G	02-09-2025
				CS (COMM)/751/2025	CS (COMM)/751/2025	06-09-2025	RAJAN WAHI PROPRIETOR MS WAHI JEWELLERS Vs IDBI BANK THROUGH GM/ CEO	UPENDER KUMAR	9810009729	ADVOCATERAJESH	04-09-2025
				CS (COMM)/752/2025	CS (COMM)/752/2025	06-09-2025	BANK OF BARODA Vs JAI OM DAGAR PROP M/S AGARWAL BHATTA COMPANY	GIRISH VERMA	9811135305	LEGAL.GUA@GMAIL	08-09-2025
				Execution (Comm.)/309/2025	Execution (Comm.)/309/2025	10-09-2025	Professional Impex Pvt Ltd Vs Asis Industries Ltd				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Execution (Comm.)/310/2025	Execution (Comm.)/310/2025	10-09-2025	SH BAJRANG LAL Vs Sh Shri Prakash Gupta				
				OMP (I) (COMM.)/1143/2025	OMP (I) (COMM.)/1143/2025	10-09-2025	Axis Bank Limited Vs AMIT JOSHI	AMIT KUMAR	8860939556	AMITKUMAR.294@Co	08-09-2025
				OMP (I) (COMM.)/1148/2025	OMP (I) (COMM.)/1148/2025	10-09-2025	HDFC Bank Limited Vs AVISHEK PAL	MANISH SHANKAR VERMA	9650810426	MSVERMACHAMBE	08-09-2025
				OMP (I) (COMM.)/1150/2025	OMP (I) (COMM.)/1150/2025	10-09-2025	Axis Bank Limited Vs MANISHA SAINI	AMIT KUMAR	8860939556	AMITKUMAR.294@Co	08-09-2025
				OMP (I) (COMM.)/1152/2025	OMP (I) (COMM.)/1152/2025	10-09-2025	Hdfc Bank Limited Vs RAMBIR SO CHHATAR	MANISH SHANKAR VERMA	9650810426	MSVERMACHAMBE	08-09-2025
				OMP (I) (COMM.)/1155/2025	OMP (I) (COMM.)/1155/2025	10-09-2025	Hdfc Bank Limited Vs ASHOK KUMAR	MANISH SHANKAR VERMA	9650810426	MSVERMACHAMBE	08-09-2025
				OMP (I) (COMM.)/1156/2025	OMP (I) (COMM.)/1156/2025	10-09-2025	Axis Bank Limited Vs BHAGAT SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@Co	06-09-2025
				CS (COMM)/761/2025	CS (COMM)/761/2025	11-09-2025	Parmod Kumar Aggarwal Vs Prakash Vishnuram Chowdhary	CHAKIT SINGHAL	9818613613	CHAKITSINGHALA	10-09-2025
				OMP (I) (COMM.)/1183/2025	OMP (I) (COMM.)/1183/2025	11-09-2025	AXIS BANK LTD Vs VIKAS MALIK	LALIT PANDEY	8130383143	LALITPANDEYADV@	10-09-2025
				OMP (I) (COMM.)/1184/2025	OMP (I) (COMM.)/1184/2025	11-09-2025	AXIS BANK LTD Vs SUNILKUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@	10-09-2025
				OMP (I) (COMM.)/1185/2025	OMP (I) (COMM.)/1185/2025	11-09-2025	Axis Bank Limited Vs RINKU	AMIT KUMAR	8860939556	AMITKUMAR.294@Co	08-09-2025
				OMP (I) (COMM.)/1223/2025	OMP (I) (COMM.)/1223/2025	15-09-2025	Shriram Finance Ltd Vs MUSTAKIM	MANOJ KUMAR	9811133644		11-09-2025
				OMP (I) (COMM.)/1224/2025	OMP (I) (COMM.)/1224/2025	15-09-2025	AXIS BANK LTD Vs ANIL SHIVHARE	LALIT PANDEY	8130383143	LALITPANDEYADV@	10-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1227/2025	OMP (I) (COMM.)/1227/2025	15-09-2025	AXIS BANK LIMITED Vs AMIT KUMAR CHAURASIA				
				OMP (I) (COMM.)/1228/2025	OMP (I) (COMM.)/1228/2025	15-09-2025	Axis Bank Limited Vs VIJAY KUMAR SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@C	11-09-2025
				OMP (I) (COMM.)/1229/2025	OMP (I) (COMM.)/1229/2025	15-09-2025	Axis Bank Limited Vs ABHAY RAJ SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@C	11-09-2025
				OMP (I) (COMM.)/1230/2025	OMP (I) (COMM.)/1230/2025	15-09-2025	Axis Bank Limited Vs KULDEEP BHANDARI	AMIT KUMAR	8860939556	AMITKUMAR.294@C	11-09-2025
				OMP (I) (COMM.)/1231/2025	OMP (I) (COMM.)/1231/2025	15-09-2025	Axis Bank Limited Vs RAGHVENDRA SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@C	11-09-2025
				OMP (I) (COMM.)/1232/2025	OMP (I) (COMM.)/1232/2025	15-09-2025	Axis Bank Limited Vs JAISHRI SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@C	11-09-2025
				OMP (I) (COMM.)/1233/2025	OMP (I) (COMM.)/1233/2025	15-09-2025	Axis Bank Limited Vs ANIS	AMIT KUMAR	8860939556	AMITKUMAR.294@C	11-09-2025
				OMP (I) (COMM.)/1234/2025	OMP (I) (COMM.)/1234/2025	15-09-2025	Axis Bank Limited Vs NAZIR AHMAD KHAN	AMIT KUMAR	8860939556	AMITKUMAR.294@C	11-09-2025
				OMP (I) (COMM.)/1235/2025	OMP (I) (COMM.)/1235/2025	15-09-2025	Axis Bank Limited Vs MUBIN	AMIT KUMAR	8860939556	AMITKUMAR.294@C	11-09-2025
				OMP (I) (COMM.)/1236/2025	OMP (I) (COMM.)/1236/2025	15-09-2025	Axis Bank Limited Vs MOHD FARMAN	AMIT KUMAR	8860939556	AMITKUMAR.294@C	11-09-2025
				CS (COMM)/776/2025	CS (COMM)/776/2025	16-09-2025	M/S KAMLA ENTERPRISES Vs M/S Sun Home Appliances Pvt Ltd and ors	RAJEEV SNARAYAN	9811836813	MAGNUSJURIS@GM	12-09-2025
				OMP (I) (COMM.)/1245/2025	OMP (I) (COMM.)/1245/2025	16-09-2025	Hdfc Bank Limited Vs SHIVAM MEHROTRA	MANISH SHANKAR VERMA	9650810426	MSVERMACHAMBE	13-09-2025
				OMP (I) (COMM.)/1246/2025	OMP (I) (COMM.)/1246/2025	16-09-2025	Hdfc Bank Limited Vs DIVYA JYOTI PATTANAYAK	MANISH SHANKAR VERMA	9650810426	MSVERMACHAMBE	13-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1247/2025	OMP (COMM.)/1247/2025	(I) 16-09-2025	Hdfc Bank Limited Vs SUNIL KUMAR RISHI	MANISH SHANKAR VERMA	9650810426	MSVERMACHAMBE	13-09-2025
				OMP (I) (COMM.)/1279/2025	OMP (COMM.)/1279/2025	(I) 17-09-2025	Yes Bank Ltd Vs AJAY SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@	16-09-2025
				OMP (I) (COMM.)/1280/2025	OMP (COMM.)/1280/2025	(I) 17-09-2025	Yes Bank Ltd Vs SEEMA KUMARI	LALIT PANDEY	8130383143	LALITPANDEYADV@	16-09-2025
				OMP (I) (COMM.)/1281/2025	OMP (I) (COMM.)/1281/2025	17-09-2025	Yes Bank Ltd Vs RAVINDRA KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@	16-09-2025
				Execution (Comm.)/323/2025	Execution (Comm.)/323/2025	18-09-2025	SKL Universal Ltd Vs Raj Kumar Daga				
				CS (COMM)/785/2025	CS (COMM)/785/2025	18-09-2025	KARNATAKA BANK LTD Vs AKHILESH JHA PROP OF A D INFOTECH SYSTEMS	SANDEEP	8800892099	DHARIWALSANDEP	14-09-2025
				CS (COMM)/786/2025	CS (COMM)/786/2025	18-09-2025	State Bank Of India Vs VIMLA	ASHOK KUMAR	9811896060	KUMARASHOKADV@	13-09-2025
				OMP (I) (COMM.)/1293/2025	OMP (COMM.)/1293/2025	(I) 18-09-2025	Yes Bank Ltd Vs SACHIN AGGARWAL	LALIT PANDEY	8130383143	LALITPANDEYADV@	16-09-2025
				OMP (I) (COMM.)/1294/2025	OMP (COMM.)/1294/2025	(I) 18-09-2025	Yes Bank Ltd Vs VIJENDER KUMAR SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@	16-09-2025
				OMP (I) (COMM.)/1295/2025	OMP (COMM.)/1295/2025	(I) 18-09-2025	Yes Bank Ltd Vs RANA TRAVELS PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEYADV@	16-09-2025
				OMP (I) (COMM.)/1296/2025	OMP (COMM.)/1296/2025	(I) 18-09-2025	Yes Bank Ltd Vs BABY NOORJAHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@	16-09-2025
				OMP (I) (COMM.)/1297/2025	OMP (COMM.)/1297/2025	(I) 18-09-2025	HDFC BANK LTD Vs GUNJAN GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@	18-09-2025
				OMP (I) (COMM.)/1299/2025	OMP (COMM.)/1299/2025	(I) 18-09-2025	HDFC BANK LTD Vs RAJENDRA KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@	18-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1300/2025	OMP (COMM.)/1300/2025	(I) 18-09-2025	HDFC BANK LTD Vs AYUSH SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@	18-09-2025
				OMP (I) (COMM.)/1301/2025	OMP (I) (COMM.)/1301/2025	18-09-2025	HDFC BANK LTD Vs PUSHPENDRA NAGAR	LALIT PANDEY	8130383143	LALITPANDEYADV@	18-09-2025
				CS (COMM)/793/2025	CS (COMM)/793/2025	19-09-2025	Kashish Chuhan Vs Sushil Sharma	ANJALI VERMA	8000580000	LEGALREFT@GMAIL	17-09-2025
				OMP (I) (COMM.)/1324/2025	OMP (COMM.)/1324/2025	(I) 19-09-2025	Yes Bank Ltd Vs RAJNEESH KUMAR MISHRA	LALIT PANDEY	8130383143	LALITPANDEYADV@	17-09-2025
				OMP (I) (COMM.)/1325/2025	OMP (COMM.)/1325/2025	(I) 19-09-2025	Axis Bank Limited Vs MANDEEP SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@	16-09-2025
				CS (COMM)/799/2025	CS (COMM)/799/2025	20-09-2025	STATE BANK OF INDIA Vs MUKUND KUMAR	PANKAJ KUMAR	9716757382	PUJADUBEYO4@GM	18-09-2025
				OMP (I) (COMM.)/1343/2025	OMP (COMM.)/1343/2025	(I) 20-09-2025	YES BANK LTD Vs MD SAMOON	KARTIK KUMAR	011-26211488	LEGAL@KATYALASS	18-09-2025
				OMP (I) (COMM.)/1344/2025	OMP (COMM.)/1344/2025	(I) 20-09-2025	YES BANK LTD Vs JAHID KHAN	KARTIK KUMAR	011-26211488	LEGAL@KATYALASS	18-09-2025
				OMP (I) (COMM.)/1345/2025	OMP (COMM.)/1345/2025	(I) 20-09-2025	AXIS BANK LIMITED Vs VINEET KUMAR TYAGI	SANJEEV PATHAK			17-09-2025
				Misc DJ/926/2025	Misc DJ/926/2025	22-09-2025	MEDAES Vs MEDAESX HEALTH CARE PVT LTD	MUKESH BGARDWAJ			19-09-2025
				OMP (I) (COMM.)/1352/2025	OMP (COMM.)/1352/2025	(I) 22-09-2025	YES BANK LTD Vs SUBHASH SHANTI LAL	KARTIK KUMAR	011-26211488	LEGAL@KATYALASS	19-09-2025
				CS (COMM)/803/2025	CS (COMM)/803/2025	23-09-2025	GIRISH SETHI Vs FIITJEE E SCHOOL PVT LTD	AMIT VOHRA	9958258255		20-09-2025
				OMP (I) (COMM.)/1367/2025	OMP (I) (COMM.)/1367/2025	23-09-2025	YES BANK LTD Vs AMIT KUMAR	KARTIK KUMAR	011-26211488	LEGAL@KATYALASS	19-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1368/2025	OMP (COMM.)/1368/2025 (I)	23-09-2025	YES BANK LTD Vs VIKASH RANJAN PANDEY	KARTIK KUMAR	011-26211488	LEGAL@KATYALASS	19-09-2025
				OMP (I) (COMM.)/1369/2025	OMP (COMM.)/1369/2025 (I)	23-09-2025	YES BANK LTD Vs TAMANJEET SINGH	KARTIK KUMAR	011-26211488	LEGAL@KATYALASS	19-09-2025
				OMP (I) (COMM.)/1370/2025	OMP (COMM.)/1370/2025 (I)	23-09-2025	YES BANK LTD Vs SALIM TULLI KHAN	KARTIK KUMAR	011-26211488	LEGAL@KATYALASS	19-09-2025
				Ex.COMM - Award by Arb. Comm./64/2025	Ex.COMM - Award by Arb. Comm./64/2025	24-09-2025	UGRO CAPITAL LTD Vs AAR KAY GRAPHICS				
				OMP (I) (COMM.)/1374/2025	OMP (I) (COMM.)/1374/2025	24-09-2025	YES BANK LTD Vs MOHD JAHANGIR	KARTIK KUMAR	011-26211488	LEGAL@KATYALASS	20-09-2025
				OMP (I) (COMM.)/1375/2025	OMP (I) (COMM.)/1375/2025	24-09-2025	YES BANK LTD Vs MUKESH KUMAR	KARTIK KUMAR	011-26211488	LEGAL@KATYALASS	20-09-2025
				OMP (I) (COMM.)/1399/2025	OMP (COMM.)/1399/2025 (I)	26-09-2025	Axis Bank Limited Vs HIMVANT SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@C	23-09-2025
				Execution (Comm.)/336/2025	Execution (Comm.)/336/2025	27-09-2025	MS DHAWAN BOX SHEET CONTAINER PRIVATE LIMITED Vs MS BABA ENTERPRISES				
				Execution (Comm.)/337/2025	Execution (Comm.)/337/2025	27-09-2025	Navigators Visa Global Logistics Limited Vs Rohtak Timber Private Limited				
				CS (COMM)/814/2025	CS (COMM)/814/2025	27-09-2025	SIRCA PAINTS INDIA LTD Vs BHAGVATI TRADERS	PATH SHARMA			24-09-2025
				OMP (I) (COMM.)/1401/2025	OMP (I) (COMM.)/1401/2025	27-09-2025	AXIS BANK LIMITED Vs DILEEP KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@C	24-09-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS(COMM)	681/2025	01.09.2025	MANOJ KUMAR VS. HYTECH PRINTING SOLUTIONS PVT. LTD.	DURGESH GUPTA	9811217093	ADV.DURGESHGUP TA@GMAIL.COM	23.08.2025
			1	EX COMM AWARD BY ARB. COMM	71/2025	02.09.2025	M/S LOKSHAIL ENTERPRISES VS. AIRPORT AUTHORITY OF INDIA CENTRAL HEADQUARTERS	SANJOY BHAUMIK	9810288405, 9654355288	BHAUMIK.SANJOY @GMAIL.COM	23.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	OMP(COMM)	137/2025	02.09.2025	UNION OF INDIA THROUGH THE GENERAL MANAGER NORTHERN RAILWAYS VS. M/S THE LATTICE INTERIORS	B.C BHATT	9891237346	ADVBHUVAN@YAH OO.COM	15.07.2025
			1	CS(COMM)	682/2025	02.09.2025	M/S DEV BHUMI COLD CHAIN PVT. LTD. VS. M/S BHAI FRUITS & CO. & ANR.	ANKIT DANG & RIYA SINGH	9958838583, 9971634469	ADVANKITDANG@ GMAIL.COM	26.08.2025
			1	CS(COMM)	685/2025	03.09.2025	COGOPORT PVT. LTD VS. MOMTAJ BIBI- PROPRIETOR M/S MARBLE POINT	SUDAY KUMAR	8882303942, 9810868162	ADVUDAYKUMAR@ GMAIL.COM	28.08.2025
			1	CS(COMM)	686/2025	03.09.2025	COGOPORT PVT. LTD. VS. VIPIN KUMAR SHARMA- PROPRIETOR ABHISHEK OVERSEAS	UDAY KUMAR	8882303942, 9810868162	ADVUDAYKUMAR@ GMAIL.COM	28.08.2025
			1	CS(COMM)	689/2025	04.09.2025	M/S FAITH MERCANTILE PVT. LTD. VS. THREE STAR ENGINEERING WORKS PVT. LTD. & ORS	AYUSHI CHUGH	9953767798	AYUSHIC41@GMAIL .COM	01.09.2025
			1	OMP(COMM)	144/2025	04.09.2025	DINESH KUMAR GARG VS. M/S SELAN EXPLORATION TECHNOLOGY LIMITED	RAVIN RAO & ASSOCIATES	9871644446, 9250700001	OFFICE@RRPARTN ERS.CO.IN	22.08.2025
			1	OMP(COMM)	142/2025	04.09.2025	UNION OF INDIA VS. M/S GIRDHARI LAL CHAUHAN & SONS	KARAN GOVEL	9899383271	ACGCKARANGOVEL @GMAIL.COM	30.08.2025
			1	OMP(COMM)	146/2025	06.09.2025	M/S R.K. JAIN AND SONS HOSPITALITY SERVICES(P) LTD. VS. NEW DELHI MUNICIPAL COUNCIL	ABHINAV SHARMA	9953264242	ADVASOFFICE@GM AIL.COM	28.08.2025
			1	EX(COMM)	138/2025	06.09.2025	COLLEGEDUNIA WEB PRIVATE LIMITED VS. FIFTH GEAR VENTURES LIMITED	ARIJEET BANERJEE	9717845387	ADV.BANERJEE.A@ GMAIL.COM	2308.2025
			1	CS(COMM)	690/2025	06.09.2025	LA MODE FASHION PVT. LTD. VS. SHREE SIDDHI VINAYAK CLOTHES & CONCEPT & ANR.	KANWARPREET SINGH	9717489929	ADVKANWARPREET@GMAIL.COM	02.09.2025
			1	OMP(COMM)	145/2025	06.09.2025	KONCEPT RETAIL CO. VS. ATT THAT JAZZ	LAW OFFICE OF YASHPREET SINGH	9911998109	LAWYER.YASHPRE ET@GMAIL.COM	05.08.2025
			1	EX COMM AWARD BY ARB. COMM	74/2025	09.09.2025	PARIVAR SEVA SANSTHA VS. MINISTRY OF H EALTH AND FAMILY WELFARE GOVERNMENT OF INDIA & ANR.	MAYANK KUMAR INDIAN LEGAL MANAGEMENT	9810391946	ORATECORP.ORG, LEGALCORPORATE CORP@GMAIL.COM , ADV.MAYANKA@CM	13.08.2025
			1	CS(COMM)	701/2025	09.09.2025	FARMART SERVICES PVT. LTD. VS. CRAZY TREAT THROUGH ITS PROPRIETOR POONAM RANI	SONDHI PARTNERS &	011-41745180	Deepankur@sondhip artners.com	01.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	700/2025	09.09.2025	FARMART SERVICE PVT. LTD. VS. MANOJ BANSAL	SONDHI & PARTNERS	011-41745180	Deepankur@sondhipartners.com	01.09.2025
			1	OMP(COMM)	150/2025	09.09.2025	MONICA ARORA VS. UMAK HOSPITALITY PRIVATE LIMITED	DHRUV SURANA AND ARYA HARDIK	9836411111	DHRUVSURANA@GMAIL.COM	01.09.2025
			1	OMP(COMM)	149/2025	09.09.2025	THRIBHUVANI LOKESH VS. M/S GEARTRON TECHNOLOGIES PVT. LTD. & ORS.	KULKARNI, SAUMYA YADAV, SAUMYA	9560071699	PRATYUSH@PRASANNALAWCHAMBERS.IN	29.08.2025
			1	OMP(COMM)	148/2025	09.09.2025	GENERAL MANAGER, TELECOM DEPARTMENT BSNL (KARNAL) VS. S. KUMAR CONSTRUCTION COMPANY	M.C. KOCHHAR & ASSOCIATES	9810162325	MCKOCHHAR@GMAIL.COM	02.09.2025
			1	CS(COMM)	708/2025	10.09.2025	T.V TODAY NETWORK LIMITED & ANR. VS. DR. RAJATSHRIVASTAVA & ANR.	RADHIKA GUPTA	9958387755	OFFICEOFRADHIKA GUPTA@GMAIL.COM	23.08.2025
			1	OMP(I)COMM	205/2025	15.09.2025	TIPPING MR PINK PRIVATE LIMITED VS. KRIVA CORPORATION	SHARMA/ DHANYA AIREN/ SWARNIM	9713868611	SURBHI@CSLAWCHAMBERS.COM	11.09.2025
			1	MISC DJ	1376/2025	15.09.2025	NUSARAT AHMED & ANR. VS. VASIM AHMED & ORS.	YASH ANAND & ASSOCIATES	9810255469	YASHANANDSC2000@YAHOO.COM	12.09.2025
			1	OMP(COMM)	151/2025	16.09.2025	HANDICRAFT AND HANDLOOMS EXPORTS CORP. OF INDIA LTD. VS. PULIN COMTRADE LIMITED	AKSHAY DEV/ RISHABH RANA/ DEEPSHIKA	8010027505	AKSHAYLEGAL7@GMAIL.COM/ RISHABHAM@GMAIL.COM	04.09.2025
			1	OMP(COMM)	152/2025	16.09.2025	RANVIR & ORS VS. M/S KOTAK MAHINDRA BANK LTD.	JATIN SAPRA & ASSOCIATES	9312223345	JATIN.SAPRA150@GMAIL.COM	05.09.2025
			1	CS(COMM)	719/2025	17.09.2025	M/S AGILUS DIAGNOSTICS LTD. (FORMERLY KNOWN AS SRLSURI AND LIMITED) VS. M/S SPECTRUM ENGINEERS THROUGH ITS PROPRIETOR	SURI AND COMPANY, LAW FIRM	9971357074	LITIGATION@SURICO.IN	16.09.2025
			1	CS(COMM)	720/2025	17.09.2025	STATE BANK OF INDIA VS. JAGPAL SINGH	RANI BHARDWAJ	9643680913, 8010410831	RBHARDWAJASSOCIATE@GMAIL.COM	11.09.2025
			1	CS(COMM)	721/2025	17.09.2025	BANK OF INDIA VS. PRIMA CREATION & ORS.	SAURABH KUSHAWAH & OSK LEGAL	8882449168	SK.LAWNEXUS@GMAIL.COM	09.09.2025
			1	EX COMM AWARD BY ARB. COMM	82/2025	17.09.2025	BHIKAJI MAINTENANCE COMBINE VS. MRS. BIRHMWATI SINGH	MEENAKSHI SOOD/ MUKESH KUMAR	9999969923, 9811758592	MSMKVERMA@GMAIL.COM	17.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	OMP(I) COMM	207/2025	18.09.2025	M/S BLINK FIX PVT. LTD. VS. M/S RAO ENTERPRISES & ANR.	DEVGAN/ SACHIN MINTRI/ ABHILEKH	011-49059255, 9899617989	ANAND.JHA@ASJL EGAL.IN	11.09.2025
			1	OMP(I)COMM	206/2025	18.09.2025	M/S BLINK FIX PVT. LTD. VS. MALA MANNA	DEVGAN/ SACHIN MINTRI/ ABHILEKH	011-49059255, 9899617989	ANAND.JHA@ASJL EGAL.IN	11.09.2025
			1	OMP(COMM)	153/2025	18.09.2025	V.P SPACES PVT. LTD. & ORS. VS. PUNIT ANEJA & ORS.	MR. SAKINCO COWDHRY, MR. SHASHANK CHOWDHRY	8806669021, 8130944144	CHOWDHRYLAWOF FICESLLP@GMAIL. COM	08.09.2025
			1	ARB. A. (COMM)	14/2025	19.09.2025	POOJA RANI VS. M/S BAJAJ FINANCE LTD.	ATUL KUMAR	7838899913	ADVOCATEATUL407 3@GMAIL.COM	17.09.2025
			1	OMP(COMM)	155/2025	20.09.2025	UNION OF INDIA VS. M/S ASLAM BUILDERS	ANOOP KANDARI	8527991359	NOT AVAILABLE	11.09.2025
			1	CS(COMM)	730/2025	20.09.2025	MS ORIENT EXPRESS VS. M/S FRONTLINE (NCR) BUSINESS SOLUTION PVT. LTD.	SSANJEEV MANCHANDA & ASSOCIATES	9811623477, 9911623477	MANCHANDASANJ EEV31@YAHOO.CO M	16.09.2025
			1	OMP(I)COMM	211/2025	22.09.2025	M/S CLIX CAPITAL SERVICES PVT. LTD. VS. RNA HEALTHCARE PVT. LTD. & ORS.	RAVI SHANKAR GARG & PUNEET RAJ RANDEPWAI	9718182038, 9654121121	ASSOCIATESRSGAR G1@GMAIL.COM, ASSOCIATESRSGAR G13@GMAIL.COM	18.09.2025
			1	CS(COMM)	732/2025	22.09.2025	JETWAYS TRAVELS PVT. LTD. RAJAT THROUGH AUTHORIZED MATHUR/ REPRESENTATIVE VS. TARUN RASTOGI & ORS.	MATHUR/ AREEN GULATI	9811556470	RAJAT.MATHUR@B SMLAWASSOCIATE S@GMAIL.COM	18.09.2025
			1	CS(COMM)	745/2025	23.09.2025	CANARA BANK VS. KAILASH CHAND BHATT & ANR.	KUNAL SHARMA	9811575138	KKUNALASHHRMA LAW@GMAIL.COM	17.09.2025
			1	CS(COMM)	744/2025	23.09.2025	CANARA BANK VS. MR. SARANSH MAHENDRU PROP: M/S JANNAT GEMS AND JEWELS	EKANT LUTHRA	8376841313	EKANT23@GMAIL.C OM	17.09.2025
			1	CS(COMM)	743/2025	23.09.2025	NETWAY INDIA PVT. LTD. VS. SWATI KESKAN	SAMYAK GANGWAL	9827024444	SAMYAKGANGWAL @GMAIL.COM	19.09.2025
			1	CS(COMM)	742/2025	23.09.2025	M/S EVEREST PAPER CONVERTOR VS. M/S SINWOO PACK INDIA PVT. LTD. & ORS.	JSR ASSOCIATES &	9811767023, 9873804774, 9868105476	JITINKR310@GMAI L.COM	18.09.2025
			1	CS(COMM)	741/2025	23.09.2025	M/S SUNIL DIDDEE SECURITY AGENCY VS. THE STATE TRADING CORPORATION	SNIGDHA DASH	9953959471	SNIGDHA@JUSCON RACTUS.COM	19.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	740/2025	23.09.2025	NETWAY INDIA PVT. LTD. VS. SANDEEP ARORA	SAMYAK GANGWAL	9827024444	SAMYAKGANGWAL@GMAIL.COM	19.09.2025
			1	CS(COMM)	739/2025	23.09.2025	NETWAY INDIA PVT. LTD. VS. CHANDRA PRAKASH SHARMA	SAMYAK GANGWAL & MEGHNA JANDU	9827024444	SAMYAKGANGWAL@GMAIL.COM	19.09.2025
			1	CS(COMM)	738/2025	23.09.2025	EQUIPMENT PLANET VS. M/S R & B INFRA PROJECT PVT. LTD.	SURESH KUMAR SINGH	9958399658	ADV.SURESHKR.SI NGH@GMAIL.COM	08.09.2025
			1	CS(COMM)	737/2025	23.09.2025	EQUIPMENT PLANET VS. SH. VIKAS SINGH	SURESH KUMAR SINGH	9958399658	ADV.SURESHKR.SI NGH@GMAIL.COM	08.09.2025
			1	CS(COMM)	736/2025	23.09.2025	EQUIPMENT PLANET VS. SADHANA SATISH BALANNAVAR	SURESH KUMAR SINGH	9958399658	ADV.SURESHKR.SI NGH@GMAIL.COM	08.09.2025
			1	CS(COMM)	735/2025	23.09.2025	CANARA BANK VS. AKASH DASH & ORS.	KUNAL SHARMA	9811575138	KKUNALASHHARM ALAW@GMAIL.COM	17.09.2025
			1	EX COMM AWARD BY ARB. COMM	84/2025	23.09.2025	DINESH ARORA & ORS. VS. CHETANYA BUILDCON PVT. LTD	RAJIV K. GARG & ASHISH GARG	9810002830, 9810602838	GARGRAJIV26@YA HOO.CO.IN, ADV.ASHISHGARG @GMAIL.COM	19.09.2025
			1	OMP(COMM)	213/2025	23.09.2025	ISRANI ENTERTAINMENT INDIA LIMITED VS. UNISYS INFOSOLUTIONS PVT. LTD.	RACHIT BATRA	9818383584	RACHITBATRAADV OCATE@GMAILCO M	23.09.2025
			1	EX COMM AWARD BY ARB. COMM	85/2025	24.09.2025	M/S ROYALE MERIDIAN (I) PVT. LTD. VS. UNION OF INDIA	A ASSOCIATES	9999448797, 9999468603	@AKASSOCIATES.O RG.IN, KUSHAGRABANSAL @AKASSOCIATES.O	20.09.2025
			1	CS(COMM)	753/2025	24.09.2025	CYFUTURE INDIA PVT. LTD. VS. MINISTRY OF HEALTH AND FAMILY WELFARE	PANKAJ BHAGAR & SADRE ALAM	9871441415	JALPALEGAL@GMA IL.COM	19.09.2025
			1	CS(COMM)	757/2025	25.09.2025	M/S KUSHAL KARYASHALA PVT. LTD. VS. M/S ATC LOGISTICAL SOLUTION PVT. LTD.	JSR ASSOCIATES	9873804774, 9868105476	JITINKR310@GMAI L.COM	16.06.2025
			1	EX(COMM)	148/2025	26.09.2025	SBI VS. SUNIL KUMAR	PRANSHU VASHISHTH AND ASSOCIATES	9999737225	NOT AVAILABLE	22.08.2025
			1	MISC DJ	1425/2025	26.09.2025	M/S RINGZAA INFOMATICS PVT. LTD. VS. M/S REDIANZ INDIA TECHNOLOGIES AND ORS.	ADV. RAJAT JAIN	9891554439	NOT AVAILABLE	23.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	760/2025	26.09.2025	SHRI PRAVIN SINGH VS. SHRI RAKESH KUMAR	INDO LAW CONSULTANCY LLP	9811604658	ATTORNEYAR@GM AIL.COM	25.09.2025
			1	OMP(COMM)	158/2025	26.09.2025	M/S AMAR ENGINEERING COMPANY VS. SARENS HEAVY LIFT INDIA PV.T LTD	MANI KAUL	971731898	ADVMANIKAUL@G MAIL.COM	22.09.2025
			1	OMP(I) COMM	215/2025	26.09.2025	ADITYA BIRLA CAPITL LTD. VS. M/S UPRATE AUTO COMPONENTS	MAHIP DATTA PARASHAR	9911481624	MAHIPDATTA@GM AIL.COM	23.09.2025
			1	OMP(COMM)	157/2025	26.09.2025	S SAKTHIVEL ADMINISTRATOR VS. SUMESH A & ORS.	R. SUDHAKARAN, PRIYA GOYAL	9718543899	PRIYA.GOYAL.ADV @GMAIL.COM	19.09.2025
			1	CS(COMM)	759/2025	26.09.2025	LOREAL SA VS. JATINKUMAR VINUBHAI KATHAROTIYA	SHRAVAN KUMAR BANSAL	9990605966	UNITEDMARK(@UN ITEOANDUNITED COM	20.09.2025
			1	OMP(I) COMM	218/2025	27.09.2025	M/S AXIS FINANCE LIMITED VS. MOKILLA RAJINIKANTH AND ANR.	AMIT KUMAR SINGH	9507805205	AMIT@ANSLEGAL.I N, PALAK@ANSLEGAL. IN	24.09.2025
			1	OMP(I) COMM	217/2025	27.09.2025	M/S AXIS FINANCE LIMITED VS. TADAKALURI NARESH AND ANR.	AMIT KUMAR SINGH	9507805205	AMIT@ANSLEGAL.I N, PALAK@ANSLEGAL. IN	24.09.2025
			1	OMP(I) COMM	216/2025	27.09.2025	M/S AXIS FINANCE LIMITED VS. SURESH HIRALAL KANNAUJIYA AND ANR.	AMIT KUMAR SINGH	9507805205	AMIT@ANSLEGAL.I N, PALAK@ANSLEGAL. IN	24.09.2025
21	SH. BALWANT RAIN BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	CS (COMM)/675/2025	CS (COMM)/675/2025	01-09-2025	COGOPORT PVT LTD DELHI Vs SD EXPRESS LOGISTICS PVT LTD	Uday Kumar(P),	9810868162	advudaykumar@gmai l.com	23.08.2025
			25	ExCOMM - Award by Arb Comm/70/2025		01-09-2025	M/S ENKAY ENTERPRISES Vs UNION OF INDIA	ishan sachdeva(P),	9871300094	ishanlegalaidd@gmail. com	26.08.2025
			25	CS (COMM)/676/2025	CS (COMM)/676/2025	01-09-2025	COGOPORT PVT LTD DELHI Vs DILIP KUMAR SARKAR PROPRIETOR OM MARBLE	Uday Kumar(P),	9810868162	advudaykumar@gmai l.com	23.08.2025
			25	CS (COMM)/677/2025	CS (COMM)/677/2025	01-09-2025	M/S SPACE4 BUSINESS SOLUTION PVT LTD Vs NEW DELHI MUNICIPAL COUNCIL	Amit kumar(P),	9811217093	Adv.durgeshgupta@g mail.com	25.08.2025
			25	OMP (I) (COMM)/195/2025	OMP (I) (COMM)/195/2025	01-09-2025	HERO FINCORP LTD Vs SHAIKH AASIF	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	22.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	CS (COMM)/674/2025	CS (COMM)/674/2025	01-09-2025	LIMITED Vs THE CHAIRMAN/MANAGING DIRECTORS HINDWARE HOME INNOVATION	ASHWINI MISHRA(P),	9811514844	- ashwini.mishra1@yahoo.co.in	25.08.2025
			25	OMP (I) (COMM)/197/2025	OMP (I) (COMM)/197/2025	02-09-2025	KOTAK MAHINDRA PRIME LTD Vs KUSUM DEVI AND ANR	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	28.07.2025
			25	OMP (I) (COMM)/196/2025	OMP (I) (COMM)/196/2025	02-09-2025	KOTAK MAHINDRA PRIME LTD Vs SATENDAR KUMAR	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	28.07.2025
			25	ExCOMM - Award by Arb Comm/72/2025		04-09-2025	UPPAL ENGINEERING CO PVT LTD Vs UNION OF INDIA NORTHER RAILWAY	Ritesh Khatri(P),	9899891989	rk@petitiuris.in	02.09.2025
			25	Execution (Comm)/137/2025	Execution (Comm)/137/2025	04-09-2025	PRIMATEL FIBCOM LIMITED Vs GAIL (INDIA) LIMITED	Brijesh Tiwari(P),	8826643151	mail@gandhipartners.com	02.09.2025
			25	ExCOMM - Award by Arb Comm/73/2025		04-09-2025	JAIN Vs DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	30.08.2025
			25	CS (COMM)/692/2025	CS (COMM)/692/2025	06-09-2025	PRATIBHA TIWARI Vs SANJU TALWAR	BASANT KR. SINGH	NOT PROVIDED	NOT PROVIDED	29.08.2025
			25	OMP (I) (COMM)/199/2025	OMP (I) (COMM)/199/2025	06-09-2025	M/s Clix Capital Services Pvt Ltd Vs Amir Hospital Pvt Ltd	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com	26.08.2025
			25	CS (COMM)/691/2025	CS (COMM)/691/2025	06-09-2025	COGOPORT PVT LTD DELHI Vs KAMLA DEVI PROPRIETOR ACHI INDIA AMBROSIA	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	23.08.2025
			25	CS (COMM)/698/2025	CS (COMM)/698/2025	08-09-2025	Kurz India Private Limited Vs Stamp Foils Private Limited	vikrant pachnanda(P),	8882366999	advmukulkatyal@gmail.com	26.08.2025
			25	CS (COMM)/697/2025	CS (COMM)/697/2025	08-09-2025	ARKS INTERTRADE LLP Vs GANGOTRI ELECTRONICS PRIVATE LIMITED	NITIN GARG(P),	9958986363	info@,knowlex.in	26.08.2025
			25	OMP (I) (COMM)/200/2025	OMP (I) (COMM)/200/2025	08-09-2025	HERO FINCORP LTD Vs RAJESH RAMDAS KAWDE	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22.08.2025
			25	CS (COMM)/699/2025	CS (COMM)/699/2025	08-09-2025	Paramara National Foundation (India) And Anr Vs Vicky Mahalwani Trading as Swami Agro Foods	SHIVENDRA PRATAP SINGH(P),	9953394363	shivendra@theacme.co.com	01.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	Misc DJ/1361/2025	Misc DJ/1361/2025	09-09-2025	MOHD TAHIR Vs ATTREE HIRE PURCHASE LEASING CO PVT LTD	Kulvinder singh(P),	NOT PROVIDED	NOT PROVIDED	30.08.2025
			25	CS (COMM)/706/2025	CS (COMM)/706/2025	09-09-2025	CANARA BANK Vs KAMRUDDIN AND ORS	AJAY KUMAR SAINI(P),	8882449168	sk.lawnexus@gmail.c om	27.08.2025
			25	OMP (I) (COMM)/201/2025	OMP (I) (COMM)/201/2025	10-09-2025	HERO FINCORP LTD Vs ISOFINE PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	22.08.2025
			25	OMP (I) (COMM)/203/2025	OMP (I) (COMM)/203/2025	11-09-2025	ADITYA BIRLA CAPITAL LIMITED Vs PYTEX IMPEX PRIVATE LIMITED AND ORS	MAHIP DATTA PARASHAR(P),	9911481624	mahipdatta@gmail.c om	10.09.2025
			25	CS (COMM)/709/2025	CS (COMM)/709/2025	12-09-2025	BANK OF INDIA Vs SHIKHA SEHDEV	AJAY KUMAR SAINI(P),	8882449168	sk.lawnexus@gmail.c om	27.08.2025
			25	OMP (I) (COMM)/204/2025	OMP (I) (COMM)/204/2025	12-09-2025	HERO FINCORP LTD Vs SACHIN JANARDHAN KAMBLE	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	22.08.2025
			25	CS (COMM)/710/2025	CS (COMM)/710/2025	12-09-2025	UNION BANK OF INDIA Vs JEMIMA SOLOMON	Sunil Choudhary(P),	9312872882	NOT PROVIDED	05.09.2025
			25	CS (COMM)/712/2025	CS (COMM)/712/2025	15-09-2025	STATE BANK OF INDIA Vs ARSHAD ANWAR SOLE PROP REDVOX ENTERPRISES	VARUN CHANDIOK(P),	9818365119	chambersofvaruncha ndiok@gmail.com	08.09.2025
			25	CS (COMM)/713/2025	CS (COMM)/713/2025	15-09-2025	State Bank Of India Vs HEMRAJ SINGH SOLE PROP RR GARMENTS	VARUN CHANDIOK(P),	9818365119	chambersofvaruncha ndiok@gmail.com	08.09.2025
			25	ExCOMM - Award by Arb Comm/80/2025		15-09-2025	TRANS IMAGE CORPORATION VS PRASAR BHARATI BROADCASTING CORPORATION OF INDIA	Viren Bansal(P),	8368255490	Raymon.singh@kred- jure.in	06.09.2025
			25	Execution (Comm)/143/2025	Execution (Comm)/143/2025	15-09-2025	M/S ROYAL SCAFFOLDING SYSTEMS Vs M/S AKASVA INFRASTRUCTURE PVT LTD	Arihant Jain(P),	9811799646	arihant1992@hotmail .com	26.08.2025
			25	CS (COMM)/718/2025	CS (COMM)/718/2025	16-09-2025	MS LOGITRUST XPRESS PVT LTD Vs TIBETAN HANDICRAFTS	RAMAN(P),	8076225938	ramanvats29@gmail. com	11.09.2025
			25	CS (COMM)/717/2025	CS (COMM)/717/2025	16-09-2025	LOGITRUST XPRESS PVT LTD Vs KALEEN INTERNATIONAL	RAMAN(P),	8076225938	ramanvats29@gmail. com	11.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	CS (COMM)/716/2025	CS (COMM)/716/2025	16-09-2025	Metaphor Creators Private Limited Vs M/S CHAKR INNOVATION PRIVATE LIMITED	Harsh Yadav(P),	9717063659	sunny@metaphorcre ators.com	06.10.2025
			25	Execution (Comm)/145/2025	Execution (Comm)/145/2025	17-09-2025	Professional Couriers Network Ltd Vs Irshad Ahmad	Matloob Alam(P),	9810276875	matloob adv@yaboo.com	11.09.2025
			25	CS (COMM)/727/2025	CS (COMM)/727/2025	18-09-2025	MANUFACTURERS PRIVATE LIMITED Vs MR PRATEEK SHARMA TRADING AS	Ankur Sangal(P),	9873489278	ankur.sangal@khaita nco.com	15.09.2025
			25	CS (COMM)/729/2025	CS (COMM)/729/2025	19-09-2025	LEA ASSOCIATES SOUTH ASIA PVT LTD Vs CHETAK ENTERPRISES LIMITED AND ORS	ARCHIT SINGHAL(P),	9599043045	legal@asigmalegal.in	15.09.2025
			25	OMP (I) (COMM)/209/2025	OMP (I) (COMM)/209/2025	19-09-2025	HERO FINCORP LTD Vs SODAROCKS HOSPITALITY LLP	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	22.08.2025
			25	OMP (I) (COMM)/208/2025	OMP (I) (COMM)/208/2025	19-09-2025	KOTAK MAHINDRA PRIME LTD Vs PANKAJ SINGH	AMIT KUMAR SINHA(P),	9990649331	kmpspartner@gmail. com	15.09.2025
			25	CS (COMM)/731/2025	CS (COMM)/731/2025	20-09-2025	crystal crop protection ltd Vs Ranjitha Bonda	Sunill Kumar(P),	9818256885	snlkmr588@gmail.co m	15.09.2025
			25	OMP (I) (COMM)/210/2025	OMP (I) (COMM)/210/2025	22-09-2025	M/s Clix Capital Services Pvt Ltd Vs RNA Healthcare Pvt Ltd	Ravi Shankar Garg(P),	9718182038	associatesrsgargl@gr nai l. com	26.08.2025
			25	OMP (I) (COMM)/212/2025	OMP (I) (COMM)/212/2025	23-09-2025	KOTAK MAHINDRA PRIME LTD Vs NKG INFRASTRUCTURE LTD	AMIT KUMAR SINHA(P),	9990649331	kmpspartner@gmail. com	17.09.2025
			25	Misc DJ/1413/2025	Misc DJ/1413/2025	23-09-2025	ITS AR TILAK RAJ Vs SANJAY KUMAR PANDEY PROPRIETOR OF M/S RJ	RAJESH KUMAR SINGLA(P),	NOT PROVIDED	NOT PROVIDED	15.09.2025
			25	CS (COMM)/751/2025	CS (COMM)/751/2025	24-09-2025	STATE BANK OF INDIA Vs RAJ KAMAL	SHALINI UPADHYAY(P),	NOT PROVIDED	NOT PROVIDED	16.09.2025
			25	CS (COMM)/752/2025	CS (COMM)/752/2025	24-09-2025	DOMS INDUSTRIES LIMITED Vs SHREE GANESH PEN STORES AND ORS	Ankur Sangal(P),	9873489278	ankur.sangal@khaita nco.com	17.09.2025
			25	CS (COMM)/754/2025	CS (COMM)/754/2025	24-09-2025	DOMS INDUSTRIES LIMITED Vs MS SAURAV ENTERPISE AND ANR	Ankur Sangal(P),	9873489278	ankur.sangal@khaita nco.com	17.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			27	SUIT FOR RECOVERY	CS (COMM)/679/2025	01-09-2025	COGOPORT PVT LTD Vs SHALIA EXPORT AND IMPORT PVT LTD	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	23-08-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/139/2025	02-09-2025	CWICK (IMPORT CONSOLIDAATIONS) PVT LTD Vs INSTITUTE OF LIVER AND BILIARY SCIENCES	Anuj Kumar(P),	9818474551	adv.anujkumar@gmail.com	20-08-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/138/2025	02-09-2025	M/S HIM CABLEWAYS Vs THE DIRCETOR GENERAL BORDERS ROADS BORDER ROADS ORGANISATION GOVERNMENTP), OF INDIA	SHOURYA	NOT AVAILABLE	NOT AVAILABLE	23-08-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/140/2025	02-09-2025	M/S PAYAL CONSTRUCTOR LLP Vs M/S NIPPON KANPO INDIA PVT LTD	NIKUNJ JAIN(P),	NOT AVAILABLE	NOT AVAILABLE	29-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/683/2025	02-09-2025	Canara Bank Vs SUNITA	MANOJ KUMAR ARORA(P),	9811254078	manvakil378@gmail.com	28-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/684/2025	02-09-2025	BANK OF INDIA Vs BALJINDER SINGH	Jaspreet Singh(P),	9899641617	jsbassociates.office@gmail.com	26-08-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/141/2025	03-09-2025	M/S GA RENEW ABLE ENERGY PVT LTD Vs M/S ADVIT VENTURES PVT LTD	puneet bajaj(P),	9711166242	NOT AVAILABLE	22-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/688/2025	03-09-2025	COGOPORT PVT LTD Vs MAUNI MOON MULTI-TECHNOLOGIES PVT LTD	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	23-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			27	EXECUTION PETITION	Execution (Comm)/136/2025	03-09-2025	INCUBIS CONSULTANTS (INDIA) PVT LTD Vs CYBIZ BRIGHTSTAR RESTAURANTS PVT LTD AND ANR	Avsi Malik(P),	9871921015	NOT AVAILABLE	29-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/687/2025	03-09-2025	STATE BANK OF INDIA Vs SUMAN PROPRIETOR M/S NEW DIVINE MAKEOVER	Shiv Tyagi(P),	NOT AVAILABLE	NOT AVAILABLE	01-09-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/143/2025	04-09-2025	MS OCTAVIUS TEA AND INDUSTRIES LTD Vs UNION OF INDIA	Vikas Sethi(P),	9891788743	sethilawoffices@gmail.com	28-07-2025
			27	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/198/2025	04-09-2025	KOTAK MAHINDRA PRIME LTD Vs NEERAJ MANN	AMIT KUMAR SINHA(P),	9999814620	NOT AVAILABLE	30-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/694/2025	06-09-2025	COGOPORT PVT LTD Vs NUR ALAM PROP NUR TRADING	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	23-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/696/2025	06-09-2025	COGOPORT PVT LTD Vs EINDHA GRANITE PVT LTD	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	23-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/695/2025	06-09-2025	COGOPORT PVT LTD Vs VIJAY VISHWANATH PROP ATW LOGISTICS SOLUTIONS	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	23-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/693/2025	06-09-2025	COGOPORT PVT LTD Vs ALOLYMPUS MARKETING AND TRADING PVT LTD	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	23-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			27	APPLICATION U/S 151 CPC	Misc DJ/1351/2025	06-09-2025	INTECH ENGINEERS Vs PARMAR CONSTRUCTION COMPANY	Ashima Gupta(P),	9582613039	NOT AVAILABLE	01-09-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/147/2025	08-09-2025	UNION OF INDIA Vs M/S ASHOKA ENTERPRISES	SRAM KAWAR(P),	9810634209	ram.kawar@yahoo.co .in	06-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/702/2025	09-09-2025	FARMART SERVICES PVT LTD Vs BREAK FAST THROUGH ITS PROPRIETOR AZAD	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@g mail.com	26-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/704/2025	09-09-2025	FARMART SERVICES PVT LTD Vs NIRANJAN AND ASSOCIATES THROUGH ITS PROPRIETOR GALI NIRANJAN	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@g mail.com	26-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/705/2025	09-09-2025	FARMART SERVICES PVT LTD Vs RAMU FOOD INDUSTRIES THROUGH ITS PROPRIETOR PARANTHAMAN RANAGARA MANUJAM	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@g mail.com	27-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/703/2025	09-09-2025	FARMART SERVICES PVT LTD Vs DAKHINAKALI STORE THORUGH ITS PROPRIETOR DHIRENDRA PATRA	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@g mail.com	28-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/707/2025	09-09-2025	Deutsche Bank AG Vs MDG CONSULTANTS PVT LTD	Gurvinder Suri(P),	9871692197	litigation@surico.in	03-09-2025
			27	EXECUTION PETITION	Execution (Comm)/139/2025	09-09-2025	SUSHMA SINGH Vs Riya Impex	Vinod Kumar(P),	9999976632	advocatekumarvinod 411@gmail.com	04-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			27	EXECUTION PETITION	ExCOMM - Award by Arb Comm/75/2025	10-09-2025	CHANDER SINGH Vs. MTNL	Rashmeet Kaur(P),	9818096859	NOT AVAILABLE	03-09-2025
			27	EXECUTION PETITION	ExCOMM - Award by Arb Comm/77/2025	11-09-2025	Arya Exhibition and Conference Services Vs Indian Council of Food and Agriculture	Sahil Talwar(P),	9711592772	SAHIL.TALWAR@Y AHOO.COM	07-09-2025
			27	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/202/2025	11-09-2025	KOTAK MAHINDRA PRIME LTD Vs NKG INFRASTRUCTURE LTD	AMIT KUMAR SINHA(P),	9999814620	NOT AVAILABLE	08-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/711/2025	12-09-2025	DEUTSCHE BANK AG Vs RISHI CONTROLS AND INSTRUMENTATION PVT LTD	Gurvinder Suri(P),	9871692197	litigation@surico.in	26-08-2025
			27	EXECUTION PETITION	ExCOMM - Award by Arb Comm/78/2025	12-09-2025	RSB PROJECTS PVT LTD Vs WAPCOS LTD	Rashmeet Kaur(P),	9818096859	NOT AVAILABLE	05-09-2025
			27	EXECUTION PETITION	ExCOMM - Award by Arb Comm/79/2025	12-09-2025	ROYALE BLUE CLUB PRIVATE LIMITED Vs OYO HOTELS AND HOMES PRIVATE LIMITED	Rahul Dubey(P),	9717760551	rahuldubey.17@gmail .com	08-09-2025
			27	EXECUTION PETITION	Execution (Comm)/142/2025	15-09-2025	STP LTD Vs TARMAT LTD	VIJAYENDER KUMAR(P),	9810911816	vkumar2576@gmail.c om	09-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/714/2025	15-09-2025	STATE BANK OF INDIA Vs TUSHAR OBEROI SOLE PROP GANDHI STORE	VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	08-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			27	SUIT FOR RECOVERY	CS (COMM)/715/2025	15-09-2025	STATE BANK OF INDIA Vs RAMAN KUMAR GUPTA SOLEVARUN PROP VEER TRADING ANDCHANDIOK(P), MANUFACURING ENTERPRISES		9818365119	NOT AVAILABLE	08-09-2025
			27	EXECUTION PETITION	ExCOMM - Award by Arb Comm/81/2025	15-09-2025	Mohinder Goel deceased Through Bharat Goel and Rashmi Goel Vs vikas Rahul Tanwar Prop Ms Meenakshichhabra(P), Sanitary and Hardware store		9212416114	chhabravikas440@g mail.com	06-09-2025
			27	EXECUTION PETITION	Execution (Comm)/144/2025	16-09-2025	CANARA BANK Vs ANTONY KUMAR	ARUN DUGGAL(P),	9811024490	arunduggal@yahoo.i n	04-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/723/2025	17-09-2025	FMS FR MEYERS SOHN INDIA PVR LTD Vs EARTH CRUST EXPORTS	Kanishk Agarwal(P),	9999966252	NOT AVAILABLE	29-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/725/2025	17-09-2025	LAL SAI STEEL Vs DARSH RENEWABLES PVT LTD	Kanishk Agarwal(P),	9999966252	NOT AVAILABLE	03-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/724/2025	17-09-2025	CANARA BANK Vs M/S AADIA ENTERPRISES	AJAY KUMAR SAINI(P),	9212916661	NOT AVAILABLE	04-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/722/2025	17-09-2025	PHPGURUKUL LLP Vs MR NAMAN JAIN PROP OF WWW FILEMARKRCOM	Arun Upadhyay(P),	7042386733	tarunsharma9999@g mail.com	11-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/726/2025	18-09-2025	M/S VALVOLINE CUMMINS PVT LTD Vs M/S TALWAR AUTO GARAGES PVT LTD AND ORS	Sahil Sharma(P),	9999801601	sharma.shail1795@g mail.com	11-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			27	APPLICATION U/S 151 CPC	Misc DJ/1382/2025	18-09-2025	mritunjay kumar Vs anand rathi shares and stocks	tanu singhal(P),	9999739937	advocatetanusinghal@gmail.com	15-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/728/2025	19-09-2025	Avi Kapoor Vs Biryani Mall	Akshit Aggarwal(P),	NOT AVAILABLE	NOT AVAILABLE	12-09-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/154/2025	19-09-2025	M/S DS PIPELINE PROJECT LTD Vs ABHISHEK INFRA	Mohit Yadav(P),	7385424029	Adv.mohit111093@gmail.com	13-09-2025
			27	APPLICATION U/S 151 CPC	Misc DJ/1394/2025	19-09-2025	sunrise freight forwarders pvt ltd Vs M/S GLOBAL STONES PVT LTD	Gagan Chawla(P),	9891693600	gaganchawla83@gmail.com	16-09-2025
			27	APPLICATION U/S 151 CPC	Misc DJ/1393/2025	19-09-2025	SUNRISE FRIEGHT FORWARDERS PVT LTD Vs M/S GLOBAL STONES PVT LTD	Gagan Chawla(P),	9891693600	gaganchawla83@gmail.com	16-09-2025
			27	EXECUTION PETITION	ExCOMM - Award by Arb Comm/83/2025	20-09-2025	PRASAR BHARATI Vs M/s CINEMA VISION INDIA	Tushar Giri(P),	8390754169	tushargirilegal@gmail.com	12-09-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/156/2025	22-09-2025	M/s PARINITA PROJECTS PVT LTD Vs M/s SUNTECH INFRA SOLUTIONS PVT LTD Infra Solutions Pvt Ltd	NITISH VISHWAKARMA(P),	NOT AVAILABLE	NOT AVAILABLE	18-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/733/2025	22-09-2025	DEEPANSHU ELECTRICAL AND TELECOM SYSTEMS Vs INRATECH	ACENEERAJ(P),	9990906211	NOT AVAILABLE	17-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			27	SUIT FOR RECOVERY	CS (COMM)/734/2025	22-09-2025	SANJAY SONI Vs MADHYA PRADESH STATE TOURISM DEVELOPMENT CORPORATION	SANJAY KUMAR(P),	9312219064	skumaradv212@gmail.com	18-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/748/2025	23-09-2025	CANARA BANK Vs ARYAN SHARMA	KUNAL SHARMA(P),	9910200911	ksalegal16@gmail.com	15-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/746/2025	23-09-2025	CANARA BANK Vs HARINARAYAN	Ekant Luthra(P),	8376841313	ekant23@gmail.com	15-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/747/2025	23-09-2025	CANARA BANK Vs RAJNI SETHI	KUNAL SHARMA(P),	9910200911	ksalegal16@gmail.com	17-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/750/2025	23-09-2025	MONIKA JAIN Vs MANTU KUMAR	RAMESH KUMAR MISHRA(P),	9911461665	mishrarameshk@gmail.com	18-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/749/2025	23-09-2025	NETWAY INDIA PRIVATE LIMITED Vs MS MANSI VASAL	Samyak Gangwal(P),	NOT AVAILABLE	NOT AVAILABLE	18-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/756/2025	24-09-2025	Vikram Wadhawan Vs Reliance General Insurance Co Ltd	DEPUTY LAL(P),	9810504107	advvikassharma1978@gmail.com	12-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/755/2025	24-09-2025	Shreya Infra Construction Pvt Ltd MD Vs M/S SRI BALAJEESH ENTERPRISES	SHAKEELUR RAHMAN(P),	NOT AVAILABLE	NOT AVAILABLE	19-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			27	SUIT FOR RECOVERY	CS (COMM)/761/2025	26-09-2025	MANOJ KUMAR Vs M/S MEDIA PARTNERS	Amit kumar(P),	9811766971	amital.adv@gmail.com	11-09-2025
			27	EXECUTION PETITION	ExCOMM - Award by Arb Comm/87/2025	26-09-2025	NIPPON KONPO INDIA PVT LTD Vs PAYAL CONTRACTORS LLP	Amandeep Singh(P),	9711570956	aman@dexterjuris.com	22-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/762/2025	26-09-2025	NARAIN SINGH Vs DINESH KUMAR SONI	Shivansh Srivastava(P),	NOT AVAILABLE	NOT AVAILABLE	22-09-2025
			27	EXECUTION PETITION	Execution (Comm)/150/2025	27-09-2025	JAQUAR AND COMPANY PVT LTD Vs M S MAHESHWARI TRADING COMPANY	Aditya Gaur(P),	9999397097	jurist.adityagaur@gmail.com	12-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/763/2025	27-09-2025	NEXXA COMPOUNDS PVT LTD Vs GANGOTRI ELECTRONICS PVT LTD	ATUL GUPTA(P),	9810862405	NOT AVAILABLE	22-09-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/42/2025	01-09-2025	AXIS BANK LTD Vs RAM NIWAS	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/413/2025	02-09-2025	Emu Lines Private Limited Vs YASHWANT SANKAPPASHETTY PROPRIETOR YASH SOLUTIONS INC	Uday Kumar(P),	8882303942	advudaykumar2gmail.com	01-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6374/2025	02-09-2025	AXIS BANK LTD Vs AMIT	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	01-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6373/2025	02-09-2025	AXIS BANK LTD Vs SATYA DEVITIVARI	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	01-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6375/2025	02-09-2025	AXIS BANK LTD Vs GEETA V	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	01-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6376/2025	02-09-2025	Axis Bank Ltd Vs PRASHANT KUMAR 5387	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	01-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6377/2025	02-09-2025	Axis Bank Ltd Vs PRASHANT KUMAR 2021	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	01-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6378/2025	02-09-2025	Axis Bank Ltd Vs KLER ENTERPRISES 1605	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	01-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6379/2025	02-09-2025	Axis Bank Ltd Vs WASEEM AKRAM 4823	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	01-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6380/2025	02-09-2025	Axis Bank Ltd Vs IMARAN KHAN 9038	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	01-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6435/2025	03-09-2025	KOTAK MAHINDRA BANK Vs MANOJ SP MOTIRAM 6649	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	02-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6432/2025	03-09-2025	KOTAK MAHINDRA BANK Vs RAJ SINGH 1955	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	02-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6433/2025	03-09-2025	AXIS BANK LTD Vs VINOD KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	02-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6436/2025	03-09-2025	AXIS BANK LTD Vs JARNAIL SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	02-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6431/2025	03-09-2025	Axis Bank Ltd Vs SAMRAT TRADING COMPANY 7332	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	02-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6434/2025	03-09-2025	AXIS BANK LTD Vs RAHUL	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	02-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6430/2025	03-09-2025	AXIS BANK LTD Vs ZAKIR HUSAIN	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	02-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6429/2025	03-09-2025	AXIS BANK LTD Vs HARISH KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	02-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6427/2025	03-09-2025	AXIS BANK LTD Vs SUNIL KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	02-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6428/2025	03-09-2025	AXIS BANK LTD Vs DHEERAJ BATRA	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	02-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6473/2025	04-09-2025	AXIS BANK LTD Vs HARJEET KAUR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	03-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6472/2025	04-09-2025	AXIS BANK LTD Vs NITIN KUMAR VARSHNEY	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	03-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6471/2025	04-09-2025	AXIS BANK LTD Vs PANKAJ KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	03-09-2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/125/2025	01-09-2025	M/S HONEY YARNS Vs M/S GD MANGALAM EXIM PVT LTD	Himanshu Buttan	9910037222	himanshubuttan@gm ail.com	30-08-2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/418/2025	06-09-2025	Canara Bank Vs Sunil	MADHU TALWAR(P),	8700759584	advocatemadhutalwa r@gmail.com	04-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6531/2025	08-09-2025	Shikha Thakur Vs Nitisha Nanda and Ors	Nishant Das(P),	9899385987	nishantdas@ndassoci ates.in	06-09-2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/420/2025	09-09-2025	JKR TECHNO ENGINEERS PVT LTD Vs MANI SQUARE LTD	ANUJ SINHA(P),	9811551781	sinhaanujk@gmail.co m	08-09-2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/421/2025	09-09-2025	VIKAS GHAI Vs CASA2 STAYS PRIVATE LIMITED (FAB HOTELS)	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.c o.in	08-09-2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/422/2025	09-09-2025	Union Bank of India Vs Deepika Tyagi	Jitendra Garg(P),	9810197621	jitendragargadv@gm ail.com	08-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (COMM)/46/2025	10-09-2025	MRS SARITA AGARWAL Vs CNH INDUSTRIAL CAPITAL (INDIA) PRIVATE LIMITED	Mohit Agarwal(P),	9731915285	admin@naiknarendr an.com	09-09-2025
			12, New Court Block-I	Execution Petition	EX/209/2025	12-09-2025	AXIS BANK LTD Vs RAVI SHANKAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	10-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/49/2025	10-09-2025	AXIS BANK LTD Vs RAGHUVeer SINGH MOOND	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	09-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6574/2025	10-09-2025	CNH Industrial Capital India Pvt Ltd Vs CITIES INNOVATIVE BIOFUELS PVT LTD	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	09-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6576/2025	10-09-2025	CNH Industrial Capital India Pvt Ltd Vs DHARMVEER OM PRAKASH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	09-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6601/2025	11-09-2025	IFFCO KISAN FINANCE Vs SURESH MAHENDER	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.c o.in	10-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6595/2025	11-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs INDRA HANS 5240	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	10-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6596/2025	11-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJEET PANDEY 7267	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	10-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6598/2025	11-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LATA RANI 9799	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	10-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6599/2025	11-09-2025	DHARA MOTOR FINANCE LTD Vs MOHAMMAD SHAHID	J K YADAV(P),	9999855157	advjitenderyadav2017 @gmail.com	10-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6600/2025	11-09-2025	Cnh Industrial Capital India Pvt Ltd Vs GURPREET SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	10-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6594/2025	11-09-2025	Cnh Industrial Capital India Pvt Ltd Vs SUDHIR SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	10-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6597/2025	11-09-2025	Cnh Industrial Capital India Pvt Ltd Vs VIJAY SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	10-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6641/2025	12-09-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs SANTILATA EARTH MOVERS	Kanika Baweja(P),	9266434371	legal12@arenesslaw.c om	11-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6638/2025	12-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DILIP KUMAR SHUKLA 1633	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	11-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6640/2025	12-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NIDHI VERMA 9609	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	11-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6639/2025	12-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANA SIMRAN SHILPESHKUMAR 9369	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	11-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6637/2025	12-09-2025	KOTAK MAHINDRA PRIME LIMITED Vs Nitin Sharma	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	10-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6670/2025	15-09-2025	Axis Bank limited Vs UDAY SINGH	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	12-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6664/2025	15-09-2025	Axis Bank limited Vs RAVI MISHRA	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	12-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6662/2025	15-09-2025	Axis Bank limited Vs VED PRAKASH	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	12-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6666/2025	15-09-2025	Axis Bank limited Vs ADIL HUSSAIN	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	12-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6667/2025	15-09-2025	Cnh Industrial Capital India Pvt Ltd Vs HARIRAM VIJAY SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	12-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6668/2025	15-09-2025	Cnh Industrial Capital India Pvt Ltd Vs KALLU ALLI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	12-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6669/2025	15-09-2025	Cnh Industrial Capital India Pvt Ltd Vs DOGER CHANDERBHAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	12-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6663/2025	15-09-2025	Cnh Industrial Capital India Pvt Ltd Vs RAJESH SUNDER	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	12-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6661/2025	15-09-2025	IFFCO KISAN FINANCE Vs JAGRAJ SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.c o.in	12-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	Execution (Comm)/131/2025	16-09-2025	MS TRANSLINK LOGISTICS PVT LTD Vs M/s Seetu Kohli Concepts Pvt Ltd	REEMA MISHRA(P),	9811129475	klmishraadvo@gmail. com	15-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6771/2025	17-09-2025	AXIS BANK Vs SONU	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6770/2025	17-09-2025	AXIS BANK LTD Vs PREMSAGAR CHAKRAWARTI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6775/2025	17-09-2025	AXIS BANK LTD Vs OM PRAKASH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6772/2025	17-09-2025	AXIS BANK LTD Vs FAROOQ M	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6774/2025	17-09-2025	AXIS BANK LTD Vs AMIT R	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6773/2025	17-09-2025	AXIS BANK LTD Vs KARNAIL SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6768/2025	17-09-2025	Axis Bank Ltd Vs DHAN SINGH MEENA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6769/2025	17-09-2025	Axis Bank limited Vs RIYASAT ALI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6767/2025	17-09-2025	AXIS BANK LTD Vs SIDDHANT	SANJEEV PATHAK(P),	8285002845	manjul.ood@srcslegal.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6766/2025	17-09-2025	AXIS BANK LTD Vs SHAWETA MADAN	SANJEEV PATHAK(P),	8285002845	manjul.ood@srcslegal.com	16-09-2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/440/2025	17-09-2025	Deep catering Vs AMIT DUA	Sahil Siddiqui(P),	9910666100	info@ygslegal.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6760/2025	17-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SANJEET MANDAL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6761/2025	17-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SYED MOHD KASIM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6762/2025	17-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs JASIR MOHMOOD	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6765/2025	17-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs UMESH MISHRA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6759/2025	17-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NAVNEET SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6764/2025	17-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NAHELABANU MEMON	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6763/2025	17-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SURENDRA SINGH YADAV	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6757/2025	17-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Swapnil Waghmare	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6756/2025	17-09-2025	Axis Bank Ltd Vs DIVYA CHHABRA 6483	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6758/2025	17-09-2025	Axis Bank Ltd Vs AJAY TANWAR 8631	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	16-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6810/2025	18-09-2025	Axis Bank Ltd Vs RAM KRIPAL 3534	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6802/2025	18-09-2025	Axis Bank Ltd Vs RAJU 5019	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6809/2025	18-09-2025	Axis Bank Ltd Vs JATINDRA PLASTIC INDS 3936	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6808/2025	18-09-2025	Axis Bank Ltd Vs SURESH CHAND JAT 9136	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6811/2025	18-09-2025	Axis Bank Ltd Vs PANNU ROADLINES PRIVATE LIMITED 5440	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	17-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6814/2025	18-09-2025	Axis Bank Ltd Vs VIKRAM SINGH RAJPUT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6806/2025	18-09-2025	Axis Bank limited Vs MOHAMMAD UMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6805/2025	18-09-2025	Axis Bank limited Vs RIZWAN B	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6804/2025	18-09-2025	Axis Bank limited Vs PAWAN KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6812/2025	18-09-2025	Axis Bank limited Vs MUKESH	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6813/2025	18-09-2025	Axis Bank limited Vs DHARMENDRA PAL	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6803/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MOHD SHAKIR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6807/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MONIKABEN PATEL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6801/2025	18-09-2025	AXIS BANK LTD Vs NITU JAIN (0776)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6796/2025	18-09-2025	AXIS BANK LTD Vs SANTOSH KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6795/2025	18-09-2025	AXIS BANK LTD Vs ASHISH KANSAL (1379)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6800/2025	18-09-2025	AXIS BANK LTD Vs RAJINDER MAKHLJA (7175)	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6798/2025	18-09-2025	AXIS BANK Vs MANDEEP	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	17-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6799/2025	18-09-2025	AXIS BANK Vs MAHAVEER KATHAT	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6797/2025	18-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RENU RANI 5722	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6853/2025	19-09-2025	AXIS BANK LTD Vs NAGENDRA (0692)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	18-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6920/2025	22-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Sagarkumar Gohel	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	19-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6921/2025	22-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Rajat Kumar Sharma	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6918/2025	22-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Kirandeep Singh	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6919/2025	22-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MOHD BILAL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6922/2025	22-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Kanhiya Lal	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6916/2025	22-09-2025	YES BANK LTD Vs APOORVA BEER SINGH	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6917/2025	22-09-2025	YES BANK LTD Vs HAIDAR ALI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6913/2025	22-09-2025	YES BANK LTD Vs ANIL JAIN	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6915/2025	22-09-2025	YES BANK LTD Vs VIJAY	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6914/2025	22-09-2025	YES BANK LTD Vs ANIL BHATI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	20-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6912/2025	22-09-2025	AXIS BANK LTD Vs CHANDNI (3551)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6909/2025	22-09-2025	AXIS BANK LTD Vs ROOPALI (7231)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6911/2025	22-09-2025	YES BANK LTD Vs SHASHI TYAGI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6908/2025	22-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs PARAMESHWAR GALANDE	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6905/2025	22-09-2025	IFFCO KISAN FINANCE Vs Mangtu Meer	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.c o.in	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6910/2025	22-09-2025	Axis Bank Ltd Vs BRAJENDRA SINGH YADAV 4536	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6906/2025	22-09-2025	Axis Bank Ltd Vs IRSHAD ANSARI 9315	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6907/2025	22-09-2025	Axis Bank Ltd Vs PEMARAM 9745	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6904/2025	22-09-2025	AXIS BANK LTD Vs KISHAN PAL SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6899/2025	22-09-2025	Axis Bank Ltd Vs ATUL PANDEY 3139	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6902/2025	22-09-2025	AXIS BANK LTD Vs MANJU SHARMA (9232)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6900/2025	22-09-2025	AXIS BANK LTD Vs CIVIC SERVICES HOLDING PVT LTD (1977)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6898/2025	22-09-2025	Axis Bank Ltd Vs MAHENDRA GOUR 1459	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6897/2025	22-09-2025	Axis Bank Ltd Vs PRATAP SEEYOL 5848	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6901/2025	22-09-2025	AXIS BANK LTD Vs DEEPIKA SETH (4891)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6903/2025	22-09-2025	AXIS BANK LTD Vs ANJISH (3971)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	20-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7172/2025	27-09-2025	AXIS BANK LTD Vs ABHISHEK KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7174/2025	27-09-2025	AXIS BANK LTD Vs SHYAM BIHARI RUSTOGI	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7173/2025	27-09-2025	AXIS BANK LTD Vs INDU TYAGI	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7171/2025	27-09-2025	AXIS BANK LTD Vs ASHISH BEDI	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	26-09-2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/136/2025	23-09-2025	M/s Perfect finsec pvt ltd Vs Muzammil	DIGVIJAY SINGH RANA(P),	9811539761	rana.digvijay1@gmail .com	22-09-2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/445/2025	23-09-2025	Bradford Consultants LLP Vs INTERSTELLAR TESTING CENTRE PRIVATE LIMITED	Akhil Shankhwar(P),	9643292695	admin@diazlegal.in	22-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7170/2025	27-09-2025	AXIS BANK LIMITED Vs OMPRAKASH AMARSINGH KUSHWAHA	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7005/2025	24-09-2025	Axis Bank Ltd Vs SOJI GURJAR SO DAVKARAN GURJAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.c o.in	23-09-2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/446/2025	24-09-2025	M/S SUPERFLY PRODUCTION Vs M/S DURA PLAST	Anit Kumar Sinha(P),	7011981417	anitkumarsinha.adv @gamil.com	23-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7004/2025	24-09-2025	AXIS BANK Vs SUNDER LAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	23-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7034/2025	26-09-2025	AXIS BANK Vs YOGENDRA SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7161/2025	27-09-2025	IFFCO KISAN FINANCE Vs HARI SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7160/2025	27-09-2025	Axis Bank Ltd Vs RCHANA KUSHWAHA 2865	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7168/2025	27-09-2025	Axis Bank Ltd Vs MANPREET SINGH JHAJ 0262	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7162/2025	27-09-2025	Axis Bank Ltd Vs DASHAMI PAL 3543	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7159/2025	27-09-2025	Axis Bank Ltd Vs ASHISH KUMAR SINGH 2651	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7169/2025	27-09-2025	Axis Bank Ltd Vs MOHD NAZIM 9643	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7165/2025	27-09-2025	Axis Bank Ltd Vs RAM PRAKASH 5887	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7158/2025	27-09-2025	Axis Bank Ltd Vs MOIN ALI KHAN 7316	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7164/2025	27-09-2025	Axis Bank Ltd Vs FIROJ AHMAD 8802	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7163/2025	27-09-2025	Axis Bank Ltd Vs KAPTAN SINGH RAJPOOT 4363	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7166/2025	27-09-2025	Axis Bank Ltd Vs ARUN KUMAR 5348	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7167/2025	27-09-2025	Axis Bank Ltd Vs SONU MAURAY 7039	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7033/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SACHIN UTTARM SHELKE	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7032/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs THAN SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7031/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KRISHAN KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7157/2025	27-09-2025	AXIS BANK LTD Vs KANWALJEET KAUR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7003/2025	24-09-2025	AXIS BANK Vs SHYAMENDRA SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	23-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7156/2025	27-09-2025	IFFCO KISAN FINANCE Vs HEMRAJ MEENA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.c o.in	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7155/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ROHIT KAILASH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7153/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SHANKAR LAL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7154/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KHUSHBOO PALIWAL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7152/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs VARSHA V S	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7029/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ALPESH BABUBHAI BHALALA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7030/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SURESHSINH RATHOD	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7028/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs PRINS KUMAR MISHRA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	25-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7027/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AMIT TOMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7146/2025	27-09-2025	AXIS BANK Vs RASHMI YADAV	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7147/2025	27-09-2025	Axis Bank Ltd Vs R K CONSTRUCTION GROUP 0263	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7144/2025	27-09-2025	AXIS BANK LIMITED Vs DURGA KANWAR	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7148/2025	27-09-2025	AXIS BANK LIMITED Vs PINTU YADAV	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7143/2025	27-09-2025	AXIS BANK LTD Vs BHARAT SINGH KASHYAP	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7056/2025	26-09-2025	AXIS BANK LTD Vs MOHD IRFAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7142/2025	27-09-2025	AXIS BANK LTD Vs CHAKRESH KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7141/2025	27-09-2025	AXIS BANK LTD Vs SHAH SHABBIR HUSAIN	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7140/2025	27-09-2025	Axis Bank Ltd Vs ANUJ KUMAR RANA 5942	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7150/2025	27-09-2025	Axis Bank Ltd Vs ANAND KUMAR 2719	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7151/2025	27-09-2025	Axis Bank Ltd Vs RAMESH KUMAR SINGH 3445	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7145/2025	27-09-2025	Axis Bank Ltd Vs RAJNEESH KUMAR TRIPATHI 5522	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	26-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7149/2025	27-09-2025	Axis Bank Ltd Vs GYAN PRAKASH 4257	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7139/2025	27-09-2025	AXIS BANK LTD Vs RANDEEP SRIVASTAVA	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7136/2025	27-09-2025	AXIS BANK LTD Vs DEEPAK PETER	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7137/2025	27-09-2025	AXIS BANK LTD Vs KULDEEP SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7138/2025	27-09-2025	AXIS BANK LIMITED Vs MANZOOR AHMAD ZARGAR	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	26-09-2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/448/2025	26-09-2025	OFG MANUFECTRING BUSINESS PRIVATE LIMITED Vs IHITA ENGINEERING SERVICES LIMITED	Urvika Suri(P),	99101639446	p.srivastava@psalega l.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7131/2025	27-09-2025	AXIS BANK LTD Vs RAHUL ARORA	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7130/2025	27-09-2025	AXIS BANK LTD Vs NAVEEN KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7132/2025	27-09-2025	AXIS BANK Vs DADAR HUSSAIN	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7135/2025	27-09-2025	Cnh Industrial Capital India Pvt Ltd Vs SUBASH BECHAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7134/2025	27-09-2025	Cnh Industrial Capital India Pvt Ltd Vs RAJESH NAT RAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7133/2025	27-09-2025	Cnh Industrial Capital India Pvt Ltd Vs KRISHAN MAHA BIR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7025/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Pawan Kumar	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	25-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7026/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Sandeep Kumar	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7122/2025	27-09-2025	KOTAK MAHINDRA BANK LTD Vs Dhanraj Ramdas Adc	Arun Kumar Sharma(P),	9990151720	gloriouslawassociate @gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7127/2025	27-09-2025	KOTAK MAHINDRA BANK LTD Vs Deepak Sakharam Sonawane	Arun Kumar Sharma(P),	9990151720	gloriouslawassociate @gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7125/2025	27-09-2025	KOTAK MAHINDRA BANK LTD Vs Dnyaneshwar Bhaskar Patll	Arun Kumar Sharma(P),	9990151720	gloriouslawassociate @gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7128/2025	27-09-2025	AXIS BANK LIMITED Vs HARPREET SINGH	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7123/2025	27-09-2025	AXIS BANK LIMITED Vs SUBHASH CHAND	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7126/2025	27-09-2025	AXIS BANK LIMITED Vs RAJEEV LOHAR	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7129/2025	27-09-2025	AXIS BANK LIMITED Vs PRAVEEN KUMAR	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7124/2025	27-09-2025	AXIS BANK LIMITED Vs TAUMAR VIRAPAL	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7121/2025	27-09-2025	AXIS BANK LTD Vs VIVEK KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7036/2025	26-09-2025	Axis Bank Ltd Vs SAURABH TRIPATHI 1284	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7035/2025	26-09-2025	Axis Bank Ltd Vs AVINASH SINGH 0259	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7042/2025	26-09-2025	Axis Bank Ltd Vs JOYTI CONSTRUCTION 0542	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7043/2025	26-09-2025	Axis Bank Ltd Vs JODH SINGH 9808	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7045/2025	26-09-2025	Axis Bank Ltd Vs DEEPSHIKHA PANDEY 5402	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7041/2025	26-09-2025	Axis Bank Ltd Vs JYOTI SINGH 8631	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7037/2025	26-09-2025	Axis Bank Ltd Vs DINESH CHANDRA 6412	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7039/2025	26-09-2025	Axis Bank Ltd Vs KAUSHAL KISHOR GUPTA 2633	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7044/2025	26-09-2025	Axis Bank Ltd Vs PRIYA SINGH 9080	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7040/2025	26-09-2025	Axis Bank Ltd Vs GAURAV KUMAR 4772	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7046/2025	26-09-2025	Axis Bank Ltd Vs ARCHNA 4982	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7038/2025	26-09-2025	Axis Bank Ltd Vs RAHUL SINGH 3316	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7120/2025	27-09-2025	AXIS BANK LTD Vs SUSHILA YADAV	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7119/2025	27-09-2025	AXIS BANK LTD Vs VINAY KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7049/2025	26-09-2025	AXIS BANK LTD Vs ASHOK KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7050/2025	26-09-2025	AXIS BANK LTD Vs BASANT TIWARI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7051/2025	26-09-2025	AXIS BANK Vs SHIV SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7117/2025	27-09-2025	AXIS BANK LTD Vs MONIKA SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7047/2025	26-09-2025	AXIS BANK LTD Vs PARVAIZ AHMED BHAT	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7048/2025	26-09-2025	AXIS BANK Vs ROHITASH KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7055/2025	26-09-2025	AXIS BANK Vs SATENDER PRASHAD	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7052/2025	26-09-2025	AXIS BANK LTD Vs GURPREET KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7053/2025	26-09-2025	AXIS BANK LTD Vs KANWAU KAUR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7118/2025	27-09-2025	AXIS BANK LTD Vs LAXMAN SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7054/2025	26-09-2025	AXIS BANK LTD Vs JUGAL KISHORE	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	25-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7116/2025	27-09-2025	AXIS BANK LIMITED Vs OMPRAKASH AMARSINGH KUSHWAHA	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7115/2025	27-09-2025	AXIS BANK LIMITED Vs SITA BAI	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7113/2025	27-09-2025	AXIS BANK LIMITED Vs ADESH R	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7114/2025	27-09-2025	AXIS BANK LIMITED Vs ROHIT NARANG	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	26-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7112/2025	27-09-2025	AXIS BANK LIMITED Vs KESHAV SHARMA	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7111/2025	27-09-2025	AXIS BANK LIMITED Vs SHEKHAR RANA	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	26-09-2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/450/2025	27-09-2025	North East center for technology application and reach Vs AB Composite pvt Ltd	RAM KUMAR(P),	9818457380	ramkumaradvocate@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7106/2025	27-09-2025	AXIS BANK LIMITED Vs PRAKASH CHANDRA SUKHWAL	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7102/2025	27-09-2025	AXIS BANK LTD Vs RAVI (6540)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7104/2025	27-09-2025	AXIS BANK LTD Vs SHIVAM GIRI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7105/2025	27-09-2025	AXIS BANK LTD Vs SHAMSHUL HAQ	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7107/2025	27-09-2025	AXIS BANK LTD Vs INDARJEET NAVIK	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7103/2025	27-09-2025	AXIS BANK LTD Vs MAHIPAL	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7109/2025	27-09-2025	AXIS BANK LTD Vs LAKHBIR SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26-09-2025
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/54/2025	27-09-2025	INDERJIT SINGH Vs CASEWELL DRILLINGS SERVICES PVT LTD	BALVINDER SINGH BAGGA(P),	9818717198	balvinderbagga@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7108/2025	27-09-2025	AXIS BANK LTD Vs VISHAL SHARMA	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7100/2025	27-09-2025	AXIS BANK LTD Vs LALIT YADAV	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	26-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7110/2025	27-09-2025	AXIS BANK LTD Vs SUKHPREET SINGH SODHI	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	26-09-2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/7101/2025	27-09-2025	AXIS BANK LTD Vs RAJ KUMAR	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	26-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	6, New Court Block-I	Commercial	Execution (Comm)/121/2025	01-09-2025	Darshana agro through propriter ahsish btra Vs m/s antidot thorough its partner	Anis Mohammad(P),	9810182194	GAGAN@KRISHNOM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6753/2025	17-09-2025	Idfc First Bank Ltd Vs Surrender Harish Kumar	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	25.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6731/2025	16-09-2025	AXIS BANK LTD Vs ANIKA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6620/2025	11-09-2025	AXIS BANK LTD Vs VIVEK KAUSHIK	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6730/2025	16-09-2025	AXIS BANK LTD Vs ROHIT KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6729/2025	16-09-2025	AXIS BANK LTD Vs RAVI KUMAR YADAV	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6619/2025	11-09-2025	AXIS BANK LTD Vs MOHAMMAD ASHHAD USMANI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6736/2025	16-09-2025	AXIS BANK LTD Vs MALTI SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6735/2025	16-09-2025	AXIS BANK LTD Vs AFJAL AHMAD	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6733/2025	16-09-2025	AXIS BANK LTD Vs ABHAY BASWANI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6618/2025	11-09-2025	AXIS BANK LTD Vs GAUSIYA KHANAM	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6734/2025	16-09-2025	AXIS BANK LTD Vs ARTI KUMARI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6616/2025	11-09-2025	IDFC FIRST BANK LTD Vs MAYANK ENGINEERING	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6555/2025	09-09-2025	Axis Bank limited Vs SHOKAT ALI	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	28.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6524/2025	06-09-2025	Axis Bank limited Vs MADA RAM	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	20.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6732/2025	16-09-2025	AXIS BANK LTD Vs RISHI MAGGO	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	10.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6361/2025	01-09-2025	Axis Bank limited Vs GOPAL SINGH	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	20.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6362/2025	01-09-2025	Axis Bank limited Vs AMAR LAL	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	20.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6360/2025	01-09-2025	Axis Bank limited Vs SABUTI W O VIRJU MEENA	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	10.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6523/2025	06-09-2025	Axis Bank limited Vs VISHRAM MEENA	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6522/2025	06-09-2025	Axis Bank limited Vs KALURAM GURJAR	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6553/2025	09-09-2025	AXIS BANK LTD Vs BABALOO MAURYA	Shobha Gupta(P),	981192158	SRSHOBHAGUPTA@GMAIL.COM	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6438/2025	03-09-2025	YES BANK LTD Vs BEERU BEERU	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6440/2025	03-09-2025	YES BANK LTD Vs KIRAN GARG	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6443/2025	03-09-2025	PIRAMAL FINANCE LIMITED Vs VINOD MUKHIYA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6356/2025	01-09-2025	AXIS BANK LIMITED Vs PUSHRAJ SINGH	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	11.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6556/2025	09-09-2025	AXIS BANK LIMITED Vs RUBI SINGH	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6358/2025	01-09-2025	AXIS BANK LTD Vs SUJEET KUMAR	Shobha Gupta(P),	981192158	SRSHOBHAGUPTA@GMAIL.COM	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6538/2025	08-09-2025	AXIS BANK LTD Vs DADAR HUSSAIN	Shobha Gupta(P),	981192158	SRSHOBHAGUPTA@GMAIL.COM	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6570/2025	09-09-2025	KOTAK MAHINDRA BANK Vs AMIT KUMAR 9773	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6571/2025	09-09-2025	KOTAK MAHINDRA BANK Vs JAKARIYA 9506	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6572/2025	09-09-2025	KOTAK MAHINDRA BANK Vs BADLU TAHIR 1846	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	10.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6568/2025	09-09-2025	KOTAK MAHINDRA BANK Vs RAHIS 8351	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	10.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6569/2025	09-09-2025	KOTAK MAHINDRA BANK Vs MUSHIR ALAM 8365	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	10.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6357/2025	01-09-2025	AXIS BANK LIMITED Vs KAMAL PARKASH	Rahul Chauhan(P),	9971891788	inFO@AUALEGAL.COM	12.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6355/2025	01-09-2025	AXIS BANK LIMITED Vs NISHAT BANO	Rahul Chauhan(P),	9971891788	inFO@AUALEGAL.COM	12.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6628/2025	11-09-2025	AXIS BANK LIMITED Vs MAHENDRA KUMAR MEENA	Rahul Chauhan(P),	9971891788	inFO@AUALEGAL.COM	12.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6519/2025	06-09-2025	AXIS BANK LTD Vs NEERAJ TIWARI	Shobha Gupta(P),	981192158	SRSHOBHAGUPTA@GMAIL.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6520/2025	06-09-2025	AXIS BANK LTD Vs SUSHEEL KUMAR	Shobha Gupta(P),	981192158	SRSHOBHAGUPTA@GMAIL.COM	15.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6629/2025	11-09-2025	AXIS BANK LTD Vs GOPAL PATHEK	Shobha Gupta(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6617/2025	11-09-2025	IDFC FIRST BANK LTD Vs MUKESH GULIA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6449/2025	03-09-2025	AXIS BANK LTD Vs DINESH	Anupam Singh(P),	9654926809	anupaisingh@gmail.c om	11.08.2025
			6, New Court Block-I	Commercial	Misc DJ/185/2025	02-09-2025	MAHAKALESHWAR INFRATECH PVT LTD THROUGH AMIT KUMAR Vs TATA CAPITAL LTD THROUGH SATENDER YADAV	MOHIT SIWACH(P),	9671594417	advankitsiwach@gma il.com	11.08.2025
			6, New Court Block-I	Commercial	Misc DJ/186/2025	02-09-2025	MAHAKALESHWAR INFRATECH PVT LTD THROUGH AMIT KUMAR Vs TATA CAPITAL THROUGH SATENDRA YADAV	MOHIT SIWACH(P),	9671594417	advankitsiwach@gma il.com	19.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6579/2025	10-09-2025	KOTAK MAHINDRA BANK Vs MUDEEM ALI 0982	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6583/2025	10-09-2025	KOTAK MAHINDRA BANK Vs INDERJEET BASFOR 3961	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6577/2025	10-09-2025	KOTAK MAHINDRA BANK Vs MURSHAD ALI 0506	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6585/2025	10-09-2025	KOTAK MAHINDRA BANK Vs MOHD SHUAIB 4165	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6437/2025	03-09-2025	YES BANK LTD Vs SUNDAR HASANU	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6630/2025	11-09-2025	AXIS BANK LTD Vs MURSALIN	Shobha Gupta(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6445/2025	03-09-2025	AXIS BANK LTD Vs SMITA MUKHERJEE KUMAR	Anupam Singh(P),	9654926809	anupaisingh@gmail.c om	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6354/2025	01-09-2025	AXIS BANK LTD Vs SANTOSH KUMAR	Anupam Singh(P),	9654926809	anupaisingh@gmail.c om	15.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6446/2025	03-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURAJ KARAN 6002	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	09.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6688/2025	15-09-2025	IDFC FIRST BANK LTD Vs PRERNA BHOJWANI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	09.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6516/2025	06-09-2025	AXIS BANK LTD Vs KUSUM LATA	Anupam Singh(P),	9654926809	anupaisingh@gmail.c om	14.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6517/2025	06-09-2025	AXIS BANK LTD Vs MOHIT KUMAR	Anupam Singh(P),	9654926809	anupaisingh@gmail.c om	14.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6518/2025	06-09-2025	AXIS BANK LTD Vs RAM SHANKAR	Anupam Singh(P),	9654926809	anupaisingh@gmail.c om	14.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6515/2025	06-09-2025	AXIS BANK LTD Vs DEEPAK VERMA	Anupam Singh(P),	9654926809	anupaisingh@gmail.c om	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6514/2025	06-09-2025	AXIS BANK LTD Vs BHAJAN SINGH	Anupam Singh(P),	9654926809	anupaisingh@gmail.c om	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6512/2025	06-09-2025	AXIS BANK LTD Vs IMRAN	Anupam Singh(P),	9654926809	anupaisingh@gmail.c om	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6513/2025	06-09-2025	AXIS BANK LTD Vs NITI ARORA	Anupam Singh(P),	9654926809	anupaisingh@gmail.c om	11.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/432/2025	12-09-2025	State Bank Of India Vs SOMVEER	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gma il.com	15.08.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/48/2025	09-09-2025	KOTAK MAHINDRA PRIME LTD Vs KUNDAN BISHT	Kushal Kumar(P),	7009793548	advkaushal700@gma il.com	23.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6590/2025	10-09-2025	Axis Bank Ltd Vs HAJARI LAL	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	17.08.202
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6588/2025	10-09-2025	Axis Bank Ltd Vs MASTRAM MEENA SO MOTI LAL MEENA	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	17.08.202

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6554/2025	09-09-2025	AXIS BANK LTD Vs SAURABH GUPTA	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	17.08.202
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6632/2025	11-09-2025	AXIS BANK LTD Vs GAURI SHANKAR SRIVASTAVA	Shobha Gupta(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	10.08.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/44/2025	01-09-2025	SUNDARAM FINANCE LTD Vs Prabhu dayal	NITIN MEHTA(P),	9877445480	advnيتينmehta77@g mail.com	10.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6552/2025	09-09-2025	YES BANK LTD Vs BAL KISHAN	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	10.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6425/2025	02-09-2025	IDFC FIRST BANK LTD Vs MUKESH KOTHARI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6426/2025	02-09-2025	IDFC FIRST BANK LTD Vs JACKSON JOY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6654/2025	12-09-2025	AXIX BANK LTD Vs AXAY KUMAR	avinash kumar(P),	1141513189	avinash.adv@gmail.c om	19.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6490/2025	04-09-2025	Jalsa Ventures Pvt Ltd Vs Aircon Systems India Pvt Ltd	Ankit Kumar(P),	1141513189	avinash.adv@gmail.c om	19.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/415/2025	03-09-2025	Lucky Generators Pvt Ltd Vs Omaxe India Through its Proprietor Shri Abhay Dubey	Abhinay Gupta(P),	9999886478	abhinayg911@gmail.c om	19.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6567/2025	09-09-2025	KOTAK MAHINDRA BANK Vs SHAKEEL 4873	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	25.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6564/2025	09-09-2025	Axis Bank Ltd Vs PRASHANT KUMAR 5500	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	25.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6563/2025	09-09-2025	Axis Bank Ltd Vs MANOJ KUMAR 4250	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	25.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6565/2025	09-09-2025	Axis Bank Ltd Vs ANKUSH MEHENDRU 2147	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	25.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6566/2025	09-09-2025	Axis Bank Ltd Vs ASHU MITTAL 5366	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	25.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/416/2025	04-09-2025	Manash Lifestyle Private Limited Vs DNS Retail	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar. com	19.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6480/2025	04-09-2025	KOTAK MAHINDRA BANK Vs CHOOOTE KHAN 2986	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	17.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6479/2025	04-09-2025	KOTAK MAHINDRA BANK Vs PHURKAN ALI MOHD FURQAN ALAM 5440	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	17.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6625/2025	11-09-2025	AXIS BANK LTD Vs POOJA DHINGRA	avinash kumar(P),	9818823289	info@deyandkumhar. com	19.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6484/2025	04-09-2025	Axis Bank Ltd Vs PANNU ROADLINES 5597	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	17.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6483/2025	04-09-2025	Axis Bank Ltd Vs SAMRAT TRADING COMPANY 7330	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	17.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6481/2025	04-09-2025	Axis Bank Ltd Vs PRAVEEN SINGH 9607	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	17.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6482/2025	04-09-2025	Axis Bank Ltd Vs DEEPAK NAGAR 5400	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	17.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6485/2025	04-09-2025	Axis Bank Ltd Vs AJIT KUMAR MISHRA 8506	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	17.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7073/2025	26-09-2025	AXIS BANK LTD Vs VIVEK PRATAP SINGH	avinash kumar(P),	9818823289	info@deyandkumhar. com	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7072/2025	26-09-2025	AXIS BANK LTD Vs SAGAR	avinash kumar(P),	9818823289	info@deyandkumhar. com	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7074/2025	26-09-2025	AXIS BANK LTD Vs MYREALGURU EDUCATION PRIVATE LIMITED	avinash kumar(P),	9818823289	info@deyandkumhar. com	11.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7075/2025	26-09-2025	AXIS BANK LTD Vs LALIT	avinash kumar(P),	9818823289	info@deyandkumhar. com	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6530/2025	06-09-2025	Aica Laminates India Pvt Ltd Vs Runicha Enterprises	Aditya Prakash Arora(P),	9953744141	adv.adityaprakash41 @gmail.com	16.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/431/2025	12-09-2025	M/S GAYATRI INTERIORS Vs DANISH MIRZA	Amarpeet Singh(P),	9810822167	advocaterbsingh1962 @gmail.com	16.08.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/53/2025	26-09-2025	M/S MPS CONSTRUCTION COMPANY Vs UNION OF INDIA	Kinnori Ghosh(P),	9810288405	advkinnorighosh@g mail.com	11.08.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/50/2025	17-09-2025	AXIS BANK LTD Vs LOKESH	Shobha Gupta(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6623/2025	11-09-2025	Cnh Industrial Capital India Pvt Ltd Vs ANNI SAROHA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	11.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/434/2025	15-09-2025	SANJAY GERA Vs MS RAHEJA DEVELOPERS LTD	MALKHAN SINGH SISODIA(P),	9810825922	mssisodia332@gmail. com	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6749/2025	17-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL OM PRAKASH 9388	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	11.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/437/2025	16-09-2025	JAINSONS DEPARTMENTAL STORES Vs AMIT BHASIN	PUNEET DHAWAN(P),	8852987490	puneetdhawanadv01 @gmail.com	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6678/2025	15-09-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs KONA BIJAYA LAXMI RAO AND ANR	Kanika Baweja(P),	9955471400	kanikabawja01@gmai l.com	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6746/2025	17-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHATT HRUSHAB AVATARSINGH 7995	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6747/2025	17-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DAUD KHAN 6188	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	11.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/433/2025	15-09-2025	Arvind Chemi Synthectic Pvt Ltd Vs AMIT KUMAR CHOUDHARY (SOLE PROPRIETOR) TWIN LIFT INDUSTRIES	Rahul Arya(P),	8376049807	advocateashok.1@gm ail.com	19.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6728/2025	16-09-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Anurag Jain	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	21.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6841/2025	18-09-2025	Axis Bank limited Vs AVTAR SINGH	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	19.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6844/2025	18-09-2025	Axis Bank limited Vs RAHIMUDDIN	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6845/2025	18-09-2025	Axis Bank limited Vs PAVAN KUMAR	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	22.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6723/2025	16-09-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Arun Tyagi	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6875/2025	20-09-2025	AXIS BANK LTD Vs DEEPAK UPNEJA	Shobha Gupta(P),	981192158	SRSHOBHAGUPTA@GMAIL.COM	06.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6924/2025	22-09-2025	AXIS BANK LTD Vs DEEPAK BHASIN	Avinash kumar(P),	88941515488	avinash.adv@gmail.com	06.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6990/2025	24-09-2025	Axis Bank limited Vs MOHD USMAN	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6988/2025	24-09-2025	Axis Bank limited Vs JAVED MOHAMMAD	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6989/2025	24-09-2025	Axis Bank limited Vs VISHAL SHOKEEN	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6993/2025	24-09-2025	Axis Bank limited Vs KHETA RAM JAKHAR	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6992/2025	24-09-2025	Axis Bank limited Vs RIYASAT ALI	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6847/2025	18-09-2025	Axis Bank Ltd Vs PARMOD KUMAR 2164	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	06.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6840/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs YASH PAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6839/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MUKESH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6846/2025	18-09-2025	Axis Bank Ltd Vs JAGJEET SINGH 7452	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6850/2025	18-09-2025	Axis Bank Ltd Vs SHREE SHYAM BUILDCON 1878	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6947/2025	23-09-2025	AXIS BANK LTD Vs SUSHIL KUMAR PANDEY (4433)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@gmail.com	09.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6848/2025	18-09-2025	Axis Bank Ltd Vs DURVIJAY 6184	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6870/2025	19-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs YOGESH GURAKHNATH SURASE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	15.08.2025
			6, New Court Block-I	Commercial	Execution (Comm)/135/2025	19-09-2025	Punjab National Bank Vs Shakoya Life Sciences	Mohinder Kumar Arora(P),	9910337392	ADVMKARORA@G MAIL.COM	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6869/2025	19-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Sujeeb S	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	08.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6926/2025	22-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAM SINGH BAGHEL 7286	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.08.202
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6946/2025	23-09-2025	AXIS BANK LTD Vs RAHUL KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@gmail.com	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6943/2025	23-09-2025	AXIS BANK LTD Vs PREETI (3699)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@gmail.com	22.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6872/2025	20-09-2025	AXIS BANK Vs GAURAV DUBEY	Shobha Gupta(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	25.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6871/2025	20-09-2025	AXIS BANK Vs DINESH YADAV	Shobha Gupta(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6944/2025	23-09-2025	AXIS BANK LTD Vs FARHA PARVEEN (6834)	Sunita Singh(P),	9871040589	INDOLEXLAW@gma il.com	18.10.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6925/2025	22-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVI GURJAR 5250	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	21.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/442/2025	19-09-2025	DEVKI DEVI FOUNDATION THROUGH ITS AR MR MANISH CHAUHAN Vs PRADEEP SINGH RAJPUT	SANJEEV SARASWAT(P),	8376049807	advocateashok.1@gm ail.com	24.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6927/2025	22-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHOK KUMAR SAINI 3697	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	22.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6928/2025	22-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AJAIB KAUR 7866	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	22.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6980/2025	24-09-2025	KOTAK MAHINDRA BANK LTD Vs BalaJI Shankar Lohakare	Arun Kumar Sharma(P),	9855418952	arunkumar8@gmail.c om	15.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/444/2025	23-09-2025	RAM KISHOR Vs GAURAV JAIN	PRADEEP KUMAR DAGAR(P),	8654277780	pradeepkumar77@g mail.com	19.08.2025
			6, New Court Block-I	Commercial	OMP (COMM)/49/2025	22-09-2025	DHANBAD MUNICIPAL CORPORATION Vs CAYA CONSTRUCTS	SANDEEP JHA(P),	895554720	sandeepjha88@gmail .com	22.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6959/2025	23-09-2025	Axis Bank Ltd Vs PRASHANT KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	01.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/449/2025	26-09-2025	AVALON LABS PVT LTD Vs SIDDHANT SHAH	APRATIM ANIMESH THAKUR(P),	9847221105	arpatima88@gmail.c om	13.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7188/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Ratnesh Verma	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7078/2025	26-09-2025	YES BANK LTD Vs SONU LOHIA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.CO M	11.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7082/2025	26-09-2025	YES BANK LTD Vs DEEPAK SHARMA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	01.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7079/2025	26-09-2025	YES BANK LTD Vs HAIDAR ALI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	19.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7080/2025	26-09-2025	YES BANK LTD Vs ABHISHEK GANGWAR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	25.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7081/2025	26-09-2025	YES BANK LTD Vs DEEPAK	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6984/2025	24-09-2025	AXIS BANK LTD Vs RAVI JOSHI (9157)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@gmail.com	18.10.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7189/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs DILIP BHANUSINGH PAWAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6956/2025	23-09-2025	Axis Bank Ltd Vs SAMASHU 8887	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6958/2025	23-09-2025	Axis Bank Ltd Vs JASWANT SINGH 4120	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	19.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6955/2025	23-09-2025	Axis Bank Ltd Vs HARKESH BAHADUR 7460	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6954/2025	23-09-2025	Axis Bank Ltd Vs PANNU ROADLINES 5552	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6982/2025	24-09-2025	AXIS BANK LTD Vs HEMANT BHARDWAJ (2212)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@gmail.com	18.10.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6985/2025	24-09-2025	AXIS BANK LTD Vs HARKAMAL JEET SINGH (4362)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@gmail.com	21.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6957/2025	23-09-2025	Axis Bank Ltd Vs VAKEEL AHMAD 4057	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	24.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/6986/2025	24-09-2025	AXIS BANK LTD Vs BAVITA (4890)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@gmail.com	16.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7191/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SURAJ GANESH GAYAKE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.10.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7190/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs WASEEM AKRAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7194/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KANUJI PRATAPJI THAKOR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	15.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/447/2025	26-09-2025	YETI KNOWLEDGE PARTNERS LLP Vs SAI GENERAL ENGINEERING WORKS	RACHIT DEVGUN(P),	9958726491	jangraadvocate@gmail.com	19.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7193/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MOHD NEMAT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	11.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7192/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MEHAK GANDHI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7197/2025	27-09-2025	Cnh Industrial Capital India Pvt Ltd Vs JASPREET SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7195/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Rohit Bagga	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	15.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/7196/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Mohd Adnan	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.08.2025
25	SH. YADAV	SANDEEP SOUTH	17, New Court Block-I	Commercial	CS (COMM)/410/2025	01-09-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs MS SHRI RADHE FOODS PRODUCT	JATIN JULKA(P)	9899818888	jatinjulka07@outlook	21-08-2025
			17, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/43/2025	01-09-2025	AXIS BANK LTD Vs ANJALI THAPA	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	29-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6407/2025	02-09-2025	Axis Bank limited Vs RAVI SAXENA	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	29-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6403/2025	02-09-2025	Axis Bank limited Vs SHAILENDER AHUJA	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	29-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6410/2025	02-09-2025	AXIS BANK LTD Vs ABDUL WAHID	avinash kumar(P)	9811182985	avinash.adv@gmail.com	29-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6404/2025	02-09-2025	AXIS BANK LTD Vs RAGHVENDRA SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6411/2025	02-09-2025	AXIS BANK LTD Vs AMARJIT SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6401/2025	02-09-2025	AXIS BANK LTD Vs TARUN YADAV 9594	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	29-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6405/2025	02-09-2025	Axis Bank Ltd Vs AMIT RAJ 2866	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	29-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6406/2025	02-09-2025	Axis Bank Ltd Vs RAJ RANI 3219	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	29-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6408/2025	02-09-2025	Axis Bank Ltd Vs PANNU ROADLINES PRIVATE LIMITED 5369	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	29-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6402/2025	02-09-2025	Axis Bank Ltd Vs PANNU ROADLINES PRIVATE LIMITED	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	29-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6400/2025	02-09-2025	Axis Bank Ltd Vs SHREE SHYAM BUILDCON1867	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	29-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6399/2025	02-09-2025	Axis Bank Ltd Vs SUDHIR KUMAR 0621	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	29-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6398/2025	02-09-2025	Axis Bank Ltd Vs NIRMAL SINGH 3024	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	29-08-2025
			17, New Court Block-I	Commercial	Execution (Comm)/122/2025	03-09-2025	Canara Bank Vs Bhaskar Roadlines	MADHU TALWAR(P)	8700759584	advocatemadhutalwar@gmail.com	01-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6439/2025	03-09-2025	KOTAK MAHINDRA BANK Vs JAGHINA CONSTRUCTION LLP 9035	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05 @yahoo.com	01-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6454/2025	03-09-2025	KOTAK MAHINDRA PRIME LIMITED Vs MANAV S/o AJIT MAKKAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	30-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6456/2025	03-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AAKIB ANSARI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	01-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6442/2025	03-09-2025	Axis Bank Ltd Vs KLER ENTERPRISES 1638	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05 @yahoo.com	01-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6441/2025	03-09-2025	Axis Bank Ltd Vs SHREE SHYAM BUILDCOM 1879	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05 @yahoo.com	01-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6447/2025	03-09-2025	Axis Bank Ltd Vs SHIV SHANKAR STONE CRUSHER 2620	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05 @yahoo.com	01-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6450/2025	03-09-2025	Axis Bank Ltd Vs MEGHRAJ SINGH 5821	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05 @yahoo.com	01-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6452/2025	03-09-2025	Axis Bank Ltd Vs ANIL 8069	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05 @yahoo.com	01-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6497/2025	06-09-2025	AXIS BANK LTD Vs GURPREET SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	30-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6495/2025	06-09-2025	AXIS BANK LTD Vs SHEIKH AASSIF SIDDIQUI	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	30-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6499/2025	06-09-2025	AXIS BANK LTD Vs REETIKA JAIN	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	30-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6498/2025	06-09-2025	AXIS BANK LTD Vs RAJNI	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	30-08-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6496/2025	06-09-2025	AXIS BANK LTD Vs REEMA GUPTA	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	30-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	CS (COMM)/417/2025	06-09-2025	Canara Bank Vs Rounak Interior	MADHU TALWAR(P)	8700759584	advocatemadhutalwar@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/424/2025	09-09-2025	Manash Lifestyle Private Limited Vs OG Beauty Private Limited	NAGESHWAR KUMHAR(P)	9818823289	info@deyandkumhar.com	04-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/426/2025	11-09-2025	State Bank Of India Vs SIMERA ATHANG KOM ALIAS S ATHANG KOM	ADAITA KUMAR ROUT(P)	9999132159	akroutadvocate@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6613/2025	11-09-2025	Cnh Industrial Capital India Pvt Ltd Vs BUTA SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6611/2025	11-09-2025	Cnh Industrial Capital India Pvt Ltd Vs CITIES INNOVATIVE BIOFUEL PVT LTD	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6612/2025	11-09-2025	Cnh Industrial Capital India Pvt Ltd Vs BHAGWAN GOVINDA CHOUDHARI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6614/2025	11-09-2025	Cnh Industrial Capital India Pvt Ltd Vs SUKHDEEP SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/427/2025	11-09-2025	deepak sewani Vs bharti monga	Bharat Ahja (P)	9810987109	bharatahuja72@yahoo.com	10-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6624/2025	11-09-2025	DHARA MOTOR FINANCE LTD Vs DIAMOND INFRA THROUGHITS PARTNER SUNIL /GEETA Bo6 277	J K YADAV(P)	9999855157	advjitenderyadav2017@gmail.com	07-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6626/2025	11-09-2025	DHARA MOTOR FINANCE LTD Vs DIAMOND INFRA THROUGH ITS PARTNER SUNIL/ GEETA Bo6 276	J K YADAV(P)	9999855157	advjitenderyadav2017@gmail.com	07-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6627/2025	11-09-2025	DHARA MOTOR FINANCE LTD Vs AARIF ALI	J K YADAV(P)	9999855157	advjitenderyadav2017@gmail.com	07-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6635/2025	11-09-2025	Cnh Industrial Capital India Pvt Ltd Vs AMRITPAL AJAIB	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6636/2025	11-09-2025	Cnh Industrial Capital India Pvt Ltd Vs KAPOOR CHAND	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6634/2025	11-09-2025	Cnh Industrial Capital India Pvt Ltd Vs BALJIT SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6644/2025	12-09-2025	AXIS BANK Vs AAMIR BHAT	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6643/2025	12-09-2025	AXIS BANK Vs JYOTI DEM	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	05-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6642/2025	12-09-2025	AXIS BANK Vs KRITIKA KUMARI	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	05-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/436/2025	15-09-2025	Union Bank of India Vs Mahendra Kumar	Jitendra Garg(P)	9810197621	jitendragargadv@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6713/2025	15-09-2025	AXIS BANK Vs SANJEEV SUMAN JHA	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	05-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6712/2025	15-09-2025	AXIS BANK Vs SAURABH SRIVASTAVA	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	05-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6710/2025	15-09-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Saurabh Ailawadi	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6711/2025	15-09-2025	Cnh Industrial Capital India Pvt Ltd Vs SHER SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6707/2025	15-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARJIT SINGH DHALIWAL 5241	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	09-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6708/2025	15-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHISHEK MISHRA 5473	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	09-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6709/2025	15-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASWANT SINGH 8258	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	09-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/435/2025	15-09-2025	FARMDELI INTERNATIONAL LLP Vs ALEAFIX IMPEX	Nishant Maidasani(P)	9910352622	nishantmaidasani@gmail.com	10-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6690/2025	15-09-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Simran Das	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	09-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6689/2025	15-09-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Prabhjot Singh Batra	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	09-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6693/2025	15-09-2025	Axis Bank limited Vs JAGSIR SINGH SO SURJIT SINGH	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	05-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6694/2025	15-09-2025	Axis Bank limited Vs SANJAY SINGH	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	05-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6705/2025	15-09-2025	Axis Bank limited Vs JAGSIR SINGH	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	05-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6695/2025	15-09-2025	Axis Bank limited Vs NAVEEN KUMAR	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	07-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6696/2025	15-09-2025	Axis Bank limited Vs KAMLESH DEVI	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	07-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6697/2025	15-09-2025	Axis Bank limited Vs ANITA RAKA	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	07-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6698/2025	15-09-2025	Axis Bank limited Vs UMESHPAL	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	06-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6699/2025	15-09-2025	Axis Bank limited Vs NAFEES	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	07-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6706/2025	15-09-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Rohit Kumar	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	09-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6700/2025	15-09-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Amit Sonker	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	11-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6703/2025	15-09-2025	KOTAK MAHINDRA BANK Vs A TO Z LOGISTICS SOLUTIONS 423	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	02-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6691/2025	15-09-2025	IDFC FIRST BANK LTD Vs AMIT KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	03-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6701/2025	15-09-2025	Cnh Industrial Capital India Pvt Ltd Vs HARPAL SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6692/2025	15-09-2025	Cnh Industrial Capital India Pvt Ltd Vs LAKHVINDER SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6702/2025	15-09-2025	IFFCO KISAN FINANCE Vs KULJEET SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	02-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6704/2025	15-09-2025	IFFCO KISAN FINANCE Vs VIRENDER KUMAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	02-09-2025
			17, New Court Block-I	Commercial	Misc DJ/193/2025	16-09-2025	Live Wire Studios OPC Pvt Ltd Vs Rakesh Kumar Sharma and Sons HUF	Madhulika Bhatnagar(P)	9289072757	Not provided	02-09-2025
			17, New Court Block-I	Commercial	OMP (COMM)/48/2025	16-09-2025	ARUN KESHARWANI Vs Dr Er Rajainderr Jaina alias Rajender Jaina	JATIN JULKA(P)	9899818888	jatinjulka07@outlook.com	10-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6791/2025	17-09-2025	AXIS BANK LTD Vs MOHD MOBEEN	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	02-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6794/2025	17-09-2025	AXIS BANK LTD Vs IRFAN	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	02-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6792/2025	17-09-2025	AXIS BANK LTD Vs SANJEEV KUMAR SINGH	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	02-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6788/2025	17-09-2025	AXIS BANK LTD Vs VIVEK KUMAR SINGH	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	02-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6793/2025	17-09-2025	AXIS BANK LTD Vs JUST SPORT	avinash kumar(P)	9811182985	avinash.adv@gmail.com	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6789/2025	17-09-2025	AXIS BANK LTD Vs SURENDRA KUMAR CHAUDHARY	avinash kumar(P)	9811182985	avinash.adv@gmail.com	08-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6787/2025	17-09-2025	AXIS BANK LTD Vs DEEPAK BHASIN	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6790/2025	17-09-2025	AXIS BANK LTD Vs RAJI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6782/2025	17-09-2025	Axis Bank Ltd Vs OM PRAKASH AHIR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6786/2025	17-09-2025	AXIS BANK LTD Vs RAKESH SHARMA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6783/2025	17-09-2025	AXIS BANK LTD Vs ANURAG SEN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6784/2025	17-09-2025	Axis Bank limited Vs AMAR SINGH	Niraj Kumar(P)	9811306559	nirajkumar1976@gm ail.com	07-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6785/2025	17-09-2025	Axis Bank limited Vs RIYASAT ALI	Niraj Kumar(P)	9811306559	nirajkumar1976@gm ail.com	06-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6781/2025	17-09-2025	AXIS BANK LTD Vs AMAN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6780/2025	17-09-2025	AXIS BANK LTD Vs ASHISH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6779/2025	17-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs PRABHAT SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6778/2025	17-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ROHIT KUSHWAHA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6776/2025	17-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Rajesh Vishwakarma	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	13-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6777/2025	17-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AMIT ASRI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	13-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	Misc DJ/195/2025	17-09-2025	KASIF AHMED Vs M/s Tenax India Stone Products Pvt Ltd	SANDEEP KUMAR MAHAPATRA(P)	9811472444	sdeepmahapatra@gmail.com	16-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6829/2025	18-09-2025	Axis Bank limited Vs SUDHISH YADAV	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	07-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6828/2025	18-09-2025	Axis Bank limited Vs ARVIND SINGH	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	07-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6823/2025	18-09-2025	Axis Bank limited Vs FURKAN	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	07-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6824/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Roshan Dattatray Karad	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6830/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAHUL SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6825/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NITIN SHARMA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6826/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs HARISH HARSANA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6827/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs BALASO BABAN SHINDE	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6822/2025	18-09-2025	AXIS BANK LTD Vs RAJ KISHOR MISHRA	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6821/2025	18-09-2025	AXIS BANK LTD Vs DIL RAJ (4573)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6816/2025	18-09-2025	AXIS BANK LTD Vs MOHAMMAD AIZAZ (7571)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6817/2025	18-09-2025	AXIS BANK LTD Vs DEVANSHU BERI (5676)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	08-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6819/2025	18-09-2025	AXIS BANK Vs CHAKRESH KUMAR	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6818/2025	18-09-2025	AXIS BANK Vs BIKRAMJIT SINGH	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6815/2025	18-09-2025	AXIS BANK Vs AMANDEEP SINGH	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	08-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6820/2025	18-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHOK KUMAR 0118	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	Execution (Comm)/133/2025	18-09-2025	DEEPAK KUMAR KHEMKA Vs GAURAV SINGHAL	S.K. Bansal(P)	9650682928	unitedmark@unitedandunited.com	15-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/441/2025	19-09-2025	RSPL LIMITED Vs SHOP KIRANA E TRADING PRIVATE LIMITED	ANIL KUMAR SAHU(P)	9810134793	allipcare@gmail.com	17-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6854/2025	19-09-2025	AXIS BANK LTD Vs KANHIYA LAL (7671)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	06-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6855/2025	19-09-2025	AXIS BANK LTD Vs MOHIT (3298)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	06-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/443/2025	22-09-2025	Diya Kapur Vs Blue Balcony Pvt Ltd	Raghav Kumar(P)	8178322908	raghav.kumar@lawchambers.in	19-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6923/2025	22-09-2025	Axis Bank Ltd Vs KRISHAN KUMAR MEENA 5139	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6976/2025	23-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Sanjay Rohidas Pagdhare	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6975/2025	23-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Suhail Khan	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6974/2025	23-09-2025	AXIS BANK LTD Vs RAJ SINGH (8048)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	16-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6973/2025	23-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs IMRAN HUSSAIN	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6971/2025	23-09-2025	AXIS BANK LTD Vs VINNIL MARKAN (2451)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	16-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6968/2025	23-09-2025	AXIS BANK LTD Vs KAPIL TEWATIA (8203)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6972/2025	23-09-2025	IFFCO KISAN FINANCE Vs SUNITA JOGINDER	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	02-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6969/2025	23-09-2025	AXIS BANK LTD Vs MAHESH PRATAP SINGH (3589)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6962/2025	23-09-2025	AXIS BANK LTD Vs VIJAY SINGH (6300)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6963/2025	23-09-2025	AXIS BANK LTD Vs MANOHAR CHAUDHARY (8027)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6970/2025	23-09-2025	AXIS BANK LTD Vs LASHKAR SINGH (9142)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6966/2025	23-09-2025	AXIS BNNK LTD Vs KUNAL CHAUDARY (6709)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6964/2025	23-09-2025	AXIS BANK LIMITED Vs GAURAV KUMAR MISHRA	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	15-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6965/2025	23-09-2025	AXIS BANK LTD Vs BHUMIKA SHUKLA (6042)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6967/2025	23-09-2025	AXIS BANK LTD Vs ANKIT YADAV (9241)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6961/2025	23-09-2025	AXIS BANK LTD Vs SAMAR BAHADUR SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	02-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/6960/2025	23-09-2025	AXIS BANK LTD Vs ABHAY RAJ SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	02-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7001/2025	24-09-2025	Axis Bank Ltd Vs TARGET BUILDWELL INDIA PRIVATE LIMITED	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	03-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7000/2025	24-09-2025	Axis Bank Ltd Vs LAKSHYA STONE CRUSHER	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	03-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7016/2025	25-09-2025	AXIS BANK LTD Vs Raju puri	avinash kumar(P)	9811182985	avinash.adv@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7018/2025	25-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SANKET SAYOG KHATU	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7017/2025	25-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SASCHIN GANPAT BRAMHANE	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7021/2025	25-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAHUL LALSINGH RAJPUT	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7019/2025	25-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NITIN KHARE	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7020/2025	25-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SAJAL GUPTA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7022/2025	25-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NARENDER SHARMA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7023/2025	25-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MANEESH LODHI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7099/2025	26-09-2025	AXIS BANK LIMITED Vs GURDIYAL SINGH	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	07-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7098/2025	26-09-2025	Axis Bank Ltd Vs SANTLAL NAI	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	07-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7094/2025	26-09-2025	AXIS BANK Vs VIJENDRA SINGH	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	05-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7096/2025	26-09-2025	AXIS BANK Vs VIJAY SHANKAR PANDEY	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	05-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7095/2025	26-09-2025	AXIS BANK Vs DINESH SONI	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	05-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7097/2025	26-09-2025	IFFCO KISAN FINANCE Vs KANHAIYA LAL GURJAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	05-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7093/2025	26-09-2025	Axis Bank Ltd Vs NASEEM A 9958	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	22-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7084/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MAHIPAL SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7092/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KAMAL KISHORE	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7091/2025	26-09-2025	Axis Bank Ltd Vs GUDDU YADAV 4899	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	22-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7089/2025	26-09-2025	Axis Bank Ltd Vs AMIT GOYAL 9473	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	22-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7086/2025	26-09-2025	Axis Bank Ltd Vs RAJESH KUMAR SAH 1584	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	22-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7085/2025	26-09-2025	Axis Bank Ltd Vs SADDAM HUSSAIN 0520	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	22-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7090/2025	26-09-2025	Axis Bank Ltd Vs ST XAVIERS SCHOOL AND EDUCATIONAL SOCIETY	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	22-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7087/2025	26-09-2025	Axis Bank Ltd Vs ANIL SINGH BHADAURIYA 3685	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	22-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7088/2025	26-09-2025	Axis Bank Ltd Vs ANUJ TYAGI 3160	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05 @yahoo.com	22-09-2025
			17, New Court Block-I	Commercial	Execution (Comm)/140/2025	27-09-2025	BANK OF BARODA Vs AZAD KHAN	CHITRA MALHOTRA(P)	9212888057	chitramalhotra@gmai l.com	16-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7227/2025	27-09-2025	AXIS BANK Vs RAJESH KUMAR	Shobha Gupta(P)	98911192158	srshobhagupta@gmai l.com	09-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7226/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs PIYUSH VITTHALBHAI SINOJIYA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	16-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7225/2025	27-09-2025	AXIS BANK Vs OMPRAKASH GEHRILAL JOSHI	Shobha Gupta(P)	98911192158	srshobhagupta@gmai l.com	09-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7222/2025	27-09-2025	AXIS BANK Vs SHYAM SUNDAR	Shobha Gupta(P)	98911192158	srshobhagupta@gmai l.com	09-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7221/2025	27-09-2025	AXIS BANK Vs SHAH SHABBIR HUSAIN	Shobha Gupta(P)	98911192158	srshobhagupta@gmai l.com	09-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7217/2025	27-09-2025	DHARA MOTOR FINANCE LTD Vs SHADAB	J K YADAV(P)	9999855157	advjitenderyadav2017 @gmail.com	19-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7216/2025	27-09-2025	AXIS BANK LIMITED Vs TEL HARDAM PRIVATE LIMITED	AMIT KUMAR(P)	8860939556	amikumar.294@redif fmail.com	10-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7218/2025	27-09-2025	AXIS BANK LIMITED Vs RAMESH CHANDRA YADAV	AMIT KUMAR(P)	8860939556	amikumar.294@redif fmail.com	10-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7219/2025	27-09-2025	AXIS BANK LIMITED Vs SANJAY SINGH	AMIT KUMAR(P)	8860939556	amikumar.294@redif fmail.com	11-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7223/2025	27-09-2025	AXIS BANK LTD Vs DIVYANSH MISHRA	Shobha Gupta(P)	98911192158	srshobhagupta@gmai l.com	11-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7224/2025	27-09-2025	AXIS BANK LTD Vs TUSHAR BHATIA	Shobha Gupta(P)	98911192158	srshobhagupta@gmai l.com	11-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7220/2025	27-09-2025	AXIS BANK LTD Vs THAN SINGH KACHHAWAHA	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	11-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7215/2025	27-09-2025	AXIS BANK LTD Vs SATISH KUMAR	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	11-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7214/2025	27-09-2025	AXIS BANK LTD Vs RASHMI YADAV	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	11-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7213/2025	27-09-2025	AXIS BANK LTD Vs MANKIRTAN SINGH NAGPAL	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	11-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7212/2025	27-09-2025	AXIS BANK LTD Vs CHARAT SHARMA	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7211/2025	27-09-2025	AXIS BANK LTD Vs AJEET YADAV	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7209/2025	27-09-2025	KOTAK MAHINDRA BANK LTD Vs Bhagwan Rarnesh Dainbarc	Arun Kumar Sharma(P)	9990151720	gloriouslawassociates@gmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7210/2025	27-09-2025	AXIS BANK LIMITED Vs MEENA KUMARI	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7204/2025	27-09-2025	AXIS BANK LIMITED Vs BACHCHU SINGH	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7205/2025	27-09-2025	AXIS BANK LIMITED Vs RAVI KUMAR	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	12-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/451/2025	27-09-2025	union bank of india Vs SUNITA	Dhananjay Kumar (P)	9312872882	Not provided	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7206/2025	27-09-2025	AXIS BANK LIMITED Vs MOHAMMAD JAVED AKHTER	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	12-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7203/2025	27-09-2025	AXIS BANK Vs SIMERJIT KAUR	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	13-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7202/2025	27-09-2025	AXIS BANK LTD Vs SONU	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	17-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7208/2025	27-09-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Saifuddin Malik	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	15-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7207/2025	27-09-2025	AXIS BANK LTD Vs PAWAN KUMAR	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7201/2025	27-09-2025	AXIS BANK LTD Vs AMIT	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7200/2025	27-09-2025	AXIS BANK LTD Vs SAMSIDA	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	16-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7198/2025	27-09-2025	AXIS BANK LTD Vs ASHISH KUMAR DUBEY	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	16-09-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/7199/2025	27-09-2025	AXIS BANK LTD Vs SATYAVIR SINGH SHARMA	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	16-09-2025
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	Execution (Comm)/124/2025	03-09-2025	AHUJA BUILDERS Vs CIFOST CONSTRUCTION CO	Abhay Mahajan(P),	9999800518	abhay@mahajanandassociates.in	01.09.2025
			29, New Court Block-II	Commercial	Execution (Comm)/138/2025	25-09-2025	AMAN TRAVELS LTD Vs HOLIDAY BY SAHIBJI PVT LTD	Vikrant Hudda(P),	9990969164, 8700602621	adv.vikranthudda@gmail.com	10.09.2025
			29, New Court Block-II	Commercial	Execution (Comm)/139/2025	26-09-2025	PUNEET CHITRA Vs HARSHAR VARDHAN REDDY	ROHIT AGRAWAL(P),	9899886971	NOT PROVIDED	24.09.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP (I) (COMM)/6365/2025	01-09-2025	PIRAMAL FINANCE LTD Vs Ajad Kumar	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	27-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6370/2025	01-09-2025	PIRAMAL FINANCE LTD Vs Satender Mishra	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	27-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6364/2025	01-09-2025	PIRAMAL FINANCE LTD Vs Sarabjeet Singh		ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	27-08-2025
			40, New Court Block-II	Commercial	CS (COMM)/412/2025	01-09-2025	ASHOK GIAN CHANDANI Vs RAHUL SAMAHYA AND ANR		NIKHIL RANA	9870570037	NOTI GIVERN	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6369/2025	01-09-2025	PIRAMAL FINANCE LTD Vs Himanshu Bhamare		ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	27-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6368/2025	01-09-2025	PIRAMAL FINANCE LTD Vs Dinesh Sharma		ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	27-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6367/2025	01-09-2025	PIRAMAL FINANCE LTD Vs Vikas Masih Datta		ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	27-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6371/2025	01-09-2025	YES BANK Vs SWAMI NATH SHAH		ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	27-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6366/2025	01-09-2025	PIRAMAL FINANCE LTD Vs Harish Kumar		ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	27-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6372/2025	01-09-2025	KOTAK MAHINDRA PRIMERAJESH LIMITED Vs RAHUL KOHLI		ANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6383/2025	02-09-2025	AXIS BANK LIMITED Vs AMIT KUMAR VERMA		AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	20-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6385/2025	02-09-2025	AXIS BANK LIMITED Vs SATVANTI AHLAWAT	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20-08-2025
			40, New Court Block-II	Commercial	CS (COMM)/414/2025	02-09-2025	VIKAIR SYSTEMS Vs ANJ TURNKEY PROJECTS PVT LTD	SONAL SINHA(P),	9810002285	sinhasonal0609@gmail.com	01-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6397/2025	02-09-2025	AXIS BANK LIMITED Vs SAMSHAD ALI	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6396/2025	02-09-2025	AXIS BANK LIMITED Vs BHIM SHANKAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6395/2025	02-09-2025	AXIS BANK LIMITED Vs DHRUV NATH	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6394/2025	02-09-2025	AXIS BANK LIMITED Vs RAJ KISHOR	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6393/2025	02-09-2025	AXIS BANK LIMITED Vs SHANU	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6386/2025	02-09-2025	AXIS BANK LIMITED Vs NAUSHAD AHMAD	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6381/2025	02-09-2025	AXIS BANK LIMITED Vs MEETU PANDEY	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6382/2025	02-09-2025	AXIS BANK LIMITED Vs TAJVIR SINGH	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6384/2025	02-09-2025	AXIS BANK LIMITED Vs RAJNISH KUMAR YADAV	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6387/2025	02-09-2025	AXIS BANK LTD Vs SONAM SINGH GUSAIN	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	27-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6388/2025	02-09-2025	AXIS BANK LTD Vs SHAHRUKH KHAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	27-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6389/2025	02-09-2025	AXIS BANK LTD Vs YOGESH YADAV	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	27-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6390/2025	02-09-2025	AXIS BANK LTD Vs REKHA DEVI JUHARAM	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	27-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6391/2025	02-09-2025	AXIS BANK LTD Vs IRSHAD	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	27-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6392/2025	02-09-2025	AXIS BANK LTD Vs ARSHAD ALI	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	27-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6464/2025	03-09-2025	AXIS BANK LIMITED Vs DINESH KUMAR	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	20-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6465/2025	03-09-2025	AXIS BANK LIMITED Vs SANJU DEVI	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6466/2025	03-09-2025	AXIS BANK LIMITED Vs SHAHWAZ BEG	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6467/2025	03-09-2025	AXIS BANK LIMITED Vs REKHA GURJAR	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6468/2025	03-09-2025	AXIS BANK LIMITED Vs BHUPANDER SINGH	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (COMM)/45/2025	03-09-2025	M/S PUNEET CONSTRUCTIONS CO Vs GOVT OF NCT OF DELHI	MIHIR GARG(P),	9899143739	contact@thelawlens.com	02-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6469/2025	03-09-2025	AXIS BANK LIMITED Vs MOHD KHASHIF	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6470/2025	03-09-2025	AXIS BANK LIMITED Vs SHIV KUMAR CHAHAR	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20-08-2025
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/45/2025	03-09-2025	KOTAK MAHINDRA BANK LTD Vs MANISH KUMAR	DEEPPJYOT SINGH(P),	9811997661	deepjyotsingh@yahoo.com	26-08-2025
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/46/2025	04-09-2025	AXIS BANK LTD Vs PRABODH SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/47/2025	04-09-2025	AXIS BANK LTD Vs BHAGIRATH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6487/2025	04-09-2025	AXIS BANK LTD Vs RAM CHANDRA SONKAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6488/2025	04-09-2025	AXIS BANK LTD Vs RAM JANAM SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6489/2025	04-09-2025	AXIS BANK LTD Vs ATUL KUMAR DWIVEDI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6474/2025	04-09-2025	IDFC FIRST BANK LTD Vs NAWAB KHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6475/2025	04-09-2025	IDFC FIRST BANK LTD Vs BHISAM PRATAP SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6476/2025	04-09-2025	IDFC FIRST BANK LTD Vs HARVINDER KAUR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6477/2025	04-09-2025	IDFC FIRST BANK LTD Vs Mayank Engineering	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6478/2025	04-09-2025	IDFC FIRST BANK LTD Vs SWATI GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6493/2025	06-09-2025	Cnh Industrial Capital India Pvt Ltd Vs SRI BUDDHA ENGINEERING AND CONSTRUTION 4	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6491/2025	06-09-2025	AXIS BANK LTD Vs JOGINDER SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6492/2025	06-09-2025	AXIS BANK LTD Vs RADHA GUPTA	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6507/2025	06-09-2025	Axis Bank Ltd Vs MONSO INFRATEC PRIVATE LIMITED 7455	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6506/2025	06-09-2025	Axis Bank Ltd Vs NAMIT RATHEE 7565	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6494/2025	06-09-2025	Cnh Industrial Capital India Pvt Ltd Vs SRI BUDDHA ENGINEERING AND CONSTRUTION 2	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6500/2025	06-09-2025	Axis Bank Ltd Vs BALKISHAN RAGHUVANSHI 5402	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6501/2025	06-09-2025	Axis Bank Ltd Vs MANOJ KUMAR 3809	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6502/2025	06-09-2025	Axis Bank Ltd Vs PARMOD KUMAR 2164	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6503/2025	06-09-2025	Axis Bank Ltd Vs JATINDRA PLASTIC INDS 3936	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6504/2025	06-09-2025	Axis Bank Ltd Vs SHREE SHYAM BUILDCOM 1878	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6505/2025	06-09-2025	Axis Bank Ltd Vs RASHID KHAN 7885	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6508/2025	06-09-2025	KOTAK MAHINDRA BANK Vs VIVEK KUMAR 8831	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6509/2025	06-09-2025	KOTAK MAHINDRA BANK Vs MOHD TAUKEER 9683	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6510/2025	06-09-2025	KOTAK MAHINDRA BANK Vs MOHD REHAN 7607	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6511/2025	06-09-2025	KOTAK MAHINDRA BANK Vs SANJEEV 5598	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6533/2025	08-09-2025	AXIS BANK LIMITED Vs JAHENDRA YADAV	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6536/2025	08-09-2025	AXIS BANK LIMITED Vs RAHUL AGRAWAL	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	20-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6532/2025	08-09-2025	AXIS BANK LIMITED Vs SWINDER SINGH	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20-08-2025
			40, New Court Block-II	Commercial	CS (COMM)/419/2025	08-09-2025	Emu Lines Private Limited Vs AJAY ARJUN NALAWADE PROPRIETOR RELIABLE GLOBAL SHIPPING	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	01-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6535/2025	08-09-2025	AXIS BANK LIMITED Vs RAJ KUMAR	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6534/2025	08-09-2025	AXIS BANK LIMITED Vs VINAY ARYA	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6548/2025	09-09-2025	AXIS BANK LTD Vs VIVEK KUMAR MISHRA	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6550/2025	09-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAJESH INAYATHUSEN NASIBMIYA KURESHI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	CS (COMM)/423/2025	09-09-2025	M/S OFB TECH PRIVATE LTD Vs M/S SUGAN AGRO Through it Sole Proprietor Kuldeep Chhallani Jain	SAMEER ABHYANKAR	9953328394	contact@imnnovatuslaw.in	06-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6546/2025	09-09-2025	AXIS BANK LTD Vs GYANENDRA RAMBHAYAN	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6547/2025	09-09-2025	AXIS BANK LTD Vs DHARM VEER	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6549/2025	09-09-2025	AXIS BANK LTD Vs SURYAPRAKASH RAI	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (COMM)/47/2025	10-09-2025	DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LIMITED Vs M/S THERMAL ENGINEERS AND INSULATORS PVT LTD	Mayank Bamniyal(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6580/2025	10-09-2025	AXIS BANK LTD Vs MUKESH KUMAR	avinash kumar(P),	1145596482	avinash.adv@gmail.c om	17-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6581/2025	10-09-2025	AXIS BANK LIMITED Vs SUNIL	avinash kumar(P),	1145596482	avinash.adv@gmail.c om	17-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6582/2025	10-09-2025	AXIS BANK LTD Vs BRIJRAJ YADAV	avinash kumar(P),	1145596482	avinash.adv@gmail.c om	17-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6584/2025	10-09-2025	AXIS BANK LTD Vs GUMAN SINGH	avinash kumar(P),	1145596482	avinash.adv@gmail.c om	17-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6586/2025	10-09-2025	AXIS BANK LIMITED Vs RAM AGYA CHAUDHARY	avinash kumar(P),	1145596482	avinash.adv@gmail.c om	17-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6608/2025	11-09-2025	Axis Bank Ltd Vs RAMSINGH GURJAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agepartners.c o.in	26-08-2025
			40, New Court Block-II	Commercial	CS (COMM)/425/2025	11-09-2025	EMU LINES PVTLTD Vs EVERRENEW ENERGY PVT LTD	Uday Kumar(P),	8882303942	advudaykumar@gmai l.com	01-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6609/2025	11-09-2025	IFFCO KISAN FINANCE Vs GIRJA DEVI	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agepartners.c o.in	26-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6602/2025	11-09-2025	AXIS BANK LTD Vs SHIPRA SHARMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6603/2025	11-09-2025	AXIS BANK LTD Vs HARI SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6604/2025	11-09-2025	AXIS BANK LTD Vs KARUNA SHANKAR SHARMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6606/2025	11-09-2025	AXIS BANK LTD Vs ANKIT AGARWAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6605/2025	11-09-2025	AXIS BANK LTD Vs NAWAL KISHORE SRIVASTAV	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6607/2025	11-09-2025	Axis Bank Ltd Vs SOMDUTT SO NANDPREM	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agepartners.c o.in	26-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6610/2025	11-09-2025	IFFCO KISAN FINANCE Vs RAKESH RAM BHAROSE LAL	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agepartners.c o.in	26-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6648/2025	12-09-2025	AXIS BANK LTD Vs ANIL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	28-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	CS (COMM)/430/2025	12-09-2025	INSTITUTE FOR INNER STUDIES INC Vs SENTHILKUMAR A M AND ORS	Shravan Bansal(P),	1126843455	rishi@unitedandunite d.com	11-09-2025
			40, New Court Block-II	Commercial	CS (COMM)/429/2025	12-09-2025	STATE BANK OF INDIA Vs PEHLWAN AGRO INDIA PVT LTD	RANI BHARDWAJ(P),	9463680913	rbhardwajassociate@ gmail.com	04-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6645/2025	12-09-2025	AXIS BANK LTD Vs KARUNA SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6646/2025	12-09-2025	AXIS BANK LTD Vs WAZID CHOUDHARY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6647/2025	12-09-2025	IDFC FIRST BANK LTD Vs PRATEEK DAING SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6649/2025	12-09-2025	IDFC FIRST BANK LTD Vs SALMAN KHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6650/2025	12-09-2025	Cnh Industrial Capital India Pvt Ltd Vs HARPREET SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6651/2025	12-09-2025	Cnh Industrial Capital India Pvt Ltd Vs GURSEWAK SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6652/2025	12-09-2025	Cnh Industrial Capital India Pvt Ltd Vs PRAKASH KASHINATH PAWAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6655/2025	12-09-2025	Cnh Industrial Capital India Pvt Ltd Vs SAJAN SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6656/2025	12-09-2025	Cnh Industrial Capital India Pvt Ltd Vs NAND RAM	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6671/2025	15-09-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs AMRIK SINGH	Kanika Baweja(P),	9066434371	legal12@arens slaw.com	06-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6673/2025	15-09-2025	Axis Bank limited Vs BALWINDER SINGH	Niraj Kumar(P),	9811306559	legalmindinternation al@gmail.com	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6674/2025	15-09-2025	Axis Bank limited Vs ARIF ANSARI	Niraj Kumar(P),	9811306559	legalmindinternation al@gmail.com	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6677/2025	15-09-2025	Axis Bank limited Vs SUMEET NAYAK	Niraj Kumar(P),	9811306559	legalmindinternation al@gmail.com	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6676/2025	15-09-2025	Axis Bank limited Vs VIJAY SAXENA	Niraj Kumar(P),	9811306559	legalmindinternation al@gmail.com	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6675/2025	15-09-2025	Axis Bank limited Vs ARIF ANSARI	Niraj Kumar(P),	9811306559	legalmindinternation al@gmail.com	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6672/2025	15-09-2025	Axis Bank limited Vs JAGDISH BANJARA	Niraj Kumar(P),	9811306559	legalmindinternation al@gmail.com	25-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	Execution (Comm)/132/2025	16-09-2025	RISHI PACKAGINGTHROUGH ITS PROPRIETOR SH VIKASHANUJ KUMAR KESHRWANI Vs Acro TechSOLANKI(P), Infrastructure Private Limited		8486057784	csanujsolanki@gmail.com	03-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6719/2025	16-09-2025	AXIS BANK LTD Vs KAMLA DEVI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6715/2025	16-09-2025	AXIS BANK LTD Vs RIZWAN ALI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6716/2025	16-09-2025	IDFC FIRST BANK LTD Vs DEEPAK SAINI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6714/2025	16-09-2025	AXIS BANK LTD Vs KAJAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6720/2025	16-09-2025	AXIS BANK LTD Vs ABHAY PACHAURI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6718/2025	16-09-2025	IDFC FIRST BANK LTD Vs BM WEARS PRIVATE LIMITED	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6717/2025	16-09-2025	YES BANK LTD Vs DINESHKUMAR HARCHARAN LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6721/2025	16-09-2025	DHARA MOTOR FINANCE LTD Vs SHADAB	J K YADAV(P),	9999855157	advjitenderyadav2017@gmail.com	08-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6722/2025	16-09-2025	DHARA MOTOR FINANCE LTD Vs SAKIV ALI	J K YADAV(P),	9999855157	advjitenderyadav2017@gmail.com	08-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6738/2025	17-09-2025	AXIS BANK LTD Vs DEEPAK MISHRA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	CS (COMM)/438/2025	17-09-2025	Sachin Vs Amiabh Kumar Chauhan	V. K. Singh	9999271095	not given	11-09-2025
			40, New Court Block-II	Commercial	CS (COMM)/439/2025	17-09-2025	Rampal Singh Vs Billo Devi	Sanjive Singh(P),	9910633431	legalvision.india@gmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6737/2025	17-09-2025	AXIS BANK LTD Vs KHURSHID ALAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6739/2025	17-09-2025	KOTAK MAHINDRA PRIMERALIMITED Vs Priya Kumari	JESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6740/2025	17-09-2025	Cnh Industrial Capital India Pvt Ltd Vs AJAY BALWAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6741/2025	17-09-2025	Cnh Industrial Capital India Pvt Ltd Vs RAM KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6742/2025	17-09-2025	AXIS BANK LTD Vs KHURSHID ALAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6743/2025	17-09-2025	AXIS BANK LTD Vs ANIKA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6744/2025	17-09-2025	AXIS BANK LTD Vs BOOTA SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6835/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Usha Singh	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6836/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Akhilesh Balraj Khaparde	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6837/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Gunjan Pravinbhai Dhameliya	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6838/2025	18-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MUHAMMED ASLAM A	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6831/2025	18-09-2025	Axis Bank limited Vs VIMLESH KUMARI	Niraj Kumar(P),	9811306559	legalmindinternational@gmail.com	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6832/2025	18-09-2025	Axis Bank limited Vs RIYASAT ALI	Niraj Kumar(P),	9811306559	legalmindinternational@gmail.com	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6833/2025	18-09-2025	Axis Bank limited Vs RIYASAT ALI	Niraj Kumar(P),	9811306559	legalmindinternational@gmail.com	25-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6834/2025	18-09-2025	Axis Bank limited Vs SOM NATH	Niraj Kumar(P),	9811306559	legalmindinternational@gmail.com	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6859/2025	19-09-2025	Axis Bank Ltd Vs EVERGREEN INFRA SOLUTION 2498	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/51/2025	19-09-2025	Ritesh Verma Vs Red print pvt ltd	Vishwendra Verma(P),	9871704611	verma.vishwendra@yahoo.com	15-09-2025
			40, New Court Block-II	Commercial	Execution (Comm)/134/2025	19-09-2025	M/S SHATABDI CHEMICALS PVT LTD Vs SARAYA INDUSTRIES LTD	RAJAT MATHUR(P),	9811556470	rajat.mathur@bsmlawassociates.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6856/2025	19-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KRINA KRUSHNAKANT PRAJAPATI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6857/2025	19-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs BIJAY PATRA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6858/2025	19-09-2025	Axis Bank Ltd Vs BALKISHAN RAGHUVANSHI 5402	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6860/2025	19-09-2025	Axis Bank Ltd Vs RUKMUDEEN 9247	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6861/2025	19-09-2025	Axis Bank Ltd Vs ABHISHEK CHAUDHARY 9263	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6862/2025	19-09-2025	Axis Bank Ltd Vs MAHAVEER SINGH 8778	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6863/2025	19-09-2025	Axis Bank limited Vs DHARMENDRA SINGH PARIHAR	Niraj Kumar(P),	9811306559	legalmindinternational@gmail.com	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6864/2025	19-09-2025	Axis Bank limited Vs AJAY CHOUHAN	Niraj Kumar(P),	9811306559	legalmindinternational@gmail.com	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6865/2025	19-09-2025	Axis Bank limited Vs AVLESH KUMAR	Niraj Kumar(P),	9811306559	legalmindinternational@gmail.com	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6866/2025	19-09-2025	Axis Bank limited Vs MOHD ISRAR	Niraj Kumar(P),	9811306559	legalmindinternational@gmail.com	25-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6890/2025	20-09-2025	AXIS BANK LTD Vs NAVEEN KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6891/2025	20-09-2025	AXIS BANK LTD Vs RAJBIR KAUR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6879/2025	20-09-2025	Axis Bank Ltd Vs MANOJ KUMAR 3809	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6892/2025	20-09-2025	AXIS BANK LTD Vs SURESH CHAND	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	03-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6880/2025	20-09-2025	Axis Bank Ltd Vs SURAJ UDYOG	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agepartners.co.in	26-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6881/2025	20-09-2025	IFFCO KISAN FINANCE Vs ARJUN JORA SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agepartners.co.in	26-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6883/2025	20-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARUN GUPTA 8183	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	10-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6886/2025	20-09-2025	AXIS BANK LTD Vs VIJENDRA SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6887/2025	20-09-2025	AXIS BANK LTD Vs PRAVESH KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6888/2025	20-09-2025	AXIS BANK LTD Vs HARJINDER SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6878/2025	20-09-2025	Axis Bank Ltd Vs BHAVYABHARAT INFRASTRUCTURE CONSTRUCTION PRIVATE LIMITED 4364	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6889/2025	20-09-2025	AXIS BANK LTD Vs KAILASH RAM BHAKHAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6877/2025	20-09-2025	Axis Bank Ltd Vs RASID KHAN 7885	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6882/2025	20-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAURABH YADAV 9307	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	10-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6884/2025	20-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TUBA WASEEM SHAIKH 8683	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	10-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6885/2025	20-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GNESH MANPOWER SERVICES PRIVATE LIMITED 0083	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	10-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6896/2025	22-09-2025	AXIS BANK Vs DEEPAK PETER	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6930/2025	22-09-2025	Axis Bank Ltd Vs AKSHAY VAID 0069	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6932/2025	22-09-2025	Axis Bank Ltd Vs SURESH KUMAR 2453	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6931/2025	22-09-2025	Axis Bank Ltd Vs MANMOHAN 0622	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6893/2025	22-09-2025	AXIS BANK Vs INDU	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6894/2025	22-09-2025	AXIS BANK Vs KULDEEP SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	30-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6895/2025	22-09-2025	AXIS BANK Vs DURGESH KUMARI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6929/2025	22-09-2025	Axis Bank Ltd Vs ASHOK KUMAR YADAV 9449	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6933/2025	22-09-2025	Axis Bank Ltd Vs DROPATI 6143	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6937/2025	23-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Anup Singh	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6934/2025	23-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs PIYUSH VITTHALBHAI SINOJIYA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6935/2025	23-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Aniket Pandharinath Waje	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6936/2025	23-09-2025	Cnh Industrial Capital India Pvt Ltd Vs REKHABAI VIJAY THARKUR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6938/2025	23-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KARAN RAJAN SHAH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6939/2025	23-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MUKANDAR VAMAN GHODSE	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6940/2025	23-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Rajesh Kumar	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6948/2025	23-09-2025	AXIS BANK LIMITED Vs KUMUD PRATAP SINGH	avinash kumar(P),	1145596482	avinash.adv@gmail.c om	17-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6949/2025	23-09-2025	KOTAK MAHINDRA BANK Vs RAJEEV KASHYAP	parv mahajan(P),	9663646534	parv.mahajan007@g mail.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6950/2025	23-09-2025	KOTAK MAHINDRA BANK Vs SHANU	parv mahajan(P),	9663646534	parv.mahajan007@g mail.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6951/2025	23-09-2025	KOTAK MAHINDRA BANK Vs VIKESH VIKESH	parv mahajan(P),	9663646534	parv.mahajan007@g mail.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6952/2025	23-09-2025	Tata Capital Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350519040	naveenk101a@yahoo. com	31-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6953/2025	23-09-2025	AXIS BANK LTD Vs JITENDRA SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	31-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6941/2025	23-09-2025	AXIS BANK LTD Vs SUNDER SINGH (2176)	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6942/2025	23-09-2025	AXIS BANK LTD Vs ANIL DIVAKAR (2134)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	31-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6999/2025	24-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SUNIL KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6979/2025	24-09-2025	YES BANK Vs ANKIT CHATRATH	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	20-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6981/2025	24-09-2025	YES BANK Vs MALKIYAT SINGH	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	20-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6983/2025	24-09-2025	YES BANK Vs RAVI KUMAR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	20-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6987/2025	24-09-2025	YES BANK Vs NISHA CHAUDHARY	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	20-09-2025
			40, New Court Block-II	Commercial	Execution (Comm)/137/2025	24-09-2025	VIJAY KUMAR Vs EPOCH BRAND SERVICES	NITISH GUPTA(P),	9868597526	nareshgupta314@gm ail.com	29-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6994/2025	24-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RITESH BHATI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6995/2025	24-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Rupesh Sureshrao Sable	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6996/2025	24-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Premlata Nagda	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6997/2025	24-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Satinder Pal	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6998/2025	24-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Varinder Singh	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6977/2025	24-09-2025	AXIS BANK LTD Vs VIKASH (1258)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	31-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6978/2025	24-09-2025	AXIS BANK LTD Vs SARIKA (0144)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	31-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/6991/2025	24-09-2025	YES BANK Vs SHADAB QURESHI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate s@gmail.com	20-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7024/2025	25-09-2025	Axis Bank Ltd Vs HARPREET SINGH MANKOO 7689	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	04-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7006/2025	25-09-2025	Axis Bank Ltd Vs SAYED ABDULLAH YASIR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	04-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7007/2025	25-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MOHD ZAHID	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (COMM)/7008/2025	(I) 25-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KESHAJI PRAJAPATI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7009/2025	25-09-2025	Axis Bank Ltd Vs EVERGREEN INFRA SOLUTION 2547	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7010/2025	25-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SHUBHAM KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7011/2025	25-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SANDEEP KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7014/2025	25-09-2025	AXIS BANK LTD Vs PRADEEP BHATTI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7015/2025	25-09-2025	AXIS BANK LTD Vs MOHD ASIF	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	28-08-2025
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/52/2025	25-09-2025	R K DISTRIBUTORS Vs BONZO KIDS APPARELS PVT LTD	SANDEEP KUMAR(P),	9717028845	litigation@srcslegal.c om	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7013/2025	25-09-2025	AXIS BANK LTD Vs ARUN KUMAR	avinash kumar(P),	1145596482	avinash.adv@gmail.c om	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7012/2025	25-09-2025	AXIS BANK LTD Vs PRANAV THAKUR	avinash kumar(P),	1145596482	avinash.adv@gmail.c om	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7083/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Aadil Khan	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7061/2025	26-09-2025	Axis Bank Ltd Vs RAJEEV BHATIA 6993	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7062/2025	26-09-2025	Axis Bank Ltd Vs DHANARAM 4895	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7063/2025	26-09-2025	Axis Bank Ltd Vs JASRAJ	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	09-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7064/2025	26-09-2025	AXIS BANK LIMITED Vs MUKESH	avinash kumar(P),	1145596482	avinash.adv@gmail.c om	17-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7065/2025	26-09-2025	AXIS BANK LIMITED Vs RADHESHYAM	avinash kumar(P),	1145596482	avinash.adv@gmail.c om	17-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7066/2025	26-09-2025	AXIS BANK LTD Vs RAVI SHAKYA	avinash kumar(P),	1145596482	avinash.adv@gmail.c om	17-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7067/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ASAD ULLAHA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7068/2025	26-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KOOLOTH JUMANA HASEEN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7069/2025	26-09-2025	AXIS BANK LTD Vs MANOJ KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	30-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7070/2025	26-09-2025	AXIS BANK LTD Vs DEEPAK KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7071/2025	26-09-2025	AXIS BANK LTD Vs ARCHANA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7057/2025	26-09-2025	AXIS BANK LTD Vs MOHD SABLU	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7058/2025	26-09-2025	AXIS BANK LTD Vs MANDEEP SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7059/2025	26-09-2025	AXIS BANK LTD Vs PRIYA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7060/2025	26-09-2025	AXIS BANK LTD Vs MUKESH KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7187/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Satendra Kumar	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7186/2025	27-09-2025	AXIS BANK LTD Vs SURESH S	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7176/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Deepu Vaishnav	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7175/2025	27-09-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Harender Jai Bhagwan	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7185/2025	27-09-2025	AXIS BANK Vs PUKH RAJ JANGIR	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7177/2025	27-09-2025	AXIS BANK LTD Vs GAURAV NAGAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7178/2025	27-09-2025	AXIS BANK LTD Vs GURINDER KAUR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7179/2025	27-09-2025	AXIS BANK LTD Vs Jainav Khatun	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7180/2025	27-09-2025	AXIS BANK LTD Vs IRSHAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	28-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7181/2025	27-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAGHU SINGH RAJPUT 2774	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	16-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7182/2025	27-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DARA SINGH 7255	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	16-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7183/2025	27-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DAPINDER SINGH 7057	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	16-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/7184/2025	27-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUNENDRA SHARMA 6689	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	16-09-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST		CS(COMM)	702/2025	01-09-2025	BENTLEY SYSTEMS INC. AND ANR. Vs GURUPRASAD CHINNARI AND ANR.	Shantanu Sahay& Vareesha Irfan	0120-4059300	shantanu@ananda	22-08-2025
				EX.(COMM)	309/2025	01-09-2025	M/s BT SOLDERS PRIVATE LIMITED Vs THE MANAGEMENT, M/s GE T AND D INDIA LIMITED AND ANR.	ATUL RATHI	9810540219	atulgnrathi@hotmail	05-08-2025
				EX.COMM -AWARD BY ARB.COMM	68/2025	02-09-2025	AXIS BANK LTD Vs SHANKAR SARKAR	MAYANK MAHAJAN	9873347330	mayank_mahajan	18-08-2025
				ARB.A.(COMM)	04/2025	02-09-2025	GUDDI DEVI Vs YES BANK LTD AND ANR	NEERAJ SHARMA	9958874062	NOT MENTIONED	31-08-2025
				CS(COMM)	716/2025	04-09-2025	MUNISH GULATI VS SUSHMA AND ANR	RAJSHREE BHATNAGAR	9871140932	bhatnagar2100@gmail	01-09-2025
				EX.COMM -AWARD BY ARB.COMM	70/2025	06-09-2025	M/s TECTONICUS SERVICES(I) PVT. LTD. Vs M/s TECHNYSIS ENGINEERING PVT. LTD.	SRISHTY PANDEY	9958810002	sc@juristrust.in	02-09-2025
				CS(COMM)	719/2025	06-09-2025	UNIQUE LOGISTICS INTERNATIONAL (INDIA) PRIVATE LTD. Vs AVDEEP SINGH SETHI AND ORS.	SAMDARSHI SANJAY	9811585062	samdarshi.sanjay@	03-09-2025
				CS(COMM)	721/2025	08-09-2025	M/S GOOD WOOD CRAFTS Vs SNNR PRIVATE LIMITED	DANIYAL KHAN	9819600925	daniyalk18@gmail	03-09-2025
				EX.COMM -AWARD BY ARB.COMM	71/2025	09-09-2025	ANKITA AGRAWAL Vs AKANSHA BHARGAVA	RAJIV RANJAN PRASAD	8586087906	advocaterajivranja	01-09-2025
				CS(COMM)	730/2025	11-09-2025	BENTLEY SYSTEMS AND ANR. Vs POWERTREK UTILITY SERVICES PRIVATE LIMITED AND ORS.	ANKUR KATYAL	9811809439	ankurkatyal@askle	10-09-2025
				CS(COMM)	731/2025	11-09-2025	M/S NUMBER ONE ADVERTISING AND MARKETING CO. Vs M/s FOREVER EXIM INDIA PVT LTD	RAJEEV KAPOOR	9899785517	info@kandbpartne	01-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS(COMM)	737/2025	15-09-2025	BENTLEY SYSTEMS AND ANR. Vs MANSON'S PVT. LTD.	ANKUR KATYAL	9811809439	ankurkatyal@askle	11-09-2025
				EX.COMM -AWARD BY ARB.COMM	73/2025	16-09-2025	M/S LAYDA MNS HEALTH AND BEAUTY SPA PVT. LTD Vs INDIA TOURISM DEVELOPMENT CORPORATION	HEMANT CHOUDHARY	9891384449	choudhary.hemant	12-09-2025
				CS(COMM)	739/2025	16-09-2025	KSHETRESH KUMAR MISHRA Vs ZUBAIR AND ANR.	PINTOO THAKUR & SONU VIVEK	9811116078	pintoothakuro369	02-09-2025
				CS(COMM)	746/2025	17-09-2025	STATE BANK OF INDIA Vs BALESHWAR	AMIT SINGH	7011848843	amit.advocate13@g	15-09-2025
29	MS. NIKHIL CHOPRA, DIS JUDGE	SOUTH- EAST	18 BLOCK 1 18 BLOCK 1								
						CS/COMM/708/2025	01.09.2025	MANJU KAIN VS. RAHUL MAKKAR	VISHAL RANJAN	8447789392	RANJANVIS
						CS/COMM/707/2025	01.09.2025	INDIA ENGINEERS VS. M/S BUILDING	RAJAT GUPTA	8178540999	ADVOCATER
						CS/COMM/710/2025	02.09.2025	UNION BANK OF INDIA VS. SHAMSHER ALI	DHANANJAY KUMAR	9312872882	N/A
						CS/COMM/732/2025	10.09.2025	STATE BNAK OF INDIA VS. SATBIR SINGH	VARUN CHANDOK	9818365119	CHANDERSO
						CS/COMM/735/2025	12.09.2025	RAMANDEEP VS. LANDPARK APARTMENT	SUMIT VIRMANI	9873245548	VIRMANILA
						CS/COMM/736/2025	12.09.2025	PLATFORMS PVT. LTD. VS. SAGARU PUNJABI	ANANT MALIK	9999998560	ANANT@AM
						CS/COMM/740/2025	16.09.2025	STATE BANK OF INDIA VS. GEETA	DHARMENDER SINGH	8800784740	SHUBHIL67
						CS/COMM/742/2025	16.09.2025	TOURISM PVT. LTD. VS. GLOBAL TECHNOLOG	HIMANSHU MAKKAR	8168060043	ADV.HIMAN
						CS/COMM/748/2025	17.09.2025	M/S KBC COMPUTECH PVT. LTD. VS. KUSUMA BARUAI	GAURAV HARNAL	9873377366	GAURAVHAI

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				14	COMMERCIAL SUIT	CS/COMM/770/2025	23.09.2025	CANARA BANK VS. THE DISCOUONT PHARMACY	AMIT KUMAR SINGH	7838773507	SINGHAMIT
						CS/COMM/778/2025	24.09.2025	ATUL MALHOTRA VS. SHIVAM KUNWAR	AJIT KUMAR GOLA	9810323655	AJITGOLA20
						CS/COMM/780/2025	25.09.2025	ENERGY SYSTEMS VS. M/S HEXXA GEO	KARTIK	9999605495	SGAA.LAW@
						CS/COMM/792/2025	26.09.2025	INTEA TECHNOLOG IES VS. KHAJA RASHEED	KARAMVEER	9891396019	KARAMVEER
						CS/COMM/788/2025	26.09.2025	HARI INDUSTRIES VS. ABHIMANYA	ARUN SANJAY	9899500164	ARJUNSANJ
						CS/COMM/796/2025	27.09.2025	DUSYANT KUMAR VS. M/S N.S. ASSOCIATES	MARKENDAY N.S. GUPTA	9250950582	MARKANDA
						OMP (I)/COMM/83/2025	18.09.2025	SURJEET CHADHA VS. ASHIMARA HOUSING	MANA SINGH	9810182555	exalliance.vivek@gmail.com
						OMP (I)/COMM/84/2025	18.09.2025	SURJEET CHADHA VS. ASHIMARA HOUSING	MANA SINGH	9810182555	exalliance.vivek@gmail.com
						OMP/COMM/59/25	18.09.2025	DTV VS. AVNG INFRA	ANJU BHUSHAN	9810298766	ANJUBHUSH
						OMP(I)/COMM/90/25	24.09.2025	ELECTRIC MOBILITY VS. REINVENT	SANJEEV PATHAK	9717028845	litigation@srcslegal.com

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
30	SH. KUMARI	VRINDA	SOUTH-EAST		CS/COMM/708/2025	01.09.2025	MANJU KAIN VS. RAHUL MAKKAR	VISHAL RANJAN	8447789392	RANJANVISHAL@	31.08.2025
					CS/COMM/707/2025	01.09.2025	M/S EAST INDIA ENGINEERS VS. M/S BUILDING PVT. LTD.	RAJAT GUPTA	8178540999	ADVOCATERAJAT	31.08.2025
					CS/COMM/710/2025	02.09.2025	UNION BANK OF INDIA VS. SHAMSHER ALI	DHANANJAY KUMAR	9312872882	N/A	01.09.2025
					CS/COMM/732/2025	10.09.2025	STATE BNAK OF INDIA VS. SATBIR SINGH	VARUN CHANDOK	9818365119	CHANDERSOFVA	09.09.2025
					CS/COMM/735/2025	12.09.2025	RAMANDEEP VS. LANDPARK APARTMENT	SUMIT VIRMANI	9873245548	VIRMANILAWCO	11.09.2025
					CS/COMM/736/2025	12.09.2025	PAI PLATFORMS PVT. LTD. VS. SAGARU PUNJABI RASOI	ANANT MALIK	9999998560	ANANT@AMAMTA	11.09.2025
					CS/COMM/740/2025	16.09.2025	STATE BANK OF INDIA VS. GEETA	DHARMEND ER SINGH	8800784740	SHUBHIL673@GM	15.09.2025
					CS/COMM/742/2025	16.09.2025	UNIQUE TOURISM PVT. LTD. VS. GLOBAL TECHNOLOGIES PVT. LTD.	HIMANSHU MAKKAR	8168060043	ADV.HIMANSHU	15.09.2025
					CS/COMM/748/2025	17.09.2025	M/S KBC COMPUTECH PVT. LTD. VS. KUSUMA BABULAL	GAURAV HARNAL	9873377366	GAURAVHARNAL	16.09.2025
					CS/COMM/770/2025	23.09.2025	CANARA BANK VS. THE DISCOUONT PHARMACY	AMIT KUMAR SINGH	7838773507	SINGHAMIT0071	22.09.2025
					CS/COMM/778/2025	24.09.2025	ATUL MALHOTRA VS. SHIVAM KUNWAR	AJIT KUMAR GOLA	9810323655	AJITGOLA2011@G	23.09.2025
					CS/COMM/780/2025	25.09.2025	M/S UNILINE ENERGY SYSTEMS VS. M/S HEXXA GEO SYSTEMS	KARTIK	9999605495	SGAA.LAW@GMAI	24.09.2025
					CS/COMM/792/2025	26.09.2025	INTEX TECHNOLOGIES VS. KHAJA BASHEER	KARAMVEER	9891396019	KARAMVEER@LE	25.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS/COMM/788/2025	26.09.2025	M/S SHRI HARI INDUSTRIES VS. ABHIMANYA KHANNA	ARUN SANJAY	9899500164	ARJUNSANJAY23@	25.09.2025
					CS/COMM/796/2025	27.09.2025	DUSYANT KUMAR VS. M/S N.S. ASSOCIATES	MARKENDAY GUPTA	9250950582	MARKANDAYGUP	26.09.2025
					OMP (I)/COMM/83/2025	18.09.2025	SURJEET CHADHA VS. ASHIMARA HOUSING	MANA SINGH	9810182555	exalliance.vivek@ gmail.com	17.09.2025
					OMP (I)/COMM/84/2025	18.09.2025	SURJEET CHADHA VS. ASHIMARA HOUSING	MANA SINGH	9810182555	exalliance.vivek@ gmail.com	17.09.2025
					OMP/COMM/59/25	18.09.2025	DTV VS. AVNG INFRA	ANJU BHUSHAN	9810298766	ANJUBHUSHAN@	17.09.2025
					OMP(I)/COMM/90/25	24.09.2025	DRIVEO ELECTRIC MOBILITY VS. REINVENT AGROCHAIN	SANJEEV PATHAK	9717028845	litigation@sresleg al.com	23.09.2025
31	MS. ANU GROVER BALIGA	SOUTH- EAST		COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD Vs VENNAVARAM PRADEEPA REDDY	Hardik Vashisht(P),	8510004533	hardik@kdatta.in	45864
				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP Vs ATUL GUPTA AND ANR	Shiva Khandelwal(P)	9899067668	lawshivakhandelw	45866
				MISC. APPLICATION	Misc DJ/830/2025	01-08-2025	One97 Communications Ltd Vs ShVenkata Rama Rao Alapati	Gaurav Jain(P),	9811074162	not provided	45866
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR Vs WASI PSA SYSTEMS	Devesh Malan(P),	9758321008	lawintotollp@gmai	45868
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	berger Paints India Ltd (British Paints Division) Vs Shilpi Kesharawani Proprietor of M/S Gauri Arnament And M/s Shree Narsingh Satay MUDUNGOPAL ENGINEERS PVT LTD Vs M/S CONQUERENT CONTROL SYSTEMS PVT LTD AND AND	Pramanshi S(P),	9910539533	pramansi@outlook	45871
				COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025		Vidur Kamra(P),	9818636833	office.advocate.san	45876
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S Real Techno Energy and Gas Pvt Ltd Vs V B Holding Pvt Ltd	rajendra yadav(P),	9312046733	yadavrazen@gmail	45879

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			21	COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE Vs M/S NESTIVA MEDICARE AND ORS	Rohit Mishra(P),	9560575319	pnm.adv1964@gmail.com	45883
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA Vs MR LALIT KUNAR	Suchita Dixit(P),	8896932838	agnohotrisuchita@gmail.com	45884
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	Eezpack Pvt Ltd Vs Shri Alok Kumar Ranjan	RAGHAV SAROOP(P),	9999462358	ragsar.saroop@gmail.com	45890
				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD Vs M/S G B Tandon and Co	SIDDHARTH A SAIN(P),	9810617275	sainassociates55@gmail.com	45892
				EXECUTION PETITION	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI Vs PARVEEN KUMAR	PUBLIC PROSECUTOR(P),	not provided	not provided	45896
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI Vs YES BANK LTD AND ANR	LALIT YADAV(P),	9958874062	not provided	45894
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM CHAUDHARY (BORROWER) AND ANR	Kushal Kumar(P),	9958724670	kushal.kumar@erudite.co.in	45894
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD Vs MOHD ASIF	DEEPPJYOT SINGH(P),	9811997661	deepjyot.singh@yahoo.co.in	45894
32	SH. KUMAR	BHUPESH	SOUTH-EAST	COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD Vs VENNAVARAM PRADEEPA REDDY	Hardik Vashisht(P),	8510004533	hardik@kdatta.in	45864
				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP Vs ATUL GUPTA AND ANR	Shiva Khandelwal(P),	9899067668	lawshivakhandelwal@gmail.com	45866
				MISC. APPLICATION	Misc DJ/830/2025	01-08-2025	One97 Communications Ltd Vs ShVenkata Rama Rao Alapati	Gaurav Jain(P),	9811074162	not provided	45866
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR Vs WASI PSA SYSTEMS	Devesh Malan(P),	9758321008	lawintotollp@gmail.com	45868
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	Berger Paints India Ltd (Brush Paints Division) Vs Shilpi Kesharawani Proprietor of M/S Gauri Arnament And Handwara	Pramanshi S(P),	9910539533	pramansi@outlook.com	45871

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			22	COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025	M/S SHREE NURSINGSATYAMUDUNGOPAL ENGINEERS PVT LTD Vs M/S CONQUERENT CONTROL SYSTEMS PVT LTD AND ANR	Vidur Kamra(P),	9818636833	office.advocate.san	45876
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S Real Techno Energy and Gas Pvt Ltd Vs V B Holding Pvt Ltd	rajendra yadav(P),	9312046733	yadavrazen@gmail	45879
				COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE Vs M/S NESTIVA MEDICARE AND ORS	Rohit Mishra(P),	9560575319	pnm.adv1964@gm	45883
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA Vs MR LALIT KUNAR	Suchita Dixit(P),	8896932838	agnohotrisuchita@	45884
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	Eezpack Pvt Ltd Vs Shri Alok Kumar Ranjan	RAGHAV SAROOP(P),	9999462358	rag sar.saroop@gm	45890
				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD Vs M/S G B Tandon and Co	SIDDHARTH A SAIN(P),	9810617275	sainassociates55@	45892
				EXECUTION PETITION	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI Vs PARVEEN KUMAR	PUBLIC PROSECUTO R(P),	not provided	not provided	45896
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI Vs YES BANK LTD AND ANR	LALIT YADAV(P),	9958874062	not provided	45894
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM CHAUDHARY (BORROWER) AND ANR	Kushal Kumar(P),	9958724670	kushal.kumar@eru	45894
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH-EAST		EXECUTION PETITION	ExCOMM - Award by Arb Comm/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD Vs MOHD ASIF	DEEPPJYOT SINGH(P),	9811997661	deepjyot.singh@ya	45894
				EXECUTION (COMM.)/312/2025		01-09-2025	ITS PROPRIETOR RISHI MAHENDRU Vs M/S A N TEXTILE THROUGH ITS PARTNER	ABHINAV TYAGI	9711996530	abhinavtyagi@gmail	01-09-2025
				CS (COMM)/700/2025		01-09-2025	M/S UNION BANK OF INDIA Vs SHRI RACHIT ARORA AND ANR	rajendra yadav	9312046733	rajendragmail	29-08-2025
				CS (COMM)/703/2025		01-09-2025	RENU DEVI Vs M/S SIMPLEX INFRASTRUCTURE LTD	Brijesh Kumar Sharma	9899222783	www.spx@gmail	30-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EXECUTION (COMM.)/311/2025	02-09-2025	SANJEEV ARORA PROP OF MESSRS RAJ TIMBER TRADERS Vs Harvinder Singh Sahni Prop of Messrs H S Builttech	KAILASH CHANDRA	9810675135	kailashgoyal10@gmail.com	28-08-2025
					Ex.COMM - Award by Arb. Comm./69/2025	03-09-2025	B L I R PVT LTD Vs NAVEEN YADAV	Rakesh Kumar	9711771000	naveen.yadav@bharatnagar.com	29-08-2025
					CS (COMM)/713/2025	03-09-2025	M/S SHRI BAJRANG POWER AND ISPAT LIMITED Vs M/S NOHAR CHAND LOHABANSAL BHANDAR AND ORS.	SUDARSHAN BANSAL	9810132015	sudarshanbansal1@gmail.com	02-09-2025
					EXECUTION (COMM.)/314/2025	04-09-2025	MESSRS JBV Mobile Solution Vs SERVICE AND COMMUNICATION SOLUTIONS	Pardeep Sharma	8586906293	dheeraj.sharma706@gmail.com	18-08-2025
					Misc DJ/952/2025	08-09-2025	NAND LAL Vs PAWAN AGGARWAL	praveen baisoya	9968212605	-	04-09-2025
					EXECUTION (COMM.)/318/2025	10-09-2025	M/s VINAYAK OFFSET Vs M/s Dynamic Print Grafix	A.K. Singh	9811689661	vinayakoffset@gmail.com	02-09-2025
					CS (COMM)/724/2025	10-09-2025	BENTLEY SYSTEMS INC. AND ANR. Vs MR. ASHOK NARAYANASWAMY AND ANR.	PUNEET AHUJA	0120-4059300	puneetahuja1990@gmail.com	05-09-2025
					CS (COMM)/725/2025	10-09-2025	MR. TAJINDER SINGH SANDHU Vs KARUR VYSYA BANK LTD.	TAJINDER SINGH SANDHU	8700372637	-	03-09-2025
					CS (COMM)/727/2025	11-09-2025	MR ASHOK JHALANI Vs M/S RSPL LIMITED	Kailash Chandra Joshi	9810202014	kailashgoyal10@gmail.com	05-09-2025
					CS (COMM)/728/2025	11-09-2025	SYNAPSEINDIA OUTSOURCING PVT. LTD. AND ANR. Vs INFO EDGE (INDIA) LTD.	BHUVANESH SEHGAL	810149006	-	09-09-2025
					Misc DJ/962/2025	11-09-2025	Niraj Jain Vs Saanchit	Brijesh Sharma	-	-	04-09-2025
					OMP (COMM.)/60/2025	19-09-2025	BALAJI AGRO SOLUTIONS AND ORS Vs TVS CREDIT SERVICES LIMITED	Sahil Kakkar	7838276040	sahil.kakkar@gmail.com	16-09-2025
					EXECUTION (COMM.)/328/2025	19-09-2025	SANDEEP KUMAR AGGARWAL Vs HARJI ENGINEERING WORKS PVT LTD and Ors.	PUBLIC PROSECUTO R	9266130562	-	19-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/754/2025	20-09-2025	CANARA BANK Vs M/S RAJ STORE AND ANR.	AMIT SINGH	8454059302	amitsingh123@gmail.com	19-09-2025
					CS (COMM)/756/2025	22-09-2025	M/S RSPL LTD. Vs ROZANA RURAL COMMERCE PVT. LTD.	ANIL KUMAR SAHU	9810134793	anilkumar123@gmail.com	17-09-2025
					OMP (COMM.)/85/2025 (I)	23-09-2025	M/S BHARTI AIRTEL LIMITED Vs MR. RAMESH CHAUDHARY AND ANR	RAKESH KUMAR			19-09-2025
					CS (COMM)/764/2025	23-09-2025	CENTRAL BANK OF INDIA Vs TARA CHAND AND ORS.	RAKESH KUMAR	9968076150		17-09-2025
					OMP (COMM.)/88/2025 (I)	24-09-2025	DRIVEO ELECTRIC MOBILITY PRIVATE LIMITED Vs REINVENT AGROCHAIN PRIVATE LIMITED	SANJEEV PATHAK	9717028845	sanjeev123@gmail.com	10-09-2025
					EXECUTION (COMM.)/344/2025	27-09-2025	M/S Hair Master Salon Pvt Ltd Vs Samita Wasandi	Jaspreet Singh Kapur	9650145159	jaspreet.kapur@gmail.com	01-09-2025
					CS (COMM)/795/2025	27-09-2025	INTEX TECHNOLOGIES (INDIA) LIMITED Vs MR BISWAJIT ACHARYA PROPRIETOR OF M/S AMBIKA ELECTRONICS	KARMVEER KARMVEER	9891396019	karmveer123@gmail.com	24-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH- EAST		NIL	CS (comm)	704/2025	01.09.2025	Theta Investment v/s Wilson Engeeniring	Sushil Shukla	9582483990	ssalegal.09@
					CS (comm)	705/2025	01.09.2025	M/S Krishan Kariye v/s M/s Punjabi By Nature	Vipin Yadav	9625323394	vipinyadav3@
					CS (comm)	718/2025	04.09.2025	Vinod kumar yadav v/s Raju Ram	Dayanand Pandey	9971057511	advnpandey@
					CS (comm)	726/2025	10.09.2025	M/S Prakartik Samvardhan v/s Belu Devi	Abhinav Garg	9810196968	adv.abhinavg
					CS (comm)	752/2025	18.09.2025	Rakesh Jaina Vs M/S INT Solutions	Akshay Dhawan	9968305242	adv.dhawan1
					CS (comm)	757/2025	19.09.2025	Bank of India Vs Mr Suraj Kumar Muni	Kumar Vishvajeet	9718909886	adv.vishwaje
					CS (comm)	470/2025	31.05.2025	One 97 Communicati on vs Prakash Chitra Mondina	Srishti Dhoundiyal	9910634753	s.dhoundiyal
					CS (comm)	785/2025	25.09.2025	M/S Plus UV Solutions Pvt Ltd	Satya prakasharan & Yashprakashara n	7763088371	satyaprakash
					CS (comm)	786/2025	25.09.2025	Adobe Incorporated vs Tushal Mittal	Ms Aarshia Behl	9818061242	aarsha@saik
					OMP (comm)	57/2025	01.09.2025	Delhi Development Authority Vs Hardik Gupta	Rais and Soni	9910072693	divij24@live .com
					OMP (comm)	61/2025	19.09.2025	Neetu Thakur Vs Yes Bank Ltd	Anupam Dwivedi	9891629964	anupanadvsc
					OMP(I) (comm)	86/2025	23.09.2025	M/S Bharti Airtel Ltd Vs Mrs Bimla Devi	Kunwar Singh	9939181605	KPSADVOCA
					OMP (comm)	87/2025	23.09.2025	M/S Bharti Airtel Ltd Vs Kehar Singh	Kunwar Singh	9939181605	KPSADVOCA

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP(I) (comm)	93/2025	27.09.2025	M/S Intec Capital Ltd Vs Kew Precision Pvt Ltd.	Pooja Chaudhary & Pranav Goyal	9871169411	legal.poojach
					Exe (comm)	77/2025	17.09.2025	M/S Metal Gems Vs Stesalit Ltd.	KK Tiwari	999377994	kesharikuma
					Misc DJ	972/2025	15.09.2025	Airtec Electro vision Vs Santosh	Govind Suri	8130909187	litigation@su
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH-EAST	39 BlockIi	OMP (COMM.)/56/2025		01-09-2025	VJULKA RUBBERS INDRAPRASTHA	V/SPAWAN KAWRANI	9999989589	pawankawrani@gmail.com	30.08.25
				EXECUTION (COMM.)/310/2025		01-09-2025	JATIN RAJ TANWAR Vs Siyasat Singh Bhola	MANOHAR NAAGAR	9891836646	naagarmanohar@gmail.com	18.08.25
				CS (COMM)/701/2025		01-09-2025	SANDEEP MEHTA V/S SHARAD	SARJUN BHASKAR	9711285445	adv.arjunbhaskar@gmail.com	19.08.25
				CS (COMM)/706/2025		02-09-2025	FABKING SOLUTION FLOTEK	V/SPRABHU DAYAL	9818485171	prabhu.dayall.adv@gmail.com	29.07.25
				CS (COMM)/709/2025		02-09-2025	AAYUSH DALMIA V/S KBC COMPUTECH	OBHIRUP GHOSH	9319240201	obhirupghosh@gmail.com	30.08.25
				OMP (COMM.)/58/2025		11-09-2025	DEVENDER KUMAR KASHYAP Vs CHANDER MUNI	NITIN SINGH KATHAYAT	9818480105	luvsingh1964@gmail.com	09.09.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/733/2025		12-09-2025	WD 40 Manufacturing Company Vs Maple Car Care Private Limited	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld Unitedip@unitedw	10.09.25
				CS (COMM)/734/2025		12-09-2025	JYOTI Vs JAGDISH PRASAD SHARMA	AMIT KUMAR & MONIKA KUMARI	9899911324	AMPLEgalsolutions @gmail.com	08.09.25
				EXECUTION (COMM.)/322/2025		16-09-2025	MS MODI INFOSOL PVT LTD Vs MS JOHAR COMPUTERS	ABHISHEK GAUTAM & SURUCHI MITTAL	9811000519,971 1357001	suruchi.m14@gma	08.09.25
				CS (COMM)/743/2025		16-09-2025	M/s SUNRISE FREIGHT FORWARDERS PVT. LTD. Vs M/s ADITYA BIRLA FINANCE LTD.	MANISH KOHLI	9810055591	manishkohliandec ompany2gmail.co m	22.08.25
				Ex.COMM - Award by Arb. Comm./74/2025		17-09-2025	Alankit Assignments Limited Vs Adity Shankar Sales Private Limited	ABHISHEK KUMAR	9891138990	avocate.abhishekk umar@gmail.com	01.09.25
				EXECUTION (COMM.)/324/2025		18-09-2025	BANK OF MAHARASHTRA Vs M/s. Neha Fabric	PRAMOD TYAGI	8368401233	pramodtyagi19@g mail.com	10.09.25
				Ex.COMM - Award by Arb. Comm./78/2025		20-09-2025	G K VENTURES Vs KNOCKOUT WELLNESS LABS LLP	VINEET KR. YADAV	8800720165	advvineetyadav@g	19.09.25
				CS (COMM)/767/2025		23-09-2025	Skil Travel Pvt Ltd Vs WinZO Games Private Limited	Rishabh Jain/Alok Kumar	8802003140	njain91@rediffmai l.com	10.09.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/768/2025		23-09-2025	DR ER RAJAINDERR JAINA Vs IDEA CELLULAR LIMITED	KANISHKA KHARBANDA	9999457850	kanishk.kharbanda@ .com	28.07.25
				CS (COMM)/772/2025		23-09-2025	NIKUNJ GOSWAMI Vs MOGLI LABS INDIA PVT LTD	RAJESH ANAND	7011125378	adv.anand rajesh@gmail.com	09.09.25
				CS (COMM)/773/2025		23-09-2025	Messrs Radha Silk Emporium Vs Prabhjot Singh	PRATEEK CHADHA	K9981643606, 90324 46060	prateekchadha@g mail.com	29.08.25
				Ex.COMM - Award by Arb. Comm./81/2025		25-09-2025	AXIS BANK Vs RAJEEV KUMAR	SHOBHA GUPTA	9811192158	srsobhagupta@gm	15.09.25
				EXECUTION (COMM.)/338/2025		25-09-2025	SURESH BHATIA Vs ISHAAN SETH	VARUN SHARMA	9810425246	adv.nikhilmehra	03.07.25
				EXECUTION (COMM.)/339/2025		25-09-2025	M/S ELNOVA PRIVATE LIMITED Vs M/S. R.T. POWER SYSTEM	RAJIV NAYAN	9899396765	rajcevnavan1.adv@ .com	23.09.25
				EXECUTION (COMM.)/340/2025		25-09-2025	OMB Perfect lens through its proprietor Div Bhargava Vs Mannat Monga	DEEPAK JANGRA	9711573242	deepakjangralawo ffices@gmail.com	22.09.25
				OMP (I) (COMM.) 91/2025		27-09-2025	DRIVEO ELECTRIC MOBILITY PRIVATE LIMITED Vs REINVENT AGROCHAIN PRIVATE LIMITED	SANJEEV PATHAK	9717028845,	litigation@srcsleg al.com	10.09.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.) 92/2025		27-09-2025	DRIVEO ELECTRIC MOBILITY PRIVATE LIMITED Vs LIGHTZIP TECHNOLOGIES PRIVATE LIMITED	SANJEEV PATHAK	9717028845,	litigation@srcsleg al.com	10.09.25
				CS (COMM)/794/2025		27-09-2025	THE FEDERAL BANK LTD. Vs. VINCY JOHN	KIRAN MAHAJAN	9810472145	kiranmahajan60@	17.09.25
				EXECUTION (COMM.)/342/2025		27-09-2025	M/S. SSD INDUSTRIES v. LEELA FURNISHING	RAJESH MAINI	9315600985	advrajesh20211@g	31.07.25
				EXECUTION (COMM.)/343/2025		27-09-2025	KULDEEP KALRA v. YOGESH CHANDOLA	ABHISHEK SETHI	9582000430	abhisheksethiadv	11.09.25
				CS (COMM)/797/2025		27-09-2025	PUNTA INDIA v. BRIGHTEX ENTERPRISES	KAPIL YADAV	9811370721	legumperitum@gm	25.09.25
				CS (COMM)/799/2025		27-09-2025	CANARA BANK v. AKHILESH SHARMA	KUNAL SHARMA	9811575138	KKUNALASHHAR MALAW@GMAIL. COM	25.09.25
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	2375/2025	03-09-2025	SUNIL KUMAR MINDA VS DNAYANESHWAR SHIPPING SERVICES PVT. LTD.	SH HITESH THAKUR	9779446402	adv.hitesh9999@gma	03.09.25
			209	CS COMM 74	2376/2025	03-09-2025	SHASHI SAXENA VS RAJU	SH JITENDRA PANCAHRIA	9811034053	pancharia8associates	03.09.25
			209	CS COMM 74	2423/2025	08-09-2025	RAJDHANI ENTERPRISES VS REETA BHAYANA	SH ADITYA KUMAR SINGHAL	8527002868	adityakrsinghal@yah	08.09.25
			209	CS COMM 74	2429/2025	09-09-2025	BANK OF INDIA VS DEEPAK VERMA AND ORS	SH V. P. TIWARI	9990182901	vptiwariadvocate@gm	09.09.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			209	CS COMM 74	2451/2025	10-09-2025	PANKAJ GUPTA VS LOCKSISH DIGITECH INDIA P LTD.	DR PRAVEEN ALOK	9958494162	associate.paa@gmail.com	10.09.25
			209	CS COMM 74	2474/2025	11-09-2025	SONIA DEWAN VS DRJ HEALTH CARE PVT. LTD.	SH SHRESHTHA KUMAR	9582461463	advshreshtha@gmail.com	11.09.25
			209	CS COMM 74	2478/2025	11-09-2025	AGMATEL INDIA PVT. LTD. VS JMD PRECISION EQUIPMENTS PVT. LTD.	MS SHWETA GARG	9818274143	shweta.d14@gmail.com	11.09.25
			209	CS COMM 74	2533/2025	15-09-2025	KRITUNAIRU BUILDER AND DEV VS KAIZEN ENTERPRISES	SH MOHIT BHARDWAJ	9811070701		15.09.25
			209	CS COMM 74	2586/2025	17-09-2025	SHAIL KUMAR GARG VS VISHWAMITRA DWIVEDI	SSH NARENDER BHANDARI	9313362890	nbhandari2009@gmail.com	17.09.25
			209	CS COMM 74	2696/2025	24-09-2025	ELPRON EXCHANGE WATER ENGG PVT. LTD. VS PROGENT SERVICES PVT. LTD.	SH PRAMOD SINGH	9871724396	chauhanpramod833@gmail.com	23.09.25
			209	CS COMM 74	2706/2025	27-09-2025	KHIZAR QURESHI VS ZOO FRESH FOODS PVT. LTD.	SH NOOR UL ISLAM	9810209507	nuislam@rediffmail.com	24.09.25
			209	CS COMM 74	2712/2025	24-09-2025	SDATA PLUS PLUS TECHNOLOGIES PVT. LTD. VS HARIGO TECHNOLOGIES	SSH RAJEEV KUMAR MISHRA	9953145936	rajeevmishracle@gmail.com	24.09.25
			209	CS COMM 74	2720/2025	26-09-2025	NIKITA KHANDELWAL VS BILAL ALI SAIFI	SH TARA CHAND GUPTA	9354193994	advocatetarachandgupta@gmail.com	25.09.25
			209	CS COMM 74	2740/2025	27-09-2025	PUNEET KUMAR SHARMA VS MANNAT SHARMA	SH ANIL KUMAR SAXENA	9999791120	saxenaassociatesg-315@gmail.com	27.09.25
			209	CS COMM 74	2745/2025	27-09-2025	VAAIVE BATHWARE INDIA LTD. VS BIPIN JOSHI	SH SHUBHANKAR SEHGAL	9999147160	shubhankarsehgal@gmail.com	27.09.25
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	2359/2025	02-09-2025	MANMOHAN SINGH WADHWASH CONSTRUCTION PVT. LTD. VS NUQ ENERGY PVT. LTD.	SH SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	01.09.25
			101	CS COMM 74	2403/2025	08-09-2025	SAMEER AND COMAPANY VS ZED PROCESSORS AND SUPPLIERS	SH VIKAS DUDEJA	9313828282	vidhimitalawfirm@gmail.com	06.09.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			101	CS COMM 74	2422/2025	12-09-2025	STATE BANK OF INDIA VS HARENDRA PRASAD	SMS SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	08.09.25
			101	CS COMM 74	2424/2025	09-09-2025	ENERGY BEVERAGES PVT. LTD. VS SK ENTERPRISES	SH SHASHWAT PARIHAR	7903889268	shashwatadv@gmail.com	08.09.25
			101	CS COMM 74	2426/2025	09-09-2025	SUPREME INDUSTRIES LTD VS SUPREME PETRO FOAM INDUSTRIES	SH DEBASISH MOITRA	9810083029	debasishmoitra@gmail.com	08.09.25
			101	CS COMM 74	2449/2025	11-09-2025	KAPRI CORP VS CENTRAL ELECTRONICS LTD	SH ANKIT SISODIA	9213225997	anki.rajput@gmail.com	10.09.25
			101	CS COMM 74	2461/2025	10-09-2025	RAM BILASH AGGARWAL VS MKC INFRASTRUCTURE LTD.	SH PARVEEN KUMAR AGGARWAL	9873935534	aggarwal_parveenkumar@gmail.com	10.09.25
			101	CS COMM 74	2544/2025	18-09-2025	SHIV SHAKTI TRADERS VS SOUTH INDIAN BANK	SH RAJIV DALAL	9810066196	contact@dslawoffices.com	16.09.25
			101	CS COMM 74	2547/2025	16-09-2025	CANARA BANK VS PRATAP MEENA	SH DEEPAK KUMAR SINGH	7985038524	dsalsindia@gmail.com	16.09.25
			101	CS COMM 74	2589/2025	19-09-2025	SACHIN BHARDWAJ VS OASIS BUILDMART	SH VISHWENDRA VERMA	9871704611	verma.vishwendra@yahoo.com	17.09.25
			101	CS COMM 74	2647/2025	20-09-2025	DOT PRORENT FARMING PVT. LTD. VS PRAVEEN SHARMA	SH RAUSHAN KUMAR	8750877805	thevirtuallawyers@gmail.com	19.09.25
			101	OMP COMM 78	2649/2025	22-09-2025	QUICK SMART WASH PVT. LTD. VS BLUEBEAN LOGISTICS PVT. LTD.	MS ANKITA CHAUDHARY	9873990065	ankitachaudhary.adv@gmail.com	19.09.25
			101	CS COMM 74	2688/2025	24-09-2025	PRAMILA BHARGAVA THRU SANJAY BHARGAVA VS NARESH ENTERPRISES THRU NARESH KHUBWANI	MS SAUMITRA SINGHAL	9818341523	saumitra.singhal@gmail.com	22.09.25
			101	CS COMM 74	2709/2025	24-09-2025	STATE BANK OF INDIA VS AJAY KUMAR PROP AST SHREESH ENTERPRISES	SH VIJAY PRAKASH	9810210832		24.09.25
			101	CS COMM 74	2752/2025	06-10-2025	BANSAL SALES CORPORATION PVT. LTD. VS GURUJI INTERIOR	SH ABHISHEK AGGARWAL	9810400291	gnaggarwal.co@gmail.com	27.09.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
38	SH. KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S.(COMM)	115/2025	02-09-2025	UNION BANK OF INDIA Vs MUKESH SHARMA	RAVI KUMAR	9911118926	advocateravi79@gmail.com	28-08-2025
			---do--	C.S.(COMM)	116/2025	08-09-2025	FIROZ Vs ANAS	MD. DANISH	9350221670	consultdaanish@gmail.com	06-09-2025
			---do--	C.S.(COMM)	117/2025	18-09-2025	BIMLESH Vs INDIA FIRST LIFE INSURANCE COM. LTD.	AJEET YADAV & ASSOCIATES	9718299477	office@ayalegal.in	17-09-2025
			---do--	C.S.(COMM)	118/2025	25-09-2025	SARASWATI CHAUDHARI Vs BABA CYLINDER TEST HOUSE & ORS.	DEVESH PRATAP SINGH	9999814755	devesh.adv@gmail.com	16-09-2025
			---do--	EX. (COMM)	72/2025	06-09-2025	BINDAL SMELTING PVT LTD THROUGH THEIR AUTHORISED REPRESENTATIVE MS KOMAL GUPTA	AMIT TEWARI	9818180025	atandaadv@gmail.com	
			---do--	EX. (COMM)	73/2025	06-09-2025	MS. NIRMALA JAIN Vs SH. VINESH SHARMA	R.G.D DHARMA & ASSOCIATES	8178109123	gdsharma98@gmail.com	04-09-2025
			---do--	EX. (COMM)	74/2025	06-09-2025	VIJAY COTSWIN PVT. LTD. Vs VINESH SHARMA	R.G.D DHARMA & ASSOCIATES	8178109124	gdsharma98@gmail.com	04-09-2024
			---do--	EX. (COMM)	75/2025	08-09-2025	UNION BANK OF INDIA Vs VIVEK KUMAR TIWARI PROP SHRI HARI ENTERPRISES	L.S. RANUT	9890410729	krmanjeetsinghnaut@gmail.com	
			---do----	EX. (COMM)	76/2025	10-09-2025	AFSAR KHAN Vs MR SANTOSH	SYED AJMAL HASAN	9210470402	hassann176@gmail.com	
			---do----	EX. (COMM)	77/2025	12-09-2025	M/S CAPITAL HIND FINANCE LTD Vs KARAN AND ANOTHER	SH. GAGAN JINDAL	9871365547	adv.gagan.jindal@gmail.com	18-08-2025
			---do----	EX. (COMM)	78/2025	15-09-2025	UCO BANK Vs ANURAG GUPTA	DEVANSH AGARWAL	9999856476	devansh.lawyer@gmail.com	15-09-2025
			---do----	EX. (COMM)	79/2025	17-09-2025	LEVI STRAUSS AND CO Vs SHRI KAMAL KUMAR	SHRAVAN KUMAR BANSAL	8587924056	unitedmerk@unitedbank.com	16-09-2025
			---do----	EX. (COMM)	80/2026	26-09-2025	PARVES ANWAR Vs RAIS AHMED	MAYANK MAHAJAN	9873347330	mayank.mahajan05@gmail.com	26-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do--	EX.(COMM) AWARD	12/2025	04-09-2025	KOTAK MAHINDRA PRIME LIMITED Vs HANIF R	SETHI ASSOCIATE	8011-41098291	sethiassociate@gmail	27-08-2025
			---do--	EX.(COMM) AWARD	13/2025	04-09-2025	KOTAK MAHINDRA PRIME LTD Vs CHOUDHRY MEHKAR SINGH	SETHI ASSOCIATE	8011-41098290	sethiassociate@gmail	28-08-2025
			---do--	EX.(COMM) AWARD	14/2025	04-09-2025	KOTAK MAHINDRA PRIME LTD Vs SUDHIR SINGH	SETHI ASSOCIATE	8011-41098289	sethiassociate@gmail	27-08-2025
			---do--	EX.(COMM) AWARD	15/2025	06-09-2025	JAI SHREE RADHEY SHYAM ENTERPRISES Vs S S MANUFACTURERS AND TRADERS	VIBHU JAIN	9729615170	admin@vjlawoffice.in	04-09-2024
			---do--	EX.(COMM) AWARD	16/2025	08-09-2025	AXIS BANK LTD Vs MOHD GULZAIB	SHOBHA GUPTA	9811192158	srshobhagupta@gmail	04-09-2024
			---do--	EX.(COMM) AWARD	17/2025	22-09-2025	KOTAK MAHINDRA PRIME LTD Vs MOHD NAZIM	AMIT KUMAR SINHA	9990659331	kmpspatners@gmail	16-09-2025
			---do--	EX.(COMM) AWARD	18/2025	22-09-2025	KOTAK MAHINDRA PRIME LTD Vs KHUSHBU DHAMA	AMIT KUMAR SINHA	9990659332	kmpspatners@gmail	16-09-2024
			---do--	EX.(COMM) AWARD	19/2025	22-09-2025	KOTAK MAHINDRA PRIME LTD Vs IMRAN HABIB	AMIT KUMAR SINHA	9990659333	kmpspatners@gmail	12-09-2023
			---do--	EX.(COMM) AWARD	20/2025	25-09-2025	KOTAK MAHINDRA PRIME LTD Vs RIZWAN B	SAGAR MISHRA	7053284188	sagarmishra2490@gn	16-09-2024
			---do--	MISC DJ	315/2025	16-09-2025	RAJKUMAR GUPTA Vs ICICI HOME FINANCE CO LTD THROUGH ITS AR	SIDHANT ANTIL	7053284189	antilsidhant89@gmai	12-09-2025
			---do--	MISC DJ	319/2025	18-09-2025	RESHMA COLLECTION Vs NYSAA RETAIL VENTURE PVT. LTD.	NAEEM AHMED	9210386190	naemadv2021@gmai	18-09-2025
			---do--	OMP (I) (COMM)	16/2025	03-09-2025	PIRAMAL FINANACE LIMITED Vs SANDEEP KUMAR	ANANJAY SINGH	7030378800	singh.ananjay@gmail	18-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS (COMMERCIAL)							
					03-09-2025	CS (COMM)/533/2025	B L AGRO INDUSTRIES LTD Vs S P INDUSTRY	RAJESH SHARMA,	9312400662	thecaltrade@gmail.com	30.08.2025
			301, New Court Building	CS (COMMERCIAL)							
					03-09-2025	CS (COMM)/534/2025	SHUBHAM JAIN Vs MOHD NASEEM	KUSHAGRAG OEL	9711443294	KUSHAGRAGOEL1@GMAIL.COM	01.09.2025
			301, New Court Building	CS (COMMERCIAL)							
					03-09-2025	CS (COMM)/535/2025	NICE WEDDING CARDS PVT LTD Vs 3FATE TECHNOLOGIES PVT LTD	ANUJGUPTA	9999936866	aga.justice~gm ail.com	30.08.2025
			301, New Court Building	CS (COMMERCIAL)							
					04-09-2025	Execution (Comm.)/196/2025	VEE PEE FABRIC PRIVATE LIMITED Formerly known as MAPS Creation Private Limited Vs PH Shahul Hameed	Kausik Chatterjec	9654713 565	info@kcelllp.com	04.09.2025
			301, New Court Building	CS (COMMERCIAL)							
					04-09-2025	CS (COMM)/538/2025	JAI BHAWANI TRADING Vs BHANWAR LAL LALANI	NEELAMMAL IK	7303296156	neelammalik@gmail.com	19.08.2025
			301, New Court Building	CS/COMMERCIAL							
					04-09-2025	CS (COMM)/539/2025	JAI BHAWANI TRADING Vs AMIT KUMAR	NEELAMMAL IK	7303296156	neelammalik@gmail.com	19.08.2025
			301, New Court Building	CS (COMMERCIAL)							
					04-09-2025	CS (COMM)/540/2025	Magnett Enterprises Vs DZ Corporation	Gyanendra Rathour	8960381907	advaditi40@gmail.com	29.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING	
			301, New Court Building	CS (COMMERCIAL)			M/S INTERNATIONAL NEWTRACK AUTOMOTIVES PVT LTD Vs ARUN KUMAR SACHAN	Akhilesh Kumar	9717927002	Vedantlawfirm7@ gmail.com	06.09.2025	
			301, New Court Building	CS (COMMERCIAL)	06-09-2025	CS (COMM)/545/2025						
			301, New Court Building	CS (COMMERCIAL)	09-09-2025	CS (COMM)/548/2025	PUNJAB NATIONAL BANK Vs SARITA CHAWLA	SAYAK BANDYOPAD HYAY	9818307300	sayank@gmail.co	20.08.2025	
			301, New Court Building	CS (COMMERCIAL)	10-09-2025	Ex. - Award by Arb./31/2025	KOTAK MAHINDRA PRIME LTD Vs JOSHI S	AMIT KUMAR SINHA	9990659331	AMITSINHA@GM	26.08.2025	
			301, New Court Building	CS (COMMERCIAL)	10-09-2025	Ex. - Award by Arb./32/2025	KOTAK MAHINDRA PRIME LTD Vs SANJAY CHOPRA	AMITKUMAR SNHA	9990659331	AMITSINHA@GM	26.08.2025	
			301, New Court Building	CS (COMMERCIAL)	15-09-2025	CS (COMM)/558/2025	GH AGENCIES INC Vs Late Deo Raj Juneja	KUSHAL AGGARWAL	9910131155	aggarwalkushal99 @gmail.com	03.09.2025	
			301, New Court Building	CS (COMMERCIAL)	16-09-2025	CS (COMM)/561/2025	SUMEET GROVER Vs WM ENERGY AND LIGHTING PVT LTD AND ORS	MIHIR MALHOTRA	9810424820	Info@yas handass ociates.com	06.09.2025	
			301, New Court Building	CS (COMMERCIAL)	17-09-2025	CS (COMM)/562/2025	M/s M K Roadlines Vs M/s Vishwashilpi Engineering Solution Pvt Ltd	PIYUSH SHARMA	9560914949	piyushsharma393 3@gmail.com	12.09.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)							
					18-09-2025	CS (COMM)/564/2025	Prem Kumar Bhutani Vs Ashok Kumar	SATISH CHAUDHARY	9899653006	satishchaudhary@15.09.2025	15.09.2025
			301, New Court Building	CS (COMMERCIAL)			M/S PREMIER HEAVY LIFT PRIVATE LTD Vs M/S SATNAM GLOBAL INFRA PROJECTS LTD	SHIVNATH MEHTA	9868334630	mahantashivanath@gmail.com	13.09.2025
			301, New Court Building	CS (COMMERCIAL)							
					20-09-2025	MISC DJ/829/2025	PUNJAB NATIONAL BANK Vs Sidharth Kumar Jain	SAYAK BANDYOPADHYAY	9818307300	sayank@gmail.co	15.09.2025
			301, New Court Building	CS (COMMERCIAL)							
					22-09-2025	MISC DJ/830/2025	HDFC BANK LTD Vs RAMESH KUMAR GOYAL	NEETU NAYYA	9811540237	NEETU@GMAIL.CO	16.09.2025
			301, New Court Building	CS (COMMERCIAL)							
					23-09-2025	CS (COMM)/570/2025	VARSHA JAIN Vs KOCHAR TRADERS	GAURAVSUN EJA	9811109695	gaurav.suneja88@gmail.com	16.09.2025
			301, New Court Building	CS (COMMERCIAL)							
					23-09-2025	CS (COMM)/571/2025	Bank of Baroda Vs Pankaj	JOSHI	9910568669	advumeshioshi@gmail.com	20.09.2025
			301, New Court Building	CS (COMMERCIAL)							
					25-09-2025	Execution (Comm.)/212/2025	VINOD KUMAR Vs BACCHUS ENTERPRISES LTD.	AMIT CHAWAL	9818689708	amitchawla@gmail	20.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA		COMMERCIAL							
			ROOM NO 208		06-09-2025	CS (COMM)/544/2025	Manoj Kumar Goel Vs Sushil Gupta	GURUSHARAN SINGH(P),	9868227610	gurusharansingh7610	06-09-2025
			ROOM NO 208	COMMERCIAL	06-09-2025	CS (COMM)/543/2025	M/s Suresh Apparels Vs shubham garg	Bharat Prakash(P),	9268300000	bharatguptarkca@gmail	06-09-2025
			ROOM NO 208	COMMERCIAL	08-09-2025	CS (COMM)/547/2025	PUNJAB NATIONAL BANK Vs ANKIT CHAUDHARY	Sayak Bandyopadhyay (P),	9818307300	sayak.law@gmail.com	08-09-2025
			ROOM NO 208	COMMERCIAL	09-09-2025	CS (COMM)/550/2025	Through its proprietor partner sh Sanjay Goel Vs MS Ashok Electrical Co Through its proprietor Sh Sushil Gupta	Avnish Shukla(P),	9871603366	avnishshuklaadvocate	09-09-2025
			ROOM NO 208	COMMERCIAL	09-09-2025	CS (COMM)/549/2025	VT POLY PACKS THROUGH ITS PROPRIETORS SH JITENDER PANDEY Vs GURUNAM SINGH JASPAL SINGH DIGWA	VED PRAKASH SINGH(P),	9654978867	daljeetsingh9237@gmail	09-09-2025
			ROOM NO 208	COMMERCIAL	10-09-2025	CS (COMM)/554/2025	AZHAR AHMED Vs Ramesh Sharma	Harmesh Kumar(P),	9871070666	advnitinkrverma@gmail	10-09-2025
			ROOM NO 208	COMMERCIAL	15-09-2025	CS (COMM)/557/2025	MOHD ANWAR Vs M S K L ARORA CONSTRUCTION PVT LTD ORS	IMRAN KHAN(P),	9818107715	advocatepradeepsagan	15-09-2025
			ROOM NO 208	COMMERCIAL	19-09-2025	CS (COMM)/565/2025	PUNJAB NATIONAL BANK Vs Bishan Swaroop	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail	19-09-2025
			ROOM NO 208	COMMERCIAL	22-09-2025	CS (COMM)/567/2025	Punjab National Bank Vs Hem Raj Prop of Rashmi Fashion Jeans Wear	Ajay Sharma(P),	9891399593	ajaysharma2635@gmail	22-09-2025
			ROOM NO 208	COMMERCIAL	22-09-2025	CS (COMM)/569/2025	Mittal Fabrics Pvt Ltd Vs ROHIT JAIN	KAMAL GARG(P),	9560570576	mailkamalgarg@gmail	22-09-2025
			ROOM NO 208	COMMERCIAL	27-09-2025	CS COMM 576/2025	SHEETAL Vs KRISHNA RANI GUPTA	SACHET SHARMA	9871273111	advocatesachetsharma	27-09-2025
			ROOM NO 208	COMMERCIAL	01-09-2025	Ex - Award by Arb/30/2025	AXIS BANK LTD Vs MEHARBAN SINGH SHAH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail	01-09-2025
			ROOM NO 208	COMMERCIAL	01-09-2025	Ex - Award by Arb/29/2025	AXIS BANK LTD Vs VISHAL TYAGI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail	01-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING	E- FILING	
				COMMERCIAL								
			ROOM NO 208			06-09-2025	Execution (Comm)/200/2025	Sh Kamal Jain Vs M/s Yadav Wholesale	VIDIT GUPTA(P),	9910995511	a445defcol@gmail.co	06-09-2025
			ROOM NO 208			09-09-2025	Execution (Comm)/202/2025	State Bank of India Vs Rakesh	Suchita Dixit(P),	8896932838	agnihotrisuchita@gm	09-09-2025
			ROOM NO 208			15-09-2025	Execution (Comm)/209/2025	SETHI AGENCIES Vs MEDILIVECARE MANUFACTURING PRIVATE LIMITED	Nikhil Dhiman(P),	7876752880	dhimannikhil160@gm	15-09-2025
			ROOM NO 208			16-09-2025	Ex - Award by Arb/33/2025	KOTAK MAHINDRA PRIME LTD Vs JITESH KHERA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.c	16-09-2025
			ROOM NO 208			06-09-2025	Execution (Comm.)/201/2025	VEE PEE FABRIC PRIVATE LIMITED Formerly known as MAPS Creation Private Limited Vs Faqir Chand Ravinder Arora	SAMRIDHI SAMRIDHI	9654713565	advocate.simridhi99@	06-09-2025
			ROOM NO 208			17-09-2025	Ex - Award by Arb/34/2025	KOTAK MAHINDRA PRIME LTD Vs UDAY UDAY CHOUHAN	Sagar Mishra(P),	7053284188	sagarmishra2490@gm	17-09-2025
			ROOM NO 208			22-09-2025	Execution (Comm)/210/2025	NGB DIAGNOSTICS THROUGH RAKESH KUMAR MAURYA Vs SANDOR LIFE SCIENCES PRIVATE LIMITED	Raj Kumar Rathore(P),	9811010286	rathore_rajkumar@y	22-09-2025
			ROOM NO 208			24-09-2025	Execution (Comm)/211/2025	REGAL PAINTS AND BRUSH PVT LTD Vs ARVIND MITTAL	Dinesh Monga(P),	9810626750	dejuris196@gmail.co	24-09-2025
41	SH. SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA										
					EX AWARD ARB 28/2025	01.09.2025	SUNDARAM FINANCE LIMITED VS MASHI UR & ORS	NITIN MEHTA	9773667288	advocate.mehtaassoci	26.08.2025	
					MISC DJ 778/2025	01.09.2025	M/S LAJ EXPORTS LTD VS GAGAN BHASIN	ABHINAV AGNIHOTRI	9200744888	abhinavagnihotri5@g	21.08.2025	
					CS(COMM) 530/2025	02.09.2025	RISHABH JAIN VS MOHD SALMAN IDREESI	KUSHAGRA GOEL	9711443294	kushagragoel1@gmail	01.09.2025	
					EX(COMM) 195/2025	03.09.2025	ANKIT JAIN VS HITESH KUMAR	DUSHYANT SISODIYA	8527734300	sisodiya_2004@redif	14.08.2025	
					CS(COMM) 536/2025	03.09.2025	HARLA JI SONS PACKAGING PVT LTD VS PADMAVATI HANDLOOM PVT LTD	JYOTI SHARMA	9310250694	jjyoti.law811@gmail.com	06.08.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EX(COMM) 197/2025	04.09.2025	VEE PEE FABRIC PVT LTD VS RESHMA GULMOHAMMAD	SAMRIDDHI	9654713565	info@kclcllp.com	29.08.2025
					CS(COMM) 541/2025	04.09.2025	HARENDER SINGH TOMAR VS IHBAS	SUDHIR KUMAR SHARMA	9811736052	sksadv4u@gmail.com	30.08.2025
					CS(COMM) 542/2025	04.09.2025	PREM PRINTERS VS M/S SHIVAM TRADING CO	ARPIT JAIN	9811595800	case.law.advocates@g	03.09.2025
					EX(COMM) 203/2025	09.09.2025	M/S NIRAJ INTENSIVE AND ANESTHESIA CARE PVT LTD VS M/S UKAR HEALTHCARE PVT LTD & ORS	R K GUPTA	9718555929	rajeshgupta.fiit@gmail	04.09.2025
					CS(COMM) 552/2025	09.09.2025	B L AGRO INDUSTRIES LTD VS VANSI EDIBLES PVT LTD	RAJESH SHARMA	9312400662	thecaltrade@gmail.co	02.09.2025
					CS(COMM) 551/2025	09.09.2025	CANARA BANK VS ADITYA KUMAR	AESHU CHAUDHARY	9711275697	eshuadvocate@gmail.	04.09.2025
					EX(COMM) 204/2025	10.09.2025	BSES YAMUNA POWER LTD VS ARMAX HEALTHCARE PVT LTD	AKASH SWAMI	9354702054	adhyaylawchambers@	09.09.2025
					CS(COMM) 556/2025	11.09.2025	KAPIL KUMAR GAUTAM VS M/S GURU CONTRACTOR	SSADDAM HUSSAIN	9650016144	asaddamhussain9654	10.09.2025
					EX(COMM) 205/2025	12.09.2025	SAROGI SUPER SALES PVT LTD VS M/S TARACHAND & SONS	VARUN BEDI	8285672608	advocatevarunbedi@	13.08.2025
					EX(COMM) 207/2025	12.09.2025	SAROGI SUPER SALES PVT LTD VS NARESH KUMAR GUPTA	VARUN BEDI	8285672608	advocatevarunbedi@	07.08.2025
					EX(COMM) 206/2025	12.09.2025	SAROGI SUPER SALES PVT LTD VS UMASHANKAR PRASAD	VARUN BEDI	8285672608	advocatevarunbedi@	13.08.2025
					EX(COMM) 208/2025	15.09.2025	ADS SPIRITS PRIVATE LTD VS RAMA OBEROI	ABHISHEK KUMAR	9899787372	advabhishek@gmail.c	04.09.2025
					EX(COMM) 35/2025	19.09.2025	AXIS BANK VS MOHIT KUMAR	OJASAVI	9811192158	shobhagupta74@gma	28.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ 832/2025	22.09.2025	Cyan Financial Solutions Pvt Ltd Vs Vivek Harivyasi	PRAKASH CHANDRA ARYA	9818119491	pcaryaadvocate@gmail	19.09.2025
					CS(COMM) 568/2025	22.09.2025	SANJEEV KUMAR BHARDWAJ PROP OF M/S KC TUBEWELL ENGINEER VS M/S NKG INFRASTRUCTURE LTD	ATUL SINGH	9568808835	stssindiaandassociates	
					MISC DJ 836/2025	23.09.2025	DEEPAK VS M/S AMO MOBILITY	SANJAY GUPTA	9810262231	toshima2612@gmail	20.09.2025
					MISC DJ 837/2025	23.09.2025	SAROJ DEVI GOYAL VS GTL INFRASTRUCTURE	SANJAY GUPTA	9810262231	toshima2612@gmail	20.09.2025
					CS(COMM) 572/2025	24.09.2025	STATE BANK OF INDIA VS REKHA SHARAMA & ANR	SIDDHARTH BHARDWAJ	9810021846	sagarandsagar@livwe	23.09.2025
					EX(COMM) 213/2025	27.09.2025	SHREE BHAGWATI TEXTILES VS BELA CREATIONS PVT LTD	CHAUDHARY RAVINDER SINGH	9654990349	adv.ravinder.singh@g	24.09.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM- 04)	SHAHDARA	C. No. 304								
				COMMERCIAL	CS (COMM)/529/2025	HAMILTON MEDICAL AG Vs Sanjay Saproo	Atul Nagarajan(P),	011-41636080	atul@atulnagarajan	01.09.2025	
			C. No. 304	COMMERCIAL	CS (COMM)/531/2025	Rishabh Jain vs Mohd Asad	Kushagra Goel	9711443294	goellawoffices@gm	02.09.2025	
				COMMERCIAL	CS (COMM)/532/2025	M/S PCC Sales LLP vs M/S Shi Shyam Textile	Arpit Jain	9811595800	arpitjain2099@gm	2.09.2025	
				COMMERCIAL	Execution (Comm)/191/2025	SARAOGI SUPER SALED PVT LTD Vs CHINTU TUTEJA	VARUN BEDI(P),	8285672608	advocatevarunbedi @gmail.com	2.09.2025	
				COMMERCIAL	Execution (Comm)/192/2025	SARAOGI SUPER SALES PVT LTD Vs RAKESH KUMAR	VARUN BEDI(P),	8285672608	advocatevarunbedi @gmail.com	2.09.2025	
				COMMERCIAL	Execution (Comm)/193/2025	SALES PVT LTD Vs MANOJ KEJRIWALA PROP OF SHYAM COLLECTION	VARUN BEDI(P),	8285672608	advocatevarunbedi @gmail.com	2.09.2025	
				COMMERCIAL	Execution (Comm)/194/2025	SALES PVT LTD Vs VIKRAM KUMAR PROP KEJRIWAL H/L UDAKISHUNGANJ	VARUN BEDI(P),	8285672608	advocatevarunbedi @gmail.com	2.09.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING
				COMMERCIAL	CS (COMM)/537/2025	Shri. Vinesh Jain Vs Shri. Neeraj Jain	O.P Aggarwal		9899695533	-		03.09.2025
				COMMERCIAL	OMP (I) (COMM) 81/2025	M/S Ved Prakash Mithal and Sons Vs Municipal Corporation of Delhi	Amit Punj		9810524966	amit.punj@yahoo.		03.09.2025
				COMMERCIAL	EX (Comm.)/199/2025	Formerly known as MAPS Creation Private Limited Vs Santosh Das Devang Vaishnav	KAUSIK CHATTERJEE		9654713565	Info@kclellp.com		04.09.2025
				COMMERCIAL	EX (Comm.)/198/2025	Formerly known as MAPS Creation Private Limited Vs Suraj Kumar Shaw	KAUSIK CHATTERJEE		9654713565	info@kclellp.com		04.09.2025
				COMMERCIAL	CS (COMM)/546/2025	PNB Vs SH. GURUCHARAN SINGH GULATI PROP OF GULATI AUTO IMPEX	SAYAK BANDYOPADHYAY & PALLAVI NIRMAL		9971021305	sayak.law@gmail.c		06.09.2025
				COMMERCIAL	CS (COMM)/553/2025	SHRI BRIJESH GUPTA Vs SH. ALTAF HUSSAIN	NEERAJ KUMAR SHAH		9818606997	advneerajshah@gn		09.09.2025
				COMMERCIAL	CS (COMM)/555/2025	Vijay Kumar Vs Jai Bhagwan Saini and Ankit Saini P.v.t L.t.d	SUMAN DEVI		9953809991	sumanadvocate475		10.09.2025
				COMMERCIAL	CS (COMM)/560/2025	Jai Bajrangi Textile Vs MRS. USHA DEVI	GAURAV SHARMA		9811695953	-		15.09.2025
				COMMERCIAL	CS (COMM)/559/2025	SANJEEV SINGHAL Vs VIJAY KUMAR SHARMA	S.P SINGH & ISHU KUMAR		9582366477	advocaterajputikr@		15.09.2025
				COMMERCIAL	CS (COMM)/563/2025	NAMAN JAIN Vs FARMAN	PIYUSH KATYAL		8700925528	piyushkatyal198@g		17.09.2025
				COMMERCIAL	MISC DJ/ 838/2025	NIRMALA JAIN VS BABITA SETHIA	H. REHMAN		9811238749	rehmanadv@gmail		23.09.2025
				COMMERCIAL	Ex. - Award by Arb./36/2025	KOTAK MAHINDRA PRIME LTD. VS MONU SHARMA	AMIT KUMAR SINHA		9990659331	kmpspartner@gma		23.09.2025
				COMMERCIAL	CS (COMM)/573/2025	PROP OF M/S RAJ CHEMICAL CO. Vs M/S CONTINOUS DYEING AND PRINTING MILLS	PARAS MANCHANDA		9910994357	parasmanchanda91		24.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF FILING
				COMMERCIAL	EX Award Arb./39/2025	KOTAK MAHINDRA PRIME LTD. Vs MOHD AKHTER	SAGAR MISHRA	7053284188	sagarmishra2490@	25.09.2025	
				COMMERCIAL	EX Award Arb./38/2025	KOTAK MAHINDRA PRIME LTD. VS ARUN SHARMA & ANR	SAGAR MISHRA	7053284188	sagarmishra2490@	25.09.2025	
				COMMERCIAL	EX Award Arb./37/2025	KOTAK MAHINDRA PRIME LTD. VS NARGIS BEGUM	SAGAR MISHRA	7053284188	sagarmishra2490@	25.09.2025	
				COMMERCIAL	CS (COMM)/574/2025	STATE BANK OF INDIA Vs SHRI MAHENDER KUMAR MINNI	KHUSHHAL MOHAL	9868577284	kmohal@rediffmail	26.09.2025	
				COMMERCIAL	CS (COMM)/575/2025	APOLLO PIPES LIMITED VS ADVANCE INDIA PLASTIC INDUSTRIES & ORS	SHRIHAR TRIPATHI	9548888420	legal@boostip.in	26.09.2025	
				COMMERCIAL	Ex - Award by Arb/40/2025	UGRO CAPITAL LTD Vs RAMYA POLYMERS AND ORS	BALRAJ GAUTAM(P),	8130224461	adv.bgautam@gm all.com	26.09.2025	
				COMMERCIAL	CS (COMM)/578/2025	SUMIT SAINI VS SANJAY KUMAR	NEELAM MALIK	7303296156	neelam.malik8512@	27.09.2025	
				COMMERCIAL	CS (COMM)/577/2025	FARHAN SHAIKH Vs MOHIT BUDHI RAJA	JAYANT KUMAR(P),	9654425878	Jayant Kumar	27.09.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
43	MS. AGARWAL DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil			M/S RAM BILAS GOBIND KUMAR Vs M/S SANGHVI BEAUTY AND TECHNOLOGIES PVT LTD	Anilkumar rana(P),	9811141698	anil.rana2020@yahoo.com	05-01-2026
					CS (COMM)/617/2025	01-09-2025					
					CS (COMM)/620/2025	01-09-2025	UNION BANK OF INDIA Vs PATAMU RANJIT PATRA	Subhash Kumar Jha(P),	9810840045	skjhaassociates@yahoo.com	13-10-2025
					CS (COMM)/618/2025	01-09-2025	Tanuj Kalra Vs Prima Fashion Global Pvt Ltd	ABHISHEK GUPTA(P),	9999915051	abhishekg86@gmail.com	29-10-2025
					CS (COMM)/619/2025	01-09-2025	M/S AMBA SAFETY Vs SANTOSH KUMAR SINGH	HARSH GOYAL(P),	99537 06868	goyal.harsh345@gmail.com	18-03-2026
					CS (COMM)/622/2025	02-09-2025	State Bank of India Vs Bhupendra	Siddharth(P),	9643524909	adv.siddharth311992@gmail.com	23-03-2026
					CS (COMM)/623/2025	02-09-2025	UNION BANK OF INDIA Vs Surendar Kumar	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	16-03-2026
					CS (COMM)/625/2025	03-09-2025	Mahesh Chand Vs FUTURE INFO EDGE PVT LTD	ANKUR CHAWLA(P),	8860802311	CASADV2000(a)GM AIL.COM	26-03-2026
					CS (COMM)/631/2025	08-09-2025	Ashish Gupta Vs Lachi Devi	Dr Anil Kumar Gupta(P),	9811449124	Ilfofdelhi@gmail.com	01-11-2025
					CS (COMM)/636/2025	09-09-2025	M/s Absound Overseas Through SPA Bimal Kishore Sharma Vs M/s Ridhi Construction	Puneet Kumar(P),	9718302748	agochiya2000@gmail.com	17-01-2026
					CS (COMM)/633/2025	09-09-2025	M/S Shivalik Enterprises Vs PINGTELEMATICS PVT LTD	Bhawna Jain(P),	9810905600	bhawnaadv.17@gmail.com	29-01-2026
					CS (COMM)/634/2025	09-09-2025	UNION BANK OF INDIA Vs Ravi Shankar and Anr	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	06-10-2025
					CS (COMM)/635/2025	09-09-2025	UNION BANK OF INDIA Vs Vansh Chauhan and Anr	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	06-10-2025
					CS (COMM)/643/2025	10-09-2025	Ms Niti Gupta Vs M/s Osho Industries Ltd	ACHIN MITTAL(P),	9811112729	achin.mittal13@gmail.com	18-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/644/2025	11-09-2025	M/S SWIFT SECURITAS PVT LTD Vs M/S CAPITAL RETAIL PVT LTD	SUMAN KUMAR SINGH(P),	9540649131	advocatesuman82@g mail.com	01-11-2025
					CS (COMM)/647/2025	12-09-2025	Kia Ora Enterprises Pvt Ltd Vs Agri Junction One stop Shop	Sumesh Goyal(P),	8585981369	adv.sumeshgoyal@g mail.com	06-04-2026
					CS (COMM)/648/2025	15-09-2025	ANL KUMAR SHARMA Vs SUBHASH CHAND	GURUSHARAN SINGH(P),	9212647610	gurusharansingh761	13-10-2025
					CS (COMM)/650/2025	15-09-2025	M/S GOYAL CHEMICALS Vs M/S JAANH CNP INDIA PVT LTD	Rajeev Bansal(P),	8377998979	acquitylawassociates @gmail.com	30-03-2026
					CS (COMM)/651/2025	15-09-2025	VINOD KUMAR GUPTA Vs SAVALRAM PARAKAJI RAJPUROHIT	Rakesh Kumar(P),	9711771000	rakesh.advocatel8@g mail.com	07-04-2026
					CS (COMM)/649/2025	15-09-2025	TCS MARKETING Vs CHIRAG THAKKAR PROPRIETOR M/S MATRU ENTERPRISES	Vagisha Kochar(P),	9811126281	vagishakochar@gmail .com	26-03-2026
					CS (COMM)/654/2025	18-09-2025	MANASH LIFESTYLE PVT LTD Vs AMARDEEP SINGH	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkuinhar. com	08-10-2025
					CS (COMM)/655/2025	18-09-2025	NICHOLAS HEALTHCARE LTD Vs Sandeep Kondiba Dhobale	Bhawna Jain(P),	9810905600	bhawnaadv.! 7(@email.com	07-04-2026
					CS (COMM)/659/2025	19-09-2025	VINIT KUMAR CHHAJER Vs OXYM CRAFT PVT LTD	VIJAY KUMAR AGGARWAL(P),	9350318555	vijayagg1962@yah	15-11-2025
					CS (COMM)/658/2025	19-09-2025	BALA THROUGH HER DULY CONSTITUTED ATTORNEY MR SUBE SINGH HANSIWAL Vs ANKUR JAIN	SUNIL SINGH(P),			19-11-2025
					CS (COMM)/657/2025	19-09-2025	Rajesh Sharma Vs HDFC ERGO GENERAL INSURANCE CO LTD	Mohit Kumar(P),	8430030132	rajatpathyan! @gmail.com	15-11-2025
					CS (COMM)/665/2025	20-09-2025	PVT LTD AND ANOTHER Vs M/S ECOSURE PULMOLDING TECHNOLOGIES LTD AND OTHERS	SHASHAANK SHARMA(P),	9990951154	advocatehariprakash	29-11-2025
					CS (COMM)/664/2025	20-09-2025	M/S ASSAM BROOM PACKERS Vs NARESH TRADING COMPANY	GAUTAM SINGH(P),	9810025038	luthrasids@gmaiLco m	28-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/663/2025	20-09-2025	M/s Mohraj Food Services Pvt Ltd Vs Pradeep Khari	Maneesh Gumber(P),	9911315304	ascentlawfirm@gmail	13-10-2025
					CS (COMM)/667/2025	22-09-2025	RELAXO FOOTWEARS LIMITED Vs VIKAS KHANNA	MUKESH KUMAR JHA(P),	9818149569	ADVMKJHA@GMAIL.COM	18-10-2025
					CS (COMM)/668/2025	22-09-2025	SHREENATH ENTERPRISES Vs FAMILY FOOTWEAR AND ORS	DIVYANSHU(P) ,	9711112752	unitedmark@united	29-10-2025
					CS (COMM)/669/2025	22-09-2025	IDBI BANK LTD Vs VIJAY KUMAR AND ANR	Vivek Kumar(P),	9811867703	kumarvivekadv@gmail.com	30-03-2026
					CS (COMM)/672/2025	23-09-2025	SHREENATH ENTERPRISES Vs FAMILY FOOTWEAR AND ORS	DIVYANSHU(P) ,	9711112752	unitedmark@united	25-10-2025
					CS (COMM)/675/2025	24-09-2025	Punjab National Bank Vs Amit Kumar Jha	ANJALI NEHRA(P),	9312520717	sharmasudesh590@	18-10-2025
					CS (COMM)/683/2025	27-09-2025	NEMA KULFI GAJAK AND FALUDA Vs PARV MUKESH NEEMA	MOHIT SHARMA(P),	7869279052	ankur@beinlegalllp.com	08-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
44	SH.VINOD YADAV	NORTH- WEST	205	Civil	CS(Comm.)/621/25	01.09.25	Vivek Travels (P) Ltd. Vs. National Insurance	Amit Kr. Maihan	9871897844	savlawassociate@v	27.08.25
					CS(Comm.)/624/25	02.09.25	IDBI Bank Ltd. Vs. Ashish Overseas	V.K Singh & Co.	9811867703	kumarvivekadv@gn	19.08.25
					CS(Comm.)/626/25	03.09.25	Ambika Footwear (P) Ltd. Vs. Randheer Kr.	Trustlex Law Firm	8800384404	trustlexlawfirm@gn	30.08.25
					CS(Comm.)/627/25	03.09.25	IDBI Bank Ltd. Vs. Vishal Jain	V.K Singh	9811867703	kumarvivekadv@gn	26.08.25
					CS(Comm.)/628/25	03.09.25	Jitin Narang Vs. Ashok Maggo	Maninderjeet Singh	9899989911	adv.maninderjeetsin	28.08.25
					CS(Comm.)/629/25	04.09.25	PNB Vs. Shyam Lal Veerwani	M.L Meena	9868501599	mlmeenadci@gmail	29.08.25
					CS(Comm.)/630/25	04.09.25	M/s Vihaan Organics Vs. Sheeraj Protects (P) Ltd.	Arun Khatri	9811821180	arunkhatrilawyer@	30.08.25
					CS(Comm.)/632/25	08.09.25	Harish Kumar Vs. Ravi Bhushan	N.K Verma	9643517980	adv.nkverma@gmai	29.08.25
					CS(Comm.)/637/25	09.09.25	Canara Bank Vs. Jitender Sharma	Sanjeev Chopra	971142200	chopra6791@gmail	27.08.25
					CS(Comm.)/638/25	09.09.25	Canara Bank Vs. Avneesh Kr. Sharma	Sanjeev Chopra	971142200	chopra6791@gmail	01.09.25
					CS(Comm.)/639/25	09.09.25	Nitin Kr. Vs. Silver Arrow Cargo (P) Ltd.	Gautam Mittal	9716662233	gauravmittal077@g	03.09.25
					CS(Comm.)/640/25	09.09.25	Union Bank of India Vs. Amit Batra	Deepa Gupta	9312292558	deepagupta@gmail	30.08.25
					CS(Comm.)/641/25	09.09.25	Dinesh Goyal Vs. Silver Arrow Cargo (P) Ltd.	Gautam Mittal	9716662233	gauravmittal077@g	03.09.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/642/25	09.09.25	Union Bank of India Vs. Vinod Kr.	Deepa Gupta	9312292558	deepagupta@gmail.	30.08.25
					CS(Comm.)/645/25	11.09.25	Ashok Kr. Soni Vs. Prempal	Ravi Tikania	9910362379	rktikania21@gmail.	03.09.25
					CS(Comm.)/646/25	11.09.25	M/s Nitin Plastic Vs. PING Telematics (P) Ltd.	Bhawna Jain	9810905600	Bhawna.Adv.17@g	01.09.25
					CS(Comm.)/652/25	17.09.25	N.E Impex (P) Ltd. Vs. Earth Eco. Solutions (P) Ltd.	Vishal Garg & Associates	9810171302	adv.vishalgarg@gm	29.08.25
					CS(Comm.)/653/25	17.09.25	Union Bank of India Vs. Rakesh Devi	Deepa Gupta	9312292558	deepagupta@gmail.	11.09.25
					CS(Comm.)/656/25	18.09.25	SBI Vs. Anil (Sepoy)	Ms. S.Sood	98117836067	msssoodadvocate@	06.06.25
					CS(Comm.)/660/25	19.09.25	Levi Strauss & Co. Vs. Ashok Kr.	Pramod Kr. Singh	9810481016	mail@thelegist.com	12.09.25
					CS(Comm.)/661/25	19.09.25	Levi Strauss & Co. Vs. Ashok Kr.	Pramod Kr. Singh	9810481016	mail@thelegist.com	12.09.25
					CS(Comm.)/662/25	19.09.25	Sunil Agarwal Vs. Yash Industries	Lakshay Mangla	8178629988	lakshaymanglaadv@	02.09.25
					CS(Comm.)/666/25	20.09.25	Ankita Singh Vs. Deeksha Rawat	Himanshu Dutt	7011586928	himanshuduttadv@	18.09.25
					CS(Comm.)/670/25	22.09.25	IDBI Bank Ltd. Vs. Suhail Anwar	V.K Singh	9811868677	kumarvivekadv@gm	19.09.25
					CS(Comm.)/671/25	22.09.25	Siddharth Gupta Vs. SSI Contractors (P) Ltd.	Vijaya Laxmi Mewara	9717172611	panditmewara@gm	01.09.25
					CS(Comm.)/673/25	23.09.25	Union Bank of India Vs. Mrs. Ruchi	Deepa Gupta	9312292558	deepagupta@gmail.	19.09.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/674/25	23.09.25	Plentlous Pharmaceutical Ltd. Vs. Ashfaq Ali Khan	Gurbir Singh Charya	9599195495	gurbircharya@gmail	02.09.25
					CS(Comm.)/676/25	24.09.25	Oswal Poly Chem Vs. Paltech Cooling Towers & Equipment Ltd. & Anr.	Vijendra Kr.	9811669755	vijendrasuryan@gmail	10.09.25
					CS(Comm.)/677/25	24.09.25	Cogoport(P) Ltd. Vs. In & Out Business Solutions	Uday Kr.	8882303942	advudaykumar@gmail	16.09.25
					CS(Comm.)/678/25	25.09.25	Rohit jethani Vs. Aditya Birla Health Insurance Co. Ltd.	Sharad Chandra	9811454877	schandradvocate@gmail	18.09.25
					CS(Comm.)/679/25	26.09.25	Gulzar Ahmad Vs. Laxmi Kant Mishra	J.K Srivastava	9891210660	jksrivastava16@yahoo	20.09.25
					CS(Comm.)/680/25	26.09.25	Ajit Industries Vs. Matesh Jaiswal	Kartik Dabas & Yugansh Sharma	9868414528	advocatekartikdabas	20.03.25
					CS(Comm.)/681/25	26.09.25	Dr. Saritha Shamsunder Vs. SBI	Manmeet Kaur Sareen	8800624624	manmeet@mkslaw	25.09.25
					CS(Comm.)/684/25	27.09.25	Bank of Baroda Vs. Mausmi Kar	Sharma Associates	9650501903	advhoneysharma28	22.09.25
					CS(Comm.)/685/25	27.09.25	M/s Shiva Garments Vs. Apshara Garments	Mohit Thakur	8468951743	mohitthakur816@gmail	23.09.25
					CS(Comm.)/686/25	27.09.25	Mohit Sharma Vs. Sanyam Shivhare	Anil Kr. Sahu	9810134793	ALLIPCARE@GM	23.09.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH									
			307	Civil	-		-	-	s	-	
					Execution (Comm.)/208/2025	01-09-2025	LS CABLE INDIA PVT LTD Vs MATRIXINDIA POWER SOLUTION PRIVATE LIMITED	Bindra Rana(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/39/2025	02-09-2025	Axis Bank Ltd Vs S. S CARRYING CORP	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/40/2025	02-09-2025	Axis Bank Ltd Vs RANVEER KUMAR DAS	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/41/2025	02-09-2025	M/S Luri Water System India Pvt Ltd Vs M/S National Projects Constructions Corporation Ltd	Tushar Parashar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/209/2025	02-09-2025	M/S TOYSONS INDIA Vs MAYASHEEL RETAIL INDIA LIMITED	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/42/2025	03-09-2025	Kotak Mahindra Prime Ltd Vs SHIVANI	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/211/2025	03-09-2025	NITESH KUMAR JHA Vs M/S RHINOCEROS EQUIPMENTS PVT LTD	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/212/2025	03-09-2025	PUNJAB NATIONAL BANK Vs MANOJ KUMAR	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/213/2025	03-09-2025	PUNJAB NATIONAL BANK Vs M/sJ MOHAN ENTERPRISES	S JAISWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/214/2025	03-09-2025	PUNJAB NATIONAL BANK Vs MONICA MAGOTRA	rajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/215/2025	04-09-2025	union bank of india Vs Simranjit Kaur	rajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/216/2025	04-09-2025	Union Bank of India Vs Ashish Awasthi	rajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/217/2025	04-09-2025	Union Bank of India Vs Kuldeep Kaur Dhanjal	rajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/218/2025	04-09-2025	Union Bank of India Vs Luks and Lyks	rajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/219/2025	04-09-2025	Union Bank of India Vs Willson	rajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/220/2025	04-09-2025	Union Bank of India Vs Dolly Sharma	rajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/221/2025	04-09-2025	Union Bank of India Vs Devender Singh	rajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/222/2025	04-09-2025	Union Bank of India Vs Ashwani Kumar Sharma and Anr	Varun Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/223/2025	04-09-2025	Q - Factor Finance And Investments Pvt Ltd Vs Suresh and Anr	rajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/224/2025	04-09-2025	Union Bank of India Vs Sunita Benjamin	rajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/603/2025	04-09-2025	M/S VARDHAMAN INOX Vs RAM MILAN PAL	rajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/227/2025	06-09-2025	UNION BANK OF INDIA Vs RAJEEV KUMAR	JITENDER KUMAR KRANTI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/228/2025	06-09-2025	UNION BANK OF INDIA Vs Shruti Benjamin	ANSHUMAN SRIVASTAVA(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/229/2025	06-09-2025	UNION BANK OF INDIA Vs INDU TOMAR	vishnu sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/230/2025	06-09-2025	IDBI BANK LTD Vs Neeraj Tomar	JITENDER KUMAR KRANTI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/231/2025	06-09-2025	IDBI BANK LTD Vs Kamal Chopra		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/232/2025	06-09-2025	M/S Jai Vaishno Fruit Company Vs Dinesh Yadav	Varun Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/233/2025	06-09-2025	ROYAL SYNTHESIS Vs NIRMAL TRADING COMPANY	Ankit Dang(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/606/2025	06-09-2025	BANK OF INDIA Vs SEEMA	rajnish kumar banyal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/607/2025	06-09-2025	CANARA BANK Vs MANISH KUMAR MEENA	MOHINDER PAL SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/608/2025	06-09-2025	M/S UNITECH MATERIAL HANDLING Vs M/S ASHIANA ISPAT LTD	Hardik Gogia(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/609/2025	08-09-2025	BANK OF INDIA Vs SANSKAR BHATEJA	Ritu Rana(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1438/2025	08-09-2025	RAM PRASHAD GARG Vs RAM PATI SHRI KRISHAN AND SONS	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/235/2025	09-09-2025	SUNIL AGGARWAL Vs SAURAV GERA	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/616/2025	09-09-2025	M/s Dev Bhumi Cold Chain Private Limited Vs YS Fruit Co Through its Proprietor Vasimbhai Idrishbhai Vhora	NARENDER SINGH SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/617/2025	09-09-2025	bank of baroda Vs GEETA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/44/2025	10-09-2025	KOTAK MAHINDRA PRIME LTD Vs HITESH SHARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/302/2025	10-09-2025	SHRIRAM FINANCE LIMITED Vs RANJEET	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/303/2025	10-09-2025	SHRIRAM FINANCE LIMITED Vs HARMEEN GHAI	Anil Dutt Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/236/2025	11-09-2025	Suresh Kumar and company Impex Pvt. Ltd Vs Amyra Trading	Siddharth(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/305/2025	11-09-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KESHAV NANDAN	SWATI SWATI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/308/2025	11-09-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs ASHISH KUMAR	amarendra kumar dubey(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/309/2025	11-09-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHATRUHAN B	Manish Malik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/620/2025	11-09-2025	Ram Binay Mehta Vs M/S One Or Eights Architects and Engineers	Ravi Shankar Garg(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/237/2025	12-09-2025	MANISH KUMAR AGGARWAL Vs M/S SAHARSH INTERNATIONAL	Ravi Shankar Garg(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/621/2025	12-09-2025	NITIN ARORA Vs ADARSH RAJ	vipin tripathi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/622/2025	12-09-2025	M/S MEGATECH INTERNATIONAL Vs M/S ATLAS CYCLE PVT LTD	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/623/2025	12-09-2025	State Bank of India Vs Jagdev	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/1450/2025	12-09-2025	Vinod Sukhani Vs Manjeet Singh (HUF)	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/239/2025	15-09-2025	PRITHVI RAJ BANSAL Vs KIRAN LUTHRA	Deepak Yadav(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/240/2025	15-09-2025	Anshul Jain Vs Nitesh Sareen	Pranav Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/241/2025	15-09-2025	Robin Kumar Jaiswal Vs Kamal Sharma	RAJESH GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/311/2025	15-09-2025	IDFC First Bank Ltd. Vs SUKHWINDER SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/312/2025	15-09-2025	IDFC First Bank Ltd. Vs SARABJEET SINGH	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/313/2025	15-09-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs ANJANI KUMAR PANDEY	MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/242/2025	16-09-2025	Vishambar Dayal Aggarwal Vs Sushma Sales Corporation	MUKESH AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/314/2025	16-09-2025	M/S SWARAJ ENTERPRISES Vs MOHAMMAD SALMAN	Sriballabh Sharan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/315/2025	16-09-2025	IDFC First Bank Ltd. Vs AVTAR SINGH	AMIT KUMAR SINHA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/316/2025	16-09-2025	SHRIRAM FINANCE LIMITED Vs Himanshu Uppal	PANKAJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/628/2025	16-09-2025	SUPREME INDUSTRIES LIMITED Vs SUPREME PLASTIC INDUSTRIES	Jaspreet Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/629/2025	16-09-2025	DR. RAJESH KUMAR GUPTA Vs SURESH KUMAR GOEL	Varun Dhingra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/630/2025	16-09-2025	MNG Freight Services Private Limited Vs Franco India Agro Tech and Services Pvt. Ltd	Pranav Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Ex.Comm - Award by Arb.Comm/48/2025	17-09-2025	KOTAK MAHINDRA BANK Vs VISHAL KUMAR	PANKAJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/244/2025	17-09-2025	Satin Finserv Ltd Vs SAGAR KUMAR	Saurabh Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/245/2025	17-09-2025	SATIN FINSERV LTD. Vs RAHISU	pulkit mittal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/246/2025	17-09-2025	MS VINAYAK FUELS Vs MS VEENA TRANS SOLUTIONS INDIA PRIVATE LIMITED AND ORS	Abdullah shahid(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/635/2025	17-09-2025	Auto Logistic India Vs The Oriental Insurance Co Ltd	Varun Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/636/2025	17-09-2025	MANOJ GOYAL Vs NARESH GUPTA	C P RAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/637/2025	17-09-2025	SUPREME INDUSTRIES LTD. Vs SHIVAM ENTERPRISES	C P RAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/1461/2025	17-09-2025	M/S REAYANSH TRANSMISSION PRODUCTS Vs M/S ACCORD ELECTRO POWER PVT LTD	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1462/2025	17-09-2025	TECHNO PRIME RMC PVT LTD Vs JAI SHIVA INFRA PROJECT PVT LTD	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Misc Ex/10/2025	18-09-2025	VASU POLYMERS Vs J K FLEXIBLE	Hemant Choudhary(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Misc Ex/11/2025	18-09-2025	VASU POLYMERS Vs R S PRINTING AND PACKAGING	SCHITRA MALHOTRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/247/2025	18-09-2025	OMKARA TRANSPORT PVT LTD Vs PHUAR AGROTECH	Anil Kumar Mishra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/638/2025	18-09-2025	Ramesh Jain Vs Saini Udyog private Limited	Deepak Yadav(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1464/2025	18-09-2025	MANISH PARWANI Vs L VENKA FOODS PVT LTD	Sarvajeet Thakur(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/1465/2025	18-09-2025	L VENKA FOODS PVT LTD Vs MANISH PARWANI	CHITRA MALHOTRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/25/2025	19-09-2025	TOPLINE SOLUTIONS PVT LTD Vs RAM KISHAN SHARMA	Mukul Rawal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/325/2025	19-09-2025	IDFC First Bank Ltd. Vs MOHD IRFAN	BANISH BHARDWAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/326/2025	19-09-2025	SHRIRAM FINANCE LIMITED Vs TUSHAR BUILDING MATERIAL AND CEMENT STORE	HARISH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/327/2025	19-09-2025	M/S SWARAJ ENTERPRISES Vs AMIR ALI	ROHIT KUMAR GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/641/2025	19-09-2025	CANARA BANK Vs PUNEET ARORA	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/642/2025	19-09-2025	MOHD UMAR alias HAJI MAMMA Vs ASGAR ALI	Bharat Bhushan Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/645/2025	22-09-2025	THE DREAM KATCHERS Vs Omaxe World Street Private Limited	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/646/2025	23-09-2025	KARTIK GUPTA Vs CHITRASEN SINGH	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/647/2025	23-09-2025	CANARA BANK Vs PRIYA BAGGA	shubham sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/331/2025	24-09-2025	SHRIRAM FINANCE LIMITED Vs DHARAM PAL	NARENDER KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/651/2025	24-09-2025	M/S SUDERSHAN STEEL Vs SEIKO PLAST MACHINES PRIVATE LIMITE	Ajit Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/652/2025	24-09-2025	INDIAN BANK Vs M/S KUMAR ENTERPRISES	SHIV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1513/2025	24-09-2025	JUPITOR POLYTEX INDIA PVT. LTD Vs ANJU GUPTA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/1515/2025	24-09-2025	Gaurav Sapra Vs Bhajanpura CO.OP Society U/T Society Ltd	Deepak Yadav(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/334/2025	25-09-2025	SHRI RAM FINANCE LTD. Vs MOHIT	Pranav Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/335/2025	25-09-2025	SHRI RAM FINANCE LTD. Vs Salman Khan	RAJESH GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/659/2025	25-09-2025	Gaurav Jain Vs Pankaj Gupta	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/660/2025	26-09-2025	M/S SHIV SHAKTI ENTERPRISES Vs M/S GIRIRAJ ENTERPRISES AND M/S NAPAR INDUSTRIES	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/661/2025	26-09-2025	M/S SHASHI ENTERPRISES Vs M/S BANSAL PAPER MART AND ANR.		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/253/2025	27-09-2025	SHAGUN FURNITURE Vs DINESH BHARDWAJ	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
									NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/662/2025	27-09-2025	Ankur Paints and Inks Private Limited Vs Rohit Verma	PARAS AGGARWAL(P).			
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH									
			303	Civil	CS (COMM.)/612/2025		PUNJAB NATIONAL BANK Vs Dinesh Sharma	Advocate-DEVANSH GUPTA	not mentioned in e filing portal	not mentioned in e filing portal	
							Axis Bank Ltd Vs BEDI TRADING COMPANY	MAYANK MAHAJAN	not mentioned in e filing portal	not mentioned in e filing portal	
							M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs Vinod	Mahender Singh	not mentioned in e filing portal	not mentioned in e filing portal	
							UNION BANK OF INDIA Vs SANJEEV	Subhash Kumar Jha	not mentioned in e filing portal	not mentioned in e filing portal	
							M/S COAST TO COAST DESIGNS LTD Vs ABHISHEKH KHANIJA	Jitender Gahlyan	not mentioned in e filing portal	not mentioned in e filing portal	
							SHRIRAM FINANCE LTD Vs YOGESH NAGAR	Sunny Arora	not mentioned in e filing portal	not mentioned in e filing portal	
					OMP (I) (COMM.)/298/2025						

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING
					OMP (I) (COMM.)/299/2025	SHRIRAM LTD Vs LALIT	03-09-2025	Sunny Arora	not mentioned in e filing portal	not mentioned in e filing portal	
					CS (COMM.)/604/2025	Indian Bank Vs Mukesh	03-09-2025	BANISH BHARDWAJ	not mentioned in e filing portal	not mentioned in e filing portal	
					Execution (Comm.)/225/2025	union bank of india Vs sandeep sharma	04-09-2025	rajiv kumar	not mentioned in e filing portal	not mentioned in e filing portal	
					Execution (Comm.)/226/2025	MANISH FLAVOURS PVT LTD Vs PINKI SOLANKI	04-09-2025	swati	not mentioned in e filing portal	not mentioned in e filing portal	
					CS (COMM.)/605/2025	PUNJAB NATIONAL BANK Vs TANYA JAISWAL	04-09-2025	PARAS AGGARWAL	not mentioned in e filing portal	not mentioned in e filing portal	
					Execution (Comm.)/234/2025	UNION BANK OF INDIA Vs virender singh	06-09-2025	rajiv kumar	not mentioned in e filing portal	not mentioned in e filing portal	
					CS (COMM.)/613/2025	AYUSH TRADERS Vs M/S SAWERA TRADERS	06-09-2025	ANUJ KUMAR SHARMA	not mentioned in e filing portal	not mentioned in e filing portal	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E-	FILING
					CS (COMM.)/614/2025	BANK OF INDIA Vs SURAJ KUMAR	06-09-2025	Varun Sharma	not mentioned in e filing portal	not mentioned in e filing portal	
					CS (COMM.)/615/2025	UNION BANK OF INDIA Vs ABHISHEK SACHDEVA PROP OM ASSOCIATES	06-09-2025	Varun Sharma	not mentioned in e filing portal	not mentioned in e filing portal	
					CS (COMM.)/618/2025	Shammi Agarwal Vs M/s Yess Retail LLP	09-09-2025	SACHIN KUMAR JAIN	not mentioned in e filing portal	not mentioned in e filing portal	
					Ex.Comm - Award by Arb.Con	Kotak Mahindra Prime Ltd Vs AVTAR SINGH	10-09-2025	Sunny Arora	not mentioned in e filing portal	not mentioned in e filing portal	
					Ex.Comm - Award by Arb.Con	Kotak Mahindra Prime Ltd Vs PARVEEN KUMAR	10-09-2025	Sunny Arora	not mentioned in e filing portal	not mentioned in e filing portal	
					OMP (I) (COMM.)/304/2025	Shriram Finance Limited Vs TARUN KATARTIA	10-09-2025	Sunny Arora	not mentioned in e filing portal	not mentioned in e filing portal	
					CS (COMM.)/619/2025	S M ENTERPRISES THROUGH ITS PROPRIETOR AAYUSH BANSAL Vs M/S HOUSE OF FITNESS PVT LTD	10-09-2025	Mehak Gupta	not mentioned in e filing portal	not mentioned in e filing portal	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILID	DATE OF E- FILING
					OMP (I) (COMM.)/306/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs VIVEK JAISWAL	11-09-2025	RAJESH JANGRA	not mentioned in e filing portal	not mentioned in e filing portal	
					OMP (I) (COMM.)/307/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs AMAR SINGH	11-09-2025	RAJESH JANGRA	not mentioned in e filing portal	not mentioned in e filing portal	
					Execution (Comm.)/238/2025	RAKESH KUMAR KAPOOR Vs SARIKA NARULA	12-09-2025	JAVED ALI	not mentioned in e filing portal	not mentioned in e filing portal	
					CS (COMM.)/624/2025	Reebok International Ltd Vs Ashok Kumar Unknown	12-09-2025	aastha sharma	not mentioned in e filing portal	not mentioned in e filing portal	
					CS (COMM.)/625/2025	adidas AG Vs Ashok Kumar Unknown	12-09-2025	aastha sharma	not mentioned in e filing portal	not mentioned in e filing portal	
					CS (COMM.)/626/2025	MEGATECH INTERNATIONAL Vs SHRI SHYAM BEVERAGES	12-09-2025	amarendra kumar dubey	not mentioned in e filing portal	not mentioned in e filing portal	
					OMP (I) (COMM.)/310/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KUMARA MIRGAN	15-09-2025	RAJESH JANGRA	not mentioned in e filing portal	not mentioned in e filing portal	

[illegible]

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING	
							TOYOTA FINANCE SERVICE INDIA LTD Vs MOHAMMAD FARID		RAJESH JANGRA	not mentioned in e filing portal	not mentioned in e filing portal
					OMP (I) (COMM.)/322/2025	16-09-2025					
							TOYOTA FINANCE SERVICE INDIA LTD Vs DINESH TIGGA		RAJESH JANGRA	not mentioned in e filing portal	not mentioned in e filing portal
					OMP (I) (COMM.)/323/2025	16-09-2025					
							MITTAL CHEMPLAST PVT LTD Vs M S Comfort International AND ORS		BANKE BIHARI SHARMA	not mentioned in e filing portal	not mentioned in e filing portal
					CS (COMM.)/631/2025	16-09-2025					
							Ratna Sagar Pvt Ltd Vs Badaria Islamic English Medium School		Deepak Yadav	not mentioned in e filing portal	not mentioned in e filing portal
					CS (COMM.)/632/2025	16-09-2025					
							Manash Lifestyle Private Limited Vs Belle Herbals		NAGESHWAR KUMHAR	not mentioned in e filing portal	not mentioned in e filing portal
					CS (COMM.)/633/2025	16-09-2025					
							NU FASHION FOOTWEAR PVT LTD Vs Bridgewater Overseas Private Limited		Shram Vir Vats	not mentioned in e filing portal	not mentioned in e filing portal
					MISC DJ/1454/2025	16-09-2025					
							Sanjay Kumar Proprietor M/s Sanjay Enterprises Vs M/S AMBE AGRO AND COLD STORAGE PRIVATE LIMITED		Shiv Tyagi	not mentioned in e filing portal	not mentioned in e filing portal
					Execution (Comm.)/243/2025	17-09-2025					

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
							M/S MANGOTRA MOTOR FINANCE CO Vs SAKINDRA KUMAR RAY		Deepak Yadav	not mentioned in e filing portal	not mentioned in e filing portal	
					OMP (I) (COMM.)/324/2025		INDUSTRIES LIMITED THROUGH THEIR AUTHORIZED SIGNATORY Vs SUPREME TECHNO PLAST THROUGH THEIR OWNER DIRECTOR OCCUPIER		Pranav Gupta	not mentioned in e filing portal	not mentioned in e filing portal	
					CS (COMM.)/634/2025		RENU ANAND Vs M/S PARADISE ELECTROMETAL		sahib rajput	not mentioned in e filing portal	not mentioned in e filing portal	
					CS (COMM.)/639/2025		PRITAM KUMAR GUPTA Vs RAM AVTAR GUPTA		Shriya Sirohi	not mentioned in e filing portal	not mentioned in e filing portal	
					CS (COMM.)/640/2025							
							YATENDER ARORA Vs HARISH KUMAR		SAKET GAKHAR	not mentioned in e filing portal	not mentioned in e filing portal	
					Execution (Comm.)/248/2025							
							UCO BANK Vs MOHD JIRJISH ALIAS JIRGIS		MANOJ KUMAR	not mentioned in e filing portal	not mentioned in e filing portal	
					Execution (Comm.)/249/2025							
							Kotak Mahindra Prime Ltd Vs JAISWAL KUMAR		MAYANK MAHAJAN	not mentioned in e filing portal	not mentioned in e filing portal	
					OMP (I) (COMM.)/328/2025							

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILID	DATE OF E- FILING
						KOTAK MAHINDRA PRIME LTD Vs KAJAL AGGARWAL	19-09-2025	MAYANK MAHAJAN	not mentioned in e filing portal	not mentioned in e filing portal	
						M/S SWARAJ ENTERPRISES Vs MOHAMMAD SALMAN	19-09-2025	Deepak Yadav	not mentioned in e filing portal	not mentioned in e filing portal	
						RENU ANAND Vs MS FUTURE INFO EDGE PRIVATE LIMITED	19-09-2025	sahib rajput	not mentioned in e filing portal	not mentioned in e filing portal	
						KOTAK MAHINDRA PRIME LTD Vs DEEPAK YADAV	20-09-2025	Sagar Mishra	not mentioned in e filing portal	not mentioned in e filing portal	
						KOTAK MAHINDRA PRIME LTD Vs DEEPAK YADAV	20-09-2025	Sagar Mishra	not mentioned in e filing portal	not mentioned in e filing portal	
						c d garg and sons Vs s g star drink Pvt ltd	22-09-2025	RAJKUMAR PALIWAL	not mentioned in e filing portal	not mentioned in e filing portal	
						PUNJAB NATIONAL BANK Vs SUNIL AGGARWAL	23-09-2025	PARAS AGGARWAL	not mentioned in e filing portal	not mentioned in e filing portal	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE ID	EMAILDATE OF E- FILING
						PUNJAB NATIONAL BANK Execution (Comm.)/251/2025	Vs DHERAIN MAAN	23-09-2025	PARAS AGGARWAL	not mentioned in e filing portal	not mentioned in e filing portal
						CS (COMM.)/648/2025	KARTIK GUPTA Vs RAGINI PATHAK	23-09-2025	Mukul Rawal	not mentioned in e filing portal	not mentioned in e filing portal
						CS (COMM.)/649/2025	ACC LIMITED Vs GROWTHPOND TECHNOLOGY PVT LTD	23-09-2025	Mukul Rawal	not mentioned in e filing portal	not mentioned in e filing portal
						CS (COMM.)/650/2025	SATISH KUMAR PROP. OF M/S SATISH KUMAR AND COMPANY Vs Sushil Kumar	23-09-2025	Jatin Arora	not mentioned in e filing portal	not mentioned in e filing portal
						OMP (COMM.)/26/2025	SAURABH SEHGAL Vs AXIS BANK LTD	24-09-2025	Parvesh Kundu	not mentioned in e filing portal	not mentioned in e filing portal
						Execution (Comm.)/252/2025	BR GREEN INDUSTRIES PVT LTD Vs AUROMEERA PETROCHEMICALS	24-09-2025	Vikram Kumar	not mentioned in e filing portal	not mentioned in e filing portal
						OMP (I) (COMM.)/332/2025	SHRIRAM FINANCE LTD. Vs MOHIT	24-09-2025	ANURAG MISHRA	not mentioned in e filing portal	not mentioned in e filing portal

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING
						SHRIRAM FINANCE LTD. Vs Salman Khan	24-09-2025	ANURAG MISHRA	not mentioned in e filing portal	not mentioned in e filing portal	
						INDIAN BANK Vs SAI TELECOM	24-09-2025	BANISH BHARDWAJ	not mentioned in e filing portal	not mentioned in e filing portal	
						STATE BANK OF INDIA Vs PRADEEP KUMAR PANDEY	24-09-2025	MUKESH KUMAR GAUTAM	not mentioned in e filing portal	not mentioned in e filing portal	
						Ms ALUFINE INTERNATIONAL Vs Ms PNSC INFRASTRUCTURE PVT LTD	24-09-2025	RAJ KUMAR	not mentioned in e filing portal	not mentioned in e filing portal	
						SATPAL GARG Vs SUMIT GARG	24-09-2025	SANJAY KUMAR	not mentioned in e filing portal	not mentioned in e filing portal	
						BANK OF MAHARASHTRA Vs MAYANK AGGARWAL	25-09-2025	SHAILESH KUMAR	not mentioned in e filing portal	not mentioned in e filing portal	
						SRO OVERSEAS PVT LTD Vs SHREE METAL	25-09-2025	Prateek Mehta	not mentioned in e filing portal	not mentioned in e filing portal	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/1520/2025	M/S. HIGHDREAM POLYMERS PRIVATE LIMITED THROUGH DIRECTOR Vs NK INDUSTRIES	25-09-2025	GAGAN KUMAR SINGHAL	not mentioned in e filing portal	not mentioned in e filing portal	
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH- WEST	603	Commercial Suit	CS COMM. 466/2025	01.09.2025	KASC MARINE PRIVATE LIMITED	ABHISHEK YADAV	011-49066440	associate@ayassociat ed.in	25.08.2025
			603	Commercial Suit	CS COMM. 470/2025	02.09.2025	PUNJAB NATIONAL BANK VS HIMANSHI YADAV	NITESH SHARMA	8750191518	advoniteshsharma@g mail.com	26.08.2025
			603	Commercial Suit	CS COMM. 477/2025	03.09.2025	CANARA BANK VS MONIKA	SANJEEV CHOPRA	9711142200	chopra6791@gmail.c om	01.09.2025
			603	Commercial Suit	CS COMM. 476/2025	03.09.2025	STATE BANK OF INDIA VS MRINALINY SINGH	VAIBHAV YADAV	9971336611	Vaibhav.yadav@hotm ail.com	22.08.2025
			603	Commercial Suit	CS COMM. 480/2025	04.09.2025	BANK OF INDIA VS RAJANI KUSHWAHA	VARUN SHARMA	9811161300	adv.varunsharma@g mail.com	02.09.2025
			603	Commercial Suit	CS COMM. 481/2025	08.09.2025	M/S LAKSHITA TRADING VS M/S MEERA SAMUH HOSPITALITYS SERVICE PVT LTD	S.K. TEWARI	9811479499	legalaffair.133@gmail .com	01.09.2025
			603	Commercial Suit	CS COMM. 486/2025	10.09.2025	PUMA SE VS RAM NIWAS GUPTA	GAUTAM BHASIN	9999306881	eludication.legal@out look.com	08.09.2025
			603	Commercial Suit	CS COMM. 488/2025	10.09.2025	M/S MD AIR @ OCEAN FREIGHT PVT LTD	JAI DEV SOLANKI	9873508880	adv_jaidev@yahoo.co .in	08.09.2025
			603	Commercial Suit	CS COMM. 495/2025	12.09.2025	UNDER ARMOUR VS RAM NIWAS GUPTA	GAUTAM BHASIN	9999306881	eludication.legal@out look.com	10.09.2025
			603	Commercial Suit	CS COMM. 496/2025	12.09.2025	M/S DE NOVO VS M/S RELCOM TECHNOLOGY PVT LTD	VARUN MUDGIL	9711760086	advocatevarunmudgil @gmail.com	10.09.2025
			603	Commercial Suit	CS COMM. 498/2025	15.09.2025	PUMA SE VS JITENDER GOEL	GAUTAM BHASIN	9999306881	eludication.legal@out look.com	11.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	Commercial Suit	CS COMM. 504/2025	16.09.2025	H.K. ENTERPRISES VS FRVELION OILS & INDIA PVT LTD	NIKHIL CHAUHAN	807646652	adv.yogeshparashar75@gmail.com	10.09.2025
			603	Commercial Suit	CS COMM. 506/2025	17.09.2025	M/S DORSET INDUSTRIES PVT LTD VS M/S SHAPOORJI PALLONJI AND COMPANY PVT LTD	NIKHIL AVANA	8368982199	chamberofarchnayadav@gmail.com	12.09.2025
			603	Commercial Suit	CS COMM. 515/2025	22.09.2025	AYON ALLOYS PVT LTD. VS SAMNEE AUTO (OPC) PVT LTD	POONAM RIMAL	9643501636	contact@prlegalhelps.com	15.09.2025
			603	Commercial Suit	CS COMM. 517/2025	24.09.2025	PUMA SE VS SUMIT	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	22.09.2025
			603	Commercial Suit	CS COMM. 520/2025	25.09.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 68/2025	01.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS NARESH THAKRAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	23.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 69/2025	01.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS antriksh jatav	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	23.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 73/2025	02.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PANCHU	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	01.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 75/2025	06.09.2025	AXIS BANK LTD VS VIVEK PAREWA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	13.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 77/2025	09.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUDHIR RAJORA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 78/2025	09.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SALEEM KHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 76/2025	09.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAHUL KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 86/2025	12.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ESTAKARK	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	09.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 90/2025	16.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS IRFAN M	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	12.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 91/2025	16.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS JAKIR KHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	12.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 92/2025	16.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KHEDA HI TECH SOLAR ENERGY	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	13.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 93/2025	16.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS GAGANDEEP N	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	12.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 94/2025	16.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SHRI BABA TRANSPORT CARRIER	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	13.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 95/2025	16.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS BHAGWATI BUSINESS MERCHANT	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	13.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 96/2025	16.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SHRI BABA TRANSPORT CARRIER	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	13.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 127/2025	19.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS LOKESH KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	15.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 128/2025	19.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAMBIR	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	15.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 129/2025	19.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS DAKSH LOGISTICS	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	15.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 130/2025	19.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAJNI	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	15.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 150/2025	25.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KARAMBIR D	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	21.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 151/2025	25.09.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PRAVEEN SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	21.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 152/2025	25.09.2025	TOYOTA FINANCIAL VS JAGIR SINGH	RAHUL BHARDWAJ	9013493108	advocateashok.1@gmail.com	20.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 154/2025	25.09.2025	TOYOTA FINANCIAL VS NAVEEN SAINI	RAHUL BHARDWAJ	9013493108	advocateashok.1@gmail.com	20.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 153/2025	25.09.2025	TOYOTA FINANCIAL VS YUNUS KHAN	RAHUL BHARDWAJ	9013493108	advocateashok.1@gmail.com	20.09.2025
			603	MISC. APPLICATION	MISCDJADJ 579/2025	03.09.2025	VIDHYA VS KAPIL YADAV & ANR	AAKASH SEHRAWAT	8010505957	advaakashsehrawat@gmail.com	02.09.2025
			603	MISC. APPLICATION	MISCDJADJ 600/2025	12.09.2025	CANARA BANK VS AJAY COLLECTION	ABHIMANYU KAPOOR	7011668771	abhimanyukapoor82@gmail.com	12.09.2025
			603	MISC. APPLICATION	MISCDJADJ 618/2025	17.09.2025	PRAKASH PIPES LTD VS UJJAWAL AGROTECH	MANOJ SINGH	9811078574	manoj.1968singh@gmail.com	15.09.2025
			603	ARBITRATION 34	OMP COMM. 18/2025	02.09.2025	D KALA VALLI VS SBI CARDS AND PAYMENT SERVICE	AAKASH SIROHI	9818347727	Aakash.sirohi@gmail.com	21.08.2025
			603	EXECUTION	EX. COMM. 215/2025	06.09.2025	KOTAK MAHINDRA PRIME LTD. VS KANHAIYA LAL	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	03.09.2025
			603	EXECUTION	EX. COMM. 214/2025	06.09.2025	M/S DHARAM BJIUILDING MATERIAL SUPPLIER VS VSR ENTERPRISES	PRADEEP SEHRAWAT	9971221616	Pradeepsehrawat74@gmail.com	04.09.2025
			603	EXECUTION	EX. COMM. 211/2025	03.09.2025	AXIS BANK LTD VS ALTAF ANSARI	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	30.08.2025
			603	EXECUTION	EX. COMM. 212/2025	03.09.2025	AXIS BANK LTD VS NAVEEN AGGARWAL	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	30.08.2025
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH- WEST	613	Commercial Execution	EX. COMM / 200/2025	01-09-2025	PUNJAB NATIONAL BANK VS RAJNI CHAUHAN	SSH. NITESH SHARMA	8750191518	skadvosol@gmail.com	18-08-2025
			613	Commercial Execution	EX. COMM / 201/2025	01-09-2025	PUNJAB NATIONAL BANK VS SUNITA DEV	SSH. NITESH SHARMA	8750191518	skadvosol@gmail.com	18-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Execution	EX. COMM / 202/2025	01-09-2025	PUNJAB NATIONAL BANK VS PURSHOTTAM KUMAR	SH. NITESH SHARMA	8750191518	skadvosol@gmail.co m	18-08-2025
			613	Commercial Execution	EX. COMM / 203/2025	01-09-2025	PUNJAB NATIONAL BANK VS NEERAJ GUPTA	SH. NITESH SHARMA	8750191518	skadvosol@gmail.co m	26-08-2025
			613	Commercial Suit	OMP(COMM)/17/2025	01-09-2025	MEGHA SHARMA VS SBI CARDS & PAYMENTS SERVICES LTD.	JITENDER KUMAR	9599661673	jitenderk581@gmail.c om	23-08-2025
			613	Commercial Suit	ExCOMM - Award by Arb Comm/20/2025	01-09-2025	AXIS BANK LTD Vs SACHIN KUMAR	SHOBHA GUPTA	9811192158	srshobhagupta@gmai l.com	28-07-2025
			613	Commercial Suit	OMP (I)(COMM)/70/2025	01-09-2025	m/s cholamandalam investment and finance Co ltd Vs Monu B	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	23-08-2025
			613	Commercial Suit	OMP (I)(COMM)/71/2025	01-09-2025	m/s cholamandalam investment and finance Co ltd Vs Amit Gupta	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	23-08-2025
			613	Commercial Suit	ExCOMM - Award by Arb Comm/21/2025	01-09-2025	AXIS BANK LTD Vs KUSUM	SHOBHA GUPTA	9811192158	srshobhagupta@gmai l.com	29-08-2025
			613	Commercial Suit	ExCOMM - Award by Arb Comm/22/2025	01-09-2025	AXIS BANK LTD Vs NAZMA	SHOBHA GUPTA	9811192158	srshobhagupta@gmai l.com	29-08-2025
			613	Commercial Execution	ExCOMM - Award by Arb Comm/23/2025	01-09-2025	AXIS BANK LTD Vs PRIYA SHARMA	SHOBHA GUPTA	9811192158	srshobhagupta@gmai l.com	29-08-2025
			613	Commercial Execution	ExCOMM - Award by Arb Comm/25/2025	01-09-2025	AXIS BANK LTD Vs GAURI SHANKAR	SHOBHA GUPTA	9811192158	srshobhagupta@gmai l.com	29-08-2025
			613	Commercial Execution	ExCOMM - Award by Arb Comm/24/2025	01-09-2025	AXIS BANK LTD Vs VIBHA RANI	SHOBHA GUPTA	9811192158	srshobhagupta@gmai l.com	29-08-2025
			613	Commercial Suit	ExCOMM - Award by Arb Comm/26/2025	02-09-2025	Axis Bank Ltd Vs DHARMENDRA KUMAR	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	13-08-2025
			613	Commercial Suit	ExCOMM - Award by Arb Comm/27/2025	02-09-2025	Axis Bank Ltd Vs ASHWANI KUMAR BHARTI	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	13-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	ExCOMM - Award by Arb Comm/28/2025	02-09-2025	Axis Bank Ltd Vs ROHIT NAGPAL	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	13-08-2025
			613	Commercial Suit	ExCOMM - Award by Arb Comm/29/2025	02-09-2025	Axis Bank Ltd Vs MONU KUMAR	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	13-08-2025
			613	Commercial Suit	ExCOMM - Award by Arb Comm/30/2025	02-09-2025	Axis Bank Ltd Vs ARUN KUMAR BALIYAN	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	13-08-2025
			613	Commercial Suit	ExCOMM - Award by Arb Comm/31/2025	02-09-2025	Axis Bank Ltd Vs SUMIT	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	13-08-2025
			613	Commercial Suit	CS (COMM)/472/2025	02-09-2025	BANK OF BARODA VS ASHISH SONI	SUDHA SHUKLA	9899913203	advsudhasukla@gmai l.com	20
			613	Commercial Suit	CS (COMM)/479/2025	04-09-2025	BANK OF INDIA VS SAROJ KUMAR JHA	VARUN SHARMA	9811161300	Adv.varunsharma@g mail.com	21
			613	Commercial Suit	ExCOMM - Award by Arb Comm/32/2025	04-09-2025	KOTAK MAHINDRA PRIME LTD. VS AJAY BHARDWAJ	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal @gmail.com	22
			613	Commercial Execution	ExCOMM - Award by Arb Comm/33/2025	06-09-2025	AXIS BANK LTD Vs SARA KHAN	SHOBHA GUPTA	9811192158	srshobhagupta@gmai l.com	23
			613	Commercial Execution	CS (COMM)/482/2025	08-09-2025	PARULH MAHAJAN Vs RONALD SIDHANA	ASHWANI KUMAR(P),	921282412	no email	24
			613	Commercial Execution	CS (COMM)/483/2025	09-09-2025	CROSBY PROJECT PVT LTD Vs anuroop dahiya	ASHWANI KUMAR(P),	921282412	no email	25
			613	Commercial Suit	CS (COMM)/492/2025	11-09-2025	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs JUBILANT BIOSYS LIMITED	Ashish Bansal	8750998800	meridianattorneys@g mail.com	26
			613	Commercial Suit	CS (COMM)/490/2025	11-09-2025	M/s Yapy Enterprises Vs Ms Sharda Sikri and anr	Bharat Garg(P),	9711979113	bharatgarg.1kandbg@ gmail.com	27
			613	Commercial Suit	CS (COMM)/491/2025	11-09-2025	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD Vs ONASSIS AUTO LTD	Ashish Bansal	8750998800	meridianattorneys@g mail.com	28

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	CS (COMM)/493/2025	11-09-2025	M/s WWSO ENTERPRISES LIMITED Vs M/s IOTECHWORLD AVIGATION PRIVATE LIMITED	ARJUN .(P),	9711961568	advarjun11595@gmail.com	29
			613	Commercial Suit	ExCOMM - Award by Arb Comm/35/2025	16-09-2025	INDUSIND BANK LTD Vs EXPRESS SERVICES	PANKAJ KUMAR(P),	9958732424	roy.pankaj@yahoo.com	30
			613	Commercial Suit	ExCOMM - Award by Arb Comm/34/2025	16-09-2025	THE BALUSSERY BENEFIT CHIT FUND PVT LTD Vs M/S S N TRADING	ARUN KUMAR(P),	9818440502	aaloarim@gmail.com	31
			613	Commercial Suit	ARB A (COMM)/4/2025	16-09-2025	ITS AUTHORIZED REPRESENTATIVE Vs M/S SHUBHAM HOUSING DEVELOPMENT FINANCE	Amit Patra	9953994696	info@sndlawyers.com	32
			613	Commercial Suit	CS (COMM)/505/2025	17-09-2025	INFINITY FREIGHT SERVICES INDIA PRIVATE LIMITED Vs M/S GLOBIZZ SHIPPING PVT LTD	KAMAL SETHI(P),	9711747766	kamal@sethilawassociates.com	33
			613	Commercial Suit	CS (COMM)/510/2025	18-09-2025	MOGLI LABS INDIA PVT LTD Vs UTKAL FERRO PRODUCTS AND OTHERS	Tarun Verma(P),	9871495838	cstarunverma@gmail.com	34
			613	Commercial Suit	OMP (I)(COMM)/102/2025	18-09-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs PANCHU	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	35
			613	Commercial Suit	OMP (I)(COMM)/103/2025	18-09-2025	Axis Bank Ltd Vs MAHENDRA SHUKLA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	36
			613	Commercial Suit	OMP (I)(COMM)/104/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gyanender Nagar	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	37
			613	Commercial Suit	OMP (I)(COMM)/105/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manish Mittal	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	38
			613	Commercial Suit	OMP (I)(COMM)/106/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs RajniDevi	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	39
			613	Commercial Suit	OMP (I)(COMM)/107/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sahil	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	40
			613	Commercial Suit	OMP (I)(COMM)/108/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs ShubhamGupta	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	41

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/109/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rattiputra Construction	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	42
			613	Commercial Suit	OMP (I)(COMM)/110/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shahin Khatun	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	43
			613	Commercial Suit	OMP (I)(COMM)/111/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mool Chand	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	44
			613	Commercial Suit	OMP (I)(COMM)/112/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ankit D	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	45
			613	Commercial Suit	OMP (I)(COMM)/113/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Monu Tyagi	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	46
			613	Commercial Suit	OMP (I)(COMM)/114/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ikramuddin	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	47
			613	Commercial Suit	OMP (I)(COMM)/115/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rambir	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	48
			613	Commercial Suit	OMP (I)(COMM)/116/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Lokesh Kumar	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	49
			613	Commercial Suit	OMP (I)(COMM)/117/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Farukh Mohd	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	50
			613	Commercial Suit	OMP (I)(COMM)/118/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Ismail	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	51
			613	Commercial Suit	OMP (I)(COMM)/119/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Dakshk Logistics Prop Akash Gupta	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	52
			613	Commercial Suit	OMP (I)(COMM)/120/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Satish N	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	53
			613	Commercial Suit	OMP (I)(COMM)/131/2025	20-09-2025	GLOBEX GTC LLP Vs Benny George Kunnalakattu	YATHARTH SINGH(P),	8931909990	yatharthsingh@aygle gallp.com	54

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	Execution (Comm)/229/2025	24-09-2025	State Bank of India Vs VISHAL BHATIA PROP OF AMYRA TRADING	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gm il.com	55
			613	Commercial Suit	CS (COMM)/519/2025	25-09-2025	PUMA SE Vs RAM NIWAS SINGHAL	GAUTAM BHASIN	9999306881	eludicatoin.legal@out look.com	56
			613	Commercial Suit	CS (COMM)/522/2025	27-09-2025	ANJU SHARMA VS NITIN GUPTA	S.N. SINGHAL	9810061558	scsinghal@rediffmail. com	57
			613	Commercial Suit	CS (COMM)/491/2025	11-09-2025	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD Vs ONASSIS AUTO LTD	Ashish Bansal	8750998800	meridianattorneys@g mail.com	45905
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH- WEST	614	COMMERCIAL SUIT	CS (COMM)/467/2025	01-09-2025	Punjab National Bank Vs Satish Kumar	MR. NITESH SHARMA	8750191518	ADVONITESHSHAR MA@GMAIL.COM	26.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/468/2025	01-09-2025	Union Bank of India Vs Rekha Bharti	MR. S.K. VASHISHT	9868142331	SKVAISHISHT623@ GMAIL.COM	30.08.2025
			614	EXECUTION	Execution (Comm.)/206/2025	02-09-2025	KOTAK MAHINDRA PRIME LTD Vs LOVEKESH HARI SINGH	MR. MITHLESH KUMAR PANDEY	9891169252	SEF.LEGALITE@GM AIL.COM	20.08.2025
			614	EXECUTION	Execution (Comm.)/208/2025	02-09-2025	Punjab National Bank Vs Surinder Dogra	MR. NITESH SHARMA	8750191518	ADVONITESHSHAR MA@GMAIL.COM	18.08.2025
			614	EXECUTION	Execution (Comm.)/209/2025	02-09-2025	Punjab National Bank Vs Selfie Destinations	MR. NITESH SHARMA	8750191518	ADVONITESHSHAR MA@GMAIL.COM	18.08.2025
			614	EXECUTION	Execution (Comm.)/210/2025	02-09-2025	Punjab National Bank Vs Rajat Kumar	MR. NITESH SHARMA	8750191518	ADVONITESHSHAR MA@GMAIL.COM	18.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/473/2025	02-09-2025	BANK OF BARODA Vs MEENA	MR. AMIT PANCHAL	9899913203	ADVVSUDHASHUKLA @GMAIL.COM	27.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/74/2025	06-09-2025	Axis Bank Ltd Vs SANDEEP KUMAR SINGH	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	29.08.2025
			614	EXECUTION	Execution (Comm.)/217/2025	06-09-2025	M/s Kotak Mahindra Prime Ltd. Vs BEGRAJ SINGH	MR. KUSHAL KUMAR	7009793548	RISHABH.EUDITEL EGAL@GMAIL.COM	25.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	EXECUTION	Execution (Comm.)/218/2025	06-09-2025	M/s Kotak Mahindra Prime Ltd. Vs GYAN SINGH	MR. KUSHAL KUMAR	7009793548	RISHABH.EUDITELEGGAL@GMAIL.COM	26.08.2025
			614	EXECUTION	Execution (Comm.)/220/2025	10-09-2025	Kotak Mahindra Prime Ltd Vs SARIKA R	MR. SUNNY ARORA	9910574027	ALBUSLAWFIRMS@GMAIL.COM	06.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/485/2025	10-09-2025	Puma Se Vs Sanjeev	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	08.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/489/2025	11-09-2025	Vinay Goel Vs Dharamsheela Devi Multi Speciality Hospital Foundation	MR. JITENDER KALRA	8264561269	ADVJITENDER8922@GMAIL.COM	06.09.2025
			614	EXECUTION	Execution (Comm.)/221/2025	12-09-2025	MS SHRI BALAJI PROJECTS VIJAY KUMAR Vs THE MOTHER DAIRY EMPLOYEES C G H S LTD	MR. SAGAR	011-22377840	SAGARANDSAGAR@LIVE.COM	05.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/499/2025	15-09-2025	Central Bank of India Vs Ms Sanjay Enterprises and Anr	MS. RAGINI TRIPATHY	9899669928	RAGINITRIPATHI706@GMAIL.COM	12.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/500/2025	15-09-2025	ANJU RAI Vs HILLS ENGINEERING	MR. ARIJEET BANERJEE	9717845387	ADV.BANERJEE.A@GMAIL.COM	12.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/501/2025	16-09-2025	Reliable Travels and Cargo Pvt Ltd Vs Onas Cargo Services Pvt Ltd	MR. VINEET HANS	9811268978	HANSVINEET@YAHOO.CO.IN	11.09.2025
			614	MISCELLANEOUS	MISC DJ ADJ/617/2025	17-09-2025	MR TEJPAL PROP OF M/S ASMI ENTERPRISES Vs M/S KRRMS. INDUSTRIES PVT LTD AND ORS THROUGH ITS DIRECTORS	MR. JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	11.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/511/2025	18-09-2025	KARNATAKA BANK LTD Vs SAJJAN SINGH	MR. SANDEEP	8800892099	DHARIWALSANDEEP905@GMAIL.COM	14.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/513/2025	20-09-2025	UCO BANK Vs RAVINDER KUMAR CHAWLA	MR. SUNIL KUMAR	9971955807	SUNILKUMARSIMPLE199@GMAIL.COM	18.09.2025
			614	EXECUTION	Ex.COMM - Award by Arb. Comm./36/2025	22-09-2025	121 SOLVE PRIVATE LIMITED Vs OZONE PHARMACEUTICALS LIMITED	MR. ARIHANT JAIN	9811799646	ARIHANT1992@HOTMAIL.COM	14.09.2025
			614	EXECUTION	Execution (Comm.)/228/2025	23-09-2025	Punjab National Bank Vs Bijli Tent and Caterers OPC Private Limited	MR. NITESH SHARMA	8750191518	ADVONITESHSHARMA@GMAIL.COM	04.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/518/2025	24-09-2025	Puma Se Vs Pawan Gupta	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	22.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/155/2025	25-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANUP KUSHAWAHA 3144	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	20.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/156/2025	25-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURJIT SINGH 4580	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	20.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/157/2025	25-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV SINGH 7162	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	20.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/158/2025	25-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UMESH SINGH YADAV 2190	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	20.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/159/2025	25-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AARIF S 9290	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	20.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/521/2025	25-09-2025	PUMA SE Vs RAJAN UPPAL	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	23.09.2025
			614	EXECUTION	Execution (Comm.)/207/2025	02-09-2025	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD Vs NATURES NATURAL INDIA	MR. ASHISH BANSAL	8750998800	MERIDIANATTORNEYS@GMAIL.COM	26.09.2025
			614	EXECUTION	Execution (Comm.)/216/2025	06-09-2025	AXIS BANK LTD. Vs NAND LAL MAHTO	MS. SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@GMAIL.COM	26.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/79/2025	09-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs AmitKumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/80/2025	09-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Hardik Enterpries	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/81/2025	09-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sohrab Ahmed	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/82/2025	09-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Bijender Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/83/2025	09-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Raj Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/97/2025	16-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Aas Mohd	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	12.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/98/2025	16-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ibrahim U	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	12.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/99/2025	16-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Satish	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	12.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/100/2025	16-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	12.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/101/2025	16-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Radhe Radhe Contractor And Earth Movers	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	12.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/84/2025	09-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rattiputra Construction	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	12.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/121/2025	19-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs SHAHIN KHATUN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/122/2025	19-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs SH ANKIT D	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/123/2025	19-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Ismail	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/124/2025	19-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Pandit And Sons	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/125/2025	19-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ram Naresh Yadav	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/126/2025	19-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs SSS Enterprise	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	15.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	EXECUTION	Execution (Comm.)/226/2025	20-09-2025	Canara Bank Erstwhile Syndicate Bank Vs R K Enterprises	MR. AKASH SWAMI	9871192225	ADV.SWAMIKASH@GMAIL.COM	12.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/137/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Bijender Sharma	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	12.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/138/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gurjant Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	12.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/139/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Parminder Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	12.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/140/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Karam Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	12.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/141/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Akshay Antil	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	12.09.2025
			614	EXECUTION	Execution (Comm.)/225/2025	19-09-2025	AXIS BANK LTD Vs RUSTAM ALI	MS. SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@GMAIL.COM	15.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH- WEST	509	Execution (Comm.)	204/2025	01-09-2025	AXIS BANK LTD Vs RAHUL KUMAR	SHOBHA GUPTA	9811192158	srshobhagupta@gmai l.com	
			509	CS (COMM)	469/2025	01-09-2025	Anand Utilities Private Limited Vs Two Square Ecotechnologies Private Limited,	AAKASH CHOUDHARY	8743904246,99717 89710	aakash86@gmai.com, aakash@amamri.lega l	
			509	OMP (I)(COMM.)	72/2025	02-09-2025	M/s Gambit Leasing and Finance Pvt Ltd Vs FEDBANK FINANCIAL SERVICE LTD	VIKAS DEEP	9588100261	lawvikas99@gmail.co m	
			509	Execution (Comm.)	205/2025	02-09-2025	KOTAK MAHINDRA PRIME LTD Vs VINOD KUMAR	KUSHAL KUMAR, RISHABH SAXENA	7009793548	rishabh.eruditelegal @gmail.com	
			509	CS (COMM)	471/2025	02-09-2025	State Bank Of India Vs KHUSHNASEEB	VAIBHAV YADAV	9971336611	vaibhavyadav@hotm ail.com	
			509	CS (COMM)	474/2025	02-09-2025	BANK OF BARODA Vs PRAKASH KUMAR FRIOZPURIA	SUDHA SHUKLA	9899913203	advsudhashukla@gm ail.com	
			509	MISC DJ ADJ	568/2025	02-09-2025	JAI MAA VAISHANO STEEL Vs GULSHAN GUGNANI	SUMIT ARORA	9958202122, 9899218311		
			509	CS (COMM)	475/2025	03-09-2025	Raj Kumar Balyan Vs M/s Gujarat cooperative milk federation limited	JITENDER SINGH	98911064462	jitendersingh.moc@g mail.com	
			509	CS (COMM)	478/2025	04-09-2025	Eminence Engineering Services Pvt Ltd Vs Mago Thermal Limited	PRAVEEN PANDEY	8982619082	praveen@ksandk.co m	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	Execution (Comm.)	219/2025	06-09-2025	AXIS BANK LTD Vs MANOJ PASWAN	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	
			509	Counter Claim	32/2025	10-09-2025	M/S VALUEONE GREENTECH PVT LTD Vs M/S URBAN VILLAGE PROJECTS PRIVATE LIMITED	KAKRA ASSOCIATES &	24335440	kakra.associates@gmail.com	603
			509	OMP (I)(COMM.)	85/2025	10-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deen Mohmmad	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	603
			509	CS (COMM)	484/2025	10-09-2025	Don Construction Chemicals India Private Limited Vs EXPERIVA ENGINEERING PRIVATE LIMITED	BHARVI THAKUR	9736255917,9871132962	bharvi.thakur@chugh-ul.com	603
			509	CS (COMM)	487/2025	10-09-2025	Vijay Singh Vs Subhash	VIPIN DILAWARI, MANJU BALA		vipindilawari83@gmail.com	603
			509	CS (COMM)	494/2025	11-09-2025	Vinay Goel Vs Curesta Global Limited	JITENDER KALRA	8264561269	advjitender8922@gmail.com	603
			509	CS (COMM)	497/2025	12-09-2025	M/S SPECTRUM BOOKS PRIVATE LIMITED Vs AMAZON SELLER	PRADEEP GAUTAM	9958949373	advgautampradeep@gmail.com	603
			509	OMP (I)(COMM.)	87/2025	15-09-2025	M/S Cholamandalam Investment And Finance Company Limited Vs Shree Shyam Enterprises	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	603
			509	OMP (I)(COMM.)	88/2025	15-09-2025	M/s Cholamandalam Investment And Finance Limited Vs Seerat Transport Service Proprietor Deepak Kumar Masson	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	603

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	89/2025	15-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sumit	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	603
			509	CS (COMM)	502/2025	16-09-2025	Puma Se Vs Dinesh Mangla	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	603
			509	CS (COMM)	503/2025	16-09-2025	Puma Se Vs Rajesh Kumar	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	603
			509	CS (COMM)	507/2025	18-09-2025	Hbi Branded Apparel Enterprises Vs Rajesh Kumar	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	603
			509	CS (COMM)	508/2025	18-09-2025	PUMA SE Vs GAUTAM SINGHAL	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	603
			509	CS (COMM)	509/2025	18-09-2025	Satya Prakash Aggarwal Vs Venol Motor Oil India Pvt Ltd	MANEESH GUMBER, TARUN GUMBER	9911315304	ascentlawfirm@gmail.com	603
			509	Execution (Comm.)	223/2025	19-09-2025	M/S ALP OVERSEAS PVT LTD Vs M/S PRECITECH ENCLOSURES SYSTEMS PVT LTD AND ORS	KULWINDER SINGH	9818143967	advomnattoo@gmail.com	603
			509	Execution (Comm.)	224/2025	19-09-2025	KANCHAN GULATI Vs RAM AVTAR SHARMA	VINEET KALRA	9999274724	vineetkalraregal@gmail.com	603
			509	OMP (I)(COMM.)	132/2025	22-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Monu Tyagi	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	603

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	133/2025	22-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Farukh Mohd	RAVI SHANKAR GARG	9958683230,9718 222050	associatesrsgarg1@g mail.com	603
			509	OMP (I)(COMM.)	134/2025	22-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Bilal	RAVI SHANKAR GARG	9958683230,9718 222050	associatesrsgarg1@g mail.com	603
			509	OMP (I)(COMM.)	135/2025	22-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Suneel J	RAVI SHANKAR GARG	9958683230,9718 222050	associatesrsgarg1@g mail.com	603
			509	Execution (Comm.)	227/2025	22-09-2025	Punjab Kashmir Finance Ltd Vs JITENDER	MOHAN S	9372249197	mohan.s@mlcpartner s.in	603
			509	CS (COMM)	514/2025	22-09-2025	Continental Carriers Private Limited Vs KEVGEE SOLUTIONS	RAJAN MIGLANI	9728410090	rajanmiglani@gmail. com	603
			509	CS (COMM)	516/2025	22-09-2025	SANJAY MITTAL Vs ASCENT CONSTRUCTION PVT LTD	JITENDER KUMAR JHA	9868010526	advjkj1965@gmail.co m	603
			509	OMP (I)(COMM.)	136/2025	24-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deen Mohmmad	RAVI SHANKAR GARG	9958683230,9718 222050	associatesrsgarg1@g mail.com	603
			509	OMP (I)(COMM.)	142/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs MANISH MITTAL	RAVI SHANKAR GARG	9958683230,9718 222050	associatesrsgarg1@g mail.com	603
			509	OMP (I)(COMM.)	143/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs SAHIL	RAVI SHANKAR GARG	9958683230,9718 222050	associatesrsgarg1@g mail.com	603

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	144/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shribaba Transport Carrier	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	603
			509	OMP (I)(COMM.)	145/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sapna S	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	603
			509	OMP (I)(COMM.)	146/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs SHUBHAM GUPTA	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	603
			509	OMP (I)(COMM.)	147/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs RATTIPURA CONSTRUCTION	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	603
			509	OMP (I)(COMM.)	148/2025	25-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DADA DEV RETAIL TRADERS 6223	RAHUL BHARDWAJ	9013493108		603
			509	OMP (I)(COMM.)	149/2025	25-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NANDU KANWAR 8206	RAHUL BHARDWAJ	9013493108		603
TOTAL							2534				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF SEPTEMBER-2025.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	SH. VIDYA PRAKASH/SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-958/2025	01.09.2025	NIKE INNOVATE C.V. AND ANR. VS ASHOK KUMAR AND ORS	SHRAVAN KUMAR BANSAL	011-26843455	UNITEDMARK@	25.08.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-980/2025	08.09.2025	RAJ LAKSHMI METALS PVT. LTD. VS M. RANKUR DHALL ENGG WORKS PVT. LTD. AND ORS.	G.S TIWARI	89818195977	GSTIWARIADV	01.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-990/2025	10.09.2025	DINESH JAIN VS VINOD KUMAR	HARSH GOYAL	9711513525	GOYAL.HARSH	04.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-996/2025	11.09.2025	ATUL JAIN VS ARVIND SRIVASTAVA	UJJWAL PARTI	9818744993	UJJWALPARTI@	02.08.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-997/2025	11.09.2025	BANK OF BARODA VS SABHAPATI KAMATI	SHAILENDER SINGH SISODIA	8130237770	SHAILENDER.S	09.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1009/2025	15.09.2025	UNION BANK OF INDIA VS SHUBHAM BABBAR	KAMALJIT SINGH RANOT	9890410729	kamalsinghranot@	30.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1010/2025	15.09.2025	D.C. BOOKS PVT. LTD. VS TELEGRAM FZ LLC	TATVA LAW LLP	9455160761	TATVALAWLLP@	23.08.2025
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-1015/2025	16.09.2025	LEVI STRAUSS & CO. VS ASHOK KUMAR AND ANR.	SHRAVAN KUMAR BANSAL	6211970125	UNITEDMARK@	01.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-1024/2025	18.09.2025		JURAL SOLUTIONS	9210107303	THEJURALSOL	10.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-1025/2025	18.09.2025	ADIDAS AG VS GAGAN AND ANR.	AASTHA SHARMA	9810481016	MAIL@THELEC	01.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1029/2025	19.09.2025	M/s JAI NARAIN RADHE SHYAM AND CO. PVT. LTD.VS. KAPIL MALHOTRA	SIDDHANT BANGA	9999369931	SIDDHANTBAN	12.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1030/2025	19.09.2025	MAHENDER KUMAR VS RITU SHARMA	KAUSHLENDER SINGH	9873578142	Gaurassociates.sir	19.01.2024

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1031/2025	19.09.2025	UCO BANK VS S G ENTERPRISES THROUGH ITS PARTNERS	SUNIL KUMAR	9971955807	SUNILKUMARS	16.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1037/2025	20.09.2025	ZARAR AHMAD VS MUNICIPAL CORPORATION OF DELHI	VIDYA SAGAR SHARMA	8279971561	ADVOCATEVID	16.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1051/2025	25.09.2025	UNION BANK OF INDIA VS K SINHA NATASHA MALHOTRA	R K SINHA	9968076150	RAKESHSHINHA	01.08.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1055/2025	26.09.2025	PREM COLOR CHEM PVT. LTD. VS GOKUL MAULI SUGARS LTD.	ARUN KUMAR YADAV	9810768996	ARUNYADAV	09.09.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/960/2025	02-09-2025	SANJAY KUMAR GOYAL Vs JSM INDUSTRIES	Manish kumar(P),	9717359631	aavyapandey6@gmail	22.08.2025
			306	CS (COMM)	CS (COMM)/961/2025	02-09-2025	TRUSTLENDERS CAPITAL PVT LTD Vs ABHISHEK KUMAR	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail	04.08.2025
			306	CS (COMM)/	CS (COMM)/962/2025	02-09-2025	M/S B R AGROTECH LTD Vs VIVEK SINGLA	Deepak Yadav(P),	9999980081	deepkayadavadvoc	28.08.2025 & 29.08.2025
			306	CS (COMM)/	CS (COMM)/981/2025	08-09-2025	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY Vs DR DEV RAJ DAV SR SEC PUBLIC SCHOOL	MILIND SRIVASTAVA(P),	9210107303	thejuralsolutions@	02.09.2025
			306	CS (COMM)/	CS (COMM)/982/2025	08-09-2025	AYUSH BANSAL Vs KAVITHA KANWAR	Hitesh Chhabra(P),	9811059395	puris_1@yahoo.co	29.08.2025
			306	CS (COMM)	CS (COMM)/985/2025	09/09/25	SUNNY GOEL Vs DEV SHAKTI STONE CRUSHER PVT LTD	SUMMIT KAUSHAL	9810313802	summitkaushal@g	06.09.2025
			306	CS (COMM)	CS (COMM)/1007/2025	12-09-2025	NEO HY LAMINATES PVT LTD Vs MR KUNAL CHOUDHARY HIND TRADERS	RAHUL VERMA	9871059347	4jain5857@gmail.c	10.09.2025
			306	CS (COMM)	CS (COMM)/1019/2025	16-09-2025	NIKE INNOVATE C V GAGAN AND ANR	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.c	11.09.2025
			306	CS (COMM)	CS (COMM)/1041/2025	22-09-2025	JITENDER UJLA ADITYA SHARMA	M L SHARMA	9810318865	mlsharma520@out	15.09.2025
			306	CS (COMM)	CS (COMM)/1052/2025	25-09-2025	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY Vs NEW DAV PUBLIC SCHOOL	MILIND SRIVASTAVA(P),	9210107303	thejuralsolutions@	22.09.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	nil								
4	MS. ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)969/2025	04.09.2025	M/S PREM COLOR CHEM PVT LTD V/S AJAY KUMAR	ARUN KUMAR	810768996	NA	27.08.2025
			ROOM NO.304	RECOVERY	CS (COMM)987/2025	09.09.2025	DOSHI PHARMACEUTICALS V/S TRI GLOBAL LIFE SCIENCES OPC PVT LTD	AMIT TALWAR	9911000928	TALWAR-AMIT@RE	27.08.2025
			ROOM NO.304	RECOVERY	CS (COMM)1012/2025	15.09.2025	AVADHUT TRADING ACADEMY PVT LTD AND ANR V/S TELEGRAM FZ LLC	IATWA LLP	9455160761	IATVALAWLLP@G	27.08.2025
			ROOM NO.304	RECOVERY	CS (COMM)1018/2025	16.09.2025	LEVI STRAUSS AND CO. V/S ASHOK KUMAR	SHARAVAN KUMAR	9650682928	UNITEDMARK@UM	12.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1032/2025	19.09.2025	UCO BANK VS. M/S YASH GENERAL STORE	SH. SUNIL KUMAR	9971955807	sunilkumarsimpal99	16.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1033/2025	19.09.2025	AMIT GUPTA VS. DEEPAK GUPTA & Ors	SH. TARUN SINGLA	9810202014	mclawoffices@gmail	12.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1034/2025	20.09.2025	PUNJAB & SIND BANK VS. M/S MAURYANSH MAURYA PVT. LTD.	SH. RAM NIWAS	9560026079	ramniwasadav.4717	24.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)1038/2025	20.09.2025	ASHISH PAPERS PVT. LTD. VS. ANIL GARG	SH. S.M. GUPTA	9810235448	smgupta@gmail.com	10.09.2025
			304	RECOVERY	CS (COMM)1039/2025	20.09.2025	ZARAR AHMAD VS. MCD	SH. VIDYA SAGAR SHARMA	9891-826-827	ADVOCATEVIDYAS	10.09.2025
			304	TRADE MARK	CS (COMM)1043/2025	23.09.2025	M/S ASK AUTOMOTIVE VS. ASHOK KUMAR	SH. AASTHA SHARMA	9718209970	aastha@thelegist.com	17.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1046/2025	24.09.2025	NOBLE PAHWA RISHABH GUPTA V/S	SH. MUKUL GUPTA	9899000289	MUKULRAWAL@YAF	20.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1047/2025	24.09.2025	RADHEY SHYAM V/S MCD	ROBIN BHARDWAJ	9560905884	ROBINBHARDWAJ54	10.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1056/2025	26.09.2025	DAYANAND ANGLO VEDIC TRUST V/S DAV	VIVEK SRIVASTAVA	9210107303	THIRJURELSSOLUTION	22.09.2025
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	COUNTER CLAIM	Counter Claim/45/2025	01-09-2025	RAJENDER GHANSHYAM MAHALE Vs JIWAT RAM PURSWANI	Gaurav Dua(P),	9818977599	adv.anushassitarya@	30.08.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	305	RECOVERY	CS (COMM)/1003/2025	11-09-2025	R D CONSTRUCTION COMPANY Vs M/S SAGITTAL PROJECTS	Neeraj Gupta(P),	9811267045	info@juslawoffices.co	26.03.2025
			305	RECOVERY	CS (COMM)/973/2025	04-09-2025	PARIKSHIT SEHGAL VS. TATA TELESERVICE LTD.	VIJAY MISHRA	9136346788	VIJAYMISHRA649@	12.06.025
			410	CS (COMM)/967/2025	CS (COMM)/967/2025	04-09-2025	BANK OF BARODA Vs ROHIT VICTOR	Rajnish kumar banyal(P),	9810872357		22.08.2025
			410	CS (COMM)/1014/2025	CS (COMM)/1014/2025	16-09-2025	M/S YASH VALVES PVT LTD Vs SANDEEP JAIN	MOHIT AGARWAL	9911092666		29.08.2025
			410	CS (COMM)/968/2025	CS (COMM)/968/2025	04-09-2025	M/S PREM COLOR CHEM PVT LTD Vs JAIYADAV(P), KANTMANI TRIPATHI	ARUN KUMAR	9810768996		29.08.2025
			410	CS (COMM)/976/2025	CS (COMM)/976/2025	06-09-2025	M/S WELCOMER ASSOCIATES THROUGH ITS PROP SH ASHWANI KUMAR Vs MUNICIPAL COPORATION OF DELHI	ROBIN BHARDWAJ	9560905884		01.09.2025
			410	CS (COMM)/1042/2025	CS (COMM)/1042/2025	23-09-2025	CANARA BANK Vs SANGITA CHAWLA	ANIL KUMAR SINGH	9810288424		27.08.2025
			410	CS (COMM)/1008/2025	CS (COMM)/1008/2025	15-09-2025	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ANR Vs DAV HIGH SCHOOL	VIVEK SRIVASTAVA	9210107303		06.09.2025
			410	CS (COMM)/1049/2025	CS (COMM)/1049/2025	25-09-2025	M/S PREM COLOR CHEM PVT LTD Vs SHREE MAROLI VIBHAG KHAND UDYOG SAHAKARI MANDLI LTD	ARUN KUMAR YADAV(P),	9810768996		16.09.2025
			410	CS (COMM)/1044/2025	CS (COMM)/1044/2025	24-09-2025	LEGEND POLYFOAMS PVT LTD Vs NOBLE ENTERPRISES	Anmol Mehta(P),	9811848114		23.07.2025
			410	CS (COMM)/1048/2025	CS (COMM)/1048/2025	25-09-2025	NARESH MANGAL Vs SHWETA BANSAL	Rakesh Kumar(P),	9711771000		11.09.2025
			410	CS (COMM)/1062/2025	CS (COMM)/1062/2025	27-09-2025	STATE BANK OF INDIA Vs HEM LATA	Suchita Dixit(P),	8896932838		17.09.2025
			410	CS (COMM)/995/2025	CS (COMM)/995/2025	11-09-2025	MOHAMMAD JALIS KHAN Vs M/S FOUNDATION OF BHARAT EDUVERSITY	MOHD WASIQ KHAN(P),	9810920561		22.08.2025
			410	CS (COMM)/1001/2025	CS (COMM)/1001/2025	11-09-2025	THE FEDERAL BANK LTD Vs ASIT RAY	Kiran Mahajan(P),	9810472145		01.09.2025
			410	CS (COMM)/1000/2025	CS (COMM)/1000/2025	11-09-2025	THE FEDERAL BANK LTD Vs LAXMAN SINGH	Kiran Mahajan(P),	9810472145		01.09.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 771/2025	01.09.2025	TATA CAPITAL LTD. VS MAHAKALESHWAR INFRATECH PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 772/2025	01.09.2025	TATA CAPITAL LTD. VS MAHAKALESHWAR INFRATECH PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 773/2025	01.09.2025	SHRIRAM TRANSPORTS FINANCE CO. LTD. VS MURSALEEN	SHEFALI KISHORE	7742705005	shefalikishore93@gmail.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 966/2025	03.09.2025	STATE BANK OF INDIA VS AKULA PRASHANTH	TRATH LAL YADAV	9643228307	NA	21.08.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 978/2025	08.09.2025	PUNJAB AND SINDH BANK VS S S AUTO PAINTS	AWADHESH KUMAR YADAV	9599950326	NA	14.10.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 799/2025	08.09.2025	TATA CAPITAL LTD. VS MAHAKALESHWAR INFRATECH PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 989/2025	09.09.2025	DOSHI PHARMACEUTICALS VS SHREE NAMO BIOTECH PVT. LTD.	AMIT TALWAR	9911000928	talwar_amit@rediffmail.com	27.08.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1002/2025	11.09.2025	PREM DUTT ARORA AND ORS. VS SHEETAL CHOPRA AND ANR.	G.P. SINGH	9811992006	p.singh@hotmail.com	20.02.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1005/2025	12.09.2025	SMT. ANITA GUPTA VS M/S XSONI SYSTEMS PVT. LTD.	JATIN SAGGARWAL	9953283177	ka.legal@gmail.com	30.07.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1006/2025	12.09.2025	RAJESH KUMAR VS MCD	VIDYA SAGAR SHARMA	8279971561	advocatevidyasagar94@gmail.com	02.09.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 809/2025	15.09.2025	TATA CAPITAL LTD. VS MAHAVIR SINGH	SACHIN KATYAL	NA	NA	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1020/2025	16.09.2025	M/S BLIR PVT. LTD. VS M/S MANSA PACKAGING AND ORS.	RAKESH KUMAR	9711771000	akesh.advocate18@gmail.com	29.12.2023
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 828/2025	18.09.2025	TATA CAPITAL LTD. VS TONU SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 863/2025	20.09.2025	TATA CAPITAL LTD. VS RAMA GRAND	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 864/2025	20.09.2025	TATA CAPITAL LTD. VS HARI RAM	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 302	CIVIL SUIT	OMP(1)COMM 867/2025	20.09.2025	MOONWALK INFRA PROJECT PVT. LTD. VS. ONSTRUQ INTERLAYER PVT. LTD.	M/S MOONWALK INFRA PROJECT PVT. LTD. VS. ONSTRUQ INTERLAYER PVT. LTD.	9910726902	ajeevadavocateb1@gmail.com	NA
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	CS (COMM) 974/2025	06-09-2025	DIVYESH BHAGAT VS. SURESH KUMAR MITTAL	DIXIT MEHTA	NA	ADV.MEHTADIXIT@GMAIL.COM	26.06.2025 OF RS. 10,000/-
			308	RECOVERY	CS (COMM) 1004/2025	12-09-2025	RANI SETHI AND ANR. MADHU KHULLAR AND ORS.	CHARAN GARG	9811061563	NA	01.09.2025 OF RS. 48250/-
			308	RECOVERY	CS (COMM) 1016/2025	16-09-2025	IMPRESSIVE IMPRESSIONS PVT. LTD. VS. HYATT REGENCY GURGAON	BHUPENDRA TIYAGI	9810695226	advocatebkyagi@gmail.com	03.09.2025 OF RS. 11,300/-
			308	RECOVERY	CS (COMM) 1040/2025	22-09-2025	JAMMU KASHMIR BANK LTD. VS. AMIT BAJAJ AND ANR.	ANMOL JAIN	9971878760	legalconsultants.sa@gmail.com	09.09.2025 OF RS. 16696/-
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	nil								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/963/2025	02-09-2025	SANJAY KUMAR GOYAL Vs M/S JJM INDUSTRIES	Manish Kumar(P),	9717359631		22.08.2025
11	SH. S.S. RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/959/2025	01-09-2025	REENA AGGARWAL Vs RAJ RANI CHADHA	Hardik Aggarwal	7859984398	advocatehardikaggarwal@gmail.com	20.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/972/2025	04-09-2025	GREAT WHITE GLOBAL PRIVATE LIMITED Vs ASHOK KUMAR	Shravan Kumar Bansal	6201970125	unitedmark@unitedandunited.com	29.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM) 979/2025	08-09-2025	VINOD KUMAR BANSAL Vs SUMAN BANSAL	Satish Kumar Jain	9810934875	-	04.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM) 983/2025	08-09-2025	UNION BANK OF INDIA VS SHUBHAM BABBAR	Kamaljit Singh Ranot	9890410729	kumaljitsinghranot@gmail.com	03.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM) 999/2025	11-09-2025	M/s VASTRAM INDIA PVT LTD Vs SANJAY KUMAR YADAV	Vikrant Jain	9811377679	advocatewidu@gmail.com	12.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM) 1011/2025	15-09-2025	MADANL LAL CHANDER BEHERA PRAKASH	Nitin Gupta	8860057314	eca.gupta@gmail.com	---
			COURT ROOM 310	CS (COMM)	CS (COMM) 1026/2025	19-09-2025	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ANR. Vs D A V SCHOOL	Vivek Srivastava	9210107303	hejuralsolutions@gmail.com	15.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM) 1027/2025	19-09-2025	KARNATAKA BANK LTD. Vs NIDHI SAHANI Prop. of M/s Purnima Trading Company	Sandeep	8800892099	dhariwalsandeep905@gmail.com	12.08.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 310	CS (COMM)	CS (COMM)1036/2025	20-09-2025	RITEESH VERMA Vs INTERNATIONAL PRINT O PAC LIMITED	Vishwendra Verma	7683073187	verma.vishwendra@yahoo	15.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)1050/2025	25-09-2025	PUNJAB AND SIND BANK Vs MS KOMAL SHARMA AND ANR	Manish Shersia	9811833233	manishsheria26@gmail.com	11.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)1057/2025	27-09-2025	M/s ASHISH METALS Vs JAGAT SINGH	Amit Gupta	9810224624	amitguptaadv366@gmail.com	29.05.2025
12	SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	MISC DJ	680/2025	09/02/25	JAI BHAGWAN JAIN V/S RASHMI TIWARI	HEMANT KUMAR	9953740810	CONTACT@CHAM	
			401	OMP I COMM	788/2025	09/04/25	TATA CAPITAL LTD V/S MANMANDER	SANISH BHOLA	9811452022	ANISHBHOLA17@	
			401	CS COMM	957/2025	09/06/25	MR. RAJEEV SHARMA PROP. LAXMI STEELS INDIA V/S MR RAJU SHANKAR SINGH PROP. REAL TRADING	KESHAV TIWARI	9958987839	TIWAKESHAV@G	01.09.2025
			401	CS COMM	977/2025	09/08/25	AKIF MOHAMMED ARIF DEHALVI PROPRIETOR OF SALMA PERFUME EXHIBITION V/S ALIJAZ PERFUME	SHARAD SAXENA	9818610036	THEMACCOYGRO	21.11.2024
			401	CS COMM	984/2025	09/08/25	PRACHI (INDIA) PVT LTD V/S ARJUN SINGH	D.R JAIN	9871059347	DJAIN5857@GMA	03.09.2025
			401	CS COMM	993/2025	09/10/25	TRUSTLRNDERS CAPITAL PVT LTD. V/S ABHISHEK KUMAR	AMIT KUMAR SINHA	9990659331	KMPSPARTNER@	04.08.2025
			401	CS COMM	992/2025	09/10/25	UMA SHANKER GOEL HUF V/S SHUBHAM MITTAL	KAPIL SINGHAL	9811330059	K18A12@GMAIL.C	28.08.2025
			401	CS COMM	998/2025	09/11/25	VARUN GUPTA V/S VIKAS JAIN	SACHIN KUMAR BANSAL	9811455868	ADVSACHINBANS	21.08.2025 AND 19.08.2025
			401	CS COMM	1017/2025	16/09/2025	UCO BANK V/S SH. JEET SINGH (NOW DECEASED THROUGH HIS LEGAL HEIRS	SUNIL KUMAR	9971955807		10.09.2025
			401	EX COMM AWARD BY ARB. COMM	48/2025	18/09/2025	DELHI TRANSCO LIMITED V/S M.J. ENGINEERING WORKS PVT LTD.	JURISPÉRITUS LAW OFFICES	49514500	E.ASHISHKUMAR	
			401	OMP I COMM	825/2025	18/09/2025	TATA CAPITAL LTD V/S RUPESH VYAS	SANISH BHOLA	9811452022	ANISHBHOLA17@	
			401	OMP I COMM	827/2025	18/09/2025	TATA CAPITAL LTD V/S PAWAN KUMAR	SANISH BHOLA	9811452022	ANISHBHOLA17@	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			401	OMP I COMM	847/2025	19/09/2025	DCB BANK LTD V/S KULDEEP SARDAR SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@	
			401	OMP I COMM	849/2025	19/09/2025	DCB BANK LTD V/S ANIL KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@	
			401	OMP I COMM	850/2025	19/09/2025	DCB BANK LTD V/S DAFATAR KHAN	ANISH BHOLA	9811452022	ANISHBHOLA17@	
			401	EX COMM	461/2025	20/09/2025	SH. NARINDER SINGH V/S SH. BALJEET SINGH ARORA	STUTI WASON	9811227766	WASONANDWASO	
			401	OMP I COMM	874/2025	22/09/2025	TATA CAPITAL LTD V/S BARAN SINGH	SACHIN KATYAL	011-26211488	LEGAL@KATYAL	
			401	OMP I COMM	873/2025	22/09/2025	TATA CAPITAL LTD V/S LALIT KUMAR KHANDELWAL	SACHIN KATYAL	011-26211488	LEGAL@KATYAL	
			401	OMP I COMM	872/2025	22/09/2025	TATA CAPITAL LTD V/S MOHAMMED RAZA	SACHIN KATYAL	011-26211488	LEGAL@KATYAL	
			401	MISC DJ	734/2025	23/09/2025	YASHPAL KHURANA V/S M/S NARULA & ORS	SHAYUK KUMAR	8595615868	ASH.ASSOCIATES	
			401	MISC DJ	742/2025	25/09/2025	NITIN JANI V/S AMIT PASRIJA	GAURAV GUPTA	9540818282		
			401	OMP I COMM	898/2025	25/09/2025	TATA CAPITAL LTD V/S NIWANSHU SHARMA	ANISH BHOLA	9811452022	ANISHBHOLA17@	
			401	OMP I COMM	900/2025	25/09/2025	TATA CAPITAL LTD V/S GIRJESH SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@	
			401	CS COMM	1053/2025	25/09/2025	HERO INVEST CORP PVT LTD V/S ASHOK KUMAR (UNKNOWN)				
				CS COMM	1054/2025	26/09/2025	JAYSON INDUSTRIES V/S MUKESH PLASTIC ENGINEERING INDUSTRIES	M.K.MIGLANI	9811081980	MAIL@WRBINDI	17.09.2025
			401	CS COMM	1061/2025	27.09.2025	AMIT GARG V/S MANOJ BUBNA	TARUN VERMA	9871495838	CSTARUNVERMA	18.09.2025
			401	MISC DJ	757/2025	27/09/2025	M/S SSG AUTOMOTIVE COMPONENTS PVT LTD V/S M/S SEAHAWK LOGISTICS & ORS	R.K. THAKUR	9810267916		

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			401	CS COMM	1061/2025	27/09/2025	ISHRAT FATMA V/S CHOLAMANDALAM MS GENERAL INSURANCE COMP. LTD	SANKIT VERMA	9899090382		22.09.2025
13	SH. M.K NAGPAL DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/796/2025	04-09-2025	TATA CAPITAL LTD. Vs NAND RAM SHARMA	ANISH BHOLA(P),	9811452022	mishbhola17@yahoo.com	nil
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/970/2025	04-09-2025	DAVINDER SINGH SETHI Vs BURGER CLUB PVT. LTD.	SAI MANIK SUD	9990804704	sudsaimanik1@gmail.com	02.09.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/971/2025	04-09-2025	DIVYESH BHAGAT Vs NILOFAR	DIXIT MEHTA	NA	adv.mehdadixit@gmail.com	26.08.2025
			COURT ROOM 402	CIVIL SUIT	Misc DJ/695/2025	08-09-2025	Ramesh Brijlal Santani Vs Sourav Goyal	PAWAN KUMAR MITTAL	9873938816	mittalpk08@gmail.com	NIL
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/800/2025	08-09-2025	TATA CAPITAL LTD. Vs RAHEESH RAHEESH	SACHIN KATYAL	011-26211488	egal@katalyassociates.com	NIL
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/986/2025	09-09-2025	Satnam Kaur Vs Rahul	GARIMA BHARADWAJ	9818451905	garimainterpro@gmail.com	29.08.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/988/2025	09-09-2025	THE FEDERAL BANK LTD Vs ADITYA SADH	KIRAN MAHAJAN	9810472145	kirnamahajan60@yahoo.com	01.09.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/994/2025	10-09-2025	JOGINDER YADAV Vs AMIT KUMAR SHARMA	RAJESH KUMAR	9899565364	NA	19.05.2025
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/440/2025	11-09-2025	M/S GOYAL BROTHERS PRAKASHAN Vs M/S TYAGI NEW LAXMI BOOK DEPOT	SURENDER	9999993833	surendersuparn@gmail.com	NIL
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/1013/2025	15-09-2025	M/S SHREYSHREE JEWELLERS PVT. LTD Vs YASH KUMAR SETH PROPRIETOR OF M/S SHREE BALAJI JEWELLERS AND CONCEPT	RAMAN KUMAR SINGH	9899479539	ramanadvocat2601@gmail.com	03.09.2025
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/818/2025	17-09-2025	TATA CAPITAL LTD Vs DUDH RATAN MILK FOOD PRODUCTS	ANISH BHOLA(P),	9811452022	mishbhola17@yahoo.com	NIL
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/1023/2025	17-09-2025	KULDEEP FALODIYA Vs MOHAN LAL HARJAI	AMIT POONIA	9899665895	whitepaperlawoffices@gmail.com	28.08.2025
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/455/2025	18-09-2025	PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116	advocatevikassharma1@gmail.com	NIL
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/456/2025	18-09-2025	KEWAL RAM DASWAN Vs SAMSHAD	TARUN GEHLOT	9871181397	gehlotaruna@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/843/2025	19-09-2025	DCB BANK LTD. Vs FAJAR MO	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	NIL
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/844/2025	19-09-2025	DCB BANK LTD Vs BALVIR SINGH	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	NIL
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/845/2025	19-09-2025	DCB BANK LTD Vs DEVILAL	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	NIL
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/846/2025	19-09-2025	DCB BANK LTD Vs RAJEEV KUMAR SHARMA	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	NIL
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/848/2025	19-09-2025	TATA CAPITAL LTD Vs MOHHAMAD SARIF	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	NIL
			COURT ROOM 402	CIVIL SUIT	Ex.COMM Award by Arb. Comm./49/2025	24-09-2025	INGRAM MICRO INDIA PVT LTD Vs GURJEET SINGH	NISHANT JOSHI	9810798564	NIL	NIL
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/469/2025	24-09-2025	KIRAN ROADWAYS PVT LTD Vs SOLID INDIA LTD	VARUN GUPTA	981046767	gupta.varun1@gmail.com	NIL
			COURT ROOM 402	CIVIL SUIT	CS (COMM.)/1045/2025	24-09-2025	M/s AKZONOBEL INDIA LIMITED Vs Krishna Trading Company	R.K. RUHIL	8010074443	raj@ruhil.in	15.09.2025
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/897/2025	25-09-2025	TATA CAPITAL LTD Vs KISHAN LAL	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	NIL
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/899/2025	25-09-2025	TATA CAPITAL LTD. Vs BLJAN SHYAM LAL	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	NIL
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/902/2025	25-09-2025	TATA CAPITAL LTD Vs BHOO MI MINES AND CRUSHERS	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	NIL
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/903/2025	25-09-2025	TATA CAPITAL LTD Vs KE ENGINEERS PVT LTD 1179	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	NIL
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/905/2025	25-09-2025	TATA CAPITAL LTD Vs UNIQUE CRANE SERVICES 8383	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.com	NIL
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/48/2025	26-09-2025	YUNUS Vs SRIRAM FINANCE LTD	ANJUM NAAZ	8287807074	joshumkhan@gmail.com	NIL
			COURT ROOM 402	CIVIL SUIT	CS (COMM.)/1058/2025	27-09-2025	CHIRAG GOEL Vs LAKSHMI ENGINEERING WORKS	ANIL KUMAR	9313579493	adv.anilsingh@gmail.com	24.09.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/1059/2025	27-09-2025	MS RRM TRADING INTERNATIONAL PVT LTD Vs MS UNI SWIFT	MUNISH VOHRA	9811427955	mumish.lawvohra@gmail.com	20-09-2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/748/2025	03-09-2025	State Bank of India Vs Jitender	Krishna Sharma(P),	9315165656	advkrishna14a@gmail.com	22-08-2025
				CS	CS (COMM)/750/2025	04-09-2025	UNION BANK OF INDIA Vs KARTIK SIKKA SON OF DHARAM PAL SIKKA PROP OF GURNAMA ENTERPRISES	Sandeep .(P),	8800892099	dharewalsandeep905@gmail.com	12-08-2025
				CS	CS (COMM)/754/2025	06-09-2025	Ruchika Agarwal Vs Krishna Sarwiya	Anirudh Gupta(P),	9811993041	mail@anirudhgupta.co.in	21-08-2025
				CS	CS (COMM)/753/2025	06-09-2025	M/S PG CABS INDIA PVT LTD THROUGH ITS AR SHAILENDRA KUMAR JHA Vs AMIT DHINGRA	RAJESH KUMAR PANDEY(P),	9811992006	g.p.singh@hotmail.com	03-09-2025
				CS	CS (COMM)/759/2025	10-09-2025	M/S SARASWATI CREATION THROUGH ITS PROPRIETOR MS DEEPAI BHARDWAJ Vs M/S SHIVAM HOSIERY HOUSE THROUGH ITS	EKTA(P),	7838104247	adv.amandkumargupta@gmail.com	21-10-2024
				CS	CS (COMM)/767/2025	11-09-2025	DDV Management Services Private Limited Vs Dtwelve Spaces Private Limited	Pankaj Chawla(P),	9810103302	pankajchawla41@gmail.com	29-08-2025
				CS	CS (COMM)/768/2025	11-09-2025	BANK OF BARODA Vs SIMMI MADAN AND ORS	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasabti@gmail.com	31-07-2025
				CS	CS (COMM)/766/2025	11-09-2025	Skyzed Management and Information Services Vs Dtwelve Spaces Private Limited	Pankaj Chawla(P),	9810103302	pankajchawla41@gmail.com	29-08-2025
				CS	CS (COMM)/763/2025	11-09-2025	SUDHIR MALHOTRA-- Vs AG OVERSEAS PVT LTD	VASEEM Mian(P),	9336789789	Not Mentioned	01-09-2025
				CS	CS (COMM)/772/2025	12-09-2025	M/S GSV PRODUCTS THROUGH PROPRIETOR (PARVEEN KUMAR GARG) Vs M/S QURESHI INTL DS-MAX PVT. CO. THROUGH ITS	DEEPAK KUMAR BANSAL(P),	9899951645	bansalassociateslawfirm@gmail.com	04-09-2025
				CS	CS (COMM)/771/2025	12-09-2025	M/S GARG ROADLINES THROUGH ITS PARTNER (PARVEEN KUMAR GARG) Vs M/S RAHEJA DEVELOPERS LTD Through its directors	DEEPAK KUMAR BANSAL(P),	9899951645	bansalassociateslawfirm@gmail.com	04-09-2025
				CS	CS (COMM)/778/2025	16-09-2025	M/S HI TECH PACKAGING INDUSTRIES Vs M/S KAPOOR ENTERPRISES AND ANR	Yatendra Pal Sirohi(P),	9945441410	yatendrasirohi@hotmail.com	19-07-2025
				CS	CS (COMM)/777/2025	16-09-2025	APIS INDIA LTD Vs SURAJ SINGH PROPRIETOR OF NIRMALA ENTERPRISES	Mukund Yadav(P),	8285202359	harish@barahamilgalservices.com	12-07-2025
				CS	CS (COMM)/791/2025	18-09-2025	CANARA BANK Vs JASMEET SINGH M/S SONIA INTERNATIONAL	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasabti@gmail.com	01-09-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS	CS (COMM)/790/2025	18-09-2025	CANARA BANK Vs ROHIT SRINIWAS PROP M/S SIMBA FASHION	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	17-07-2025
				CS	CS (COMM)/796/2025	19-09-2025	UNION BANK OF INDIA Vs SHALINI SHARMA, PROPRIETOR OF M/S SHALINI CAFE	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	10-09-2025
				CS	CS (COMM)/802/2025	23-09-2025	SIRS POLO ENTERPRISES PVT LTD through its Director Somnath Hola Vs NEELKANTH IMPEX Prop Jyoti Khurana	Rajendra kumar Bharani(P),	7838085278	bharani.law.chambers@gmail.com	09-09-2025
				CS	CS (COMM)/800/2025	23-09-2025	GIRISH SETHI AND ORS Vs FITJEE e-School Private Limited through its Director	amit vohra(P),	9958258255	amitvohra56@gmail.com	19-09-2025
				CS	CS (COMM)/806/2025	24-09-2025	Punjab National Bank through its ar dhananjay KUMAR Vs RAHUL ARORA, PROPRIETOR M/S AIR FLOW	AVADHESH SHAKYA(P),	9810362626	akshakya01gmail.com	10-09-2025
				CS	CS (COMM)/807/2025	25-09-2025	NIKHIL JUNEJA PROPRIETOR M/S INTEGRAL INTERNATIONAL Vs PURSHOTTAM JHA PROPRIETOR/ DIRECTOR OF M/S OM	BHANU MOHAN(P),	9312432926	Not Mentioned	08-07-2024
				CS	CS (COMM)/815/2025	27-09-2025	RAHUL JAIN Vs M/s Manipal Cigna Health Insurance Co Ltd	Mahinder Kumar(P),	9811031736	ashokpoplii6@yahoo.in	22-09-2025
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS/(COMM)	736/2025	01.09.2025	CANARA BANK VS. LOKESH KUMAR	SANJAY AGGARWAL	9811179171	legalyukti63@gmail.com	18.08.2025
				CS/(COMM)	744/2025	03.09.2025	SARAOGI SUPER SALES VS. MANOJ KUMAR SINGH	VARUN BEDI	8285672608	advocatevarunb@gmail.com	30.08.2025
				CS/(COMM)	762/2025	11.09.2025	BRAHM SHRAMA KANWAR NAGPAL	DEVBABU VS. GUPTA LAL	9312049415	blgupta282@gmail.com	02.04.2025
				CS/(COMM)	764/2025	11.09.2025	BANK MAHARASHTRA SHANKAR JHA	OF BIJAY MOHAN VS. GOSWAMI	79015893669	advbmg2016@gmail.com	08.09.2025
				CS/(COMM)	765/2025	11.09.2025	JASMIN SINGH ANAND VS. DARPAN DADU	BIJAY MOHAN VS. GOSWAMI	79015893669	advbmg2016@gmail.com	09.09.2025
				CS/(COMM)	775/2025	16.09.2025	BEST TECH PIPES LLP VS. MFB CEOTECH PVT LTD	SHAILENDER NEGI	9999029218	shailnegi1984@gmail.com	10.09.2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/738/2025	01-09-2025	PUNJAB NATIONAL BANK Vs SONU SHARMA	Parikshit Mahipal(P),	9868873986	prn_ahip_alogia@gmail.com	18-09-2025
				OMP (COMM)/1094/2025	(101-09-2025	01-09-2025	AXIS BANK LTD Vs WASEEM KHAN	ADV. LALIT PANDEY(P),	8130383143	lalit@andeladvassociates(a),llmailt.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (COMM)/1097/2025	01-09-2025	AXIS BANK LTD Vs PRIYANKA SINGH RAGHUVANSHI	ADV. LALIT PANDEY(P),	8130383143	lalit@andel.advassociates(a),lmai I.com	
					OMP (COMM)/1095/2025	01-09-2025	AXIS BANK LTD Vs KETAN GARG	ADV. LALIT PANDEY(P),	8130383143	lalit@andel.advassociates(a),lmai I.com	
					OMP (COMM)/1096/2025	01-09-2025	AXIS BANK LTD Vs JASMEET KOUR	ADV. LALIT PANDEY(P),	8130383143	lalit@andel.advassociates(a),lmai I.com	
					OMP (COMM)/1122/2025	02-09-2025	AXIS BANK LTD Vs UMA SHANKAR MEHTA	ADV. LALIT PANDEY(P),	8130383143	lalit@andel.advassociates(a),lmai I.com	
					OMP (COMM)/1121/2025	02-09-2025	AXIS BANK LTD Vs RAHUL	ADV. LALIT PANDEY(P),	8130383143	lalit@andel.advassociates(a),lmai I.com	
					OMP (COMM)/1120/2025	02-09-2025	Shriram Finance Ltd Vs ANKIT NAYAK	Manoj Kumar(P),	Not Mentioned	Not Mentioned	
					OMP (COMM)/1119/2025	02-09-2025	AXIS BANK LTD Vs GURSEWAK SINGH	ADV. LALIT PANDEY(P),	8130383143	lalit@andel.advassociates(a),lmai I.com	
					Execution (Comm)/296/2025	02-09-2025	PUNJAB NATIONAL BANK Vs M/s CBS Industries	PARAS AGGARWAL(P),	Not Mentioned	Not Mentioned	
					Execution (Comm)/295/2025	02-09-2025	JIS HEAD LIGHT GLASS Vs oxilite technologies private limited	Arandeep singh(P),	Not Mentioned	Not Mentioned	
					OMP (COMM)/1118/2025	02-09-2025	YES BANK LTD Vs SHAN MOHAMMAD	SACHIN KATYAL(P),	Not Mentioned	legal@Kat@alassociates.com	
					CS (COMM)/747/2025	03-09-2025	M/S GIPSKARTON INDIA PVT LTD Vs CHANDER NARULA	MAYANK AGGARWAL(P),	Not Mentioned	Not Mentioned	
					Misc DJ/855/2025	02-09-2025	JAGDISH SINGH DANGI Vs KESAVA ENGINEERS INDIA LLP CO AND ORS	Kyz(P),	Not Mentioned	Not Mentioned	
					Execution (Comm)/303/2025	04-09-2025	SAN WUD SHOPPE PRIVATE LIMITED Vs RITESH AGGARWAL	PANKAJ GUPTA(P),		Not Mentioned	
					CS (COMM)/755/2025	08-09-2025	SH APS OBEROI Vs M/S BAKSHI MARK PVT LTD	SHALU KUMARI(P),	Not Mentioned	Not Mentioned	30-08-2025
					CS (COMM)/757/2025	09-09-2025	Aqualite Industries Private Limited Vs NATINGAL SHAMSHUDEEN	ARCHIT SINGHAL(P),	Not Mentioned	Not Mentioned	05-09-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					OMP (COMM)/1137/2025	09-09-2025	Axis Bank Limited Vs SUJAL KUMAR	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	05-09-2025
					OMP (COMM)/1136/2025	09-09-2025	Axis Bank Limited Vs PARAS SAINI	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1135/2025	09-09-2025	Axis Bank Limited Vs KOSHINDER	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1165/2025	10-09-2025	Hdfc Bank Limited Vs ANOOJ SURI	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(dgmail.com	
					OMP (COMM)/1164/2025	10-09-2025	Hdfc Bank Limited Vs RAJESH KUMAR	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(dgmail.com	
					OMP (COMM)/1163/2025	10-09-2025	Hdfc Bank Limited Vs RAMPREET SAHNI	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(dgmail.com	
					OMP (COMM)/1162/2025	10-09-2025	Hdfc Bank Limited Vs AMIT SAINI	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(dgmail.com	
					OMP (COMM)/1161/2025	10-09-2025	Hdfc Bank Limited Vs KUTUMBH CARE PVT LTD	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(dgmail.com	
					OMP (COMM)/1159/2025	10-09-2025	Hdfc Bank Limited Vs DEEPAK KALRA	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(dgmail.com	
					OMP (COMM)/1160/2025	10-09-2025	Hdfc Bank Limited Vs VARUN SEHGAL	MANISH SHANKER VERMA(P),	9650810{26	msvermachambers(dgmail.com	
					Execution (Comm)/311/2025	10-09-2025	vineet kumar Vs PRADEEP RAWAT	Manoj Goswami(P),			
					OMP (COMM)/1157/2025	10-09-2025	Axis Bank Limited Vs MANGILAL	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1182/2025	11-09-2025	AXIS BANK LTD Vs SURESH CHANDRAPANDEY	ADV. LALIT PANDEY(P),	8130383143	lalit!andel'.advassociates(a)!mai L.com	
					Execution (Comm)/315/2025	11-09-2025	Ram Mohan Murari Vs Katyal	Gulab Chandra Yadav(P),	Not Mentioned	Not Mentioned	
					Misc DJ/890/2025	12-09-2025	SARASWATI WOODS PVT LTD Vs OM TIMBER TRADERS	Randhir Kumar(P),	Not Mentioned	Not Mentioned	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (COMM)/1202/2025	15-09-2025	Axis Bank Limited Vs AMIT BHATI	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1201/2025	15-09-2025	Axis Bank Limited Vs GAURAV YADAV	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1200/2025	15-09-2025	Axis Bank Limited Vs FOZIA	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1198/2025	15-09-2025	Axis Bank Limited Vs FARJANA	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1197/2025	15-09-2025	Axis Bank Limited Vs DEEPU SAHNI	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1195/2025	15-09-2025	Axis Bank Limited Vs MOHAMAD IMRAN TYAGI	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1196/2025	15-09-2025	Axis Bank Limited Vs MANOJ KUMAR GUPTA	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1194/2025	15-09-2025	Axis Bank Limited Vs RAVI CHOUDHARY	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1193/2025	15-09-2025	Shriram Finance Ltd Vs SHOKIN	Manoj Kumar(P),			
					OMP (COMM)/1192/2025	15-09-2025	AXIS BANK LTD Vs ABHISHEK KUMAR TIWARI	ADV. LALIT PANDEY(P),	8130383143	lalit[andel'.advassociates(a),lmai I.com	
					OMP (COMM)/1191/2025	15-09-2025	AXIS BANK LTD Vs SANJAY KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalit[andel'.advassociates(a),lmai I.com	
					OMP (COMM)/1190/2025	15-09-2025	AXIS BANK LTD Vs ANURADHA SINGH	ADV. LALIT PANDEY(P),	8130383143	lalit[andel'.advassociates(a),lmai I.com	
					OMP (COMM)/1189/2025	15-09-2025	AXIS BANK LTD Vs JAWAHAR LAL GANDHI	ADV. LALIT PANDEY(P),	8130383143	lalit[andel'.advassociates(a),lmai I.com	
					OMP (COMM)/1188/2025	15-09-2025	Axis Bank Limited Vs ANIL YADAV	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1269/2025	16-09-2025	Hdfc Bank Limited Vs RAKESH JAIN	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (COMM)/1268/2025 (1)	16-09-2025	Hdfc Bank Limited Vs SANJEEV KUMAR	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	
					Execution (Comm)/318/2025	16-09-2025	MUKUL GUPTA Vs MsUmesh Chander	Monica Goel(P),			
					OMP (COMM)/1267/2025 (1)	16-09-2025	Hdfc Bank Limited Vs VOLTAIC POWER PRIVATE LIMITED	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	
					OMP (COMM)/1270/2025 (1)	17-09-2025	Yes Bank Ltd Vs RAVI KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalit!andel'.advassociates(a)!mai l.com	
					Misc DJ/904/2025	18-09-2025	LONGGLASST INC Vs TOSHI AUTOMATIC SYSTEM PVT LTD	HARISH KUMAR(P),			
					OMP (COMM)/1306/2025 (1)	18-09-2025	HDFC BANK LTD Vs MUKESH KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalit!andel'.advassociates(a)!mai l.com	
					OMP (COMM)/1303/2025 (1)	18-09-2025	HDFC BANK LTD Vs BALWAN SINGH	ADV. LALIT PANDEY(P),	8130383143	lalit!andel'.advassociates(a)!mai l.com	
					CS (COMM)/789/2025	18-09-2025	Aqualite Industries Private Limited Vs Edusphere Through its partners	ARCHIT SINGHAL(P),	Not Mentioned	Not Mentioned	15-09-2025
					CS (COMM)/788/2025	18-09-2025	Kwality Polythreads Private Ltd Vs Amit Thapar	Ashish Kapur(P),	Not Mentioned	Not Mentioned	09-09-2025
					OMP (COMM)/1302/2025 (1)	18-09-2025	Axis Bank Limited Vs MOHAMMAD SHAKIR	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					CS (COMM)/787/2025	18-09-2025	CANARA BANK Vs RAJESH	SANJAY AGGARWAL(P),			
					OMP (COMM)/1323/2025 (1)	19-09-2025	Axis Bank Limited Vs AMIT	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1322/2025 (1)	19-09-2025	Axis Bank Limited Vs SHAGUN AGGARWAL	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1321/2025 (1)	19-09-2025	Axis Bank Limited Vs RIYASAT	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	
					OMP (COMM)/1320/2025 (1)	19-09-2025	Axis Bank Limited Vs MOHD PARVEJ	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294@REDIFFMAIL.COM	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					Execution (Comm)/327/2025	19-09-2025	Gold Plus Glags Industry Limiteds Vs Krishna Electricals Drives and Automation Annr	Mordhwaj Singh(P),			
					OMP (COMM)/1318/2025	19-09-2025	Yes Bank Ltd Vs MUKESH SURAJBHAN	ADV. LALIT PANDEY(P),	8130383143	lalit!andel'.advassociates(a),l!mai l.com	
					OMP (COMM)/1319/2025	19-09-2025	Yes Bank Ltd Vs BLJENDER YADAV	ADV. LALIT PANDEY(P),	8130383143	lalit!andel'.advassociates(a),l!mai l.com	
					OMP (COMM)/1337/2025	20-09-2025	YES BANK LTD Vs SADDAM HUSAIN	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassoci	
					OMP (COMM)/1336/2025	20-09-2025	YES BANK LTD Vs FAZLUR RAHMAN	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassoci	
					OMP (COMM)/1335/2025	20-09-2025	YES BANK LTD Vs JAIPUR UP TRANSPORT SERVICE	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassoci	
					OMP (COMM)/1334/2025	20-09-2025	YES BANK LTD Vs HIMANI HIMANI	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassoci	
					OMP (COMM)/1347/2025	22-09-2025	Yes Bank Ltd Vs AMIT SINGH	ADV. LALIT PANDEY(P),	8130383143	lalit!andel'.advassociates(a),l!mai l.com	
					OMP (COMM)/1346/2025	22-09-2025	YES BANK LTD Vs AMIT KUMAR	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassoci	
					Execution (Comm)/329/2025	22-09-2025	HARSH SIKKA Vs DAVINDER SINGH	Dharam Dev(P),			
					OMP (COMM)/1354/2025	23-09-2025	YES BANK LTD Vs NITIN KHANDELWAL	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassoci	
					OMP (COMM)/1355/2025	23-09-2025	YES BANK LTD Vs ASHISH KUMAR	KARTIK KUMAR(P),	Not Mentioned	legal@Katvalassoci	
					OMP (COMM)/1353/2025	23-09-2025	Shriram Finance Ltd Vs SHYAM SUNDER	Manoj Kumar(P),			
					CS (COMM)/804/2025	24-09-2025	Punjab National Bank through its ar dhananjay Vs ASHISH SHARMA PROPREITOR OF M S AB ECOMMERCE	AVADHESH KUMAR SHAKYA(P),			
					OMP (COMM)/1380/2025	25-09-2025	YES BANK LTD Vs HIMANSHU PANJAWANI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					Misc DJ/943/2025	26-09-2025	Shreeram Vanijya Global Exim Private Limited Vs KRF LTD	RAVI CHAUHAN(P),			
					OMP (COMM)/1389/2025	26-09-2025	Axis Bank Limited Vs MANISH GIRI	AMIT KUMAR(P),	8860939556.	AMITKUMAR.294 @REDIFFMAIL.COM	
					OMP (COMM)/1403/2025	27-09-2025	AXIS BANK LIMITED Vs GURMEET KAUR	SANJEEV PATHAK(P),	9717028845	Litigation@srcsleg al.com	
					OMP (COMM)/1404/2025	27-09-2025	AXIS BANK LIMITED Vs VIPIN KUMAR	SANJEEV PATHAK(P),	9717028845	Litigation@srcsleg al.com	
					OMP (COMM)/1402/2025	27-09-2025	AXIS BANK LIMITED Vs MANOJ KUMAR MAURYA	SANJEEV PATHAK(P),	9717028845	Litigation@srcsleg al.com	
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/739/2025	02-09-2025	Sandeep Arora Vs RELIANCE RETAIL LIMITED	MUKUL RAWAL	9899000289	mukul_rawal@yahoo	01.09.2025
				OMP (I) COMM	OMP (COMM.)/1110/2025	02-09-2025	SHRIRAM FINANCE LIMITED Vs ASLAM	MANOJ KUMAR	9811133644	manojkumar07@g	NIL
				OMP (I) COMM	OMP (COMM.)/1125/2025	02-09-2025	AXIS BANK LTD Vs MUMTAJ	LALIT PANDEY	8130383143	lalitpandevassociat es@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1126/2025	02-09-2025	AXIS BANK LTD Vs JATINDER SINGH	LALIT PANDEY	8130383143	lalitpandevassociat es@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1127/2025	02-09-2025	AXIS BANK LTD Vs SHAKIR ALI	LALIT PANDEY	8130383143	lalitpandevassociat es@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1128/2025	02-09-2025	AXIS BANK LTD Vs SAMBHU DAYAL	LALIT PANDEY	8130383143	lalitpandevassociat es@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1129/2025	02-09-2025	AXIS BANK LTD Vs RAMESH KUMAR PANDIT	LALIT PANDEY	8130383143	lalitpandevassociat es@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1130/2025	02-09-2025	AXIS BANK LTD Vs INDRAJEET	LALIT PANDEY	8130383143	lalitpandevassociat es@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1131/2025	02-09-2025	AXIS BANK LTD Vs INDRAJEET KUMAR	LALIT PANDEY	8130383143	lalitpandevassociat es@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1132/2025	02-09-2025	AXIS BANK LTD Vs AJAM KHAN	LALIT PANDEY	8130383143	lalitpandevassociat es@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)	CS (COMM)/749/2025	04-09-2025	SHRI BALAJI INDUSTRIES PVT LTD Vs SHREE PARAS TEXTILE	KESHAV MUUGIL	9716442809	MODGILKESHAVl@Gmail.com	29.09.2025
				OMP (I) COMM	OMP (COMM.)/1141/2025	09-09-2025	ANUMIT SWANI Vs ALOK PRAKASH	TARA SHARMA	9871077171	tarasharma.advocate@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1177/2025	10-09-2025	Hdfc Bank Limited Vs SUMIKSHA SINGH	MANISH SHANKER VERMA	9650810426	msvermnmchambersfalgmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1178/2025	10-09-2025	Hdfc Bank Limited Vs MANOJ KUMAR BHATI	MANISH SHANKER VERMA	9650810426	msvermnmchambersfalgmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1179/2025	10-09-2025	Hdfc Bank Limited Vs SHUBHAM YADAV	MANISH SHANKER VERMA	9650810426	msvermnmchambersfalgmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1180/2025	10-09-2025	Hdfc Bank Limited Vs INDERPAL SINGH	MANISH SHANKER VERMA	9650810426	msvermnmchambersfalgmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1181/2025	10-09-2025	Hdfc Bank Limited Vs ARVIND AGARWAL	MANISH SHANKER VERMA	9650810426	msvermnmchambersfalgmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1187/2025	12-09-2025	AXIS BANK LTD Vs SHAHEEN JAMAL	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				CS (COMM)	CS (COMM)/774/2025	15-09-2025	BANK OF BARODA Vs ROHIT BANSAL PROPS VIVAAN GARMENTS	GIRISH VERMA	9811135305	legal.gva@gmail.co	28.09.2025
				OMP (I) COMM	OMP (COMM.)/1222/2025	15-09-2025	Shriram Finance Ltd Vs RAKESH KUMAR	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1225/2025	15-09-2025	AXIS BANK LTD Vs MEENU	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1226/2025	15-09-2025	AXIS BANK LIMITED Vs RASHMI TIWARI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1264/2025	16-09-2025	Hdfc Bank Limited Vs KAPIL GOYAL	MANISH SHANKER VERMA	9650810426	msvermnmchambersfalgmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1265/2025	16-09-2025	Hdfc Bank Limited Vs DHURUV GUPTA	MANISH SHANKER VERMA	9650810426	msvermnmchambersfalgmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1266/2025	16-09-2025	Hdfc Bank Limited Vs SANDEEP SHARMA	MANISH SHANKER VERMA	9650810426	msvermnmchambersfalgmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)	CS (COMM)/781/2025	17-09-2025	TRANS AIR STEEL Vs OM SAI RAM TRADERS	R.M TIWARI	9810643066	WINDSORASSOCIATES@GMAIL.COM	10.09.2025
				CS (COMM)	CS (COMM)/782/2025	17-09-2025	CANARA BANK Vs AMIT SINGH PROP M/S THE CLINIC	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRA@GMAIL.COM	17.09.2025
				CS (COMM)	CS (COMM)/784/2025	17-09-2025	Shraman Chemicals Vs Vikram Singh	SANJAY GUPTA	9811271968	sanjaygupta_advocates@gmail.com	03.04.2025
				OMP (I) COMM	OMP (COMM.)/1277/2025	17-09-2025	Yes Bank Ltd Vs NAVEEN YADAV	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1278/2025	17-09-2025	Yes Bank Ltd Vs KAILASH JAGDEO	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1289/2025	18-09-2025	Yes Bank Ltd Vs AMIT BHATI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1290/2025	18-09-2025	Yes Bank Ltd Vs DINESH KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1291/2025	18-09-2025	Yes Bank Ltd Vs MANSU TRADING PRIVATE LIMITED	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				CS (COMM)	CS (COMM)/792/2025	19-09-2025	NARESH KUMAR SAGAR Vs NITIN AGGARWAL PROP M/s HIT FIT GYM and FITNESS STUDIO	SAGAR	9810980834	reness@arenesslaw.com	15.09.2025
				OMP (I) COMM	OMP (COMM.)/1327/2025	19-09-2025	Yes Bank Ltd Vs RAVI KASHYAP	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1328/2025	19-09-2025	Yes Bank Ltd Vs RAGHUVIR SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1329/2025	19-09-2025	HDFC BANK LTD Vs APURVA AGNIHOTRI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1330/2025	20-09-2025	Yes Bank Ltd Vs VIKASH KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1331/2025	20-09-2025	Yes Bank Ltd Vs VEENA SHARMA	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1332/2025	20-09-2025	Yes Bank Ltd Vs BHIM KUMAR GUPTA	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) COMM	OMP (COMM.)/1333/2025	20-09-2025	HDFC BANK LTD Vs RITU GHILORIA	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1371/2025	23-09-2025	Shriram Finance Ltd Vs NARESH SINGH	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1372/2025	23-09-2025	Shriram Finance Ltd Vs ALEEM	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1373/2025	23-09-2025	Shriram Finance Ltd Vs MUSTAK	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				CS (COMM)	CS (COMM)/810/2025	25-09-2025	Aqualite Industries Private Limited Vs Twinkle Footline through its proprietor Abdul Phathack	Mr.UKSinghal	9599043045	Legal@sigmalegal.com	18.09.2025
				OMP (I) COMM	OMP (COMM.)/1376/2025	25-09-2025	Axis Bank Limited Vs ABHINAY PACHAURI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1377/2025	25-09-2025	Axis Bank Limited Vs NISHANT BHARDWAJ	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1378/2025	25-09-2025	Axis Bank Limited Vs SAURABH GOEL	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1379/2025	25-09-2025	Axis Bank Limited Vs HARISH KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				CS (COMM)	CS (COMM)/811/2025	26-09-2025	CANARA BANK Vs ANJUSINGH	SANJAY AGGARWAL	98111-79171	LEGALLYUKTI63@gmail.com	21.10.2024
				OMP (I) COMM	OMP (COMM.)/1381/2025	26-09-2025	Axis Bank Limited Vs MOHD EKBAL QURAISHI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1382/2025	26-09-2025	Axis Bank Limited Vs MOHD AADIL	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1383/2025	26-09-2025	Axis Bank Limited Vs SABNAM ASRAF	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1384/2025	26-09-2025	Axis Bank Limited Vs TEJINDER PAL SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/1385/2025	26-09-2025	Axis Bank Limited Vs DHEERAJ CHAUDHARY	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) COMM	OMP (COMM.)/1386/2025	26-09-2025	YES BANK LTD Vs ANIL SUKHABIR	KARTIK KUMAR	9811669863	Mohnish.sharma@NIL	
				OMP (I) COMM	OMP (COMM.)/1387/2025	26-09-2025	Yes Bank Ltd Vs GANESH KUMAR	KARTIK KUMAR	9811669863	Mohnish.sharma@NIL	
				OMP (I) COMM	OMP (COMM.)/1388/2025	26-09-2025	Yes Bank Ltd Vs AMRENDRA KUMAR	KARTIK KUMAR	9811669863	Mohnish.sharma@NIL	
18	SH. AJAY GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/745/2025	CS (COMM)/745/2025	03-09-2025	Manish Gupta Vs Mohit Clothing Co	Bhupendra Tyagi	9810685226	advocatebkttyagi@gmail.com	28.08.2025
				CS (COMM)/756/2025	CS (COMM)/756/2025	09-09-2025	M S SMG PROFESSIONALS PRIVATE LIMITED Vs STATE BANK OF INDIA	AATEEQUE AHMAD	9911016872	atiqueahliq1562@re	04.09.2025
				CS (COMM)/758/2025	CS (COMM)/758/2025	10-09-2025	State Bank of India Vs Narendra Kumar Singh	R. N. Singh	9868523230	advrnarayan@gmail	04.09.2025
				CS (COMM)/769/2025	CS (COMM)/769/2025	12-09-2025	Ozone Overseas Pvt Ltd Vs Dezine Display Solutions Private Limited	Mahesh Katkayen	9810133604	tridentlaw@hotmail.com	09.09.2025
				CS (COMM)/773/2025	CS (COMM)/773/2025	15-09-2025	State Bank Of India Vs JITENDRA KUMAR	Ashok Kumar	9811896060	kumarashokadvoca	10.09.2025
				CS (COMM)/779/2025	CS (COMM)/779/2025	16-09-2025	MS SHANKER ENTERPRISES Vs MS SALAUDDIN STEEL WORKSHOP	Sunny Kumar	9871294010	idsunnyd@gmail	03.09.2025
				CS (COMM)/780/2025	CS (COMM)/780/2025	16-09-2025	State Bank of India Vs M/s Kailash Nath	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	01.09.2025
				CS (COMM)/798/2025	CS (COMM)/798/2025	20-09-2025	Union Bank of India Erstwhile Andhra Bank Vs Mini Sadana Proprietor of M/s Shinee Beauty Parlor	R.k. Sinha	9968076150	rakeshsinha24@gmail	17.09.2025
				CS (COMM)/805/2025	CS (COMM)/805/2025	24-09-2025	Deepak Jain Vs Mohammad Aslam	Mayank Gupta	8076753615	adv.guptamayank@gmail.com	09.09.2025
				CS (COMM)/808/2025	CS (COMM)/808/2025	25-09-2025	Prachi Infra And Roads Private limited Vs STRUCTURE METAL BUILDING SYSTEM	Ajay Kumar	9891135775	ajay08071971@gmail	10.09.2025
				CS (COMM)/809/2025	CS (COMM)/809/2025	25-09-2025	Unimark Healthcare Ltd Vs VAISHNO PHARMA MACHINERY	Ankit Batra	9911111179	sidak.law@gmail.com	09.09.2025
				CS (COMM)/812/2025	CS (COMM)/812/2025	27-09-2025	SATISH KUMAR BHARTI Vs Surya Estates Pvt Ltd	Rahul Malhotra	9899218215	rahulsmalhotra@gmail.com	12.09.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/813/2025	CS (COMM)/813/2025	27-09-2025	State Bank of India Vs Raj Pati	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	16-09-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/737/2025	CS (COMM)/737/2025	01-09-2025	SH INDERJEET SINGH Vs SMT KAUSHALYA DEVI AND ORS	PRAVEEN SURI	9810928188	PRAVEENSURI73@gmail.com	30-08-2025
				Execution (Comm.)/297/2025	Execution (Comm.)/297/2025	02-09-2025	PUNJAB NATIONAL BANK Vs SRB GROUP OF COMPANY				
				CS (COMM)/740/2025	CS (COMM)/740/2025	02-09-2025	M/S SKG PNEUMATICS INC Vs NEW VOLGA INDUSTRIES AND CONSTRUCTIONS PVT LTD	ANISH GUPTA	9560322297	ANISHGUPTA.AD@GMAIL.COM	30-08-2025
				CS (COMM)/741/2025	CS (COMM)/741/2025	02-09-2025	M/S SKG PNEUMATICS INC Vs BRAVIA TECHNO SOLUTIONS PVT LTD	ANISH GUPTA	9560322297	ANISHGUPTA.AD@GMAIL.COM	30-08-2025
				CS (COMM)/742/2025	CS (COMM)/742/2025	02-09-2025	M/S SKG PNEUMATICS INC Vs MANALI ENGINEERING INDIA	ANISH GUPTA	9560322297	ANISHGUPTA.AD@GMAIL.COM	30-08-2025
				CS (COMM)/743/2025	CS (COMM)/743/2025	02-09-2025	PUNJAB NATIONAL BANK Vs VAIBHAV MAKROL	PANKSHIT MAHIPAL	9868873986	PMAHIPAL09@GMAIL.COM	30-08-2025
				CS (COMM)/746/2025	CS (COMM)/746/2025	03-09-2025	SH INDERJEET SINGH Vs SMT KAUSHALYA DEVI AND ORS	PRAVEEN SURI	9810928188	PRAVEENSURI73@gmail.com	02-09-2025
				CS (COMM)/751/2025	CS (COMM)/751/2025	06-09-2025	RAJAN WAHI PROPRIETOR MS WAHI JEWELLERS Vs IDBI BANK THROUGH GM/CEO	UPENDER KUMAR	9810009729	ADVOCATERAJESH@GMAIL.COM	04-09-2025
				CS (COMM)/752/2025	CS (COMM)/752/2025	06-09-2025	BANK OF BARODA Vs JAI OM DAGAR PROP M/S AGARWAL BHATTA COMPANY	GIRISH VERMA	9811135305	LEGAL.GUA@GMAIL.COM	08-09-2025
				Execution (Comm.)/309/2025	Execution (Comm.)/309/2025	10-09-2025	Professional Impex Pvt Ltd Vs Asis Industries Ltd				
				Execution (Comm.)/310/2025	Execution (Comm.)/310/2025	10-09-2025	SH BAJRANG LAL Vs Sh Shri Prakash Gupta				
				OMP (COMM.)/1143/2025	OMP (COMM.)/1143/2025	10-09-2025	Axis Bank Limited Vs AMIT JOSHI	AMIT KUMAR	8860939556	AMITKUMAR.294@GMAIL.COM	08-09-2025
				OMP (COMM.)/1148/2025	OMP (COMM.)/1148/2025	10-09-2025	HDFC Bank Limited Vs AVISHEK PAL	MANISH SHANKAR VERMA	9650810426	MSVERMACHAM@GMAIL.COM	08-09-2025
				OMP (COMM.)/1150/2025	OMP (COMM.)/1150/2025	10-09-2025	Axis Bank Limited Vs MANISHA SAINI	AMIT KUMAR	8860939556	AMITKUMAR.294@GMAIL.COM	08-09-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/1152/2025	(D)OMP (COMM.)/1152/2025	10-09-2025	Hdfc Bank Limited Vs RAMBIR SO CHHATAR	MANISH SHANKAR VERMA	9650810426	MSVERMACHAM	08-09-2025
				OMP (COMM.)/1155/2025	(D)OMP (COMM.)/1155/2025	10-09-2025	Hdfc Bank Limited Vs ASHOK KUMAR	MANISH SHANKAR VERMA	9650810426	MSVERMACHAM	08-09-2025
				OMP (COMM.)/1156/2025	(D)OMP (COMM.)/1156/2025	10-09-2025	Axis Bank Limited Vs BHAGAT SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294	06-09-2025
				CS (COMM.)/761/2025	CS (COMM.)/761/2025	11-09-2025	Parmod Kumar Aggarwal Vs Prakash Vishnuram Chowdhary	CHAKIT SINGHAL	9818613613	CHAKITSINGHAL	10-09-2025
				OMP (COMM.)/1183/2025	(D)OMP (COMM.)/1183/2025	11-09-2025	AXIS BANK LTD Vs VIKAS MALIK	LALIT PANDEY	8130383143	LALITPANDEYAD	10-09-2025
				OMP (COMM.)/1184/2025	(D)OMP (COMM.)/1184/2025	11-09-2025	AXIS BANK LTD Vs SUNILKUMAR	LALIT PANDEY	8130383143	LALITPANDEYAD	10-09-2025
				OMP (COMM.)/1185/2025	(D)OMP (COMM.)/1185/2025	11-09-2025	Axis Bank Limited Vs RINKU	AMIT KUMAR	8860939556	AMITKUMAR.294	08-09-2025
				OMP (COMM.)/1223/2025	(D)OMP (COMM.)/1223/2025	15-09-2025	Shriram Finance Ltd Vs MUSTAKIM	MANOJ KUMAR	9811133644		11-09-2025
				OMP (COMM.)/1224/2025	(D)OMP (COMM.)/1224/2025	15-09-2025	AXIS BANK LTD Vs ANIL SHIVHARE	LALIT PANDEY	8130383143	LALITPANDEYAD	10-09-2025
				OMP (COMM.)/1227/2025	(D)OMP (COMM.)/1227/2025	15-09-2025	AXIS BANK LIMITED Vs AMIT KUMAR CHAURASIA				
				OMP (COMM.)/1228/2025	(D)OMP (COMM.)/1228/2025	15-09-2025	Axis Bank Limited Vs VIJAY KUMAR SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294	11-09-2025
				OMP (COMM.)/1229/2025	(D)OMP (COMM.)/1229/2025	15-09-2025	Axis Bank Limited Vs ABHAY RAJ SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294	11-09-2025
				OMP (COMM.)/1230/2025	(D)OMP (COMM.)/1230/2025	15-09-2025	Axis Bank Limited Vs KULDEEP BHANDARI	AMIT KUMAR	8860939556	AMITKUMAR.294	11-09-2025
				OMP (COMM.)/1231/2025	(D)OMP (COMM.)/1231/2025	15-09-2025	Axis Bank Limited Vs RAGHVENDRA SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294	11-09-2025
				OMP (COMM.)/1232/2025	(D)OMP (COMM.)/1232/2025	15-09-2025	Axis Bank Limited Vs JAISHRI SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294	11-09-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/1233/2025	(D)OMP (COMM.)/1233/2025	15-09-2025	Axis Bank Limited Vs ANIS	AMIT KUMAR	8860939556	AMITKUMAR.294	11-09-2025
				OMP (COMM.)/1234/2025	(D)OMP (COMM.)/1234/2025	15-09-2025	Axis Bank Limited Vs NAZIR AHMAD KHAN	AMIT KUMAR	8860939556	AMITKUMAR.294	11-09-2025
				OMP (COMM.)/1235/2025	(D)OMP (COMM.)/1235/2025	15-09-2025	Axis Bank Limited Vs MUBIN	AMIT KUMAR	8860939556	AMITKUMAR.294	11-09-2025
				OMP (COMM.)/1236/2025	(D)OMP (COMM.)/1236/2025	15-09-2025	Axis Bank Limited Vs MOHD FARMAN	AMIT KUMAR	8860939556	AMITKUMAR.294	11-09-2025
				CS (COMM.)/776/2025	CS (COMM.)/776/2025	16-09-2025	M/S KAMLA ENTERPRISES Vs M/S Sun Home Appliances Pvt Ltd and ors	RAJEEV NARAYAN	9811836813	MAGNUSJURIS@	12-09-2025
				OMP (COMM.)/1245/2025	(D)OMP (COMM.)/1245/2025	16-09-2025	Hdfc Bank Limited Vs SHIVAM MEHROTRA	MANISH SHANKAR VERMA	9650810426	MSVERMACHAM	13-09-2025
				OMP (COMM.)/1246/2025	(D)OMP (COMM.)/1246/2025	16-09-2025	Hdfc Bank Limited Vs DIVYA JYOTI PATTANAYAK	MANISH SHANKAR VERMA	9650810426	MSVERMACHAM	13-09-2025
				OMP (COMM.)/1247/2025	(D)OMP (COMM.)/1247/2025	16-09-2025	Hdfc Bank Limited Vs SUNIL KUMAR RISHI	MANISH SHANKAR VERMA	9650810426	MSVERMACHAM	13-09-2025
				OMP (COMM.)/1279/2025	(D)OMP (COMM.)/1279/2025	17-09-2025	Yes Bank Ltd Vs AJAY SINGH	LALIT PANDEY	8130383143	LALITPANDEYAD	16-09-2025
				OMP (COMM.)/1280/2025	(D)OMP (COMM.)/1280/2025	17-09-2025	Yes Bank Ltd Vs SEEMA KUMARI	LALIT PANDEY	8130383143	LALITPANDEYAD	16-09-2025
				OMP (COMM.)/1281/2025	(D)OMP (COMM.)/1281/2025	17-09-2025	Yes Bank Ltd Vs RAVINDRA KUMAR	LALIT PANDEY	8130383143	LALITPANDEYAD	16-09-2025
				Execution (Comm.)/323/2025	Execution (Comm.)/323/2025	18-09-2025	SKL Universal Ltd Vs Raj Kumar Daga				
				CS (COMM.)/785/2025	CS (COMM.)/785/2025	18-09-2025	KARNATAKA BANK LTD Vs AKHILESH JHA PROP OF A D INFOTECH SYSTEMS	SANDEEP	8800892099	DHARIWALSAND	14-09-2025
				CS (COMM.)/786/2025	CS (COMM.)/786/2025	18-09-2025	State Bank Of India Vs VIMLA	ASHOK KUMAR	9811896060	KUMARASHOKAL	13-09-2025
				OMP (COMM.)/1293/2025	(D)OMP (COMM.)/1293/2025	18-09-2025	Yes Bank Ltd Vs SACHIN AGGARWAL	LALIT PANDEY	8130383143	LALITPANDEYAD	16-09-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/1294/2025	(D)OMP (COMM.)/1294/2025	18-09-2025	Yes Bank Ltd Vs VIJENDER SHARMA	LALIT PANDEY	8130383143	LALITPANDEYAD	16-09-2025
				OMP (COMM.)/1295/2025	(D)OMP (COMM.)/1295/2025	18-09-2025	Yes Bank Ltd Vs RANA TRAVELS PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEYAD	16-09-2025
				OMP (COMM.)/1296/2025	(D)OMP (COMM.)/1296/2025	18-09-2025	Yes Bank Ltd Vs BABY NOORJAHAN	LALIT PANDEY	8130383143	LALITPANDEYAD	16-09-2025
				OMP (COMM.)/1297/2025	(D)OMP (COMM.)/1297/2025	18-09-2025	HDFC BANK LTD Vs GUNJAN GUPTA	LALIT PANDEY	8130383143	LALITPANDEYAD	18-09-2025
				OMP (COMM.)/1299/2025	(D)OMP (COMM.)/1299/2025	18-09-2025	HDFC BANK LTD Vs RAJENDRA KUMAR	LALIT PANDEY	8130383143	LALITPANDEYAD	18-09-2025
				OMP (COMM.)/1300/2025	(D)OMP (COMM.)/1300/2025	18-09-2025	HDFC BANK LTD Vs AYUSH SHARMA	LALIT PANDEY	8130383143	LALITPANDEYAD	18-09-2025
				OMP (COMM.)/1301/2025	(D)OMP (COMM.)/1301/2025	18-09-2025	HDFC BANK LTD Vs PUSHPENDRA NAGAR	LALIT PANDEY	8130383143	LALITPANDEYAD	18-09-2025
				CS (COMM)/793/2025	CS (COMM)/793/2025	19-09-2025	Kashish Chuhan Vs Sushil Sharma	ANJALI VERMA	8000580000	LEGALREFT@GM	17-09-2025
				OMP (COMM.)/1324/2025	(D)OMP (COMM.)/1324/2025	19-09-2025	Yes Bank Ltd Vs RAJNEESH MISHRA	LALIT PANDEY	8130383143	LALITPANDEYAD	17-09-2025
				OMP (COMM.)/1325/2025	(D)OMP (COMM.)/1325/2025	19-09-2025	Axis Bank Limited Vs MANDEEP SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294	16-09-2025
				CS (COMM)/799/2025	CS (COMM)/799/2025	20-09-2025	STATE BANK OF INDIA Vs MUKUND KUMAR	PANKAJ KUMAR	9716757382	PUJADUBEY04@	18-09-2025
				OMP (COMM.)/1343/2025	(D)OMP (COMM.)/1343/2025	20-09-2025	YES BANK LTD Vs MD SAMOON	KARTIK KUMAR	011-26211488	LEGAL@KATYAL	18-09-2025
				OMP (COMM.)/1344/2025	(D)OMP (COMM.)/1344/2025	20-09-2025	YES BANK LTD Vs JAHID KHAN	KARTIK KUMAR	011-26211488	LEGAL@KATYAL	18-09-2025
				OMP (COMM.)/1345/2025	(D)OMP (COMM.)/1345/2025	20-09-2025	AXIS BANK LIMITED Vs VINEET KUMAR TYAGI	SANJEEV PATHAK			17-09-2025
				Misc DJ/926/2025	Misc DJ/926/2025	22-09-2025	MEDAES Vs MEDAESX HEALTH CARE PVT LTD	MUKESH BGARDWAJ			19-09-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/1352/2025	(D)OMP (COMM.)/1352/2025	22-09-2025	YES BANK LTD Vs SUBHASH SHANTI LAL	KARTIK KUMAR	011-26211488	LEGAL@KATYAL	19-09-2025
				CS (COMM)/803/2025	CS (COMM)/803/2025	23-09-2025	GIRISH SETHI Vs FITJEE E SCHOOL PVT LTD	AMIT VOHRA	9958258255		20-09-2025
				OMP (COMM.)/1367/2025	(D)OMP (COMM.)/1367/2025	23-09-2025	YES BANK LTD Vs AMIT KUMAR	KARTIK KUMAR	011-26211488	LEGAL@KATYAL	19-09-2025
				OMP (COMM.)/1368/2025	(D)OMP (COMM.)/1368/2025	23-09-2025	YES BANK LTD Vs VIKASH RANJAN PANDEY	KARTIK KUMAR	011-26211488	LEGAL@KATYAL	19-09-2025
				OMP (COMM.)/1369/2025	(D)OMP (COMM.)/1369/2025	23-09-2025	YES BANK LTD Vs TAMANJEET SINGH	KARTIK KUMAR	011-26211488	LEGAL@KATYAL	19-09-2025
				OMP (COMM.)/1370/2025	(D)OMP (COMM.)/1370/2025	23-09-2025	YES BANK LTD Vs SALIM TULLI KHAN	KARTIK KUMAR	011-26211488	LEGAL@KATYAL	19-09-2025
				Ex.COMM Award by Arb. Comm./64/2025	Ex.COMM Award by Arb. Comm./64/2025	24-09-2025	UGRO CAPITAL LTD Vs AAR KAY GRAPHICS				
				OMP (COMM.)/1374/2025	(D)OMP (COMM.)/1374/2025	24-09-2025	YES BANK LTD Vs MOHD JAHANGIR	KARTIK KUMAR	011-26211488	LEGAL@KATYAL	20-09-2025
				OMP (COMM.)/1375/2025	(D)OMP (COMM.)/1375/2025	24-09-2025	YES BANK LTD Vs MUKESH KUMAR	KARTIK KUMAR	011-26211488	LEGAL@KATYAL	20-09-2025
				OMP (COMM.)/1399/2025	(D)OMP (COMM.)/1399/2025	26-09-2025	Axis Bank Limited Vs HIMVANT SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294	23-09-2025
				Execution (Comm.)/336/2025	Execution (Comm.)/336/2025	27-09-2025	MS DHAWAN BOX SHEET CONTAINER PRIVATE LIMITED Vs MS BABA ENTERPRISES				
				Execution (Comm.)/337/2025	Execution (Comm.)/337/2025	27-09-2025	Navigators Visa Global Logistics Limited Vs Rohtak Timber Private Limited				
				CS (COMM)/814/2025	CS (COMM)/814/2025	27-09-2025	SIRCA PAINTS INDIA LTD Vs BHAGVATI TRADERS	PATH SHARMA			24-09-2025
				OMP (COMM.)/1401/2025	(D)OMP (COMM.)/1401/2025	27-09-2025	AXIS BANK LIMITED Vs DILEEP KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294	24-09-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI		CS(COMM)	681/2025	01.09.2025	MANOJ KUMAR VS. HYTECH PRINTING SOLUTIONS PVT. LTD.	DURGESH GUPTA	9811217093	ADV.DURGESHGUPTA@GMAIL.COM	18.08.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	OMP(COMM)	137/2025	02.09.2025	UNION OF INDIA THROUGH THE GENERAL MANAGER NORTHERN RAILWAYS VS. M/S THE LATTICE INTERIORS	B.C BHATT	9891237346	ADVBHUVAN@YAHOO.COM	15.07.2025
			1	CS(COMM)	682/2025	02.09.2025	M/S DEV BHUMI COLD CHAIN PVT. LTD. VS. M/S BHAI FRUITS & CO. & ANR.	ANKIT DANG RIYA SINGH	9958838583, 9971634469	ADVANKITDANG@GMAIL.COM	20.08.2025
			1	CS(COMM)	685/2025	03.09.2025	COGOPORT PVT. LTD. VS. MOMTAJ BIBI PROPRIETOR M/S MARBLE POINT	UDAY KUMAR	8882303942, 9810868162	ADVUDAYKUMAR@GMAIL.COM	25.07.2025
			1	CS(COMM)	686/2025	03.09.2025	COGOPORT PVT. LTD. VS. VIPIN KUMAR SHARMA- PROPRIETOR ABHISHEK OVERSEAS	UDAY KUMAR	8882303942, 9810868162	ADVUDAYKUMAR@GMAIL.COM	25.07.2025
			1	CS(COMM)	689/2025	04.09.2025	M/S FAITH MERCANTILE PVT. LTD. VS. THREE STAR ENGINEERING WORKS PVT. LTD. & ORS	AYUSHI CHUGH	9953767798	AYUSHIC41@GMAIL.COM	19.08.2025
			1	OMP(COMM)	144/2025	04.09.2025	DINESH KUMAR GARG VS. M/S SELAN EXPLORATION TECHNOLOGY LIMITED	RAVIN RAO ASSOCIATES	9871644446, 9250700001	OFFICE@RRPARTNERS.CO.IN	22.08.2025
			1	OMP(COMM)	142/2025	04.09.2025	UNION OF INDIA VS. M/S GIRDHARI LAL CHAUHAN & SONS	KARAN GOVEL	9899383271	ACGCKARANGOVEL@GMAIL.COM	30.08.2025
			1	OMP(COMM)	146/2025	06.09.2025	M/S R.K. JAIN AND SONS HOSPITALITY SERVICES(P) LTD. VS. NEW DELHI MUNICIPAL COUNCIL	ABHINAV SHARMA	9953264242	ADVASOFFICE@GMAIL.COM	27.08.2025
			1	CS(COMM)	690/2025	06.09.2025	LA MODE FASHION PVT. LTD. VS. SHREESIDDHI VINAYAK CLOTHES & CONCEPT & ANR.	KANWARPREET SINGH	9717489929	ADVKANWARPREET@GMAIL.COM	25.08.2025
			1	OMP(COMM)	150/2025	09.09.2025	MONICA ARORA VS. UMAK HOSPITALITY AND PRIVATE LIMITED	DHRUV SURANA AND ARYA HARDIK	9836411111	DHRUVSURANA@GMAIL.COM	18.08.2025
			1	OMP(COMM)	148/2025	09.09.2025	GENERAL MANAGER TELECOM DEPARTMENT BSNL (KARNAL) VS. S. KUMAR CONSTRUCTION COMPANY	M.C. KOCHHAR & ASSOCIATES	9810162325	MCKOCHHAR@GMAIL.COM	02.09.2025
			1	CS(COMM)	708/2025	10.09.2025	T.V TODAY NETWORK LIMITED & ANR. VS. DR. RAJATSHRIVASTAVA & ANR.	RADHIKA GUPTA	9958387755	OFFICEOFRADHIKAGUPTA@GMAIL.COM	19.08.2025
			1	OMP(I)COMM	205/2025	15.09.2025	TIPPING MR PINK PRIVATE LIMITED VS. KRIVA CORPORATION	HIRESH CHOUDHARY/ SURBHI SHARMA/ DHANYA AIREN/ SWARNIM	9713868611	SURBHI@CSLAWCHAMBERS.COM	09.09.2025
			1	OMP(COMM)	151/2025	16.09.2025	HANDICRAFT ANDAKSHAY DEV/ HANDLOOMS EXPORTS CORP. OF INDIA LTD. VS. PULIN COMTRADE LIMITED	AKSHAY DEV/ RISHABH RANA/ DEEPSHIKA	8010027505	AKSHAYLEGAL7@GMAIL.COM/ RISHABHAM@GMAIL.COM	19.08.2025
			1	OMP(COMM)	152/2025	16.09.2025	RANVIR & ORS VS. M/S KOTAK MAHINDRA BANK LTD.	JATIN SAPRA ASSOCIATES	9312223345	JATIN.SAPRA150@GMAIL.COM	08.09.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	719/2025	17.09.2025	M/S AGILUS DIAGNOSTICS (FORMERLY KNOWN AS SRL LIMITED) VS. M/S SPECTRUM ENGINEERS THROUGH ITS REPRESENTATION	SURI AND COMPANY, LAW FIRM	9971357074	LITIGATION@SURICO.IN	01.09.2025
			1	CS(COMM)	720/2025	17.09.2025	STATE BANK OF INDIA VS. JAGPAL SINGH	RANI BHARDWAJ	9643680913, 8010410831	RBHARDWAJASSOCIATE@GMAIL.COM	04.09.2025
			1	CS(COMM)	721/2025	17.09.2025	BANK OF INDIA VS. PRIMA CREATION ORS.	SAURABH & KUSHAWAHA OSK LEGAL	8882449168	SK.LAWNEXUS@GMAIL.COM	21.07.2025
			1	OMP(COMM)	155/2025	20.09.2025	UNION OF INDIA VS. M/S ASLAM BUILDERS	ANOOP KANDARI	8527991359	NOT AVAILABLE	10.09.2025
			1	CS(COMM)	730/2025	20.09.2025	MS ORIENT EXPRESS VS. M/S FRONTLINE (NCR) BUSINESS SOLUTION PVT. LTD.	SANJEEV MANCHANDA & ASSOCIATES	9811623477, 9911623477	MANCHANDASANJEEV31@YAHOO.COM	11.09.2025
			1	CS(COMM)	732/2025	22.09.2025	JETWAYS TRAVELS PVT. LTD. THROUGH AUTHORIZED REPRESENTATIVE VS. TARUN RASTOGI & ORS.	RAJAT MATHUR/HAREEN GULATI	9811556470	RAJAT.MATHUR@BSMLAWASSOCIATES@GMAIL.COM	13.09.2025
			1	CS(COMM)	745/2025	23.09.2025	CANARA BANK VS. KAILASH CHAND BHATT & ANR.	KUNAL SHARMA	9811575138	KKUNALASHHRRMALAW@GMAIL.COM	12.09.2025
			1	CS(COMM)	744/2025	23.09.2025	CANARA BANK VS. MR. SARANSH MAHENDRU PROP: M/S JANNAT GEMS AND JEWELS	EKANT LUTHRA	8376841313	EKANT23@GMAIL.COM	12.09.2025
			1	CS(COMM)	743/2025	23.09.2025	NETWAY INDIA PVT. LTD. VS. SWATI KESKAN	SAMYAK GANGWAL	9827024444	SAMYAKGANGWAL@GMAIL.COM	18.12.2024
			1	CS(COMM)	742/2025	23.09.2025	M/S EVEREST PAPER CONVERTOR VS. M/S SINWOO PACK INDIA PVT. LTD. & ORS.	JSR ASSOCIATES	9811767023, 9873804774, 9868105476	JITINKR310@GMAIL.COM	09.07.2025
			1	CS(COMM)	741/2025	23.09.2025	M/S SUNIL DIDDEE SECURITY AGENCY VS. THE STATE TRADING CORPORATION	SNIGDHA DASH	9953959471	SNIGDHA@JUSCONTRACTUS.COM	11.08.2025
			1	CS(COMM)	740/2025	23.09.2025	NETWAY INDIA PVT. LTD. VS. SANDEEP ARORA	SAMYAK GANGWAL	9827024444	SAMYAKGANGWAL@GMAIL.COM	09.09.2025
			1	CS(COMM)	739/2025	23.09.2025	NETWAY INDIA PVT. LTD. VS. CHANDRA PRAKASH SHARMA	SAMYAK GANGWAL & MEGHNA JANDU	9827024444	SAMYAKGANGWAL@GMAIL.COM	09.09.2025
			1	CS(COMM)	735/2025	23.09.2025	CANARA BANK VS. AKASH DASH & ORS.	KUNAL SHARMA	9811575138	KKUNALASHHRRMALAW@GMAIL.COM	12.09.2025
			1	OMP(COMM)	213/2025	23.09.2025	ISRANI ENTERTAINMENT INDIA LIMITED VS. UNISYS INFOSOLUTIONS PVT. LTD.	RACHIT BATRA	9818383584	RACHITBATRAADVOCATE@GMAIL.COM	22.09.2025

Sl. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			1	CS(COMM)	753/2025	24.09.2025	CYFUTURE INDIA PVT. LTD. VS. MINISTRY OF HEALTH AND FAMILY WELFARE	PANKAJ BHAGAR & SADRE ALAM	9871441415	JALPALEGAL@GMAIL.COM	23.07.2025
			1	CS(COMM)	757/2025	25.09.2025	M/S KARYASHALA LTD. VS. M/S ATC LOGISTICAL SOLUTION PVT. LTD.	KUSHAL JSR ASSOCIATES	89873804774, 9868105476	JITINKR310@GMAIL.COM	06.05.2025
			1	CS(COMM)	760/2025	26.09.2025	SHRI PRAVIN SINGH VS. SHRI RAKESH KUMAR	HINDO LAW CONSULTANCY LLP	9811604658	ATTORNEYAR@GMAIL.COM	25.09.2025
			1	OMP(COMM)	158/2025	26.09.2025	M/S AMAR ENGINEERING COMPANY VS. SARENS HEAVY LIFT INDIA PVT. LTD	MANI KAUL	971731898	ADVMANIKAUL@GMAIL.COM	18.09.2025
			1	CS(COMM)	759/2025	26.09.2025	LOREAL SA VS. JATINKUMAR VINUBHAI KATHAROTIYA	SHRAVAN KUMAR BANSAL	9990605966	UNITEDMARK(@UNITEOANDUNITED COM	09.09.2025
21	SH. BALWANT RAJBANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)/675/2025	CS (COMM)/675/2025	01-09-2025		Uday Kumar(P),	9810868162	advudaykumar@gmail.com	26.08.2025
			25	CS (COMM)/676/2025	CS (COMM)/676/2025	01-09-2025		Uday Kumar(P),	9810868162	advudaykumar@gmail.com	15.08.2025
			25	CS (COMM)/677/2025	CS (COMM)/677/2025	01-09-2025		Amit kumar(P),	9811217093	Adv.durgeshgupta@gmail.com	16.08.2025
			25	CS (COMM)/674/2025	CS (COMM)/674/2025	01-09-2025		ASHWINI MISHRA(P),	9811514844	ashwini.mishra1@yahoo.co.in	27.08.2025
			25	CS (COMM)/692/2025	CS (COMM)/692/2025	06-09-2025	PRATIBHA TIWARI Vs SANJU TALWAR	BASANT KR SINGH	NOT PROVIDED	NOT PROVIDED	01.09.2025
			25	CS (COMM)/691/2025	CS (COMM)/691/2025	06-09-2025		Uday Kumar(P),	9810868162	advudaykumar@gmail.com	30.09.2025
			25	CS (COMM)/698/2025	CS (COMM)/698/2025	08-09-2025		vikrant pachnanda(P),	8882366999	advmukulkatyal@gmail.com	26.08.2025
			25	CS (COMM)/697/2025	CS (COMM)/697/2025	08-09-2025		NITIN GARG(P),	9958986363	info@.knowlex.in	26.08.2025
			25	OMP (COMM)/200/2025	OMP (COMM)/200/2025	08-09-2025		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22.08.2025
			25	CS (COMM)/699/2025	CS (COMM)/699/2025	08-09-2025			9953394363	shivendra@theacmecom.com	01.09.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)/706/2025	CS (COMM)/706/2025	09-09-2025	CANARA BANK Vs KAMRUDDIN AND ORS	AJAY KUMAR SAINI(P),	8882449168	sk.lawnexus@gmail.com	27.08.2025
			25	CS (COMM)/709/2025	CS (COMM)/709/2025	12-09-2025	BANK OF INDIA SHIKHA SEHDEV	AJAY KUMAR SAINI(P),	8882449168	sk.lawnexus@gmail.com	27.08.2025
			25	CS (COMM)/710/2025	CS (COMM)/710/2025	12-09-2025		Sunil Choudhary(P),	9312872882	NOT PROVIDED	05.09.2025
			25	CS (COMM)/712/2025	CS (COMM)/712/2025	15-09-2025		VARUN CHANDIOK(P),	9818365119	chambersofvarunhandiok@gmail.com	08.09.2025
			25	CS (COMM)/713/2025	CS (COMM)/713/2025	15-09-2025		VARUN CHANDIOK(P),	9818365119	chambersofvarunhandiok@gmail.com	08.09.2025
			25	CS (COMM)/718/2025	CS (COMM)/718/2025	16-09-2025		RAMAN(P),	8076225938	ramanvats29@gmail.com	11.09.2025
			25	CS (COMM)/717/2025	CS (COMM)/717/2025	16-09-2025		RAMAN(P),	8076225938	ramanvats29@gmail.com	11.09.2025
			25	CS (COMM)/716/2025	CS (COMM)/716/2025	16-09-2025		Harsh Yadav(P),	9717063659	sunny@metaphorcreators.com	06.10.2025
			25	CS (COMM)/727/2025	CS (COMM)/727/2025	18-09-2025		Ankur Sangal(P),	9873489278	ankur.sangal@khatanco.com	14.09.2025
			25	CS (COMM)/729/2025	CS (COMM)/729/2025	19-09-2025		ARCHIT SINGHAL(P),	9599043045	legal@asigmalegal.in	12.09.2025
			25	CS (COMM)/731/2025	CS (COMM)/731/2025	20-09-2025	crystal crop protection ltd Vs Ranjitha Bonda	Sunill Kumar(P),	9818256885	snlkmr588@gmail.com	14.09.2025
			25	CS (COMM)/751/2025	CS (COMM)/751/2025	24-09-2025	STATE BANK OF INDIA Vs RAJ KAMAL	SHALINI UPADHYAY(P),	NOT PROVIDED	NOT PROVIDED	16.09.2025
			25	CS (COMM)/752/2025	CS (COMM)/752/2025	24-09-2025		Ankur Sangal(P),	9873489278	ankur.sangal@khatanco.com	15.09.2025
			25	CS (COMM)/754/2025	CS (COMM)/754/2025	24-09-2025		Ankur Sangal(P),	9873489278	ankur.sangal@khatanco.com	15.09.2025
			25	CS (COMM)/758/2025	CS (COMM)/758/2025	25-09-2025		aastha sharma(P),	9810481016	mail@thelegist.com	01.09.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)/709/2025	CS (COMM)/709/2025	12-09-2025	BANK OF INDIA Vs SHIKHA SEHDEV	AJAY KUMAR SAINI(P),	8882449168	sk.lawnexus@gmail.com	01-09-2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03		27	SUIT FOR RECOVERY	CS (COMM)/680/2025	01-09-2025	MANOJ KUMAR Vs M/S ABHAY PRINT AND SOLUTION	Amit kumar(P),	9811766971	amitlal.adv@gmail.com	18-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/678/2025	01-09-2025	KOTAK MAHINDRA PRIME LTD Vs GOYAL SUGAR TRADERS (BORROWER)	AMIT KUMAR SINHA(P),	9999814620	NOT AVAILABLE	24-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/679/2025	01-09-2025	COGOPORT PVT LTD Vs SHALIA EXPORT AND IMPORT PVT LTD	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	25-07-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/139/2025	02-09-2025	CWICK (IMPORT CONSOLIDATIONS) PVT LTD Vs INSTITUTE OF LIVER AND BILIARY SCIENCES	Anuj Kumar(P),	9818474551	adv.anujkumar@gmail.com	25-07-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/138/2025	02-09-2025	M/S HIM CABLEWAYS Vs THE DIRECTOR GENERAL BORDER ROADS ORGANISATION GOVERNMENT OF INDIA	SHAURYA CHOURASIYA(P),	NOT AVAILABLE	NOT AVAILABLE	24-07-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/140/2025	02-09-2025	M/S PAYAL CONSTRUCTOR LLP Vs M/S NIPPON KANPO INDIA PVT LTD	NIKUNJ JAIN(P),	NOT AVAILABLE	NOT AVAILABLE	24-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/683/2025	02-09-2025	Canara Bank Vs SUNITA	MANOJ KUMAR ARORA(P),	9811254078	manvakil378@gmail.com	08-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/684/2025	02-09-2025	BANK OF INDIA Vs BALJINDER SINGH	Jaspreet Singh(P),	9899641617	jsbassociates.office@gmail.com	23-08-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/141/2025	03-09-2025	M/S GA RENEW ABLE ENERGY PVT LTD Vs M/S ADVIT VENTURES PVT LTD	puneet bajaj(P),	9711166242	NOT AVAILABLE	01-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/688/2025	03-09-2025	COGOPORT PVT LTD Vs MAUNI MOON MULTI-TECHNOLOGIES PVT LTD	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	25-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/687/2025	03-09-2025	STATE BANK OF INDIA Vs SUMAN PROPRIETOR M/S NEW DIVINE MAKEOVER	Shiv Tyagi(P),	NOT AVAILABLE	NOT AVAILABLE	28-08-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/143/2025	04-09-2025	MS OCTAVIUS TEA AND INDUSTRIES LTD Vs UNION OF INDIA	Vikas Sethi(P),	9891788743	sethilawoffices@gmail.com	25-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/694/2025	06-09-2025	COGOPORT PVT LTD Vs NUR ALAM PROP NUR TRADING	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	25-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/696/2025	06-09-2025	COGOPORT PVT LTD Vs EINDHA GRANITE PVT LTD	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	25-07-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			27	SUIT FOR RECOVERY	FORCS (COMM)/695/2025	06-09-2025	COGOPORT PVT LTD Vs VIJAY VISHWANATH PROP ATW LOGISTICS SOLUTIONS	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	25-07-2025
			27	SUIT FOR RECOVERY	FORCS (COMM)/693/2025	06-09-2025	COGOPORT PVT LTD Vs ALOLYMPUS MARKETING AND TRADING PVT LTD	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	25-07-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/147/2025	08-09-2025	UNION OF INDIA Vs M/S ASHOKA ENTERPRISES	RAM KAWAR(P),	9810634209	ram.kawar@yahoo.co.in	02-09-2025
			27	SUIT FOR RECOVERY	FORCS (COMM)/707/2025	09-09-2025	Deutsche Bank AG Vs MDG CONSULTANTS PVT LTD	Gurvinder Suri(P),	9871692197	litigation@surico.in	19-08-2025
			27	SUIT FOR RECOVERY	FORCS (COMM)/711/2025	12-09-2025	DEUTSCHE BANK AG Vs RISHI CONTROLS AND INSTRUMENTATION PVT LTD	Gurvinder Suri(P),	9871692197	litigation@surico.in	03-09-2025
			27	SUIT FOR RECOVERY	FORCS (COMM)/723/2025	17-09-2025	FMS FR MEYERS SOHN INDIA PVR LTD Vs EARTH CRUST EXPORTS	Kanishk Agarwal(P),	9999966252	NOT AVAILABLE	24-07-2025
			27	SUIT FOR RECOVERY	FORCS (COMM)/725/2025	17-09-2025	LAL SAI STEEL Vs DARSH RENEWABLES PVT LTD	Kanishk Agarwal(P),	9999966252	NOT AVAILABLE	21-07-2025
			27	SUIT FOR RECOVERY	FORCS (COMM)/724/2025	17-09-2025	CANARA BANK Vs M/S AADI ENTERPRISES	SAJAY KUMAR SAINI(P),	9212916661	NOT AVAILABLE	21-07-2025
			27	SUIT FOR RECOVERY	FORCS (COMM)/722/2025	17-09-2025	PHPGURUKUL LLP Vs MR NAMAN JAIN PROP OF WWW FILEMARKRCOM	Arun Upadhyay(P),	7042386733	tarunsharma9999@gmail.com	14-08-2025
			27	SUIT FOR RECOVERY	FORCS (COMM)/726/2025	18-09-2025	M/S VALVOLINE CUMMINS PVT LTD Vs M/S TALWAR AUTO GARAGES PVT LTD AND ORS	Sahil Sharma(P),	9999801601	sharma.shail1795@gmail.com	11-09-2025
			27	SUIT FOR RECOVERY	FORCS (COMM)/728/2025	19-09-2025	Avi Kapoor Vs Biryani Mail	Akshit Aggarwal(P),	NOT AVAILABLE	NOT AVAILABLE	28-08-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/154/2025	19-09-2025	M/S DS PIPELINE PROJECT LTD Vs ABHISHEK INFRA	Mohit Yadav(P),	7385424029	Adv.mohit111093@gmail.com	12-09-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/156/2025	22-09-2025	M/s PARINITA PROJECTS PVT LTD Vs M/s SUNTECH INFRA SOLUTIONS PVT LTD Infra Solutions Pvt Ltd	NITISH VISHWAKARMA(P),	NOT AVAILABLE	NOT AVAILABLE	12-09-2025
			27	SUIT FOR RECOVERY	FORCS (COMM)/733/2025	22-09-2025	DEEPANSHU ELECTRICAL AND TELECOM SYSTEMS Vs ACE INRATECH	NEERAJ(P),	9990906211	NOT AVAILABLE	28-04-2025
			27	SUIT FOR RECOVERY	FORCS (COMM)/734/2025	22-09-2025	SANJAY SONI Vs MADHYA PRADESH STATE DEVELOPMENT CORPORATION	SANJAY KUMAR(P),	9312219064	skumaradv212@gmail.com	10-09-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			27	SUIT FOR RECOVERY	CS (COMM)/748/2025	23-09-2025	CANARA BANK ARYAN SHARMA	Vs KUNAL SHARMA(P),	9910200911	ksalegal16@gmail.com	12-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/746/2025	23-09-2025	CANARA BANK HARINARAYAN	Vs Ekant Luthra(P),	8376841313	ekant23@gmail.com	12-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/747/2025	23-09-2025	CANARA BANK RAJNI SETHI	Vs KUNAL SHARMA(P),	9910200911	ksalegal16@gmail.com	12-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/750/2025	23-09-2025	MONIKA JAIN MANTU KUMAR	Vs RAMESH KUMAR MISHRA(P),	9911461665	mishrarameshk@gmail.com	17-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/749/2025	23-09-2025	NETWAY PRIVATE LIMITED Vs MS MANSI VASAL	INDIA Samyak Gangwal(P),	NOT AVAILABLE	NOT AVAILABLE	18-12-2024
			27	SUIT FOR RECOVERY	CS (COMM)/756/2025	24-09-2025	Vikram Wadhawan Reliance Insurance Co Ltd	Vs DEPUTY LAL(P), General	9810504107	advvikassharma1978@gmail.com	12-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/755/2025	24-09-2025	Shreya Infra Construction Pvt Ltd Vs BALAJEE ENTERPRISES	M/S SRIRAHMAN(P),	NOT AVAILABLE	NOT AVAILABLE	18-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/761/2025	26-09-2025	MANOJ KUMAR M/S MEDIA PARTNERS	Vs Amit kumar(P),	9811766971	amitlal.adv@gmail.com	17-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/762/2025	26-09-2025	NARAIN SINGH DINESH KUMAR SONI	Vs Shivansh Srivastava(P),	NOT AVAILABLE	NOT AVAILABLE	19-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/763/2025	27-09-2025	NEXXA COMPOUNDS PVT LTD Vs GANGOTRI ELECTRONICS PVT LTD	ATUL GUPTA(P),	9810862405	NOT AVAILABLE	18-09-2025
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/415/2025	03-09-2025	Lucky Generators Pvt Ltd Vs Omaxe India Through its Proprietor Shri Abhay Dubey	ABHINAY GUPTA	9999886478	GUPTABHINAY@	29.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/416/2025	04-09-2025	Manash Lifestyle Private Limited Vs DNS Retail	NAGESHWAR	9818823289	INFO@DEUANDKUMHAR.COM	30.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/431/2025	12-09-2025	M/S INTERIORS Vs DANISH MIRZA	GAYATRI B SINGH	9810822167	ADVOCATERBSINGH1962@GMAIL.COM	03.09.2025
			6, New Court Block-I	Commercial	CS (COMM)/432/2025	12-09-2025	State Bank Of India Vs SOMVEER	A K ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	18.08.2025
			6, New Court Block-I	Commercial	CS (COMM)/433/2025	15-09-2025	Arvind Chemi Synthetic Pvt Ltd Vs AMIT KUMAR CHOUDHARY (SOLE PROPRIETOR) TWIN LIFT INDUSTRIES	ADITAY VIJAY	9711131167	AADITYAVK@GMAIL.COM	11.03.2020

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	5, New Block-I	Court Commercial	CS (COMM)/434/2025	15-09-2025	SANJAY GERA Vs MS RAHEJA DEVELOPERS LTD	M S SISODIA	9810828622	MSSISODIA332@GMAIL.COM	30.08.2025
			5, New Block-I	Court Commercial	CS (COMM)/437/2025	16.09.2025	JAINSONS DEPARTMENTAL STORES Vs AMIT BHASIN	PUNEET DHAWAN	9899141610	PD/PDHAWAN@GMAIL.COM	01.09.2025
			5, New Block-I	Court Commercial	CS (COMM)/442/2025	19-09-2025	DEVKI FOUNDATION THROUGH ITS AR MR MANISH CHAUHAN Vs PRADEEP SINGH RAJPUT	DEVIV SAI DHANUSH	9818201714	SANJEV.SARASWAT@QUESTLEGALPARTNERS.COM	10.09.2025
			5, New Block-I	Court Commercial	CS (COMM)/444/2025	23-09-2025	RAM KISHOR Vs GAURAV JAIN	MOHAN SHYAM ARYA	9810630084	LAWYERSPKDAGAR@GMAIL.COM	10.09.2025
			5, New Block-I	Court Commercial	CS (COMM)/447/2025	26-09-2025	YETI KNOWLEDGE PARTNERS LLP Vs SAI GENERAL ENGINEERING WORKS	RACHIT DEVGUN	9810654154	RACHITDEVGUN@GMAIL.COM	16.08.2025
			5, New Block-I	Court Commercial	CS (COMM)/449/2025	26-09-2025	AVALON LABS PVT LTD Vs SIDDHANT SHAH	APRATIM ANIMESH	9810817393	CHAMBERSOFFAAT@GMAIL.COM	06.08.2025
			5, New Block-I	Court Commercial	CS (COMM)/415/2025	03-09-2025	Lucky Generators Pvt Ltd Vs Omaxe India Through its Proprietor Shri Abhay Dubey	ABHINAY GUPTA	9999886478	GUPTABHINAY@GMAIL.COM	29.08.2025
			5, New Block-I	Court Commercial	CS (COMM)/416/2025	04-09-2025	Manash Lifestyle Private Limited Vs DNS Retail	NAGESHWAR	9818823289	INFO@DEUANDKUMHAR.COM	30.08.2025
			5, New Block-I	Court Commercial	CS (COMM)/431/2025	12-09-2025	M/S GAYATRI INTERIORS Vs DANISH MIRZA	R B SINGH	9810822167	ADVOCATERBSINGH1962@GMAIL.COM	03.09.2025
			5, New Block-I	Court Commercial	CS (COMM)/432/2025	12-09-2025	State Bank Of India Vs SOMVEER	A K ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	18.08.2025
			5, New Block-I	Court Commercial	CS (COMM)/433/2025	15-09-2025	Arvind Chemi Synthetic Pvt Ltd Vs AMIT KUMAR CHOUDHARY (SOLE PROPRIETOR) TWIN LIFT INDUSTRIES	ADITAY VIJAY	9711131167	AADITYAVK@GMAIL.COM	11.03.2020
			5, New Block-I	Court Commercial	CS (COMM)/434/2025	15-09-2025	SANJAY GERA Vs MS RAHEJA DEVELOPERS LTD	M S SISODIA	9810828622	MSSISODIA332@GMAIL.COM	30.08.2025
			5, New Block-I	Court Commercial	CS (COMM)/437/2025	16.09.2025	JAINSONS DEPARTMENTAL STORES Vs AMIT BHASIN	PUNEET DHAWAN	9899141610	PD/PDHAWAN@GMAIL.COM	01.09.2025
			5, New Block-I	Court Commercial	CS (COMM)/442/2025	19-09-2025	DEVKI FOUNDATION THROUGH ITS AR MR MANISH CHAUHAN Vs PRADEEP SINGH RAJPUT	DEVIV SAI DHANUSH	9818201714	SANJEV.SARASWAT@QUESTLEGALPARTNERS.COM	10.09.2025
			5, New Block-I	Court Commercial	CS (COMM)/444/2025	23-09-2025	RAM KISHOR Vs GAURAV JAIN	MOHAN SHYAM ARYA	9810630084	LAWYERSPKDAGAR@GMAIL.COM	10.09.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			5, New Court Block-I	Commercial	CS (COMM)/447/2025	26-09-2025	YETI KNOWLEDGE PARTNERS LLP Vs SAI GENERAL ENGINEERING WORKS	RACHIT DEVGUN	9810654154	RACHITDEVGUN@GMAIL.COM	16.08.2025
			5, New Court Block-I	Commercial	CS (COMM)/449/2025	26-09-2025	AVALON LABS PVT LTD Vs SIDDHANT SHAH	APRATIM ANIMESH	9810817393	CHAMBERSOFAAIT@GMAIL.COM	06.08.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/410/2025	01-09-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs MS SHRI RADHE FOODS PRODUCT	JATIN JULKA(P)	9899818888	jatinjulka07@outlook.com	18-08-2025
			17, New Court Block-I	Commercial	CS (COMM)/417/2025	06-09-2025	Canara Bank Vs Rounak Interior	MADHU TALWAR(P)	8700759584	advocatemadhutalwar@gmail.com	01-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/424/2025	09-09-2025	Manash Lifestyle Private Limited Vs OG Beauty Private Limited	NAGESHWAR KUMHAR(P)	9818823289	info@deyandkumhar.com	03-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/426/2025	11-09-2025	State Bank Of India Vs SIMERA ATHANG KOMALIAS S ATHANG KOM	ADAITA KUMAR ROUT(P)	9999132159	akroutadvocate@gmail.com	18-08-2025
			17, New Court Block-I	Commercial	CS (COMM)/435/2025	15-09-2025	FARMDELI INTERNATIONAL LLP Vs ALEAFIX IMPEX	Nishant Maidasani(P)	9910352622	nishantmaidasani@gmail.com	06-08-2025
			17, New Court Block-I	Commercial	CS (COMM)/436/2025	15-09-2025	Union Bank of India Vs Mahendra Kumar	Jitendra Garg(P)	9810197621	jitendragargadv@gmail.com	28-08-2025
			17, New Court Block-I	Commercial	OMP (COMM)/48/2025	16-09-2025	ARUN KESHARWANI Vs Dr Er Rajainderr Jaina alias Rajender Jaina	JATIN JULKA(P)	9899818888	jatinjulka07@outlook.com	08-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/441/2025	19-09-2025	RSPL LIMITED Vs SHOP KIRANA TRADING PRIVATE LIMITED	ANIL KUMAR SAHU(P)	9810134793	allipcare@gmail.com	13-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/443/2025	22-09-2025	Diya Kapur Vs Blue Balcony Pvt Ltd	Raghav Kumar(P)	8178322908	raghav.kumar@lawchambers.in	12-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/451/2025	27-09-2025	union bank of india Vs SUNITA	Dhananjay Kumar(P)	9312872882	Not provided	12-09-2025
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	nil								
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	702/2025	01-09-2025	BENTLEY SYSTEMS INC. AND ANR. Vs GURUPRASAD CHINNARI AND ANR.	Shantanu Sahay Vareesha Irfan	0120-4059300	shantanu@anant	29-07-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				ARB.A. (COMM)	04/2025	02-09-2025	GUDDI DEVI Vs YES BANK LTD AND ANR	NEERAJ SHARMA	9958874062	NOT MENTIONED	20-08-2025
				CS(COMM)	716/2025	04-09-2025	MUNISH GULATI VS SUSHMA AND ANR	RAJSHREE BHATNAGAR	9871140932	bhatnagar2100@	26-08-2025
				CS(COMM)	719/2025	06-09-2025	UNIQUE LOGISTICS INTERNATIONAL (INDIA) PRIVATE LTD. Vs AVDEEP SINGH SETHI AND ORS.	SAMDARSHI SANJAY	9811585062	samdarshi.sanjay	20-08-2025
				CS(COMM)	721/2025	08-09-2025	M/S GOOD WOOD CRAFTS Vs SNNR KHAN PRIVATE LIMITED	DANIYAL	9819600925	daniyalk18@gm	02-09-2025
				CS(COMM)	730/2025	11-09-2025	BENTLEY SYSTEMS AND ANR. Vs POWER TREK UTILITY SERVICES PRIVATE LIMITED AND ORS.	ANKUR KATYAL	9811809439	ankurkalyal@as	04-09-2025
				CS(COMM)	731/2025	11-09-2025	M/s NUMBER ONE ADVERTISING AND MARKETING CO. Vs M/s FOREVER EXIM INDIA PVT LTD	RAJEEV KAPOOR	9899785517	info@kandbpart	01-09-2025
				CS(COMM)	737/2025	15-09-2025	BENTLEY SYSTEMS AND ANR. Vs MANSON'S PVT. LTD.	ANKUR KATYAL	9811809439	ankurkalyal@as	11-09-2025
				CS(COMM)	739/2025	16-09-2025	KSHETRESH KUMAR MISHRA Vs ZUBAIR AND ANR.	PINTOO THAKUR & SONU VIVEK	9811116078	pintoothakuro3	31-01-2025
				CS(COMM)	746/2025	17-09-2025	STATE BANK OF INDIA BALESHWAR	AMIT SINGH	7011848843	amit.advocate13	15-09-2025
				CS(COMM)	753/2025	20-09-2025	CANARA BANK Vs MAMTA DEVI	CHITRA MALHOTRA	9212888057	chitramalhotra1	21-08-2025
				CS(COMM)	766/2025	23-09-2025	M/s WD-40 MANUFACTURING COMPANY Vs MOTKA UTTAM KUMAR PANKAJ BHAI	SUDARSHAN BANSAL	9810132015	legal@unitedwo	20-09-2025
				CS(COMM)	769/2025	23-09-2025	ONE97 COMMUNICATIONS LTD. Vs SAINATH GONUGUNTALA AND ANR.	ROHIT JAIN	9811074162	rohitkn2003@g	15-09-2025
				CS(COMM)	771/2025	23-09-2025	NEO TECHNO FIELD COMPANY Vs JKUMAR CRTG JOINT VENTURE AND ORS	VISHWENDRA VERMA	9871704611	verma.vishwend	ORIGINAL COURT FEES NOT FILED
				CS(COMM)	777/2025	24-09-2025	VIJAY KUMAR AGGARWAL Vs M/S GUPTA FORTUNER PACKAGING	HEMANT GUPTA	9811249331	legalteam.plc@g	02-09-2025
				CS(COMM)	787/2025	26-09-2025	CENTRAL BANK OF INDIA MOHAMMAD ARMAN AND ANR.	RAKESH KUMAR	9968076150	ambujiwari.adv	15-09-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS(COMM)	798/2025	27-09-2025	DESHRAJ AND SHAFEEQ AND ANR	DAHIMA RAJESH VS KHAN	9810360789	rajeshgupta864	12-08-2025
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	COMMERCIAL SUIT	CS/COMM/708/2025	01.09.2025	MANJU KAIN VS. RAHUL MAKKAR	VISHAL RANJAN	8447789392	RANJANVISHAL	18.07.2025
					CS/COMM/707/2025	01.09.2025	M/S EAST INDIA ENGINEERS VS. M/S BUILDING PVT. LTD.	RAJAT GUPTA	8178540999	ADVOCATERAJ	09.04.2025
					CS/COMM/710/2025	02.09.2025	UNION BANK OF INDIA VS. SHAMSHER ALI	DHANANJAY VS. KUMAR	9312872882	N/A	21.08.2025
					CS/COMM/732/2025	10.09.2025	STATE BNAK OF INDIA VS. SATBIR SINGH	VARUN CHANDOK	9818365119	CHANDERSOV	01.09.2025
					CS/COMM/735/2025	12.09.2025	RAMANDEEP LANDPARK APARTMENT	SUMIT VIRMANI	9873245548	VIRMANILAWC	10.05.2025
					CS/COMM/736/2025	12.09.2025	PAI PVT. LTD. VS. SAGARU PUNJABI RASOI	ANANT MALIK	9999998560	ANANT@AMAM	N/A
					CS/COMM/740/2025	16.09.2025	STATE BANK OF INDIA VS. GEETA	DHARMENDER SINGH	8800784740	SHUBHIL673@C	10.07.2025
					CS/COMM/742/2025	16.09.2025	UNIQUE TOURISM PVT. LTD. VS. GLOBAL TECHNOLOGIES PVT. LTD.	HIMANSHU VS. MAKKAR	8168060043	ADV.HIMANSHU	12.09.2025
					CS/COMM/748/2025	17.09.2025	M/S KBC COMPUTECH LTD. VS. KUSUMA BABULAL	GAURAV HARNAL	9873377366	GAURAVHARNAL	15.09.2025
					CS/COMM/770/2025	23.09.2025	CANARA BANK VS. THE DISCOUONT PHARMACY	AMIT KUMAR SINGH	7838773507	SINGHAMIT007	18.09.2025
					CS/COMM/778/2025	24.09.2025	ATUL MALHOTRA VS. SHIVAM KUNWAR	AJIT KUMAR GOLA	9810323655	AJITGOLA2011@	19.09.2025
					CS/COMM/780/2025	25.09.2025	M/S UNILINE ENERGY SYSTEMS VS. M/S HEXXA GEO SYSTEMS	KARTIK	9999605495	SGAA.LAW@GM	15.09.2025
					CS/COMM/792/2025	26.09.2025	INTEX TECHNOLOGIES VS. KHAJA BASHEER	KARAMVEER	9891396019	KARAMVEER@	28.07.2025
					CS/COMM/788/2025	26.09.2025	M/S SHRI HARI INDUSTRIES ABHIMANYA KHANNA	ARUN SANJAY VS.	9899500164	ARJUNSANJAY	12.09.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS/COMM/796/2025	27.09.2025	DUSYANT KUMAR VS. M/S N.S.GUPTA ASSOCIATES	MARKENDAY	9250950582	MARKANDAYG	24.09.2025
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS(COMM)/711/2025	02.09.2025	M/S MEGALOGIX V/S ST. THOMAS COLLEGE OF EDUCATION	Niraj kumar singh,			08.01.2025
					CS (COMM)/714/2025	03.09.2025	VINOD SURVEY MAPPING SOLUTION THROUGH ITS PROPRIETOR SHRI VINOD KUMAR Vs GAVESHANA GEO SCIENCES PVT	RAJIV DEWAN	9811673338		01.08.2025
					CS (COMM)/715/2025	03.09.2025	PRERNA SAINI SAXENA Vs GRIHUM HOUSING FINANCE LTD	NIKHIL BAHRI	9971902828	prernasaini@gmail.com	22.08.2025
					CS(COMM)/717/2025	04.09.2025	Sudha Verma Vs Shruti Raheja	RAHUL SHANKAR	9555319555	shankar.rahul@gmail.com	29.08.2025
					CS (COMM)/741/2025	16-09-2025	BLUE DART EXPRESS LTD Vs M/S CROSS BORDER LOGISTECH PVT LTD	Renu Kuhar(P),	9717369353/8130333460	KUHAR.RENU@GMAIL.COM	29.08.2025
					CS (COMM)/749/2025	18-09-2025	RADIANT INFO SOLUTIONS PVT LTD Vs YOGESH CHANDOLA	Anisha Mathur(P),	9971096840, 8287137491	contact.shepherdlaw@gmail.com	10.09.2025
					CS (COMM)/775/2025	23-09-2025	BENTLEY SYSTEMS INC Vs XXXXXXXXXXXXXXXXXX	Aarshia Behl(P),	+91 9810621272	arshiaarshia@gmail.com	16.09.2025
					CS (COMM)/762/2025	23.09.2025	MARKEM-IMAJE INDIA PRIVATE LIMITED V/S TOP TECHNOLOGIES PRIVATE LIMITED	MR. RAGHAV ANAND	9958629500	raghav_anand@gmail.com	21.09.2025
					CS (COMM)/763/2025	23.09.2025	Renu Devi V/S M/S SIMPLEX INFRASTRUCTURE LTD	BRIJESH KUMAR SHARMA	9899222783	renudevi09@gmail.com	28.08.2025
					CS (COMM)/765/2025	23.09.2025	BENTLEY SYSTEMS AND ANR V/S KATYAL, GRAPHGEO (OPC) PVT.LTD. AND ORS	ANKUR MRINAL SHARMA	9811809439	ankurkalyan@gmail.com	17.09.2025
					CS (COMM)/781/2025	25-09-2025	City Cab Company Through its Sole Proprietor Mr Arun Julka Vs New Yadav Tour And Travels Pvt Ltd Through its Authorized	Kaveesh Nair(P),	+91 9 891060955	advocateshashankbajpai@gmail.co	16.09.2025
					CS (COMM)/782/2025	25-09-2025	SURESH MANJANI THROUGH Vs MS MANJANI, VENUS CARE ORS	hemant Manjani(P),	9818182925	hemantmanjani@gmail.com	27.08.2025
					CS (COMM)/791/2025	26-09-2025	INTEX TECHNOLOGIES INDIA LIMITED Vs MR BK BHASIN HUF PROPRIETOR OF PROPRIETORSHIP FIRM MFC BIRUJAN	KARMVEER KARMVEER(P),	891396019	https://lexanal	28.07.2025
					CS (COMM)/790/2025	26-09-2025	SUDHA JAIN PROP M/S FROOTI ELECTRONICS Vs M/S AK ENTERPRISES	Aditya Jain(P),	383953944	ain.adityaraj@yahoo.com	17.09.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
31	MS. ANU GROVER BALIGA	SOUTH-EAST			CS (COMM)/789/2025	26-09-2025	M/S SALORA INTERNATIONAL LIMITED Vs PURVANCHAL COMMUNICATION	AJAY MALVIYA(P),	9868112556	ajaymalviyaW@yahoo.com/gmail.com	24.09.2025
					CS (COMM)/801/2025	27-09-2025	SHANAN EXPORT Vs LOCOFAST ONLINE SERVICES PVT LTD	sanjeet paliwal(P),	7011748170	-	22.09.2025
					CS (COMM)/800/2025	27-09-2025	M/S DOLPHIN PRINTO GRAPHICS Vs DEPARTMENT OF EMPOWERMENT OF PERSON WITH DISABILITIES	Manohar Naagar(P),	9891836646	naagannanohar@gmail.com	03.09.2025
			21	COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD Vs VENNAVARAM PRADEEPA REDDY	Hardik Vashisht(P),	8510004533	hardik@kdatta.i	45864
				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP Vs ATUL GUPTA AND ANR	Shiva Khandelwal(P),	9899067668	lawshivakhande	45855
				MISC. APPLICATION	Misc DJ/830/2025	01-08-2025	One97 Communications Ltd Vs ShVenkata Rama Rao Alapati	Gaurav Jain(P),	9811074162	not provided	45704
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR Vs WASI PSA SYSTEMS	Devesh Malan(P),	9758321008	lawintotollp@gn	45863
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	Berger Paints India Ltd (British Paints Division) Vs Shilpi Kesharawani Proprietor of M/S Gauri Arnamet And	Pramanshi S(P),	9910539533	pramansi@outlo	45681
				COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025	M/S SHREE NURSINGSAHAY MUDUNGOPAL ENGINEERS PVT LTD Vs M/S CONQUERENT CONTROL SYSTEMS	Vidur Kamra(P),	9818636833	office.advocate.s	45876
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S Real Techno Energy and Gas Pvt Ltd Vs V B Holding Pvt Ltd	rajendra yadav(P),	9312046733	yadavrazen@gm	45879
				COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE Vs M/S NESTIVA MEDICARE AND ORS	Rohit Mishra(P),	9560575319	pnm.adv1964@g	45883
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA Vs MR LALIT KUNAR	Suchita Dixit(P),	8896932838	agnohotrisuchit	45884
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	Eezpack Pvt Ltd Vs Shri Alok Kumar Ranjan	RAGHAV SAROOP(P),	9999462358	ragasar.saroop@	45890
				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD Vs M/S G B Tandon and Co	SIDDHARTHA SAIN(P),	9810617275	sainassociates5	45892
				EXECUTION PETITION	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI Vs PARVEEN KUMAR	PUBLIC PROSECUTOR(P),	not provided	not provided	not provided

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI Vs YES BANK LTD AND ANR	LALIT YADAV(P),	9958874062	not provided	45820
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM CHAUDHARY (BORROWER) AND ANR	Kushal Kumar(P),	9958724670	kushal.kumar@	45882
				EXECUTION PETITION	ExCOMM Award by Arb Comm/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD Vs MOHD ASIF	DEEPLYOT SINGH(P),	9811997661	deepjyot.singh@	45852
				Execution Petition	Ex.COMM Award by Arb Comm./47/2025	21-07-2025	BSES RAJDHANI POWER LIMITED Vs MAN MOHAN	Rishabh Jain	9958737266	rishabh@rrjass	26.06.2025
				Commercial suit	CS (COMM)/595/2025	21-07-2025	M/S TIRTH AGRO TECHNOLOGY PRIVATE LIMITED Vs M/s Shree Shivanandi Traders and Anr	Sudarshan Kumar Bansal	810132015	legal@unitedwo	14.07.2025
				Arbitration and Conciliation Act	OMP (COMM.)/76/2025	23-07-2025	M/s M M OVERSEAS Vs NAFED AND ANR.	Jatin Dhawan	9810299918	jatin@advocare	23.06.2025
				Commercial suit	CS (COMM)/604/2025	24-07-2025	UNION BANK OF INDIA Vs SHRI MANOJ YADAV	Rajender Yadav	9212040733	yadavrazen@gm	16.07.2025
				Arbitration and Conciliation Act	ARB. A. (COMM.)/3/2025	28-07-2025	ALETHIA INFOTEL PVT. LTD. AND ORS Vs YES BANK LIMITED AND ANR	Rajan Malhotra	9990666940	rajanmalhotraa	28.05.2025
				Execution Petition	Ex.COMM Award by Arb Comm./51/2025	28-07-2025	KOTAK MAHINDRA BANK LTD. Vs VIMESH KUMAR	Parav Mahajan	9643646534	parv.mahajan@	25.05.2025
				Commercial suit	CS (COMM)/616/2025	29-07-2025	ONESTO LABS PRIVATE LIMITED Vs. ASHOK KUMAR AND ORS	Prabhu Tandon	9818499923	sazid@aswathh	21.07.2025
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Execution Petition	EXECUTION (COMM.)/282/2025	31-07-2025	ADO (INDIA) PVT LTD Vs ASHIANA HOMES PVT LTD.	Shivani	8375961247	rita@vikramph	23.07.2025
				COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD Vs VENNAVARAM PRADEEPA REDDY	Hardik Vashisht(P),	8510004533	hardik@kdatta.	45864
				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP Vs ATUL GUPTA AND ANR	Shiva Khandelwal(P),	9899067668	lawshivakhande	45855

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				MISC. APPLICATION	Misc DJ/830/2025	01-08-2025	One97 Communications Ltd Vs ShVenkata Rama Rao Alapati	Gaurav Jain(P),	9811074162	not provided	45704
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR Vs WASI PSA SYSTEMS	Devesh Malan(P),	9758321008	lawintotolp@gmail.com	45863
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	Berger Paints India Ltd (British Paints Division) Vs Shilpi Kesharawani Proprietor of M/S Gauri Arnament And Hardware	Pramanshi S(P),	9910539533	pramansi@outlook.com	45681
				COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025	M/S SHREE NURSINGSAHAY MUDUNGOPAL ENGINEERS PVT LTD Vs M/S CONQUERENT CONTROL SYSTEMS PVT LTD AND ANR	Vidur Kamra(P),	9818636833	office.advocate.sain@gmail.com	45876
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S Real Techno Energy and Gas Pvt Ltd Vs V B Holding Pvt Ltd	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	45879
				COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE Vs M/S NESTIVA MEDICARE AND ORS	Rohit Mishra(P),	9560575319	pnm.adv1964@gmail.com	45883
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA Vs MR LALIT KUNAR	Suchita Dixit(P),	8896932838	agnohotrisuchita@gmail.com	45884
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	Eezpack Pvt Ltd Vs Shri Alok Kumar Ranjan	RAGHAV SAROOP(P),	9999462358	ragasar.saroop@gmail.com	45890
				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD Vs M/S G B S Tandon and Co	SIDDHARTHA SAIN(P),	9810617275	sainassociates55@gmail.com	45892

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				EXECUTION PETITION	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI Vs PARVEEN KUMAR	PUBLIC PROSECUTOR(P),	not provided	not provided	not provided
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI Vs YES BANK LTD AND ANR	LALIT YADAV(P),	9958874062	not provided	45820
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM CHAUDHARY (BORROWER) AND ANR	Kushal Kumar(P),	9958724670	kushal.kumar@	45882
				EXECUTION PETITION	ExComm Award by Arb Comm/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD Vs MOHD ASIF	DEEJPYOT SINGH(P),	9811997661	deepjyot.singh@	45852
33	MS. BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	NEERA SOUTH-EAST		Commercial Suit	CS (COMM)/700/2025	01-09-2025	M/S UNION BANK OF INDIA Vs SHRI RACHIT ARORA AND ANR	Rajendra yadav	9312046733		29-08-2025
				Commercial Suit	CS (COMM)/703/2025	01-09-2025	RENU DEVI Vs M/S SIMPLEX INFRASTRUCTURE LTD	Brijesh Kumar Sharma	9899222783		26-08-2025
				Commercial Suit	CS (COMM)/713/2025	03-09-2025	M/S SHRI BAJRANG POWER AND ISPAT LIMITED Vs M/S NOHAR CHAND LOHA BHANDAR AND ORS.	SUDARSHAN BANSAL	9810132015		01-09-2025
				Commercial Suit	CS (COMM)/724/2025	10-09-2025	BENTLEY SYSTEMS INC. AND ANR. Vs MR. ASHOK NARAYANASWAMY AND ANR.	PUNEET AHUJA	0120-4059300		04-09-2025
				Commercial Suit	CS (COMM)/725/2025	10-09-2025	MR. TAJINDER SINGH SANDHU Vs KARUR VYSYA BANK LTD.	TAJINDER SINGH SANDHU	8700372637		
				Commercial Suit	CS (COMM)/727/2025	11-09-2025	MR ASHOK JHALANI Vs M/S RSPL LIMITED	Kailash Chandra Joshi	9810202014		03-09-2025
				Commercial Suit	CS (COMM)/728/2025	11-09-2025	SYNAPSEINDIA OUTSOURCING PVT. LTD. AND ANR. Vs INFO EDGE (INDIA) LTD.	BHUVANESH SEHGAL	810149006		10-06-2025
				Commercial Suit	CS (COMM)/754/2025	20-09-2025	CANARA BANK Vs M/S RAJ STORE AND ANR.	AMIT SINGH	8454059302		18-09-2025
				Commercial Suit	CS (COMM)/756/2025	22-09-2025	M/S RSPL LTD. Vs ROZANA RURAL COMMERCE PVT. LTD.	ANIL KUMAR SAHU	9810134793		13-09-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/764/2025	23-09-2025	CENTRAL BANK OF INDIA Vs TARA CHAND AND ORS.	RAKESH KUMAR	9968076150	-	15-09-2025
				Commercial Suit	CS (COMM)/795/2025	27-09-2025	INTEX TECHNOLOGIES (INDIA) LIMITED Vs MR BISWAJIT ACHARYA PROPRIETOR OF M/S	KARMVEER KARMVEER	9891396019	-	28-07-2025
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (comm)	752/2025	18.09.2025	Rakesh Jaina Vs M/S INT Solutions	Akshay Dhawan	9968305242	adv.dhawan18@	15.09.2025
			30	CS (comm)	757/2025	19.09.2025	Bank of India Vs Mr Suraj Kumar Muni	Kumar Vishvajeet	9718909886	adv.vishwajeet@	11.09.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	257/2025	10-09-2025	PANKAJ GUPTA VS. LOCKSISH DIGITECH INDIA	PRAVEEN ALOK	-	-	08-09-2025
			209	RECOVERY	264/2025	17-09-2025	SHAIL KR. GARG. VS. VISHWAMITRA DWIVEDI	NARENDER BHANDARI	-	-	16-09-2025
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	260/2025	11-09-2025	M/s Kapri Corp Vs M/s Central Electronics Ltd.	Sh. Ankit Sisodia	9213225997	anki.rajput@gmail	01.09.2025
			101	CS COMM	252/2025		M/S SAMEER & COMPANY VS M/S ZED PROCESSORS & SUPPLIES	VIKAS DUDEJA	9313828282	VIDHIMITRALAW	04.09.2025
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	115/2025	02-09-2025	UNION BANK OF INDIA Vs MUKESH SHARMA	RAVI KUMAR	9911118926	advocateravi79@gr	31-07-2025
			--do--	C.S.(COMM)	116/2025	08-09-2025	FIROZ Vs ANAS	MD. DANISH	9350221670	consultaadanish@gr	14-07-2025
			--do--	--do--	117/2025	18-09-2025	BIMLESH Vs INDIA FIRST LIFE INSURANCE COM. LTD.	AJEET YADAV & ASSOCIATES	9718299477	office@ayaalegal.in	16-09-2025
			--do--	--do--	118/2025	25-09-2025	SARASWATI CHAUDHARI Vs BABAR CYLINDER TEST HOUSE & ORS.	DEVESH PRATAP SINGH	9999814755	devesh.adv@gmail	16-09-2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	CS (COMM)/533/2025	03-09-2025	B L AGRO INDUSTRIES LTD Vs S P INDUSTRY	RAJESH SHARMA,			30.08.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/534/2025	03-09-2025	SHUBHAM JAIN Vs MOHD NASEEM	KUSHAGRAGO EL			30.08.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/535/2025	03-09-2025	NICE WEDDING CARDS PVT LTD Vs 3FATE TECHNOLOGIES PVT LTD	ANUJGUPTA			01.09.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/538/2025	04-09-2025	JAI BHAWANI TRADING Vs BHANWAR LALANI	NEELAMMALIK			13.08.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/539/2025	04-09-2025	JAI BHAWANI TRADING Vs AMIT KUMAR	NEELAMMALIK			02.09.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/540/2025	04-09-2025	Magnett Enterprises Vs DZ Corporation	Gyanendra Rathour			25.07.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/545/2025	06-09-2025	M/S NEWTRACK INTERNATIONAL AUTOMOTIVES PVT LTD Vs ARUN KUMAR SACHAN	Akhilesh Kumar			03.09.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/548/2025	09-09-2025	PUNJAB NATIONAL BANK Vs SARITA CHAWLA	SAYAK BANDYOPADH YAY			01.09.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/558/2025	15-09-2025	GH AGENCIES INC Vs Late Deo Raj Juneja	KUSHAL AGGARWAL			08.09.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/561/2025	16-09-2025	SUMEET GROVER Vs WM ENERGY AND LIGHTING PVT LTD AND ORS	MIHIR MALHOTRA			09.09.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/562/2025	17-09-2025	M/s M K Roadlines Vs M/s Vishwashilpi Engineering Solution Pvt Ltd	PIYUSH SHARMA			10.09.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/564/2025	18-09-2025	Prem Kumar Bhutani Vs Ashok Kumar	SATISH CHAUDHARY			12.09.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/566/2025	19-09-2025	M/S PREMIER HEAVY PRIVATE LTD Vs M/S SATNAM GLOBAL INFRA PROJECTS LTD	SHIVNATH MEHTA			12.09.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/570/2025	23-09-2025	VARSHA JAIN Vs KOCHAR TRADERS	GAURAVSUNEJ A			18.09.2025
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/571/2025	23-09-2025	Bank of Baroda Vs Pankaj	JOSHI			19.9.2025
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM 208	NO COMMERCIAL	CS (COMM)/544/2025	06-09-2025	Manoj Kumar Goel Vs Sushil Gupta	GURUSHARAN SINGH(P),			06.08.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM 208	NO	COMMERCIAL	CS (COMM)/543/2025	06-09-2025	M/s Suresh Apparels Vs shubham garg	Bharat Prakash(P),		03.09.2025
			ROOM 208	NO	COMMERCIAL	CS (COMM)/547/2025	08-09-2025	PUNJAB NATIONAL BANK Vs ANKIT CHAUDHARY	Sayak Bandyopadhyay(P)		05.09.2025
			ROOM 208	NO	COMMERCIAL	CS (COMM)/550/2025	09-09-2025	M S PRECIOUS WINDING WIRES Through its proprietor partner sh Sanjay Goel Vs MS Ashok Electrical Co Through its proprietor sh. Sushil Goel	Avnish Shukla(P),		05.07.2025
			ROOM 208	NO	COMMERCIAL	CS (COMM)/549/2025	09-09-2025	VT POLY PACKS THROUGH ITS PROPRIETORS SH JITENDER PANDEY Vs GURUNAM SINGH JASPAL SINGH DIGWA	VED PRAKASH SINGH(P),		16.04.2025
			ROOM 208	NO	COMMERCIAL	CS (COMM)/554/2025	10-09-2025	AZHAR AHMED Vs Ramesh Sharma	Harmesh Kumar(P),		09.09.2025
			ROOM 208	NO	COMMERCIAL	CS (COMM)/557/2025	15-09-2025	MOHD ANWAR Vs M S K L ARORA CONSTRUCTION PVT LTD ORS	IMRAN KHAN(P),		04.06.2025
			ROOM 208	NO	COMMERCIAL	CS (COMM)/565/2025	19-09-2025	PUNJAB NATIONAL BANK Vs Bishan Swaroop	PARAS AGGARWAL(P),		10.09.22025
			ROOM 208	NO	COMMERCIAL	CS (COMM)/567/2025	22-09-2025	Punjab National Bank Vs Hem Raj Prop of Rashmi Fashion Jeans Wear	Ajay Sharma(P),		19.09.2025
			ROOM 208	NO	COMMERCIAL	CS (COMM)/569/2025	22-09-2025	Mittal Fabrics Pvt Ltd Vs ROHIT JAIN	KAMAL GARG(P),		07.09.2025
			ROOM 208	NO	COMMERCIAL	CS COMM 576/2025	27-09-2025	SHEETAL Vs KRISHNA RANI GUPTA	SACHET SHARMA		27.09.2025
41	SH. SANJAY SHARMA II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHNADARA	303, Court Building	New	CS(COMMER CIAL)	CS(COMM) 530/2025	02.09.2025	RISHABH JAIN Vs MOHD IDREESI	KUSHAGRA SALMANGOEL		30.08.2025
			303, Court Building	New	CS(COMMER CIAL)	CS(COMM) 536/2025	03.09.2025	HARLA JI SONS PACKAGING PVT LTD VS PADMAVATI HANDLOOM PVT LTD	JYOTI SHARMA		06.08.2025
			303, Court Building	New	CS(COMMER CIAL)	CS(COMM) 541/2025	04.09.2025	HARENDER SINGH TOMAR Vs IHBAS			30.08.2025
			303, Court Building	New	CS(COMMER CIAL)	CS(COMM) 542/2025	04.09.2025	PREM PRINTERS Vs M/S SHIVAM TRADING CO	ARPIT JAIN		01.09.2025
			303, Court Building	New	CS(COMMER CIAL)	CS(COMM) 551/2025	09.09.2025	CANARA BANK Vs ADITYA KUMAR	ESHU CHAUDHARY		03.09.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			303. New Court Building	CS(COMMER CIAL)	CS(COMM) 552/2025	09.09.2025	B L AGRO INDUSTRIES LTD VS VANSHEEDIBLES PVT LTD	RAJESH SHARMA			02.09.2025
			303. New Court Building	CS(COMMER CIAL)	CS(COMM) 556/2025	11.09.2025	KAPIL KUMAR GAUTAM VS M/S GURU CONTRACTOR	SADDAM HUSSAIN			10.09.2025
			303. New Court Building	CS(COMMER CIAL)	CS(COMM) 568/2025	22.09.2025	SANJEEV KUMAR BHARDWAJ PROP OF M/S KC TUBEWELL ENGINEER VS M/S NKG INFRASTRUCTURE LTD	ATUL SINGH			15.09.2025
			303. New Court Building	CS(COMMER CIAL)	CS(COMM) 572/2025	24.09.2025	STATE BANK OF INDIA VS REKHA SHARMA & ANR	SIDDHARTH BHARDWAJ			22.09.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C No 304	COMMERCIAL	CS (COMM)/529/2025	HAMILTON MEDICAL AG Vs Sanjay Saproo	Atul Nagarajan(P),	011-41636080	atul@atulnagarajan.com	01.09.2025	
			Sh. Pawan Kumar Matto DJ (COMM-04)	COMMERCIAL	CS (COMM)/531/2025	Rishabh Jain vs Mohd Asad	Kushagra Goel	9711443294	goellawoffices@gmail.com	02.09.2025	
				COMMERCIAL	CS (COMM)/532/2025	M/S PCC Sales LLP vs M/S Shyam Textile	Arpit Jain	9811595800	arpitjain2099@gmail.com	02.09.2025	
				COMMERCIAL	Execution (Comm)/191/2025	SARAOGI SUPER SALES PVT LTD Vs CHINTU TUTEJA	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	2.09.2025	
				COMMERCIAL	Execution (Comm)/192/2025	SARAOGI SUPER SALES PVT LTD Vs RAKESH KUMAR	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	2.09.2025	
				COMMERCIAL	Execution (Comm)/193/2025	SARAOGI SUPER SALES PVT LTD Vs MANOJ KEJRIWAL	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	2.09.2025	
				COMMERCIAL	Execution (Comm)/194/2025	SARAOGI SUPER SALES PVT LTD Vs VIKRAM KUMAR	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	2.09.2025	
				COMMERCIAL	CS (COMM)/537/2025	Shri. Vinesh Jain Vs Shri. Neeraj Jain	O.P Aggarwal	9899695533	-	03.09.2025	
				COMMERCIAL	OMP (I) (COMM) 81/2025	M/S Ved Prakash Mithal and Sons Vs Municipal Corporation Ltd.	Amit Punj	9810524966	amit.punj@yahoo.com	03.09.2025	
				COMMERCIAL	EX (Comm.)/199/2025	VEE FABRIC PRIVATE LIMITED Formerly known as	PEEKAUSIK CHATTERJEE	9654713565	info@kclclp.com	04.09.2025	
				COMMERCIAL	EX (Comm.)/198/2025	VEE FABRIC PRIVATE LIMITED Formerly known as	PEEKAUSIK CHATTERJEE	9654713565	info@kclclp.com	04.09.2025	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL	CS (COMM)/546/2025	PNB Vs SH. GURUCHA RAN SINGH GULATI PROP. OF GULATI ALLOYS	SAYAK BANDYOPADHYAY & PALLAVI NIRMAL	9971021305	sayak.law@gmail	06.09.2025	
				COMMERCIAL	CS (COMM)/553/2025	SHRI BRIJESH GUPTA Vs SH. ALTAF HUSSAIN	NEERAJ KUMAR SHAH	9818606997	advneerajshah@	09.09.2025	
				COMMERCIAL	CS (COMM)/555/2025	Vijay Kumar Vs Jai Bhagwan Saini and Ankit Saini P.v.t L.t.d	SUMAN DEVI	9953809991	sumanadvocate@	10.09.2025	
				COMMERCIAL	CS (COMM)/560/2025	Jai Bajrang Textile Vs MRS. USHA DEVI	GAURAV SHARMA	9811695953	-	15.09.2025	
				COMMERCIAL	CS (COMM)/559/2025	SANJEEV SINGHAL Vs VIJAY KUMAR SHARMA	S.P SINGH & ISHUKUMAR	9582366477	advocaterajputi@	15.09.2025	
				COMMERCIAL	CS (COMM)/563/2025	NAMAN JAIN Vs FARMAN	PIYUSH KATYAL	8700925528	piyushkatyal198	17.09.2025	
				COMMERCIAL	MISC 838/2025	DJ/ NIRMALA JAIN VS BABITA SETHIA	H. REHMAN	9811238749	rehmanadv@gm	23.09.2025	
				COMMERCIAL	Ex. - Award by Arb./36/2025	KOTAK MAHINDR A PRIME LTD. VS MONU SHARMA	AMIT KUMAR SINHA	9990659331	kmpspartner@g	23.09.2025	
				COMMERCIAL	CS (COMM)/573/2025	SH. RAJBIR AGARWAL PROP OF M/S RAJ CHEMICAL CO. Vs M/S GONWINGO	PARAS MANCHANDA	9910994357	parasmanchand	24.09.2025	
				COMMERCIAL	EX Award Arb./39/2025	KOTAK MAHINDR A PRIME LTD. VS MOHD AKHTER	SAGAR MISHRA	7053284188	sagarmishra249	25.09.2025	
				COMMERCIAL	EX Award Arb./38/2025	KOTAK MAHINDR A PRIME LTD. VS ARUN SHARMA & ANS	SAGAR MISHRA	7053284188	sagarmishra249	25.09.2025	
				COMMERCIAL	EX Award Arb./37/2025	KOTAK MAHINDR A PRIME LTD. VS NARGIS BEGUM	SAGAR MISHRA	7053284188	sagarmishra249	25.09.2025	
				COMMERCIAL	CS (COMM)/574/2025	STATE BANK OF INDIA Vs SHRI MAHENDER KUMAR ADNI	KHUSHHAL MOHAL	9868577284	kmohal@rediffm	26.09.2025	
				COMMERCIAL	CS (COMM)/575/2025	APOLLO PIPES LIMITED VS ADVANCE INDIA PLASTICS	SHRIHAR TRIPATHI	9548888420	legal@boostip.in	26.09.2025	
				COMMERCIAL	Ex - Award by Arb/40/2025	UGRO CAPITAL LTD Vs RAMYA POLYMERS AND ORS	BALRAJ GAUTAM(P),	8130224461	adv.bgautam@g	26.09.2025	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				COMMERCIAL	CS (COMM)/578/2025		SUMIT SAINI VS SANJAY KUMAR	NEELAM MALIK	7303296156	neelam.malik85	27.09.2025
				COMMERCIAL	CS (COMM)/577/2025		FARHAN SHAIKH VS MOHIT BUDHI RAJA	JAYANT KUMAR(P),	9654425878	Jayant Kumar	27.09.2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	nil								
44	SH.VINOD YADAV	NORTH-WEST	nil								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS COMM 466/2025	01.09.2025	KASC MARINE PRIVATE LIMITED	ABHISHEK YADAV	011-49066440	associate@ayassoclated.in	21.07.2025
			603	Commercial Suit	CS COMM 470/2025	02.09.2025	PUNJAB NATIONAL BANK VS HIMANSHI YADAV	NITESH SHARMA	8750191518	advoniteshsharma@gmail.com	23.07.2025
			603	Commercial Suit	CS COMM 477/2025	03.09.2025	CANARA BANK VS MONIKA	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	01.09.2025
			603	Commercial Suit	CS COMM 476/2025	03.09.2025	STATE BANK OF INDIA VS MRINALINY SINGH	VAIBHAV YADAV	9971336611	Vaibhav.yadav@hotmail.com	22.08.2025
			603	Commercial Suit	CS COMM 480/2025	04.09.2025	BANK OF INDIA VS RAJANI KUSHWAHA	VARUN SHARMA	9811161300	adv.varunsharma@gmail.com	02.09.2025
			603	Commercial Suit	CS COMM 481/2025	08.09.2025	M/S LAKSHITA TRADING VS M/S MEERA SAMUH HOSPITALITY SERVICE PVT LTD	S.K. TEWARI	9811479499	legalfair.133@gmail.com	05.04.2025
			603	Commercial Suit	CS COMM 486/2025	10.09.2025	PUMA SE VS RAM NIWAS GUPTA	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	01.07.2025
			603	Commercial Suit	CS COMM 488/2025	10.09.2025	M/S MD AIR @ OCEAN FREIGHT PVT LTD	JAI DEV SOLANKI	9873508880	adv_jaidev@yahoo.co.in	04.09.2025
			603	Commercial Suit	CS COMM 495/2025	12.09.2025	UNDER ARMOUR VS RAM NIWAS GUPTA	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	01.07.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
48	SH. VIKAS DHULL DISTRICT JUDGE COMMERCIAL COURT.	SOUTH-WEST	603	Commercial Suit	CS COMM 496/2025	12.09.2025	M/S DE NOVO VS M/S RELCOM TECHNOLOGY PVT LTD	VARUN MUDGIL	9711760086	advocatevarunmudgil@gmail.com	08.09.2025
			603	Commercial Suit	CS COMM 498/2025	15.09.2025	PUMA SE VS JITENDER GOEL	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	11.09.2025
			603	Commercial Suit	CS COMM 504/2025	16.09.2025	H.K. ENTERPRISES VS FRVELION OILS INDIA PVT LTD	NIKHIL & CHAUHAN	807646652	adv.yogeshparashar75@gmail.com	09.09.2025
			603	Commercial Suit	CS COMM 506/2025	17.09.2025	M/S DORSET INDUSTRIES PVT LTD VS M/S SHAPOORJI PALLONJI AND COMPANY PVT LTD	NIKHIL AVANA	8368982199	chambersofarchnayaadav@gmail.com	12.09.2025
			603	Commercial Suit	CS COMM 515/2025	22.09.2025	AYON ALLOYS PVT LTD VS SAMNEE AUTO (OPC) PVT LTD	POONAM RIMAL	9643501636	contact@prlegalhelips.com	09.09.2025
			603	Commercial Suit	CS COMM 517/2025	24.09.2025	PUMA SE VS SUMIT	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	22.09.2025
			603	Commercial Suit	CS COMM 520/2025	25.09.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	22.09.2025
			613	Commercial Execution	EX. COMM 200/2025	01-09-2025	PUNJAB NATIONAL BANK VS RAJNI CHAUHAN	SH. NITESH SHARMA	8750191518	skadvosol@gmail.com	08-08-2025
			613	Commercial Execution	EX. COMM 201/2025	01-09-2025	PUNJAB NATIONAL BANK VS SUNITA DEV	SH. NITESH SHARMA	8750191518	skadvosol@gmail.com	08-08-2025
			613	Commercial Execution	EX. COMM 202/2025	01-09-2025	PUNJAB NATIONAL BANK VS PURSHOTTAM KUMAR	SH. NITESH SHARMA	8750191518	skadvosol@gmail.com	08-08-2025
			613	Commercial Execution	EX. COMM 203/2025	01-09-2025	PUNJAB NATIONAL BANK VS NEERAJ GUPTA	SH. NITESH SHARMA	8750191518	skadvosol@gmail.com	06-08-2025
			613	Commercial Suit	OMP (COMM)/17/2025	01-09-2025	MEGHA SHARMA VS SBI CARDS & PAYMENTS SERVICES LTD.	JITENDER KUMAR	9599661673	jitenderk581@gmail.com	23-08-2025
			613	Commercial Suit	ExCOMM Award by Arb Comm/20/2025	01-09-2025	AXIS BANK LTD Vs SACHIN KUMAR	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	28-07-2025
49	SH. VIKAS DHULL DISTRICT JUDGE COMMERCIAL COURT.	SOUTH-WEST	613	Commercial Suit	OMP (COMM)/70/2025	01-09-2025	m/s cholamandalam investment and finance Co ltd Vs Monu B	RAVI SHANKAR	9911883595	associatesrsgargi@gmail.com	23-08-2025
			613	Commercial Suit	OMP (COMM)/71/2025	01-09-2025	m/s cholamandalam investment and finance Co ltd Vs Amit Gupta	RAVI SHANKAR	9911883595	associatesrsgargi@gmail.com	23-08-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	ExCOMM Award by Arb Comm/21/2025	01-09-2025	AXIS BANK LTD Vs KUSUM	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	29-08-2025
			613	Commercial Suit	ExCOMM Award by Arb Comm/22/2025	01-09-2025	AXIS BANK LTD Vs NAZMA	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	29-08-2025
			613	Commercial Execution	ExCOMM Award by Arb Comm/23/2025	01-09-2025	AXIS BANK LTD Vs PRIYA SHARMA	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	29-08-2025
			613	Commercial Execution	ExCOMM Award by Arb Comm/25/2025	01-09-2025	AXIS BANK LTD Vs GAURI SHANKAR	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	29-08-2025
			613	Commercial Execution	ExCOMM Award by Arb Comm/24/2025	01-09-2025	AXIS BANK LTD Vs VIBHA RANI	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	29-08-2025
			613	Commercial Suit	ExCOMM Award by Arb Comm/26/2025	02-09-2025	Axis Bank Ltd Vs DHARMENDRA KUMAR	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-08-2025
			613	Commercial Suit	ExCOMM Award by Arb Comm/27/2025	02-09-2025	Axis Bank Ltd Vs ASHWANI KUMAR BHARTI	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-08-2025
			613	Commercial Suit	ExCOMM Award by Arb Comm/28/2025	02-09-2025	Axis Bank Ltd Vs ROHIT NAGPAL	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-08-2025
			613	Commercial Suit	ExCOMM Award by Arb Comm/29/2025	02-09-2025	Axis Bank Ltd Vs MONU KUMAR	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-08-2025
			613	Commercial Suit	ExCOMM Award by Arb Comm/30/2025	02-09-2025	Axis Bank Ltd Vs ARUN KUMAR BALIYAN	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-08-2025
			613	Commercial Suit	ExCOMM Award by Arb Comm/31/2025	02-09-2025	Axis Bank Ltd Vs SUMIT	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-08-2025
			613	Commercial Suit	CS (COMM)/472/2025	02-09-2025	BANK OF BARODA VS ASHISH SONI	SUDHA SHUKLA	9899913203	advsudhasukla@gmail.com	27-08-2025
			613	Commercial Suit	CS (COMM)/479/2025	04-09-2025	BANK OF INDIA VS SAROJ KUMAR JHA	VARUN SHARMA	9811161300	Adv.varunsharma@gmail.com	02-09-2025
			613	Commercial Suit	ExCOMM Award by Arb Comm/32/2025	04-09-2025	KOTAK MAHINDRA PRIME LTD. VS AJAY BHARDWAJ	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	NA
			613	Commercial Execution	ExCOMM Award by Arb Comm/33/2025	06-09-2025	AXIS BANK LTD Vs SARA KHAN	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Execution	CS (COMM)/482/2025	08-09-2025	PARULH MAHAJAN Vs RONALD SIDHANA	ASHWANI KUMAR(P),	921282412	no email	APP. U/S 149 OF CPC FILED
			613	Commercial Execution	CS (COMM)/483/2025	09-09-2025	CROSBY PROJECT PVT LTD Vs anuroop dahiya	ASHWANI KUMAR(P),	921282412	no email	
			613	Commercial Suit	CS (COMM)/492/2025	11-09-2025	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs JUBILANT BIOSYS LIMITED	Ashish Bansal	8750998800	meridianattorneys@gmail.com	05-09-2025
			613	Commercial Suit	CS (COMM)/490/2025	11-09-2025	M/s Yapy Enterprises Vs Ms Sharda Sikri and anr	Bharat Garg(P),	9711979113	bharatgarg.1kandb@gmail.com	08-09-2025
			613	Commercial Suit	CS (COMM)/491/2025	11-09-2025	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD Vs ONASSIS AUTO LTD	Ashish Bansal	8750998800	meridianattorneys@gmail.com	05-09-2025
			613	Commercial Suit	CS (COMM)/493/2025	11-09-2025	M/s WWSO ENTERPRISES LIMITED Vs M/s IOTECHWORLD AVIGATION PRIVATE LIMITED	ARJUN .(P),	9711961568	advarjun11595@gmail.com	APP. U/S 149 CPC FILED
			613	Commercial Suit	ExCOMM Award by Arb Comm/35/2025	16-09-2025	INDUSIND BANK LTD Vs EXPRESS SERVICES	PANKAJ KUMAR(P),	9958732424	roy.pankaj@yahoo.com	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/34/2025	16-09-2025	THE BALUSSERYARUN BENEFIT CHIT FUND PVT LTD Vs M/S S N TRADING	ARUN KUMAR(P),	9818440502	aaloarim@gmail.com	NA
			613	Commercial Suit	ARB (COMM)/4/2025	16-09-2025	SAMMAAN CAPITAL THROUGH ITS AUTHORIZED REPRESENTATIVE Vs M/S SHUBHAM HOUSING DEVELOPMENT	Amit Patra	9953994696	info@sndlawyers.com	NA
			613	Commercial Suit	CS (COMM)/505/2025	17-09-2025	INFINITY FREIGHT SERVICES INDIA PRIVATE LIMITED Vs M/S GLOBIZZ SHIPPING PVT LTD	KAMAL SETHI(P),	9711747766	kamal@sethilawasociates.com	08-09-2025
			613	Commercial Suit	CS (COMM)/510/2025	18-09-2025	MOGLI LABS INDIA PVT LTD Vs UTKAL FERRO PRODUCTS AND OTHERS	Tarun Verma(P),	9871495838	xstarunverma@gmail.com	04-09-2025
			613	Commercial Suit	OMP (COMM)/102/2025	18-09-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs PANCHU	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/103/2025	18-09-2025	Axis Bank Ltd Vs MAHENDRA SHUKLA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	OMP (COMM)/104/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gyanender Nagar	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/105/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manish Mittal	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (COMM)/106/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs RajniDevi	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/107/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sahil	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/108/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs ShubhamGupta	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/109/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rattiputra Construction	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/110/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shahin Khatun	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/111/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mool Chand	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/112/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ankit D	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/113/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Monu Tyagi	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/114/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ikramuddin	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/115/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rambir	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/116/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Lokesh Kumar	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/117/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Farukh Mohd	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/118/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Ismail	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/119/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Dakshk Logistics Prop Akash Gupta	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/120/2025	18-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Satish N	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (COMM)/131/2025	20-09-2025	GLOBEX GTC LLP Vs Benny George Kunnalakkattu	YATHARTH SINGH(P),	8931909990	yatharthssingh@ayglegalllp.com	NA
			613	Commercial Suit	Execution (Comm)/229/2025	24-09-2025	State Bank of India Vs VISHAL BHATIA PROP OF AMYRA TRADING	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	NA
			613	Commercial Suit	CS (COMM)/519/2025	25-09-2025	PUMA SE Vs NIWAS SINGHAL	RAMGAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	23-09-2025
			613	Commercial Suit	CS (COMM)/522/2025	27-09-2025	ANJU SHARMA NITIN GUPTA	VSS.N. SINGHAL	9810061558	scsinghal@rediffmail.com	23-09-2025
			613	Commercial Suit	CS (COMM)/491/2025	11-09-2025	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD Vs ONASSIS AUTO LTD	Ashish Bansal	8750998800	meridianattorneys@gmail.com	05-09-2025
49	SH. AMIT BANSAL DISTRICT JUDGE COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/467/2025	01-09-2025	Punjab National Bank Vs Satish Kumar	MR. NITESH SHARMA	8750191518	ADVONITESHSHARMA@GMAIL.COM	23.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/468/2025	01-09-2025	Union Bank of India Vs Rekha Bharti	MR. S.K. VASHISHT	9868142331	SKVAISHISHT623@gmail.com	25.08.2025
			614	EXECUTION	Execution (Comm.)/206/2025	02-09-2025	KOTAK MAHINDRA PRIME LTD Vs LOVEKESH SINGH	MR. MITHLESH KUMAR PANDEY	891169252	SEE.LEGALITE@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/208/2025	02-09-2025	Punjab National Bank Vs Surinder Dogra	MR. NITESH SHARMA	8750191518	ADVONITESHSHARMA@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/209/2025	02-09-2025	Punjab National Bank Vs Selfie Destinations	MR. NITESH SHARMA	8750191518	ADVONITESHSHARMA@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/210/2025	02-09-2025	Punjab National Bank Vs Rajat Kumar	MR. NITESH SHARMA	8750191518	ADVONITESHSHARMA@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/473/2025	02-09-2025	BANK OF BARODA Vs MEENA	MR. AMIT PANCHAL	9899913203	ADVSUDHASHUKLA@GMAIL.COM	12.08.2025
			614	ARBITRATION	OMP (COMM.)/74/2025	06-09-2025	Axis Bank Ltd Vs SANDEEP SINGH	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/217/2025	06-09-2025	M/s Kotak Mahindra Prime Ltd. Vs BEGRA SINGH	MR. KUSHAL KUMAR	7009793548	RISHABH.EUDITELEGAL@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/218/2025	06-09-2025	M/s Kotak Mahindra Prime Ltd. Vs GYAN SINGH	MR. KUSHAL KUMAR	7009793548	RISHABH.EUDITELEGAL@GMAIL.COM	N/A

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	EXECUTION	Execution (Comm.)/220/2025	10-09-2025	Kotak Mahindra Prime Ltd Vs SARIKA R	MR. SUNNY ARORA	9910574027	ALBUSLAWFIRMS@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/485/2025	10-09-2025	Puma Se Vs Sanjeev	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/489/2025	11-09-2025	Vinay Goel Vs Dharamsheela Devi Multi Speciality Hospital Foundation	MR. JITENDER KALRA	8264561269	ADVJITENDERS@GMAIL.COM	21.08.2025
			614	EXECUTION	Execution (Comm.)/221/2025	12-09-2025	MS SHRI BALAJI PROJECTS KUMAR Vs THE MOTHER DAIRY EMPLOYEES C G H S LTD	MR. SAGAR	011-22377840	SAGARANDSAGAR@LIVE.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/499/2025	15-09-2025	Central Bank of India Vs Ms. Sanjay Enterprises and Anr	MS. RAGINI TRIPATHY	9899669928	RAGINITRIPATHI706@GMAIL.COM	19.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/500/2025	15-09-2025	ANJU RAI Vs HILLS ENGINEERING	MR. ARIJEET BANERJEE	9717845387	ADV.BANERJEE.A@GMAIL.COM	25.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/501/2025	16-09-2025	Reliable Travels and Cargo Pvt Ltd Vs Onash Cargo Services Pvt Ltd	MR. VINET HANS	9811268978	HANSVINEET@YAHOO.CO.IN	02.09.2025
			614	MISCELLANEOUS	MISC DJ ADJ/617/2025	17-09-2025	MR TEJPAL PROP OF M/S ENTERPRISES Vs M/S KRR INDUSTRIES PVT LTD AND ORS THROUGH ITS EMPLOYEES	MS. JAGRITI JAIN	8527506427	LAWFIRM@UNSOLEDLEGAL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/511/2025	18-09-2025	KARNATAKA BANK LTD Vs SAJJAN SINGH	MR. SANDEEP	8800892099	DHARIWALSANDEEP905@GMAIL.COM	18.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/513/2025	20-09-2025	UCO BANK Vs RAVINDER KUMAR CHAWLA	MR. SUNIL KUMAR	9971955807	SUNILKUMARSIMPLE199@GMAIL.COM	11.09.2025
			614	EXECUTION	Ex.COMM Award by Arb. Comm./36/2025	22-09-2025	121 SOLVE PRIVATE LIMITED Vs OZONE PHARMACEUTICALS LIMITED	MR. ARIHANT JAIN	9811799646	ARIHANT1992@HOTMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/228/2025	23-09-2025	Punjab National Bank Vs Bijli Tent and Caterers OPC Private Limited	MR. NITESH SHARMA	8750191518	ADVONITESHSHARMA@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/518/2025	24-09-2025	Puma Se Vs Pawan Gupta	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	22.09.2025
			614	ARBITRATION	OMP (COMM.)/155/2025	25-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANUP KUSHAWAHA 3144	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/156/2025	25-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURJIT SINGH 4580	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (COMM.)/157/2025	(125-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV SINGH 7162	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/158/2025	(125-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UMESH SINGH YADAV 2190	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/159/2025	(125-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AARIF S 9290	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/521/2025	25-09-2025	PUMA SE Vs RAJANUPPAL	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	22.09.2025
			614	EXECUTION	Execution (Comm.)/207/2025	02-09-2025	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD Vs NATURES NATURAL INDIA	MR. ASHISH BANSAL	8750998800	MERIDIANATTORNEYS@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/216/2025	06-09-2025	AXIS BANK LTD. Vs NAND LAL MAHTO	MS. SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/79/2025	(109-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs AmitKumar	MR. SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/80/2025	(109-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Hardik Enterprises	MR. SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/81/2025	(109-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sohrab Ahmed	MR. SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/82/2025	(109-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Bijender Singh	MR. SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/83/2025	(109-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Raj Kumar	MR. SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/97/2025	(116-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Aas Mohd	MR. SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/98/2025	(116-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ibrahim U	MR. SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/99/2025	(116-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Satish	MR. SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/100/2025	(116-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit	MR. SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (COMM.)/101/2025	16-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Radhe Radhe Contractor And Earth Movers	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/84/2025	09-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rattiputra Construction	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/121/2025	19-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs SHAHIN KHATUN	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/122/2025	19-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs SHANKIT D	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/123/2025	19-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Ismail	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/124/2025	19-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Pandit And Sons	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/125/2025	19-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ram Naresh Yadav	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/126/2025	19-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs SSS Enterprise	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/226/2025	20-09-2025	Canara Bank Erstwhile Syndicate Bank Vs R KSWAMI Enterprises	MR. AKASH SWAMI	9871192225	ADV.SWAMI AKASH@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/137/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Bijender Sharma	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/138/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gurjant Singh	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/139/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Parminder Singh	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/140/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Karam Singh	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/141/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Akshay Antil	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/225/2025	19-09-2025	AXIS BANK LTD Vs RUSTAM ALI	MS. SHOBHA GUPTA	9811192158	SRSOHBHAGUPTA@GMAIL.COM	N/A

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	Execution (Comm.)	204/2025	01-09-2025	AXIS BANK LTD Vs RAHUL KUMAR	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	
			509	CS (COMM)	469/2025	01-09-2025	Anand Utilities Private Limited Vs Two Square Ecotechnologies Private Limited,	AAKASH CHOUDHARY	8743904246,9971789710	aakash86@gmail.com, aakash@amamri.legal	
			509	OMP (COMM.)	172/2025	02-09-2025	M/s Gambit Leasing and Finance Pvt Ltd Vs FEDBANK FINANCIAL SERVICE LTD	VIKAS DEEP	9588100261	lawvikas99@gmail.com	
			509	Execution (Comm.)	205/2025	02-09-2025	KOTAK MAHINDRA PRIME LTD Vs VINOD KUMAR	KUSHAL KUMAR RISHABH SAXENA	7009793548	rishabh.eruditelegal@gmail.com	
			509	CS (COMM)	471/2025	02-09-2025	State Bank Of India Vs KHUSHNASEEB	VAIBHAV YADAV	9971336611	vaibhavyadav@hotmail.com	
			509	CS (COMM)	474/2025	02-09-2025	BANK OF BARODA Vs PRAKASH KUMAR FRIOPURIA	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	
			509	MISC DJ ADJ	568/2025	02-09-2025	JAI MAA VAISHANOS STEEL Vs GULSHAN GUGNANI	SUMIT ARORA	9958202122, 9899218311		
			509	CS (COMM)	475/2025	03-09-2025	Raj Kumar Balyan Vs M/s Gujarat cooperative milk federation limited	JITENDER SINGH	98911064462	jitendersingh.moc@gmail.com	
			509	CS (COMM)	478/2025	04-09-2025	Eminence Engineering Services Pvt Ltd Vs Magor Thermal Limited	PRAVEEN PANDEY	8982619082	praveen@ksandk.com	
			509	Execution (Comm.)	219/2025	06-09-2025	AXIS BANK LTD Vs MANOJ PASWAN	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	
			509	Counter Claim	32/2025	10-09-2025	M/S VALUEONE GREENTECH PVT LTD Vs M/S URBAN VILLAGE PROJECTS PRIVATE LIMITED	KAKRA ASSOCIATES	824335440	kakra.associates@gmail.com	
			509	OMP (COMM.)	185/2025	10-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deen Mohammad	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	
			509	CS (COMM)	484/2025	10-09-2025	Don Construction Chemicals India Private Limited Vs EXPERIVA ENGINEERING PRIVATE LIMITED	BHARVI THAKUR	9736255917,9871132962	bharvi.thakur@chugh-ul.com	
			509	CS (COMM)	487/2025	10-09-2025	Vijay Singh Vs Subhash	VIPIN DILAWARI, MANJU BALA		vipindilawari83@gmail.com	
			509	CS (COMM)	494/2025	11-09-2025	Vinay Goel Vs Curesta Global Limited	JITENDER KALRA	8264561269	advjitender8922@gmail.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	CS (COMM)	497/2025	12-09-2025	M/S SPECTRUM BOOKS PRIVATE LIMITED Vs AMAZON SELLER	PRADEEP GAUTAM	9958949373	advgautampradeep@gmail.com	
			509	OMP (COMM.)	(D)87/2025	15-09-2025	M/S Cholamandalam Investment And Finance Company Limited Vs Shree Shyam Enterprises	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	
			509	OMP (COMM.)	(D)88/2025	15-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Seerat Transport Service Proprietor Deepak Kumar Masson	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	
			509	OMP (COMM.)	(D)89/2025	15-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sumit	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	
			509	CS (COMM)	502/2025	16-09-2025	Puma Se Vs Dinesh Mangla	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	
			509	CS (COMM)	503/2025	16-09-2025	Puma Se Vs Rajesh Kumar	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	
			509	CS (COMM)	507/2025	18-09-2025	Hbi Branded Apparel Enterprises Vs Rajesh Kumar	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	
			509	CS (COMM)	508/2025	18-09-2025	PUMA SE Vs GAUTAM SINGHAL	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	
			509	CS (COMM)	509/2025	18-09-2025	Satya Prakash Aggarwal Vs Venol Motor Oil India Pvt Ltd	MANEESH GUMBER, TARUN GUMBER	9911315304	ascentlawfirm@gmail.com	
			509	Execution (Comm.)	223/2025	19-09-2025	M/S ALP OVERSEAS PVT LTD Vs M/S PRECITECH ENCLOSURES SYSTEMS PVT LTD AND ORS	KULWINDER SINGH	9818143967	advomnattoo@gmail.com	
			509	Execution (Comm.)	224/2025	19-09-2025	KANCHAN GULATI Vs RAM AVTAR SHARMA	VINEET KALRA	9999274724	vineetkalralegal@gmail.com	
			509	OMP (COMM.)	(D)132/2025	22-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Monu Tyagi	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	
			509	OMP (COMM.)	(D)133/2025	22-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Farukh Mohd	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	
			509	OMP (COMM.)	(D)134/2025	22-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Bilal	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	
			509	OMP (COMM.)	(D)135/2025	22-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Suneel J	RAVI SHANKAR GARG	9958683230,9718222050	associatesrsgarg1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	Execution (Comm.)	227/2025	22-09-2025	Punjab Kashmir Finance Ltd Vs JITENDER	MOHAN S	9372249197	mohan.s@mlcpartners.in	
			509	CS (COMM)	514/2025	22-09-2025	Continental Carriers Private Limited Vs KEVGEE SOLUTIONS	RAJAN MIGLANI	9728410090	rajanmiglani@gmail.com	
			509	CS (COMM)	516/2025	22-09-2025	SANJAY MITTAL Vs ASCENT CONSTRUCTION PVT LTD	JITENDER KUMAR JHA	9868010526	advjkj1965@gmail.com	
			509	OMP (COMM.)	(I)136/2025	24-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deen Mohammad	RAVI SHANKAR GARG	9958683230.9718222050	associatesrsgarg1@gmail.com	
			509	OMP (COMM.)	(I)142/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs MANISH MITTAL	RAVI SHANKAR GARG	9958683230.9718222050	associatesrsgarg1@gmail.com	
			509	OMP (COMM.)	(I)143/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs SAHIL	RAVI SHANKAR GARG	9958683230.9718222050	associatesrsgarg1@gmail.com	
			509	OMP (COMM.)	(I)144/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shribaba Transport Carrier	RAVI SHANKAR GARG	9958683230.9718222050	associatesrsgarg1@gmail.com	
			509	OMP (COMM.)	(I)145/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sapna S	RAVI SHANKAR GARG	9958683230.9718222050	associatesrsgarg1@gmail.com	
			509	OMP (COMM.)	(I)146/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs SHUBHAM GUPTA	RAVI SHANKAR GARG	9958683230.9718222050	associatesrsgarg1@gmail.com	
			509	OMP (COMM.)	(I)147/2025	25-09-2025	M/s Cholamandalam Investment And Finance Company Limited Vs RATTIPURA CONSTRUCTION	RAVI SHANKAR GARG	9958683230.9718222050	associatesrsgarg1@gmail.com	
			509	OMP (COMM.)	(I)148/2025	25-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DADA DEV RETAIL TRADERS 6223	RAHUL BHARDWAJ	9013493108		
			509	OMP (COMM.)	(I)149/2025	25-09-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NANDU KANWAR 8206	RAHUL BHARDWAJ	9013493108		
TOTAL					884						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF SEPTEMBER 2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	SUIT FOR RECOVERY	CS COMM-932/2025	19.08.2025	CHAUDHARY CHEMICALS	SAURABH	7011020428	RAJENDR	18.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	SUIT FOR RECOVERY	CS COMM-932/2025	08.09.2025	RAJ LAKSHMI METALS	G.S.TIWAR	9818195977	GSTIWAR	22.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	SUIT FOR RECOVERY	CS COMM-932/2025	11.09.2025	BANK OF BARODA VS SHAILEN	SHAILEN	8130237770	SHAILEN	24.09.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	nil								
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	nil								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	nil								
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	nil								
6	SH. NEELAM SINGH, DISTRICT JUDGE, COMMERCIAL COURT-06	CENTRAL	nil								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	nil								
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT-08	CENTRAL	nil								

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	nil								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil								
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/524	14-05-2025	STEEL METAL TUBES (K Rahman		9811486602	an6664@gmail	02.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/873	31-07-2025	AARYA LIGHTING PVT. LTD. Vs CHISHTI LIGHT AND ELECTRICALS AND ORS.	Sarvajeet Kumar Thakur	9555700013	et@skitchamber	04.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/780	11-07-2025	MS SATGURU NX Vs Magadish Set		9810250220	shsethi@yahoo	04.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/956	01-09-2025	REENA AGGARWAL Vs rdik Aggar		7859984398	rdikaggarwal@	09.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/908	08-08-2025	M/S LAXMI LUMBER IN. S. Rahma		9891080639	nsrahman123@	09.09.2025
			COURT ROOM 310	EX (COMM)	CS (COMM)/936	19-08-2025	M/s JAIPUR READY MIA K Trivedi		9871441764	lawoffices@gm	10.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/950	29-08-2025	ARIHANT ELECTRICALS Vs NEUE LIGHT PRIVATE LIMITED	Surender Kumar	9999993833	surendersuparn	10.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/629	29-05-2025	CANARA BANK Vs VIJA Sushil Kum		9868422289	hi0915@gmail	18.09.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			COURT ROOM 310	CS (COMM)	CS (COMM)/78	09-07-2025	SANJEEV KUMAR GAROD	Adosh Shart	9810060720	aksadvocate3@gmail	18.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/90	07-08-2025	KANSAL METAL PVT LTD	akash Gupta	9560740322	akash18@gmail	23.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/97	08-09-2025	VINOD KUMAR BANSA	ish Kumar	9810934875	-	23.09.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	918/2025	12.08.2025	CANARA BANK V/S BAL KRISHAN	SUSHIL KH	9868422289	RAISUSHI	03.09.2025
			401	OMP I COMM	702/2025	22.07.2025	TATA CAPITAL V/S LAK	ANISH BH	9811452022	ANISHBH	06.09.2025
			401	OMP (I) COMM	757/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRA TECH PVT LTD	ANISH BH	9811452022	ANISHBH	06.09.2025
			401	OMP (I) COMM	756/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRA TECH PVT LTD	ANISH BH	9811452022	ANISHBH	06.09.2025
			401	OMP (I) COMM	758/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRA TECH PVT LTD	ANISH BH	9811452022	ANISHBH	06.09.2025
			401	OMP (I) COMM	759/2025	30.08.2025	SHRI GURU HAR RAI STONE CRUSHER	ANISH BH	9811452022	ANISHBH	06.09.2025
			401	OMP (I) COMM	636/2025	22.07.2025	URGO CAPITAL LTD V/S GARGI INFRAVISION P LTD	AMIT KUM	9990659331	KMPSPARTN	06.09.2025
			401	MISC DJ	680/2025	09/02/25	JAI BHAGWAN JAIN V/S RASHMI TIWARI	HEMANT B	9953740810	CONTACT	04.09.2025
			401	CS COMM	928/2025	18.08.2025	VIJAY KUMAR GOEL V/S	SATYEND	9811161525	SKSINGH	10.09.2025
			401	CS COMM	957/2025	30.08.2025	M/S MATHRA DASS AHUJA AND SONS V/S DELHI TOURISM AND TRANSPORTATION	A.K. TRIV	9871441764	AKTRIVED	19.09.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	25	OMP (I) COMM	131 / 2025	22.07.2025	HERO FINCORP LTD Vs GEBURT PLAST PRIVATE LIMITED	MAYANK MAHAJAN	9873347330	01.09.2025	
				OMP (I) COMM	101 / 2025	04.07.2025	HERO FINCORP LTD Vs JBS ENTERPRISES PRIVATE LIMITED	MAYANK MAHAJAN	9873347330	03.09.2025	
				OMP (I) COMM	121 / 2025	12.07.2025	HERO FINCORP LTD Vs SAHAJANAND TRADING CO.	MAYANK MAHAJAN	9873347330	04.09.2025	
				OMP (I) COMM	99 / 2025	04.07.2025	Clix Capital Services Pvt Ltd Vs M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS	RAVI SHANKAR GARG	9718182038	15.09.2025	
				CS (COMM.)	699 / 2025	08.09.2025	Hamdard National Foundation (India) And Anr Vs Vicky Mahalwani Trading as Swami Agro Foods	SHIVENDRA	9953394363	16.09.2025	
				OMP (I) COMM	177 / 2025	18.08.2025	HERO FINCORP LTD Vs AJAY SADANAND MISHRA4356	MAYANK MAHAJAN	9873347330	24.09.2025	
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	nil								
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	nil								
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	nil								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
24	MS. ANURADHA BHARDWAJ, JUDGE	SOUTH DISTRICT (COMMERCIAL COURT)									
25	SH. SANDEEP YADAV	SOUTH	nil								
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/4897/2025	26-07-2025	AXIS BANK LTD Vs KARAN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	09.09.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4898/2025	26-07-2025	AXIS BANK LTD Vs ARATI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	09.09.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4889/2025	26-07-2025	AXIS BANK LTD Vs VASEEM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	09.09.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4893/2025	26-07-2025	AXIS BANK LTD Vs RAJEEV KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	09.09.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 414/2025	02-09-2025	M/S VIKAIR SYSTEM VS ANJ TURKEY PROJECTS	SONAL SINHA(P),	9810002285	sinhasonal0609@gmail.com	06-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 409/2025	30-08-2025	SMALL FARMERS DESIGN BUSINESS VS ALOK INDUSTRIES	JATIN JULKAR(P),	9899818888	jatinjulkar07@outlook.com	06-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 402/2025	25-08-2025	DOOR DEVICES MANUFACTUREING VS ASHWIN HARIBHAI AJUDIYA	Abhishek Bansal(P),	9899366311	ipindia.abhishekh@gmail.com	06-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 319/2025	10-07-2025	ARJU TOSHIWAL VS EM ESS DEVELOPERS	NIYATI PATWARDHAN	9971547353	CHAMBER ASHIMSHRIDHAR@GMAIL.COM	11-09-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			40, New Court Block-II	Commercial	CS (COMM) 324/2025	11-07-2025	SAKSHAN IMPEX PVT. LTD. VS ROYAL DRY FRUITS	Swapnil Gupta(P),	9654384381	contact@capitaller.co.in	11-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 423/2025	06-09-2025	M/S OFB TECH PVT. LTD. VS M/S SUGAN AGRO	SAMEER ABHYANKAR	9953328394	contact@imnovatuslaw.in	17-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 438/2025	11-09-2025	SACHIN VS AMITABH KUMAR CHAUHAN	V. K. Singh	9999271095	not given	23-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 47/2025	23-01-2025	DELHI TOURISM & TRAVLING VS THERMAL ENGINEERS & INFRASTURE	RAUNAQ KUMAR	9999947699	OFFICE@IRA.COM	26-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 425/2025	11-09-2025	DMU LINES PVT. LTD. VS EVERNEW ENERGY P. LTD.	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	26-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 419/2025	08-09-2025	EMU LINES PVT. LTD. VS AJAY ARJUN NALWADE	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	26-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 429/2025	12-09-2025	SBI VS PEHLWAN AGRO INDIA P. LTD.	RANI BHARDW AJ(P),	9463680913	rbhardwajssociate@gmail.com	27-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 439/2025	17-09-2025	RAMPAL SINGH VS BILLA DEVI	Sanjive Singh(P),	9910633431	legalvision.india@gmail.com	27-09-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	nil								
29	MS. NIKHIL CHOPRA, DISSTRIC JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM /708/25	25.09.2025	MANJU KAIN VS. RAHUL MAKKAR	SANCHI T GOYAL	9999605495	advsaaielitgoyal@gmail.com	25.09.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS. RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	
					CS/COMM/428/25	20.05.2025	EMARSON INFO VS. AURADASWORK	KARAN JAIN	9810367549	advocatekj@gmail.com	15.09.2025
						CS/COMM/172/25	27.02.2025	STATE BANK OF INDIA VS. ZEB FIRDUES	VARUN R CHANDOLIK	9818365119	N/A
30	SH. VRINDA KUMARI	SOUTH-EAST	nil								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD Vs VENNAVARAM PRADEEPA REDDY	Hardik Vashisht(P),	8510004533	hardik@k	--
				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP Vs ATUL GUPTA AND ANR	Shiva Khandelwal(P),	9899067668	lawshivak	--
				MISC. APPLICATION	Misc DJ/830/2025	01-08-2025	One97 Communications Ltd Vs ShVenkata Rama Rao Alapati	Gaurav Jain(P),	9811074162	not provided	--
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR Vs WASI PSA SYSTEMS	Devesh Malan(P),	9758321008	lawintotol	--
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	Berger Paints India Ltd (British Paints Division) Vs Shilpi Kesharawani Proprietor of M/S Gauri Arnament And Hardware	Pramanshi S(P),	9910539533	pramansi	--
				COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025	M/S SHREE NURSINGSAHAY MUDUNGOPAL ENGINEERS PVT LTD Vs M/S CONQUERENT CONTROL SYSTEMS PVT LTD AND ANR	Vidur Kamra(P),	9818636833	office.adv	--
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S Real Techno Energy and Gas Pvt Ltd Vs V B Holding Pvt Ltd	rajendra yadav(P),	9312046733	yadavraze	--
				COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE Vs M/S NESTIVA MEDICARE AND ORS	Rohit Mishra(P),	9560575319	pnm.advi	--
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA Vs MR LALIT KUNAR	Suchita Dixit(P),	8896932838	agnohotri	--
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	Eezpack Pvt Ltd Vs Shri Alok Kumar Ranjan	RAGHAV SAROOP (P),	9999462358	ragasar.sar	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD Vs M/S G B Tandon and Co	SIDDHARTH SAIN(P),	9810617275	sainasoci@ --
				EXECUTION PETITION	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI Vs PARVEEN KUMAR	PUBLIC PROSECUTOR(P),	not provided	not provided --
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI Vs YES BANK LTD AND ANR	LALIT YADAV(P),	9958874062	not provided --
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM CHAUDHARY (BORROWER) AND ANR	Kushal Kumar(P),	9958724670	kushal.ku@ --
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD Vs MOHD ASIF	DEEPIYOT SINGH(P),	9811997661	deepjiyot.s@ --
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD Vs VENNAVARAM PRADEEPA REDDY	Hardik Vashisht(P),	8510004533	hardik@k@ --
				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP Vs ATUL GUPTA AND ANR	Shiva Khandwal(P),	9899067668	lawshivak@ --
				MISC. APPLICATION	Misc DJ/830/2025	01-08-2025	One97 Communications Ltd Vs ShVenkata Rama Rao Alapati	Gaurav Jain(P),	9811074162	not provided --
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR Vs WASI PSA SYSTEMS	Devesh Malan(P),	9758321008	lawintoto@ --
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	Berger Paints India Ltd (British Paints Division) Vs Shilpi Kesharawani Proprietor of M/S Gauri Arnament And Hardware	Pramanshi S(P),	9910539533	pramanshi@ --

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
				COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025	M/S SHREE NURSINGSAHAY MUDUNGOPAL ENGINEERS PVT LTD Vs M/S CONQUERENT CONTROL SYSTEMS PVT LTD AND ANR	Vidur Kamra(P),	9818636833	office.adv	--
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S Real Techno Energy and Gas Pvt Ltd Vs V B Holding Pvt Ltd	rajendra yadav(P),	9312046733	yadavr	--
				COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE Vs M/S NESTIVA MEDICARE AND ORS	Rohit Mishra(P),	9560575319	pnm.adv	--
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA Vs MR LALIT KUNAR	Suchita Dixit(P),	8896932838	agnohotri	--
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	Eezpack Pvt Ltd Vs Shri Alok Kumar Ranjan	RAGHAV SAROOP (P),	9999462358	ragsar.sar	--
				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD Vs M/S G B Tandon and Co	SIDDHA RITHA SAIN(P),	9810617275	sainassoc	--
				EXECUTION PETITION	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI Vs PARVEEN KUMAR	PUBLIC PROSECUTOR(P),	not provided	not provided	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI Vs YES BANK LTD AND ANR	LALIT YADAV(P),	9958874062	not provided	--
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM CHAUDHARY (BORROWER) AND ANR	Kushal Kumar(P),	9958724670	kushal.ku	--
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD Vs MOHD ASIF	DEEPIYOT SINGH(P),	9811997661	deepjyot.s	--

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	nil								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	3876/2024	22.11.2024	Surender Kumar Goel Vs M/S Fab Engineering Pvt Ltd	Pramod Singh	9871724396	chauhanp	11.09.2025
				CS (comm)	694/2025	28.08.2025	State Bank of India Vs Vipin Kumar	Shiv K Tyagi	9811059032	shivktyagi	18.09.2025
				CS (comm)	682/2025	21.08.2025	M/S Prakritik Samvardhan Pvt Ltd Vs Manish Lunia	Abhinav Garg, Mihira Gujjerwar	9810196968	adv.abhin	24.09.2025
				CS (comm)	260/2025	28.03.2025	Superior Aircon Pvt Ltd Vs Spicetrix Engineering Pvt Ltd	Apurv Parashar	8700451010	info@mal	17.09.2025
				CS (comm)	648/2025	05.08.2025	Sh Gurvinder Singh Randhawa Vs Next BC	Bhupinder Mehtani	9811433605	bhupinder	08.10.2025
				CS (comm)	464/2025	29.05.2025	Harvel Agua India Pvt. Ltd Vs Kabra Extrusion Technik Ltd.	Vikas Dudeja	9810906618	vikas.dud	24.09.2025
				CS (comm)	718/2025	04.09.2025	Vinod Kumar Yadav Vs Raju Ram	Dayanand Pandey	9971057511	advdnpan	14.10.2025
				CS (comm)	705/2025	01.09.2025	M/S Krishan Kariye LLP Vs M/S punjabi By Nature	Vipin Yadav	9625323394	vipinyada	27.10.2025
				CS (comm)	470/2025	31.05.2025	One 97 Communication Ltd Vs Prakash Chitra Mandira	Srishti Dhoundiyal	9910634753	s.dhoundi	13.10.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	nil	CS (comm)	385/2025	05.05.2025	ABB India Ltd Vs Engineering Projects (India) Ltd	Rohit Shukla	9891483988	rshukla.ac	29.10.2025
				Misc (DJ)	330/2025	24.03.2025	Kenneth Arun Paul Vs Dinesh Goel	Akshat Gupta	8860349935	adv.akshat@gmail.com	18.09.2025
				Misc(DJ)	488/2025	24.04.2025	Jumax Foam Pvt Ltd Vs Shamsons Polymers Pvt Ltd	Lalit Pandey & Associates	8130383143	LALITPAN	16.10.2025
				OMP (comm)	76/2024	05.11.2024	Budhiraja Electricals Vs Union of India	A.K.Singh	8587950065	advsingha	23.09.2025
				OMP (comm)	11/2025	01.02.2025	Wone Management Systems Pvt Ltd. Vs Rama Arora	Prashant Mehta	9999590003	prashantn	09.10.2025
				OMP(I) (comm)	86/2025	23.09.2025	M/S Bharti Airtel Ltd Vs Mrs Bimla Devi	Kunwar Singh	9939181605	KPSADVO	30.10.2025
				OMP (comm)	87/2025	23.09.2025	M/S Bharti Airtel Ltd Vs Kehar Singh	Kunwar Singh	9939181605	KPSADVO	30.10.2025
				Exe (comm)	315/2025	04.09.2025	M/S Flaktgroup India Pvt Ltd vs M/S Precision AIR	Praveen Mahajan	9810620827	advocaten	29.08.2025
				Exe (comm)	291/2025	07.08.2025	Times Innovative Media Vs Lehar Advertising	Sh Ramnish Khanna	9711596709	rka.lawoff	11.09.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PLAINTIFF NAME VS DEFENDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	215/2025	28-07-2025	AJAY GUPTA V/S SURAJ TIWARI	WETA GA	9818274143	a.d14@gmail	11-09-2025
			101	CS COMM	343/2024	13-11-2024	TCI EXPRESS LIMITED V/S YOGIC FOODS PVT. LTD.	IAN KHAI	9810131533	sumankhai	12-09-2025
			101	CS COMM	114/2025	08-04-2025	PUNJAB NATIONAL BANK V/S LALIT KUMAR GOEL	EPAK SIN	9999170066	d221173@g	15-09-2025
			101	CS COMM	238/2025	21-08-2025	STATE BANK OF INDIA V/S AMIT BANSAL	INI UPAD	9899408618	ay.advocat	17-09-2025
			101	CS (COMM)	256/2025	10-09-2025	RAM BILASH AGGARWAL V/S MKC INFRASTRUCTURE LTD.	KUMAR A	9873935534	veenkumar	19-09-2025
			101	CS COMM	156/2025	14-05-2025	M/S RUDRA ASSOCIATES V/S NAVNIRMAN CO-OPERATIVE GROUP HOUSING SOCIETY LTD.	DEEP MIS	9991877774	p@jurislexu	19-09-2025
			101	CS (COMM)	144/2025	03-05-2025	STATE BANK OF INDIA V/S M/S KAPIS GULATI INTERNATIONAL	INI UPAD	9899408618	ay.advocat	23-09-2025
			101	CS COMM	42/2025	10-02-2025	BANK OF BARODA V/S MURLIDHAR	MESH JOS	9910568669	shjoshi@gm	27-09-2025
			101	CS COMM	192/2025	03-07-2025	INVOICE DHANMISRO MARKETING PVT. LTD. V/S RELIANCE RETAIL LIMITED	RA SINGH	9871144756	rasinghraw	27-09-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL) 01	NORTH-EAST	201, New Building KKD	CS (COMM)	100/2025	23-07-2025	S. M. ELECTRONIC Vs GARGI INFRAVISION PRIVATE LIMITED	MANOJ KUMAR YADAV	8130777429	manojadv12	03-09-2025
			---do---	OMP (I) (COMM)	16/2025	03-09-2025	PIRAMAL FINANCE LIMITED Vs SANDEEP KUMAR	ANANJAY SINGH	7030378800	singh.ananj	06-09-2025
			---do---	CS (COMM)	115/2025	02-09-2025	UNION BANK OF INDIA Vs MUKESH SHARMA	RAVI KUMAR	9911118926	advocate_rav	09-09-2025
			---do---	CS (COMM)	113/2025	26-08-2025	UNION BANK OF INDIA Vs MR. JAMSHED ALI	PRABHAS KUMAR JHA	9811909472	advprabhas	09-09-2025
			---do---	CS (COMM)	114/2025	28-08-2025	SARITA GARG Vs M/S RADHEY SHYAM AND SONS & ORS.	RAKESH KUMAR	9711771000	rakeshadva	15-09-2025
			---do---	CS (COMM)	116/2025	08-09-2025	FIROZ Vs ANAS	MD. DANISH	9350221670	consultdaan	16-09-2025
			---do---	CS (COMM)	99/2025	23-07-2025	MANEESH CHAUHAN Vs SHRI KRISHAN CO SOCIETY	MUKTA ARORA	9811173923		24-09-2025
			---do---	CS (COMM)	104/2025	30-07-2025	MUNAZIR EMBROIDERY HOUSE Vs MANOJ KUMAR	SIDDHAN T BANGA	9999369931	siddhantban	24-09-2025
			---do---	CS (COMM)	110/2025	18-08-2025	MR. AMAN GUPTA Vs MR. NAVAL JI & ANR.	TARUN GUPTA	9560719233	advocate_gu	27-09-2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARANGA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)	09.07.2025	JMW INDIA PVT LTD VS DINESH VERMA	MAYANK	7529906593	info@rust	04.09.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)	02.06.2025	KAPIL KUMAR VERMA VS SATYAPAL SHARMA	SADDAM	9650016144	Freedomjlawhouseellp@amail.com	02.09.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)	03.05.2025	DALIP BINDAL VS JUNED CHAUDHARY	KUNAL MITTAL	9999348834	kunalsmittal@gmail.com	03.09.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)	06.09.2025	M/S NEW TRACK INTERNATIONAL AUTOMATIC VS ARUN KUMAR	AKHILESH KUMAR DIXIT	9717927002	Vcdantla wtinn7(a)grl!ail.com	09.09.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)	16.09.2025	M/S OMSONS WORKING PVT. LTD VS M/S BRIJ PUBLICITY	MAHIR M	9910568669	mahirmail	22.09.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	CS(COMM)	21-08-2025	Bank of Baroda Vs Neha Rawal Alias Neha Singh	Umesh joshi	9910568669	advumeshj	01.09.2025		
			MISC DJ	14-07-2025	Puneet Textiles Vs A A Borthers	DHEERAJ JAIN	9999801044	dhjain79@	03.09.2025		
			CS(COMM)	20-08-2025	STATE BANK OF JEEWAN PARK		9810099243	ppgadvocat	06.09.2025		
			CS(COMM)	19-07-2025	STATE BANK OF INDIA Vs MOHD IMRAN SAIIFI PROP PERFECT ENTERPRIS ES	Gopal Chand Sh	9810210832	rijayprakas	06.09.2025		
			CS(COMM)	15-01-2025	Singhal Indus	Arpit Jain	9811595800	arpitjain20	09.09.2025		
			CS(COMM)	01-07-2025	Rohit Seth Vs	ARUN KUMAR	921114370	advvyasaru	11.09.2025		
			CS(COMM)	01-07-2025	M/s Suresh A	Bharat Prakash	9268300000	bharat.gup	16.09.2025		
			CS(COMM)	06-09-2025	M/s Suresh A	Bharat Prakash	9268300000	bharat.gup	16.09.2025		
			CS(COMM)	17-04-2025	Badri Prasad	Arnab Pal	9899399424	palsk3@rec	19.09.2025		
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 523/2025	27.08.2025	RAHUL GUPTA VS ATUL	P C JOSHI	9911445112	pcsharma77	01.09.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OFF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 381/2025	06.06.2025	Prime Gold cables pvt ltd	VARUNDH	9899547705	@Varundh ngra@ymail.com	06.09.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 495/2024	12.08.2025	NEERAJ KUMAR JAIN Vs JAI DAYAL PAPERS PRIVATE LIMITED	PARVEEN	9811141796	parveengar gofficial@gmail.com	06.09.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 506/2025	19.08.2025	CCPL DEVELOPERS PVT LTD Vs Shailesh Sharma and Anr	ARUN SAW	9899810111	mail@arjunsawhney.in	17.09.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 430/2025	10.07.2025	STATE BANK OF INDIA Vs VIRENDER SINGH TOMAR PROP OF DEV SHAKTI GARMENTS	GOPAL CHAND SHARMA	9810210832	advgopalch	17.09.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 556/2025	11.09.2025	KAPIL KUMAR GUPTA Vs GURU CONTRACTOR	SADDAM I	9680016144	ereadomia whouselip@gmail.com	17.09.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 44/2024	15.01.2025	HPI INDUSTRIES Vs NEUE LIGHT PRIVATE LIMITED	ANKIT SETHI	9810155483	ajayankitasociates@gmail.com	27.09.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 471/2025	02.08.2025	Canara Bank Vs VIPI SINGH	ANUJ AGA	9999490798	advocateanujagarwal@yahoo.com	27.09.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)		nil								
43	MS. PREETI AGARWAL GUPTA, NORTH-DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	nil								

SR. COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST	nil								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	nil								
48	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		nil								
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		nil								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	nil								
TOTAL						198					

List of total no. of cases randomly allocated during the month of SEPTEMBER-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	16
					Counter Claim	1
					OMP (I) Comm	9
					Misc. DJ	9
					Execution (Comm)	7
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	10
					OMP (I) (COMM)	7
					OMP (COMM)	1
					EXECUTION	2
					M.EXECUTION	5
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	OMP (I) Comm	15
					MISC. DJ	2
					OMP (COMM)	1
					RESTORE	4
					Execution (Comm)	1
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	13
					EXECUTION (COMM)	6
					OMP (I) (COMM)	17
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS(COMM) +COUNTER CLAIM	7
					OMP(I) COMM + OMP(COMM)	9
					EXECUTION	5
					MISC. DJ	2

6	TIS HAZARI COURT	CENTRAL	SH. NEELAM SINGH, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARBT./MISC. DJ	46
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	2
					OMP(I) COMM + OMP(COMM)	3
					EXECUTION	4
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	9
					EXECUTION	9
					OMP (I) (COMM)	18
					OMP (COMM)	1
					MISC. DJ+CONTEMPT PETITION	3+1
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	24
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	55
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	11
					OMP(I)COMM	11
					EXECUTION (COMM	1
					MISC DJ	4
					EX COMM AWARD BY ARB COMM	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) + COUNTER CLAIM	10
					OMP(I) COMM	13
					UTION / EX. AWARD BY ARBITR	5

					MISC. DJ + MISC EX	1
					OMP (COMM)	1
TOTAL						265
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	25
					OMP (I)	51
					OMP (comm)	0
					Arbtration Case	0
					Misc DJ	1
					Contempt Petition	0
					Execution	5
					M-Ex	0
					Ex Arb Comm	0
15			MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	7
					OMP COMM	37
					EXECUTION COMM	13
					MISC DJ	1
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	9
					OPM(I)/ARBITRATION/MISC COMM	66
					MISC DJ	5
					COUNTER CLAIM	0
					EXECUTION	9
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	14
					Execution (comm)	5
					OMP (COMM)	0
					OMP (I) (COMM)	30

					ARB. A (COMM)	0
					MISC. DJ	2
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	14
					EX (COMM)	10
					OMP(I)(COMM)	58
					OMP(COMM)	-
					COUNTER CLAIM	-
					MISC(DJ)	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	16
					OMP(I)(COMM)	55
					EXECUTION (COMM)	9
					EX. COMM AWARD	2
					MISC DJ/ CIV DJ	1
TOTAL						446
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	28
					TRADE MARK	1
					ARBITRATION U/S 9	9
					ARBITRATRATION U/S 34	14
					OTHER ARBITRATION CASES	1
					MISC. DJ/ COUNTER CLAIM	2
					EXECUTION(COMM)	7
21			SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	23
					EX(COMM)	14
					OMP (I) (COMM)	15
					MISC. DJ	2

22			MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	37
					EXECUTION PETITION	12
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	8
					APPLICATION U/S 151 OF CPC	4
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	2
TOTAL						179
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	10
					EX. COMM.	3
					OMP COMM.	1
					EX. COMM. AWARD	3
					OMP (I) COMM.	223
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	15
				503	EX. COMM.	3
					OMP COMM.	2
					EX. COMM. AWARD	4
					OMP (I) COMM.	269
25			SH. SANDEEP YADAV	614	CS (COMM)	10
					EX. COMM.	2
					OMP COMM.	1
					EX. COMM. (AWARD)	1
					OMP (I) COMM.	182
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	0
					EX. COMM.	0
					OMP COMM.	0
					EX. COMM. (AWARD)	0

					OMP (I) COMM.	0
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	12
					EX. COMM.	3
					OMP COMM.	2
					EX. COMM. (AWARD)	5
					OMP (I) COMM.	277
TOTAL						1028
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	24
29	Saket COURT		MS. NIKHIL CHOPRA, DISTRICT JUDGE	14	COMMERCIAL	28
30	Saket COURT		SH. VRINDA KUMARI	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	15
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	15
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	--	-
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-15 EX-07-,MISS DJ -o OMP (COMM-5, CS DJ-o (COM)-o, ARBA -o, RTI -o	28
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	15
					OMP(COMM)-73	0
					OMP (COMM)-78	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	15
					OMP(COMM-73)	0

					OMP (COMM)-78	1
TOTAL						30
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	4
					OMP (I) (COMM)	1
					OMP (COMM)	0
					MISC. DJ	2
					EXECUTION PETITION	9
					EXECUTION (COMM) AWARD BY ARB. COMM.	9
Total						25
39	KARKARDOOMA	SHAH DARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	15
					EXECUTION	4
					MISC.DJ CASE	2
					OMP(COMM)	0
					RESTORED/RBT	1
40			MS. KIRAN BANSAL	56	CS(Comm)	11
				56	EX COMM	10
					OMP (I) COMM	0
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	9
					EXECUTION	11
					MISC.DJ CASE	4
					OMP(I)COMM	0
					RESTORED/RBT	2
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	15
					OMP(COMM)	-
					OMP(I) COMM	1
					Ex	11
					Misc Case	1
Total						97
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	34

					OMP	51
					MISC DJ	5
					EX	11
					COUNTER CLAIM/CONTEMP PETITION	1
44			SH.VINOD YADAV	759	CS(COMM)	36
					OMP(Comm.)/OMP (I)(Comm.)	19
					MISC DJ/RTI	14
					EX	9
Total						180
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	29
					OMP(Comm.)& OMP (Comm)	17
					EXECUTION	43
					Misc. Application DJ	8
					Review Pet/ Cont.Pet	1
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	31
					OMP(Comm.)& OMP (Comm)	21
					EXECUTION	16
					MISC DJ	2
Total						168

47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	15
					OMP (I) (COMM.)	17
					EX COMM AWARD	8
48	DWARKA COURTS		SH. VIKAS DHULL., DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	12
					OMP (I) (COMM.)	22
					EX COMM AWARD	13
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	9
					OMP (I) (COMM.)	30
					EX COMM AWARD	12
50	DWARKA COURTS		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	15
					OMP (I) (COMM.)	27
					COUNTER CLAIM	1
					EX COMM AWARD	5
TOTAL						153
GRAND TOTAL						2532

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF SEPTEMBER-2025

S.N.O.	SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMINLISTING G THEWITNESSES	OF AFFIDAVIT EVIDENCE	AFFIDAVIT OF WITNESSES	AFFIDAVI OF ARGUMENTS	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/H EARING DATE
1	SH. VIDYA PRAKASH/ SH. SANJEEV AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-535/2025	15.05.2025	SHILPA KHANNA SOHAIL AHMED VS25	01.09.2025	11.09.2025	15.09.2025	22.09.2025	26.09.2025	26.09.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-669/2025	06.06.2025	KAILASH CHAND GUPTA AND ORS. VS NEETI SHARMA AND ANR.	03.09.2025	22.09.2025	26.09.2025	06.10.2025	27.10.2025	27.10.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-205/2025	17.02.2025	KARIM HOTELS PVT LTD. VS AL KARIM RESTAURANT PVT LTD.	06.09.2025	15.09.2025	19.09.2025	09.10.2025	25.10.2025	25.10.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-707/2025	01.07.2025	MOHD. TAUHA VS MANOJ MITTAL	09.09.2025	27.09.2025	04.10.2025	31.10.2025	17.11.2025	17.11.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-663/2025	05.06.2025	SHIVANGI AGGARWAL VS MCD AND ANR.	12.09.2025	06.10.2025	10.10.2025	13.10.2025	30.10.2025	30.10.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-126/2025	27.01.2025	MOHD. KASHIF AND ANR. VS DINASH KUMAR	19.09.2025	04.10.2025	13.10.2025	21.10.2025	14.10.2025	14.10.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-279/2025	06.03.2025	RAJ KUMAR GOEL VS MCD	23.09.2025	14.10.2025	18.10.2025	21.10.2025	01.11.2025	01.11.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-8/2023	02.01.2023	ASR INDIA PRIVTE LIMITED VS M/s NOOR INTERNATIONAL AND ORS.	-----	10.10.2025	15.10.2025	01.11.2025	20.11.2025	20.11.2025	Nil
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	1307/2024	26.11.2024	NAVEEN SINGHAL VS SANJAY BANSAL	08.09.2025	20.09.2025 18.10.2025	20.09.2025 18.10.2025	06.10.2025 27.10.2025	10.11.2025	17.11.2025	
			306	CS (COMM)	870/2025	30.07.2025	VIKAS BANSAL VS. MCD	15.09.2025	27.09.2025 25.10.2025	27.09.2025 25.10.2025	13.10.2025 03.11.2025	15.11.2025	24.11.2025	
			306	CS (COMM)	249/2025	04.03.2025	M/S RK AND SONS JEWELLERS VS M/S HEERA JEWELS AND GEMS PVT LTD	16.09.2025	27.09.2025 31.10.2025	27.09.2025 31.10.2025	13.10.2025 13.11.2025	22.11.2025	02.12.2025	
			306	CS (COMM)	197/2025	14.02.2025	ISLAMUDDIN VS M/S SANJAY EXPORT CO.	19.09.2025	04.10.2025 27.10.2025	04.10.2025 27.10.2025	13.10.2025 30.10.2025	15.11.2025	20.11.2025	
			306	CS (COMM)	1079/2024	30.09.2024	PAWAN BANSAL VS MCD	19.09.2025	04.10.2025 31.10.2025	04.10.2025 31.10.2025	16.10.2025 04.11.2025	17.11.2025	25.11.2025	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
		306	CS (COMM)	334/2023	11.10.2023	UMANG GUPTA, PROP OF BASHESHAR LAL AMIT KUMAR Vs BAL KUMAR	20.09.2025	04.10.2025 04.11.2025	04.10.2025 04.11.2025	25.10.2025 15.11.2025	24.11.2025	29.11.2025		
		306	CS (COMM)	864/2025	30.07.2025	PREM NARAYAN KOTHARI VS RAMAN KUMAR CHAUDHARY	25.09.2025	18.10.2025 22.11.2025	18.10.2025 22.11.2025	10.11.2025 24.11.2025	06.12.2025	15.12.2025		
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery NO 602/2025	CS(COMM) NO 602/2025	26.05.2025	ASHWANI KUMAR VS SAKSHI JAIN	18.09.2025	10.10.2025	10.10.2025	25.10.2025			
		303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS(COMM) NO 203/2025	17.02.2025	FTIWELL HOSIRY CORP. VS AJAY BHALLA	24.09.2025	16.10.2025	16.10.2025	27.10.2025	03.11.2025	03.11.2025		
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)490/2025	06.05.2025	M/S STONE STUDIO V/S SH. SAURABH KHANDELWAL	02.09.2025	PE- 12.09.2025 AND 13.09.2025 AND DE-13.09.2025 25.09.2025 AND 26.09.2025	BEFORE PE- 13.09.2025 DE-13.09.2025	BEFORE DE- 26.09.2025	BEFORE 14.09.2025	14.09.2025	NA
		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)704/2025	01.07.2025	VIKAS VERMA V/S MCD	10.09.2025	PE- 24.09.2025 AND 26.09.2025 AND 15.09.2025 16.09.2025	BEFORE PE- 26.09.2025 DE-26.09.2025	BEFORE DE- 17.09.2025	BEFORE 07.09.2025	07.09.2025	0	
		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM)1949/2022	05.08.2022	PUNJAB NATIONAL BANK V/S VISHAL PANDEY	15.09.2025	PE- 13.09.2025 AND 14.09.2025 DE- 27.10.2025 AND 28.10.2025	BEFORE PE- 14.10.2025	BEFIRE DE- 28.10.2025	BEFORE 10.11.2025	10.11.2025	NA	
		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM)410/2025	17.04.2025	VYOMA EXIM PVT LTD V/S BAL KISHAN DAS	16.09.2025	PE- 16.10.2025 AND 17.10.2025 DE- 30.10.2025 AND 31.10.2025	BEFORE PE- 16.10.2025	BEFORE DE- 31.10.2025	BEFORE 12.11.2025	12.11.2025	NA	
		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-543/2025	16.05.2025	AMIT KHANNA VS DIMPY ANAND	18.09.2025	PE 18.10.2025 DE- 01.11.2025	BEFORE PE- 18.10.2025	BEFORE DE- 01.11.2025	BEFORE- 14.11.2025	14.11.2025	NA	
		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-309/2025	19.03.2025	AARAV PACKAGING PVT. LTD. VS. MANALI PASAND AGRO FOODS INDIA	18.09.2025	PE - 28.10.2025 & 29.10.2025 DE- 06.11.2025 & 07.11.2025	BEFORE DE- PE- 28.10.2025	BEFORE DE- 06.11.2025	BEFORE- 21.11.2025	21.11.2025	NA	
		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM)-1383/2024	17.12.2024	M/S AWAL CREATIONS VS. M/S UJJWAL MARKETING	18.09.2025	PE-30.10.2025 & 31.10.2025 DE- 14.11.2025 & 15.11.2025	BEFORE DE- PE- 30.10.2025	BEFORE DE- 14.11.2025	BEFORE- 25.11.2025	25.11.2025	NA	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-177/2025	11.02.2025	M/S HARBANSH LAL FOODS PVT. LTD. VS. M/S NAHAR FROZEN FOODS & ICE CREAM PVT. LTD.	19.09.2025	PE-15.10.2025 DE-29.10.2025	BEFORE PE-15.10.2025	BEFORE DE-04.11.2025	BEFORE-04.11.2025	04.11.2025	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1201/2023	29.08.2023	DIVYANK BOSE VS. SUSHIL KUMAR SHEGAL & ORS.	11.09.2025	PE-25.09.2025 AND 26.09.2025 DE-13.10.2025 AND 15.10.2025	BEFORE PE-25.09.2025	BEFORE DE-13.10.2025	BEFORE-28.10.2025	28.10.2025	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1340/2024	06.12.2024	NEPTUNE SYSTEMS V/S MURLI ELECTRIC STORE	27.09.2025	PE-12.01.2025 AND 13.11.2025 DE-13.11.2025 AND 24.11.2025	BEFORE PE-13.11.2025	BEFORE DE-25.11.2025	BEFORE-01.12.2025	01.12.2025	NA
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	nil											
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	nil											
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	191/2025	14.02.2025	VARUNA VERMA VS MCD	01.09.2025	06.10.2025	06.10.2025	06.10.2025	25.10.2025	29.10.2025	13.10.2025 (DE)
		302	CS (COMM)	158/2025	04.02.2025	RITU THAREJA VS MCD	16.09.2025	27.10.2025	27.10.2025	27.10.2025	13.11.2025	24.11.2025	03.11.2025 (DE)	
		302	CS (COMM)	1090/2024	01.10.2024	PAWAN BANSAL VS MCD	16.09.2025	13.10.2025	13.10.2025	13.10.2025	07.11.2025	10.11.2025	27.10.2025 (DE)	
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	nil											
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/844/2025	25-07-2025	M/s RAKESH FITNESS CONSUMER PVT LTD (THROUGH ITS DIRECTOR RAJVIKRAM) Vs M/s RBC	08.09.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided.			
			310	CS (COMM)	CS (COMM)/793	12-07-2025	STERLING IMPEX Vs ANIL TRADING COMPANY	17.09.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided.			
			310	CS (COMM)	CS (COMM)/658	04-06-2025	ARIHANT ELECTRICALS Vs PRAMOD TELECOM PRIVATE LIMITED	19.09.2025	PE-27.07.2025	-	As per order, parties to file list of witnesses, if any, within a week from			

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			310	CS (COMM)	CS (COMM)/698	01-07-2025	VASUNDHARA SALES CORPORATION Vs TREHAN INDUSTRIES	19.09.2025	PE-09.10.2025	-	As per order, parties to file list of witnesses, if any, within a week from the date of			
			310	CS (COMM)	CS (COMM)/887	02-08-2025	M/s GLOBAL MEDIKIT LIMITED Vs M/S S P AGENCIES	22.09.2025	PE-14.10.2025	-	As per order, list of witnesses be filed within 15 days from the date of			
			310	CS (COMM)	CS (COMM)/725	02-07-2025	RUCHIKA AGARWAL Vs KRISHAN PAL SINGH	25.09.2025		LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)/459	29-04-2025	Central Bank of India RAJINDER Kumar (Deceased Borrower)	26.09.2025		LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)/468	01-05-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	26.09.2025		-	For Arguments of Preliminary issue.			
			310	CS (COMM)	CS (COMM)/794	12-07-2025	TRUEWARE INTERNATIONAL LLP Vs RIDHIMA SALES	26.09.2025		LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided			
11	SH. S.S RATHI, DISTRICT JUDGE, COURT	CENTRAL	nil											
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil											
13	SH. M.K NAGPAL, DISTRICT JUDGE, COURT	CENTRAL	nil											
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil											
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		cs	cs(comm)/370	05-05-2025	M/S NIHON PRECISION FAB TECH INDIA THROUGH ITS PROPRIETOR ASHISH KULMAP Vs	18-09-2025	Nil	Nil	Nil	Nil	Nil	Nil
				Counter Claim	Counter Claim/1/2025	15-01-2025	MADAN LAL PROPRIETOR OF NEW DURGA TRAVELS AND ANR Vs M s Axis Communication Through its AD	19-09-2025	Nil	Nil	Nil	Nil	Nil	Nil
				CS	CS (COMM)/710/2023	27-09-2023	M/S S.M STEELS Vs HSK INFRA PVT LTD	24-09-2025	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/491/2025	03-06-2025	ISHA SHARMA PROP. OF M/S ISHA INDUSTRIES Vs CASTLE VALVES LIMITED THROUGH	27-09-2025	Nil	Nil	Nil	Nil	Nil	Nil

Sr	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
				Counter Claim	Counter Claim/39/2025	06-08-2025	M/S CASTLE VALVES LTD Vs ISHA SHARMA PROP M/S ISHA INDUSTRIES	27-09-2025	Nil	Nil	Nil	Nil	Nil	Nil	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	nil												
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil												
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil												
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	435/2021	21.10.2021	VALVOLINE CUMMINS PVT LTD. VS. M/S SALASAR OIL AGENCY	02.09.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 12.11.2025
				CS (COMM)	2/2025	03.01.2025	B S THAKUR VS. CENTRAL PUBLIC WORKS DEPARTMENT AND ORS.	10.09.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 02.12.2025
				CS (COMM)	163/2019	19.07.2019	SHREH MADAN VS. HARISH KUMAR AND SONS HUF AND ORS.	19.09.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 06.12.2025
				CS (COMM)	787/2024	23.09.2024	TIMES INTERNET LIMITED VS. M/S ZARIA AND ANR.	24.09.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 29.11.2025
				CS (COMM)	5713/2024	18.11.2024	RAJENDER PRASAD GUPTA VS. THE NEW INDIA ASSURANCE	24.09.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 03.12.2025
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	52 / 2025	27.01.2025	STATE BANK OF INDIA Vs LAKSHMI PRASANNA RM	09.09.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 05.02.2026
				CS (COMM.)	517 / 2022	02.06.2025	HT MEDIA LTD Vs AH WHEELER AND CO PVT LTD	10.09.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 21.01.2026
				CS (COMM.)	613 / 2019	23.09.2019	M/S RAMPUR ENGINEERING COMPANY LTD. Vs M/S FIBERFILL ENGINEERS AND OTHERS	09.09.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 10.03.2025
				CS (COMM.)	563 / 2019	19.10.2023	M/S. AHUJA SALES CORPORATION THROUGH ITS SOLE PROPRIETOR Vs M/S TSK	24.09.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 26.02.2026

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	nil											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 31/24	15-03-2024	Living Media India Ltd Vs. Swiss Promotion Private Limited	03-09-2025	19-09-2025	With in 15 Days	NIL	NIL	NIL	31-10-2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	nil											
25	SH. SANDEEP YADAV	SOUTH	nil											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	nil											
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024	-	09-10-2024	-	-	-	29-10-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/84/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024	-	24-04-2024	-	-	-	03-09-2025 (DISPOSE D)
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/60/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21-02-2024	-	26-04-2024	-	-	-	10-09-2025 (DISPOSE D)
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22-02-2024	-	30-04-2024	-	-	-	19-08-2025 (DISPOSE D)
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024	-	-	-	-	-	13-11-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	-	08-12-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/234/2020	04-09-2024	M/S PUNAM PRIYADARSHINI VS AMMAN ULLAH	03-07-2024	-	28-10-2024	-	-	-	01-09-2025 (DISPOSE D)
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	-	20-11-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/473/2024	08-10-2024	MRS. BALAJI DEVI VS MUNICIPAL CORPORATION OF DELHI	11-02-2025	-	26-11-2024	-	-	-	11-11-2025

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER VS	DATE OF CASE MANAGEMENT HEARING						
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/9/2025	24-02-2025	ENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025						09-12-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	283/23	25-03-2023	B L AND COMPANY PVT LTD Vs WELCOME HOME LUXURY REAL ESTATE SERVICES	20-09-2025	15-10-2025	15-10-2025	24-11-2025	24-11-2025	03-11-2025	
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	Commercial	CS/COMM/600/25	24.07.25	BHUSHAN DEALMARK VS. ANANYA ASHUTOSH	01.09.25	Within 15 days	06.09.2025				
					CS/COMM/635/25	21.12.21	DHARAM INDUSTRIES VS. R DEVIS ENGINEERS	01.09.25	Within 15 days	N/A				
					CS/COMM/1459/22	30.11.22	IDBI BANK LTD. VS. VAKIL KUMAR	04.09.25	Within 15 days	09.10.25				
					CS/COMM/176/25	28.02.25	STATE BANK OF INDIA VS. RAHUL GURUNG	04.09.25	Within 15 days	20.09.25				
					CS/COMM/2924/24	29.07.24	VICTORIAS SECRET VS. KISHOR NARSI	08.09.25	Within 15 days	15.10.25				
					CS/COMM/197/24	19.03.24	STATE BANK OF INDIA VS. KANTA DEVI	10.09.25	Within 15 days	25.09.25				
					CS/COMM/3749/24	30.09.24	SHEKHAR GUPTA VS. SHAGUN CORPORATION	11.09.25	Within 15 days	20.09.25				
					CS/COMM/436/25	21.05.25	MANTU MANGAL VS. UMANG JINDAL	11.09.25	Within 15 days	08.10.25				
30	SH. VRINDA KUMARI	SOUTH-EAST	nil											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial suit	CS COMM/217/25	18/03/25	NARESH KUMAR BHARDWAJ Vs. SATISH KUMAR	24/07/25	30/07/25 & 13/08/25					PE-15.10.25, 17.10.25, 27.10.25, 28.10.25 DE-17.11.25 & 18.11.25
				Commercial suit	CS COMM/1191/22	12/12/22	HARI KRISHAN Vs. T SAWHNEY MOTERS PVT LTD	25/07/25	30/07/25 & 13/08/25					PE-29.10.25, 30.10.25 DE-10.11.25 & 11.11.25
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial suit	CS COMM/217/25	18/03/25	NARESH KUMAR BHARDWAJ Vs. SATISH KUMAR	24/07/25	30/07/25 & 13/08/25					PE-15.10.25, 17.10.25, 27.10.25, 28.10.25

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
				Commercial suit	CS COMM-1191/22	12/12/22	HARI KRISHAN Vs. T SAWHNEY	25/07/25	30/07/25	13/08/25	&--	--	--	--	PE-29.10.25, 30.10.25 DE-29.10.25
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	nil												
34	MS. NIRJA BHATTIA DJ(DIGITAL)-07, EAST DISTRICT,	SOUTH-EAST	30	Commercial	CS (comm)-2957/2024	05.08.2024	Sandeep Gupta Vs P & G Enterprises	Issue Framed on 16.07.2025	05.08.2025	05.08.2025	05.08.2025	--	--	--	16.08.2025
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	nil												
36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil												
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil												
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S. (COMM)	125/2024	13-11-2024	Central Bank of India Vs Anil Kumar	MANIS ANGRAS	9911118926	01-09-2025	--	--	CONTES TED	No Execution filed till date	
				C.S. (COMM)	100/2024	25-09-2024	Kako Apparels India through its prop Bharat Bhushan Vs Gaurav Anand	JAGRITI JAIN	8527506427	03-09-2025	--	--	CONTES TED	No Execution filed till date	
				C.S. (COMM)	25/2025	12-02-2025	Reshma Collection Nysaa Retail Venture Pvt Ltd	K.K. LEGAL	9871226784	08-09-2025	--	--	CONTES TED	No Execution filed till date	
				C.S. (COMM)	22/2025	01-02-2025	ANAND JAIN PROP CRAFT METAL Vs ASHOK KUMAR SHARMA PROP M/S AAA POWERTECH	ZARIF SAHMAD	9350221670	10-09-2025	--	--	CONTES TED	No Execution filed till date	
				C.S. (COMM)	130/2024	25-11-2024	CENTRAL BANK OF INDIA Vs DILIP KUMAR PROPRIETOR M/S RAJDHANI MILK DAIRY	ZARIF SAHMAD	9350221671	15-09-2025	--	--	CONTES TED	No Execution filed till date	
				C.S. (COMM)	118/2024	11-11-2024	SBL Pvt Ltd Vs Done By Design	K.K. LEGAL	9871226784	18-09-2025	--	--	CONTES TED	No Execution filed till date	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
			C.S. (COMM)	83/2024	21-08-2024	RAMANDEEP SINGH HARMEET SINGH VS	RAKESH KUMAR	9891691568	24-09-2025				CONTES TED	No Execution filed till date
39	SH. BRIJESH KUMAR GARG	SHAHDARA	301, New Court Building	CS(COMMERCIAL)	CS(COMM) 300/2025	09.05.2025	Suresh Saini Vs. Nysaa Retail Venture Pvt Ltd	20.09.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE 13.10.2025 AND 14.10.2025 DE 15.10.2025 AND 16.10.2025
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 353/2025		PUNJAB AND SIND BANK VS VIRENDER MOHAN SHARMA	02.09.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE / 17.10.2025
			ROOM NO 208	COMMERCIAL	CS COMM 391/2025		UNION BANK OF INDIA VS SANJEEV KUMAR	04.09.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04.10.2025
			ROOM NO 208	COMMERCIAL	CS COMM 659/2024		M/S OMSONA MARKETING PVT LTD VS MADHU AGGARWAL	10.09.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/18.10.2025
			ROOM NO 208	COMMERCIAL	CS COMM 16/2025		KRISHAN TANEJA DHARAM SINGH VS	16.09.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04.11.2025
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 173/2025	19.03.2025	M/S PADMAVATI GARMENTS VS M/S KAKA BAZAR PVT LTD & ORS	01.09.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 424/2025	09.07.2025	M/S C F TEXTILE ROGC FABRICS PVT LTD VS	01.09.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 458/2025	25.07.2025	M/S PARAS COLLECTION VS TRENDIO CARD	03.09.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 118/2025	25.02.2025	AKSHAT JAIN VS PRAVEEN KUMAR JHA	03.09.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 177/2024	18.03.2024	SAURABH GUPTA MUNISH JAIN VS	04.09.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 217/2025	08.04.2025	IDBI BANK LTD SACHIN VERMA VS	09.09.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 468/2024	04.09.2025	HARDIK GARG MANOJ KUMAR JAIN VS	09.09.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 120/2024	17.02.2024	SAURABH GUPTA MAHESHWARI VS	09.09.2025	Not Filed	NO	Not Filed	NO	NO	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 648/2024	20.12.2024	SHREE BANKEY BEHARI FABRICS PVT LTD VS SUNIL KUMAR GUPTA	09.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 382/2025	06.06.2025	BABULAL PUROHIT CHILUKA SHIVA KUMAR	10.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 272/2025	29.04.2025	PANCH RATTAN FABRICS VS AYUSH FABRICS ANR	17.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 188/2025	02.04.2025	M/S BHAWANI TRADING MANOJ KUMAR MITTAL	17.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 147/2025	07.03.2025	MAHAVEER KUMAR VS ASHOK KUMAR RAJPUROHIT	17.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 459/2025	25.07.2025	VIKAS GOEL VS MCD & ANR.	19.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 259/2023	17.05.2023	ROHAN BOOK COMPANY PVT LTD VS FUTURE	10.10.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 07/2025	04.01.2025	P. P. TEXO FAB PRIVATE LOMITED VS M/S FLEXON JEANS	22.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 648/2025	20.12.2024	SHREE BANKEY BEHARI FABRICS PVT LTD VS SUNIL KUMAR GUPTA	23.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 116/2025	25.02.2025	GREAT INDIA PIPES PVT LTD MAA VAISHANAV INFRASTRUCTURE	22.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 60/2025	25.01.2025	M/S CAPRISO FINANCE LTD VS M/S KAJ INFRASTRUCTURE PVT LTD	24.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 614/2024	04.12.2024	M/S ROOF TRADERS VS M/S SHREE RAM SALES	24.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 643/2024	20.12.2024	PRIME INSIA AUTO LINKS PVT LTD VS M/S SLM CONTRACTS LTD & ORS	24.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE) RCIAL)	CS(COMM) 61/2025	25.01.2025	M/S SIRI INFLEASE PVT LTD VS M/S KAJ INFRASTRUCTURE PVT LTD	24.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
		303, New Court Building	CS(COMMERCE)	CS(COMM) 399/2025	03.07.2025	ANITA POOJA GARG & ORS.	VS 24.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE)	CS(COMM) 435/2025	12.07.2025	BANK OF INDIA VS KHUSHBOO MISHRA	VS 25.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE)	CS(COMM) 348/2025	27.05.2025	M/S GREAT FOAM PRODUCTS LLP VS M/S SAARTHI INDUSTRIES	VS 25.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE)	CS(COMM) 429/2025	10.07.2025	STATE BANK OF INDIA VS MOHD FAIZAN	VS 25.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
		303, New Court Building	CS(COMMERCE)	CS(COMM) 319/2025	15.05.2025	NAVEEN KUMAR CHHOTRA VS BALJEET SINGH KHUSHWAH	VS 25.09.2025	Not Filed	NO	Not Filed	NO	NO	NO	
42	SH. PAWAN KUMAR MATTOO DJ (COMM-04)	SHAHDARA	C.No 304	COMMERCIAL	CS(COMM)/141/2025	POOJA SHARMA VS MALIK WATCH AND MOBILE	02-09-2025	FILED ON 16-09-2025	FILED ON 16-09-2025	NOT FILED	NOT FILED	NOT FILED	P.E. 24-09-2025	
				COMMERCIAL	CS(COMM)/123/2025	KAND COMPANY VS DIMENSION CONSULTING PVT. LTD.	03/09/2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 13-11-2025	
				COMMERCIAL	CS(COMM)/367/2025	BANK OF BARODA VS DEEPAK GARD	04-09-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-11-2025	
				COMMERCIAL	CS(COMM)/89/2025	SANJAY JAIN VS RAMESH KUMAR CHOPRA	08-09-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 17-11-2025	
				COMMERCIAL	CS(COMM)/343/2025	RAVI KHURANA VS RAJESH	23-09-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 01-12-2025	
				COMMERCIAL	CS(COMM)/199/2025	SATISH KUMAR VS MR.RAKESH DHONDIYA LAND ANR	24-09-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 08-12-2025	
				COMMERCIAL	CS(COMM)/636/2025	VINAY KUMAR JAIN VS HARSH KR. JAIN	26-09-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 11-12-2025	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	406	Civil	120/22	01-09-2025	M/S PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO., LTD.							
					121/22	01-09-2025	M/S PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO., LTD.							

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
				122/22	01-09-2025	M/S/ PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO., LTD.							
				154/22	01-09-2025	MS TARAKARI IMPORT AND EXPORT Vs SAINATH CHAUDHARY							
				701/22	01-09-2025	ABHISHEK GARG Vs MOHD IMRAN							
				513/22	02-09-2025	TRAVEL OYTSER INDIA PVT LTD Vs BEST DEALS HOLIDAYS AND DESTINATIONS							
				752/22	02-09-2025	JAGRITI PLASTICS LTD. Vs AARAV PACKAGING PVT. LTD							
				21/20	03-09-2025	SHERAWALI DEVELOPERS LLP Vs M/S MAJESTY HOMES AND ORS.							
				692/22	03-09-2025	SURINDER SINGH DHINGRA Vs SATISH KUMAR GUPTA							
				711/22	03-09-2025	SURINDER SINGH DHINGRA Vs SATISH KUMAR GUPTA							
				584/22	04-09-2025	JAGRITI PLASTICS LIMITED Vs KIRTIMAN CEMENTS AND PACKAGING INDUSTRIES LTD							
				165/24	04-09-2025	M/S RAMAKRISHNA ELECTRONIC COMPONENTS PVT LTD Vs M/S SEROVOTECH POWER							
				65/21	08-09-2025	ETALORS TRADERS PRIVATE LIMITED Vs LIBERTY SHOES LIMITED							
				308/24	08-09-2025	Sharad Goel Vs Prg Pharma Pvt Ltd							
				909/22	09-09-2025	M/ S RATHI ENTERPRISES Vs M/S SURESH PIPES PVT LTD							
				107/19	11-09-2025	M/S R.S.POLYMERS Vs M/S NEW PUNJAB AGRO CO.AND ORS.							

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
				223/22	11-09-2025	Q FACTOR FINANCE AND INVESTMENTS PVT LTD Vs ASHU KUMAR AND ORS							
				30/20	15-09-2025	M/S RAJDHANI FLOUR MILLS LTD Vs RAKESH KUMAR							
				738/23	15-09-2025	STATE BANK OF INDIA Vs MR. NAVEEN GUPTA PROP. OF M/S BHARAT PRODUCT							
				806/22	16-09-2025	AMIT AGGARWAL Vs DAVENDER EGG FARM							
				29/23	16-09-2025	PHOOL KUMAR Vs SHRI RAM GENERAL INSURANCE COMPANY LIMITED							
				818/22	17-09-2025	KAIZEN INDIA (A PARTNERSHIP FIRM) Vs SARVATMA IMPEX PVT LTD							
				338/21	18-09-2025	M/S. CRYSTAL CROP PROTECTION LIMITED Vs RANDHIR SINGH							
				174/20	22-09-2025	MAA SUMAN ENTERPRISES Vs FANCY READY MADE STORE							
				664/21	22-09-2025	GOYAL TRADING COMPANY Vs THE PALAZZO BANQUET AND ANR							
				663/22	22-09-2025	EMGREEN IMPEX LIMITED Vs DHURI PLASTIC PRIVATE LIMITED							
				587/23	23-09-2025	BANK OF INDIA Vs HUNDI LAL PROP M/S VANSHIKA FOODS							
				588/23	23-09-2025	BANK OF INDIA Vs JITENDER KUMAR PROP M/S VANSHIKAS							
				207/21	24-09-2025	PRITAM KUMAR MITTAL AND ORS. Vs SAURABH TANWAR AND ANR							
				404/22	24-09-2025	PUMA SE THRU ITS AR Vs BISHWAJEET AGARWAL AND ORS.							

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
					539/22	24-09-2025	RAKESH JAIN Vs RITESH GUPTA							
					161/24	25-09-2025	VIPIN GUPTA Vs NEERU AGGARWAL							
44	SH.VINOD YADAV		205	Civil	CS/Comm./461/23	07.06.23	UCO Bank Vs. M/s Guliyas Sport							15.09.25
					CS/Comm./229/25	03.04.25	Jay Kumar Vs. Vaibhav Gupta							18.09.25
					CS/Comm./101/25	07.02.25	Rajesh Kr. Vs. The New India Assurance Co. Ltd.							19.09.25
					CS/Comm./685/24	04.11.24	Shweta Jain Vs. Nand Lal Goyal							24.09.25
					CS/Comm./622/22	01.08.22	Takiar Overseas Pvt. Ltd. Vs. G.M Enterprise							25.09.25
					CS/Comm./47/25	22.01.25	Jay Kumar Trading as Jay Chemical Works Vs. Rishi Kumar							26.09.25
					CS/Comm./48/25	22.01.25	Jay Kumar Trading as Jay Chemical Works Vs. Santosh Kumar Lodhi							26.09.25
					CS/Comm./322/23	27.04.23	M/s Apex Express Transco Pvt. Ltd. Vs. M/s SMS AABS India Tollways Pvt. Ltd.							27.09.25
					CS/Comm./185/24	20.03.24	M/s SMS AABS India Tollways Pvt. Ltd. Vs. Apex Express Transco Pvt. Ltd.							27.09.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil											
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil											
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM/129/2025	07.02.2025	PRATEEK GUPTA VS SUNIL KUMAR GARG	02.09.2025	17.09.2025	17.09.2025	NIL	NIL	NIL	NIL

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS	DATE OF CASE MANAGEMENT HEARING						
			603	COMMERCIAL SUIT	CS COMM 326/2025	01.07.2025	VINOD TIWARI VS VEENA JAIN	02.09.2025	17.09.2025	17.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 467/2024	12.09.2024	M/S PRAKASH PIPES LTD VS M/S NUTRIBEST AGRO PRIVATE LTD	03.09.2025	18.09.2025	18.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 368/2025	11.07.2025	BANK OF BARODA VS GAYATRI CHANDRA	04.09.2025	19.09.2025	19.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 546/2024	04.11.2024	UPGRID SOLUTIONS PVT LTD VS SANJAY NAGAR	10.09.2025	25.09.2025	25.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 64/2025	07.02.2025	M/S AUSTVINAYAK PLYWOODS VS M/S ADS CIVIL AND INTERIORS PVT LTD	10.09.2025	25.09.2025	25.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 209/2025	23.04.2025	M/S LAVANYA ENTERPRISES VS SUNNY FOODS	11.09.2025	26.09.2025	26.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 250/2025	20.05.2025	BANK OF BARODA VS KRITIKA VATS	11.09.2025	26.09.2025	26.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 378/2025	16.07.2025	STATE BANK OF INDIA VS DARSHAN SINGH	15.09.2025	30.09.2025	30.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 377/2025	16.07.2025	STATE BANK OF INDIA VS RAJU	15.09.2025	30.09.2025	30.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 355/2025	03.07.2025	M/S DAKSH ENTERPRISES VS M/S ADROITS ENGICON PVT LTD	20.09.2025	06.10.2025	06.10.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 435/2025	18.10.2025	STATE BANK OF INDIA VS ASHOK KUMAR	22.09.2025	08.10.2025	08.10.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 396/2025	22.03.2025	UNION BANK OF INDIA VS M/S INDO REMEDIES AND ORS	22.09.2025	08.10.2025	08.10.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 393/2024	13.08.2024	M/S JAK WOOD CRAFT VS N.K. SALES	23.09.2025	08.10.2025	08.10.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 293/2025	28.05.2025	OZONE PHARMASTICALS VS AASHIQ ALI AYYUB	23.09.2025	08.10.2025	08.10.2025	NIL	NIL	NIL	NIL

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
		603	COMMERCIAL SUIT	CS COMM 433/2024	31.08.2025	M/S ALL WAYS LOGISTICS INDIA PVT LTD VS M/S PANTHER LOGISTICS	24.09.2025	09.10.2025	09.10.2025	NIL	NIL	NIL	NIL	NIL
		603	COMMERCIAL SUIT	CS COMM 384/2024	31.07.2024	M/S RCM FINANCE AND LEASING PVT LTD VS LANCER TRADING COMPANY	25.09.2025	10.10.2025	10.10.2025	NIL	NIL	NIL	NIL	NIL
		603	COMMERCIAL SUIT	CS COMM 102/2025	28.02.2025	IDBI BANK LTD VS M/S SINGH SAAB TRANSPORT	25.09.2025	10.10.2025	10.10.2025	NIL	NIL	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02	613	Commercial Suit	CS-638/24	45639	Crosby Project (P) Ltd. Vs V. P. Logistics	-	-	-	-	-	-	-	-
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	Commercial Suit	CS(COMM) 432/2023	18.09.2023	RAHUL GUPTA VS MANISH	03.09.2025	PE- 04.10.2025	NIL	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 443/2024	04.09.2024	M/S ENGINEERING SPARES INDIA VS M/S GUPTA SPARES	10.09.2025	PE-08.10.2025 DE-17.10.2025	&NIL	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 659/2024	21.12.2024	RAJESH KALRA VS UDAL KUMAR	16.09.2025	PE-16.10.2025 30.10.2025	&NIL	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 33/2025	18.01.2025	DR. ANJANA DHIR VS AIR FORCE AND NAVAL OFFICER	24.09.2025	PE-07.11.2025 17.11.2025	DE-NIL	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit						NIL	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS(COMM)	45/2023	21.01.2023	DR. ER RAJAJINDERR JAINA VS. RELIANCE JIO	01.09.2025	-	-	-	-	-	-	-
		509	CS(COMM)	368/2023	06.06.2023	M/S ARG DISTRIBUTORS PRIVATE LTD VS. FLOW COOL INDIA	07.08.2023	PE 19.11.2025, 25.11.2025, 04.12.2025, 12.12.2025	DE	-	-	-	-	-
		509	CS(COMM)	144/2025	24.03.2025	Indian Bank Vs. Amit Kumar	09.09.2025		27.09.2025	-	-	-	-	-
		509	CS(COMM)	289/2025	09.05.2025	UNION BANK OF INDIA Vs. Ajay Kumar	18.09.2025			-	-	-	-	-
		509	CS(COMM)	88/2025	24.02.2025	LIC Housing Finance Ltd Vs. Tushar Sharma	22.09.2025			-	-	-	-	-

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF SEPTEMBER-2025																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	DATE EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-271/2023	14.02.2023	AKASH ELECTROTECH ENGINEERS TRISQUARE GEARS PVT. LTD. VS SHARMA SURINDER GOEL	SHAILENDER	9910817646 & 9810100554	11.09.2025	940	YES	CONTESTED	----	---	SUIT FOR RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/S 34 of Arbitration Act	CS COMM-106/2025	23.01.2025	LAXMI NARAIN VS MAYASHEEL RETAIL INDIA PVT. LTD.	DIGVIJAY ANUSHKA OJHA	99312313716 & 9899699242	18.09.2025	238	YES	CONTESTED	----	---	SUIT FOR RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM- 927/2024	29.08.2024	M/s PAYAL POLYPLAST PVT. LTD. VS SHEFALI GUPTA	ARPIT KISHORE RAJNEESH KUMAR	9810224624 & 9250505401	20.09.2025	387	YES	CONTESTED	----	---	SUIT FOR RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM- 519/2025	13.05.2025	UNION BANK OF INDIA VS RAVI DAYAL	AALOK KUAMR & SHANKAR PANDA	9911000126 & 9650019719	25.09.2025	135	YES	CONTESTED	----	---	SUIT FOR RECOVERY
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/919/2023	06-01-2022	SHRI RAM DEV SHARMA Vs M/S DALMIA SONS INDIA LTD.THROUGH ITS DIRECTOR/MANAGING DIRECTOR	RAJESH BHATIA	9811331125	09-09-2025	1342	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/583/2024	09.05.2024	ICICI BANK LTD Vs SUNITA ARORA	DEEPAK KAUSHIK	9818030800	15.09.2025	494	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/1514/2023	23.11.2023	MUKESH AGARWAL Vs VIJAY KUMAR	DEEPAK DHYANI	9811059395	19.09.2025	666	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/2319/2022	11-10-2022	RAM PAL Vs NATIONAL INSURANCE COMPANY LIMITED	DEEP CHAND	9891163048	23.09.2025	1078	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/24/2018	18-08-2025	BANSAL TEXTILES Vs PRAVEEN KHANDELWAL	SHAILENDRA KUMAR	9891417748	26-09-2025	39	NA	CONTESTED	NA	NA	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	OMP (COMM.)	22/2023	16.02.2023	SURENDRA KUMAR SHARMA & ANR. V/S PNB HOUSING FINANCE LTD.	VARUN SHARMA	9990116161	17.09.2025	944	NO	ALLOWED/SET-ASIDE			
			303, Extension Block, Tis Hazari Courts, Delhi	CS (COMM.)	467/2024	16.04.2024	M/S VASTRAM INDIA PVT. LTD. V/S M/S A-JAIN ACTIVE ENTERPRISES	VIKRANT	9811377679	20.09.2025	522	YES	DECREE			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)-1264/2023	23.09.2023	SINTEX BAPL LTD. VS. DEEPAK KUMAR	SH. MANOJ KUMAR	9868650379	12.09.2025	723 DAYS	YES	CONTESTED	NA	NA	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTE MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT OF DAYSSECTION
			304	DAMAGES	CS DJ-5992/2018	30.08.2018	SANT NIRANKARISH. KARUN MANDAL VS.CHHATWAL NIRANKARI DHAM AND ORS.	9810315334	19.09.2025	2577 DAYS	NO	CONTESTED	NA	NA	DAMAGES
			304	RECOVERY	CS (COMM)-1115/2023	02.08.2023	OMPTIMIZING RESOURCES VS. M/S DHANI HEALTHCARE LTD.	8828446871	20.09.2025	780 DAYS	YES	CONTESTED	NA	NA	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1129/2024	15.10.2024	PAPPU SETH VS. MCD SH. VIKAS SHARMA	9810566116	24.09.2025	344 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	413/2024	19-04-2025	ASHOK KUMAR ROSA VS. M/S. DABUR INDIA LTD.	9910290400	10.09.2025	144 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	23/2025	16-05-2025	UNION OF INDIA VS. AMBEY CONSTRUCTION CO.	9899893624	12.09.2025	119 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	33/2025	07-07-2025	SHRADHA MALIK VS. IQ CONSULTANCY AND ORS.	9999348834	12-09-2025	67 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	509/2024	25.04.2024	MOHD. TARIQ VS. MOHD. FURQAN	9811022221	15-09-2025	508 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1280/2023	04.10.2023	M/S. SHRI RAM HARISH. RAM JEWELLERS VS.GARG STATE BANK OF INDIA	9810397977	18-09-2025	715 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	24/2024	04.01.2024	AMT KHANNA VS. KULDEEP	9811379676	18-09-2025	623 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	MISC. DJ	665/2023	17.10.2023	K.R. TRADINGSH. SUBHASH CORPORATION VS. M/S. SKY AGRO FOODS	9868426305	23.09.2025	707 DAYS	NO	Contested	NA	NA	APPLICATIO N U/S 151 CPC
			410	MISC. DJ	666/2025	17.10.2023	DEEPAK KAPOOR VS. M/S. VANITACHAND ENTERPRISES & ORS.	9868426305	23.09.2025	707 DAYS	NO	Contested	NA	NA	APPLICATIO N U/S 151 CPC
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1126/2023	04.08.2023	PRAVEEN JAIN VS MAHALAXMI TRADING COMPANY	8860313311	27.09.2025	785	NIL	NIL	NIL	NIL	RECOVERY
			302	CS(COMM)	1275/2024	20.11.2024	RAJENDER KUMAR GUPTA VS MUNICIPAL CORP. OF DELHI	9871441764	27.09.2025	311	NIL	NIL	NIL	NIL	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYS SECTION
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THO DELHI	SUIT FOR RECOVERY	CS (COMM)/434/2025	24-04-2025	NEERAJ NATH SHARMA Vs GOPAL DUTT	MEENAKSHI	9891878260	26-09-2025	153 DAYS	YES	CONTESTED DECREE	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	SUIT FOR RECOVERY	S (COMM)/781/2023	10-05-2023	PARAGON INDUSTRIES THROUGH ITS PARTNER AJAY JAIN Vs SH RAJBIR JAIN PROP OF M/S	PAPER SAURABH LLP MISHRA	9599862350	22-09-2025	866 DAYS	YES	CONTESTED PLAINT RETURNED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	nil													
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/272/2024	21-02-2024	Smt. Kalpana Gutpa Vs. Shri Pradeep Pathak	Ajay Kumar	9891191156	26/09/25	583	Yes	CONTESTED	26/09/25		
			307	Civil	CS (COMM)/1091/2024	03/10/24	Pawan Bansal Vs. Satyandra Municipal Corporation of Delhi	Kumar Singh	9811161525	26/09/25	358	Yes	CONTESTED	26/09/25		
			307	Civil	CS (COMM)/1409/2024	20/12/24	Vishal Khanna Vs. M/s Shrimad India Private Limited	Arvind Bhatt	9810354101	27/09/25	281	Yes	CONTESTED	27/09/25		
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/362/2024	14/03/24	Woodland (Aero Club) Pvt Ltd. Vs Montosa Lifestyle And Anr	POONAM LAU(P),	9811149832	27/09/25	562	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/480/2024	19/04/24	BHARTI KHUREJA Vs MANOJ KUMAR LAMBA	Vikas Nagwan	9999010507	18/09/25	517	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/818/2024	27/07/24	JATIN SHARMA Vs AMIT OBEROI	Muddassir Daiyyan(P),	9818712378	25/09/25	425	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/819/2024	27/07/24	M/s BEAUTY ART PRINT(INDIA) LTD Vs AKASH JAIN PROP. M/s D R TEXTILES	Muddassir Daiyyan(P),	9818712378	25/09/25	425	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/308/2025	18/03/25	M/s BEAUTY ART PRINT(INDIA) PRIVATE LTD Vs AKASH JAIN	Bharat Gupta	9268300000	26/09/25	192	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/564/2025	19/05/25	SHEHNAAZ PARVEEN Vs PRATAP GULYANI	Jitender Garg	9810511644	19/09/25	123	-	Contested	-	-	-
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	107/2024	18-01-2024	UNION BANK OF INDIA Vs GURDEEP SINGH LAMBA	KAMALJIT SINGH RANOT	9890410729	01.09.2025	592		DECREE			
			401	CS (COMM)	1259/2024	16-11-2024	M/S ARYA PUBLISHING COMPANY Vs MAYANK ADLAKHA	ANURAG KUMAR AGGARWAL	9810059650	09.09.2025	297		DECREE			
				Misc DJ	587/2025	31-07-2025	M/S KIRAN ROADWAYS PVT LTD Vs M/S GOVINDS CABLES INDUSTRIES AND ORS	HARPREET SINGH	9871769954	22.09.2025	53		DISMISSED			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	TE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYSSECTION
				CS (COMM)	411/2024	28-03-2024	M/s Lakeforest Wines Pvt Ltd Vs Government Of Nct of Delhi	NAVEEN KUMAR TRIPATHI	9810419936	23.09.2025	544		DISMISSED			
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)/1418/2019	03/08/19	SUNIL KUMAR PASRICHA VS SHARAD KASTURE	ALOK DEV	9.72E+009	15/09/25	2235					
			402	CIVIL SUIT	CS (COMM)/336/2024	06/03/24	MANSHU ARORA VS RAGINI GUPTA	BHUPINDER MEHTANI	9811433605	26/09/25	569					
			402	CIVIL SUIT	CS (COMM)/59/2023	10/01/23	RAMANAND VS ANANYA CONSTRUCTION	MAHTOSANJAY ANANYABANSAL	9810959432	06/09/25	970					
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/179/2025	04-03-2025	Union Bank of India Vs RAM NIWAS SINGH AND ANR	SWATI GUPTA(P),	9899064376	01-09-2025	181	Yes	CONTESTED	Nil	Nil	
				cs	CS (COMM)/138/2021	22-02-2021	M/S TOPGEAR LIFESTYLE PVT LTD Vs DEEPESH GOYAL PROPRIETOR OF M/S DEEPESH SHOE PALACE	RAKESH KUMAR(P),	9818627352	04-09-2025	1655	Yes	DECREE	Nil	Nil	
				cs	CS (COMM)/408/2022	28-05-2022	UNION BANK OF INDIA ALOK Vs ASHIRWAD SHG AND ORS	ALOK KUMAR(P),	9911000126	15-09-2025	1206	Yes	DISMISSED MERITS	ONNil	Nil	
					CS (COMM)/369/2025	05-05-2025	UNION BANK OF INDIA Vs PRADIP SHARMA	Arun Kumar Shukla(P),	9312400295	20-09-2025	138	Yes	DECREE	Nil	Nil	
					CS (COMM)/386/2021	09-09-2021	ASKAYS SOLUTION Vs KAP LAMIPACK AND ORS	VIVEK SHARMA(P),	9910962191	26-09-2025	1478	Yes	PLAINT RETURNED	Nil	Nil	
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS (COMM)	CS (COMM)/851/2023	16-11-2023	M/S SHREE KRISHNA ANALYTICAL SERVICES PVT LTD Vs M/s Man Care Laboratories Pvt Ltd	GULAB CHANDRA YADAV	9818798970	10-09-2025	670 DAYS	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/120/2023		ALCOBREW DISTILLERIES INDIA LIMITED Vs JAIN DEPARTMENT	44957	Parth Sharma	98108 66704	27/09/25		DISMISSED MERITS	ON		
					CS (COMM)/437/2023		SANDEEP MALHOTRA Vs BUDDY RETAIL PVT LTD	45082	Vandana	Not Mentioned	18/09/25		Decree			
					OMP (COMM.)/15/2024		M/s Rajdhani Constructions Vs Delhi Urban Shelter Improvement	45594	Sharavan Dev	7703894232	16/09/25		DISPOSED			
					CS (COMM)/45/2024		PARMOD KUMAR NARANG Vs POOJA ANAND	45310	Karan Singh Preet	989604908	17/09/25		Decree			
					CS (COMM)/67/2024		Goyal Ply N Wood Pvt Ltd Vs Quality Softech Solutions Pvt Ltd	45316	Pralabha bahrghav	9100781537	11/09/25		Decree			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF OFF FOR EXECUTION	ACT OF DAYS SECTION
					CS (COMM)/632/2024	Monika Harjai Vs Care Health Insurance Limited	45498	Amit Maihan	9871897844	26/09/25	428		Decree			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	583/2022	21/07/22	CANARA BANK MITTAL TRADERS	VS CHITRA MALHOTRA ADV	9212888057	08/09/25	1145	NA	DECREE	Nil	Nil	
				CS (COMM)	653/2022	08/08/25	ABX EXPORTS VS ECHO SOFT INFOCOMM PVT LTD	SANJEEV PVT ARORA	9871090836	20/09/25	43	NA	DECREE	Nil	Nil	
				CS (COMM)	301/2024	03/04/24	CANARA BANK VS AKASH JAIN	EKANT LUTHRA	8376541313	22/09/25	537	NA	DECREE	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/423/2025	CS (COMM)/423/2025	19-05-2025	State Bank Of India Vs GARVITA GARG			10-09-2025						
				CS (COMM)/95/2022	CS (COMM)/95/2022	04-02-2022	CANARA BANK Vs M/SHISHA ENTERPRISES			12-09-2025						
				CS (COMM)/101/2025	CS (COMM)/101/2025	06-02-2025	CANARA BANK Vs SHAKEEL KHAN			22-09-2025						
				CS (COMM)/439/2019	CS (COMM)/439/2019	16-09-2019	SUMIKSHA GARG Vs M/S MOTHER/S PRIDE AND ANR			24-09-2025						
				CS (COMM)/266/2020	CS (COMM)/266/2020	17-10-2020	MRS INDU GOSWAMI Vs Raj Rani Gupta and Anr.			24-09-2025						
				CS (COMM)/267/2020	CS (COMM)/267/2020	17-10-2020	MRS SANDEEP KAUR Vs RAJ RANI GUPTA PROP OF M/S MOTHERS PRIDE			24-09-2025						
				CS (COMM)/44/2024	CS (COMM)/44/2024	19-01-2024	PRIYANSHU KUMAR PRIYADARSHI Vs Optima Mart Opc Pvt Ltd Through Its Director Sh Pranjal			26-09-2025						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/946/2022	CS (COMM)/946/2022	01-12-2022	PRIME GOLD SAIL JVC LIMITED Vs M/S SHUBHAM STEEL INDUSTRIES			08-09-2025		YES	DISMISSED			
				OMP (COMM.)/11/2024	OMP (COMM.)/11/2024	03-09-2024	Puneet Gupta Vs ICICI Securities Limited			03-09-2025		YES	DISPOSED			
				CS (COMM)/360/2024	CS (COMM)/360/2024	23-04-2024	M/s Professional Impex Pvt. Ltd. Vs Shirdi Industries Ltd			02-09-2025		YES	DECREE			
				CS (COMM)/558/2024	CS (COMM)/558/2024	06-07-2024	Mayank Kumar Vs Malhotra Motors			11-09-2025		YES	DISMISSED			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED OR SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTIONS	ACT OF DAYS SECTION
				CS (COMM)/697/2024	CS (COMM)/697/2024	14-08-2024	M/s Alutech Industries Vs Vikash Patel			19-09-2025		YES	DECREE			
				CS (COMM)/874/2024	CS (COMM)/874/2024	08-10-2024	Aqualite Industries Private Limited Vs ASHITOSH BALIRAM KHOBRAGADE			15-09-2025		YES	DECREE			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	89/2021	01.03.2021	ACHIN JAIN VS. SUNNY ARORA	MUNISH GUPTA	9810927909	04.09.2025	1648	YES	DECREED	Nil	Nil	RECOVERY
				CS (COMM)	19/2020	13.01.2020	SURYA CARGO FORWARDERS PVT. LTD. VS. YUANTAI INTERNATIONAL SUPPLY CHAIN MANAGEMENT	VIVEK SHARMA	9990987654	13.01.2020	2080	YES	DECREED	Nil	Nil	RECOVERY
				CS (COMM)	39/2021	04.02.2021	RAJESH KUMAR JAIN VS. TATA TELE SERVICES LTD.	UMESH KUMAR	9811625489	02.09.2025	1671	YES	DISMISSED	Nil	Nil	RECOVERY
				OMP (COMM)	228/2019	16.12.2019	NATIONAL SEEDS CORPORATION LTD. VS. SMT. DWARKABAI	YASHWARDHAN	9811388656	01.09.2025	2086	NO	DISMISSED	NIL	NIL	U/S 34
				OMP (COMM)	118/2019	06.07.2019	UNISONS HOTEL VS. NETAJI BARTER	GAURAV BEHL	9711340184	06.07.2019	2257	NO	DISMISSED	NIL	NIL	U/S 34
				ARBTN	5452/2018	29.09.2018	INLAND ROAD TRANSPORT VS. UNION OF INDIA	ANIL GOEL	9999904433	11.09.2025	2539	NO	DISMISSED	NIL	NIL	U/S 34
				ARBTN	2535/2018	03.07.2018	J. K GHAI VS. OIL AND NATURAL GAS CORPORATION LTD.	ANUSURA GASSALWAN	9811225368	12.09.2025	2628	NO	DISMISSED	NIL	NIL	U/S 34
				OMP (COMM)	25/2020	15.02.2020	M/S ENGINEERS CONTRACTORS VS. M/S DISTRIBUTION LOGISTICS	VISHWAVENDRA VERMA	9871704611	15.09.2025	2039	NO	DISMISSED	NIL	NIL	U/S 34
				OMP (COMM)	235/2019	21.12.2019	M/S SUNCITY DISTRIBUTORS AND ORS. VS. SAMSUNG INDIA ELECTRONICS PVT. LTD.	BRJESH SINGHAL	9810781169	22.09.2025	2109	NO	DISMISSED	NIL	NIL	U/S 34
				OMP (COMM)	127/2022	20.08.2022	SHOBHA BHOLA VS. DELHI METRO RAIL CORPORATION LTD.	VIKASH CHHABRA	9212416114	25.09.2025	1132	NO	ALLOWED	NIL	NIL	U/S 34
				OMP (COMM)	12/2020	24.01.2020	UNION OF INDIA VS. JINDAL FROZEN FOODS PVT. LTD.	ATUL AGARWAL	9899711304	24.01.2020	2072	NO	ALLOWED	NIL	NIL	U/S 34
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	551 / 2020	09.11.2020	W H BREDY AND CO. LTD. VS. NUBERG ENGINEERING LTD.	SH. M. R. FARUQUI	9810898754	01.09.2025	1758	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	108 / 2024	30.04.2024	DLF LIMITED VS. RANUTROL INDUSTRIES PVT. LTD.	SH. DRUV DEWAN	9811030321	08.09.2025	491	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF OFFOR EXECUTION	ACT OF DAYSSECTION	
				CS (COMM.)	667 / 221	07.08.2024	YAGLA VALYA SHUKLAMR. KARAN PRO. OF HARIOMARORA FABRICS VS. YOGESH SETHI	9873057030	10.09.2025	400	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	27	OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/93/2025	07/07/25	Praveen Bhardwaj Vs MS SBI CARDS AND PAYMENT SERVICES LTD	Vinod Kumar	9312722414	04/09/25	59	NO	DISPOSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
				PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM.)/74/2025	06/05/25	M/S OM SAI RAM ENTERPRISES Vs INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED	Shobhit Trehan	NOT AVAILABLE	10/09/25	127	NO	DISPOSED	Nil	Nil	PETITION U/S 9 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/59/2025	26/04/25	VENKATESHWARA RAO Vs SBI CARDS	Vidur Kamra	NOT AVAILABLE	12/09/25	139	NO	DISPOSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/212/2022	44649	IFFCO MC CROP SCIENCES PRIVATE LIMITED Vs AMBIKA DEHARIYA	Sh Shubham Saigal	9407223688	01.09.2025	1252	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/11/2024	45296	M/s VS Electricals And Traders Vs Rahul Bhadna Ch And Md	Sh AK Mishra	931176739	03.09.2025	607	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/563/2022	44831	HABIBS COSMETICS PVT.LTD Vs HABIB HAIR AND CARE	Sh. Simranjeet Singh	9654871449	04.09.2025	1073	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	OMP (COMM.)/12/2023	44982	M/S DSCL FENGSHUN WABAG CONSORTIUM Vs GYAN CHAND GOEL	Sh. Deepak Khurana	011-49774545	11.09.2025	929	No	DISMISSED	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act
			12, New Court Block-I	Civil Suit	Execution (Comm.)/290/2022	44909	VINAY DHILLON Vs RAHEJA DEVELOPERS LTD	Ms Jaya Pahwa	9899266760	18.09.2025	1009	No	CONTESTED	14.12.2022	1009	Execution Petiton
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 195/2022	15-03-2022	Punjab National Bank Vs Mr. Sushanta Saha Through Its LR	E VINEET MUDGAL	9855417800	02.09.2025	1245	NO	Contested/ Decree	NA	NA	Suit for Recovery
			6, New Court Block-I	Commercial	CS (COMM) 606/2022	15-10-2022	EMU Lines Pvt.Ltd Vs Kishkindha Group and anr.	Uday Kumar	9855441102	08.09.2025	1180	NO	Contested/ Decree	NA	NA	Suit for Recovery
			6, New Court Block-I	Commercial	CS (COMM) 121/2023	20-02-2023	Canara Bank Vs Ajay Pathak AND ORS	Ritu Mishra	8955441789	09.09.2025	940	NO	Contested/ Decree	NA	NA	Suit for Recovery
			6, New Court Block-I	Commercial	CS (COMM) 119/2020	20-02-2020	M/s Rebound Ace India Pvt. Ltd. Vs Great Value Projects India Ltd.	Sushant Singhal	9852410358	17.09.2025	2025	NO	Contested/ Decree	NA	NA	Suit for Recovery
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/29/2018	43439	M/S DEVANG SOLAR VS ORIENTAL BANK OF COMMERCE	PRASOON KUMAR(P)	9810928048	17.09.2025	2478	No	Contested	NA	NA	Recovery of Money--151

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OFFOR EXECUTI ON OF	ACT DAYSSECTION	
			17, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/4/2025	45728	ABCI INFRASTRUCTURE PVT LTD Vs Z TECH INDIA PVT LTD	Keshri Kumar (P)	9810337151	19.09.2025	191	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--36 AND ORDER 21
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	nil													
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 384/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACINGALI	SH. PRASHANT RACINGALI	NOT GIVEN	03-09-2025		N/A	DECREED	-	365	TRADEMARK ACT
			40, New Court Block-II	Commercial	CS (COMM) 661/2023	19-12-2023	CHNDRAHAS KUCHIYA VS INSTAPOWER LTD.	SH. BHAVESH KUMAR SHARMA	9810034712	17-09-2025	638	YES	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 433/2024	11-09-2024	INSTAPOWER CHANDRAHAS KUCHIYA	VS SH. SHAURYA KUTHIALA	9650680610	17-09-2025	371	N/A	DISMISSED	-	365	COUNTER CLAIM
			40, New Court Block-II	Commercial	CS (COMM) 660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS PVT. LTD.	SH. RISHIKESH KUMAR	NOT GIVEN	25-09-2025	1036	YES	DECREED	-	365	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS DJ	23/2020	08-01-2020	M/S STAYBEES ITECHS PVT LTD Vs M/S SIDHAR & VISION INDIAMANVINDER SERVICES PVT LTD	SAMEER SIDHAR & MANVINDER SINGH	9444446565 9717737517	26-09-2025	2088	--	DECREED	--	--	
				OMP(COMM)	60/2022	16-11-2022	M/S MN AUTOMOBILE PVT. LTD. Vs VERMA & INDRAPRASTHA GAS PRAKHAR LIMITED	NAMAN VERMA & PRAKHAR SINGH	9871908584 & ---	27-09-2025	1046	--	DISMISSED	--	--	
29	MS. NIKHIL CHOPRA, DISRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/208/2024	20.03.24	DUGAR OVERSEAS PVT. LTD. VS. NEW SHOP STORE NETWORKS PVT. LTD.	ASHUTOSH NAGAR	1.00E+010	27.09.25	193	Yes	DISPOSED OFF	-	-	
			20	COMMERCIAL SUIT	CS (COMM)/656/2023	45121	ANGLIAN FINVEST PVT LTD Vs ELECTREV MOBILITY PVT LTD			45923	802	YES	Contested	--	--	
30	SH. VRINDA KUMARI	SOUTH-EAST	nil													
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	ARBITRATION CONCILIATION ACT	AND OMP (COMM.)/31/2025	45740	J N International School Vs M/s SAFARI DIGITAL EDUCATION INITIATIVES PVT LTD.	Sh. Rohit Gautam	8860637476	45870	130	--		--	--	
				ARBITRATION CONCILIATION ACT	AND OMP (COMM.)/82/2023	45180	M/S S M ENTERPRISES AND ANR. Vs MODI MUNDI PHARMA BEAUTY PRODUCTS PVT. LTD	Sh. Aaditya Bhattacharya	8.45E+009	45875	695	--		--	--	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYS SECTION
				COMMERCIAL SUIT	CS (COMM)/1041/2022	44854	M/S WELLAS OPERATIONS US LLC Vs NARINDER ARORA AND ORS.	Sh. S.K. Bansal 011-26843455	45877	1023	--		--	--	
				EXECUTION PETTTION	EXECUTION (COMM.)/110/2024	45407	M/s Safari Digital Education Initiatives Pvt Ltd Vs J N International School	Ms. Anju Bagai 9811389028	45890	483	--		--	--	
				EXECUTION PETTTION	EXECUTION (COMM.)/270/2022	44875	WALAINET Vs VIPSIE HOSPITALITY S PVT LTD	AVS Legal 9.95E+009	45891	1016	--		--	--	
				COMMERCIAL SUIT	CS (COMM)/100/2020	43875	M/S 3M EXIM PVT LTD Vs M/S RELIANCE RETAILS LTD	Sh. Anil Kumar 9810103682	45895	2020	--		--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	ARBITRATION CONCILIATION ACT	ANDOMP (COMM.)/31/2025	45740	J N International School Vs M/s SAFARI DIGITAL EDUCATION INITIATIVES PVT LTD.	Sh. Rohit Gautam 8860637476	45870	130	--		--	--	
				ARBITRATION CONCILIATION ACT	ANDOMP (COMM.)/82/2023	45180	M/S S M ENTERPRISES AND ANR. Vs MODI MUNDI PHARMA BEAUTY PRODUCTS PVT. LTD	Sh. Aaditya Bhattacharya 8.45E+009	45875	695	--		--	--	
				COMMERCIAL SUIT	CS (COMM)/1041/2022	44854	M/S WELLAS OPERATIONS US LLC Vs NARINDER ARORA AND ORS.	Sh. S.K. Bansal 011-26843455	45877	1023	--		--	--	
				EXECUTION PETTTION	EXECUTION (COMM.)/110/2024	45407	M/s Safari Digital Education Initiatives Pvt Ltd Vs J N International School	Ms. Anju Bagai 9811389028	45890	483	--		--	--	
				EXECUTION PETTTION	EXECUTION (COMM.)/270/2022	44875	WALAINET Vs VIPSIE HOSPITALITY S PVT LTD	AVS Legal 9.95E+009	45891	1016	--		--	--	
				COMMERCIAL SUIT	CS (COMM)/100/2020	43875	M/S 3M EXIM PVT LTD Vs M/S RELIANCE RETAILS LTD	Sh. Anil Kumar 9810103682	45895	2020	--		--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS DJ/821/2019	21-09-2019	KANWAR RAJ NOW DECEASED REPRESENTED BY LEGAL HEIRS Vs DILIP KUMAR PATHAK	Anshul Sharma, 8585954922	03-09-2025	2174	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/390/2021	14-09-2021	YOKOHAMA INDIAMUSKAN PRIVATE LIMITED Vs GUPTA JOGINDER SINGH SINCE DECEASED THROUGH HIS LEGAL	9.99E+009	09-09-2025	1456	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/511/2023	30-05-2023	PUNJAB NATIONAL BANK Vs SANKARSHARDA BAIDYA AND ANR.	9873906312	11-09-2025	835	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/896/2023	03-10-2023	ANUBHAV JAIN Vs SHAILENDRA NIHIR JATIBHAI SHAH	9910817646	12-09-2025	710	YES	CONTESTED	---	---	
					CS (COMM)/2/2025	03-01-2025	STATE BANK OF INDIA Vs SHRI SURENDER	SUCHITA DIXIT 8.90E+009	10-09-2025	250	YES	CONTESTED	---	---	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTEION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON	ACT OF DAYSSECTION	
					OMP (COMM.)/34/2025	02-04-2025	ENGINEERING PROJECTS (INDIA) LIMITED Vs TECHNICAL CONSTRUCTION	ANU BAGAI	9810096764	17-09-2025	168	NO	CONTESTED	---	---	
34	MS. NIRJA BHATIA, I.D. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	cs (COMM)	3619/2024	22.08.2024	Parmod Kumar vs M/S Royce Developers	Ashish Sharma	9810217001	04.09.2025	378	--	Disposed	--	--	--
			30	cs (COMM)	2957/2024	05.08.2024	Sandeep Gupta v/s M/S P and Genterprises	Dinesh Kumar	981121575	15.09.2025	406		Decreed	--	--	
			30	cs (COMM)	165/2024	14.03.2024	State Bank of India Vs Rajat Prakash Saini	Amit Chawla	9312965659	18.09.2025	553		Disposed	--	--	
			30	OMP (COMM)	23/2025	03.03.2025	Uttar Pradesh Rajkia Vs Vedang	Shivank Pratap	9811797547	26.09.2025	207		Disposed	--	--	
			30	cs (COMM)	419/2025	16.05.2025	M/S High Five Global Vs Mymobileforce	Sisir Kumar	8.81E+009	27.09.2025	879		Disposed	--	--	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS (COMM)	33/24	20.01.24	SM FINLEASE LTD. v. PRATIBHA MEHROTRA	MANISH KAUSHIK	9818218885	10.09.25	599	NO	DECREED			
				CS (COMM)	34/24	20.01.24	SM FINLEASE LTD. v. PRATIBHA MEHROTRA	MANISH KAUSHIK	9818218885	10.09.25	599	NO	DECREED			
				CS (COMM)	3720/24	26.09.24	SBI v. KIRAN	SUCHITA DIXIT	8.90E+009	10.09.25	349	NO	DECREED			
				OMP (COMM.)	7/20	10.01.20	M/S. TELECOMMUNICATIONS CONSULTANTS INDIA LTD. v. M/S. GALAXY DEVELOPERS	ARUSHI ARORA	9560035772	16.09.25	2076	NO	DISMISSED			
				OMP (COMM.)	33/20	21.10.20	JANARDAN NIRMANN V. PVT. LTD. v. QUIPPPOS INFRASTRUCTURE LTD.	SHYAMOHAN	1.00E+010	20.09.25	1795	NO	DISMISSED			
				OMP (COMM.)	11/22	07.03.22	MUTHOOT PLAZA AIRPORTS OPERATIONS v. AIRPORT DIRECTOR, AAI	AMITABH SINHA	9811561263	24.09.25	1297	NO	DISMISSED			
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	311/2023	21-08-2023	KAMAL KUMAR CHAWAL VS. VINOD	MANOJ KUMAR SHARMA VS. SUSHIL KUMAR	NIL	19-09-2025	758	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	446/2023	15-12-2023	UNION BANK OF INDIA VS. VARDHMAN VACATIONS	ARUN KUMAR SHUKLA VS. SUDHIR	NIL	15-09-2025	635	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	42/2024	30-01-2024	PUNJAB NATIONAL BANK VS. TANISHK ENTERPRISES	SAMMY KUMAR VS. S.I SAGAR	NIL	03-09-2025	578	YES	CONTESTED	NIL	NIL	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYS SECTION	
			209	RECOVERY	256/2024	04-09-2024	STATE BANK OF INDIA VS. ASHA THAKUR	VIJAY PRAKASH VS. AMIT KUAMR	NIL	17-09-2025	378	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	274/2024	13-09-2024	PUNJAB NATIONAL BANK VS. STIFF SECURITY PVT.LTD.	KRISHAN KUMAR SHARMA VS DK SHARMA	NIL	23-09-2025	375	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	332/2024	28-10-2024	PUNJAB NATIONAL BANK VS. M/S VANSI ENTERPRISES	SHAHDAH KHAN VS.DK SHARMA	NIL	23-09-2025	325	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	10/2025	13-01-2025	MW PVT.LTD.V TANEJA	WIRETECH S. PANKAJ SHARMA VS. PARITOSH SHARMA	NIL	22-09-2025	249	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	234/2024	16-08-2025	CRAFTTECH INFRA.LLP VS. ROOTS DESIGN PVT. LTD	PRASHANT BHARDWAJ VS. SATAKSHI SOOD	NIL	27-09-2025	41	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil													
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	nil													
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	nil													
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/240/2024	16-04-2024	M/s Suresh Apparels Vs Shekhar Sharma	Bharat Prakash	9268300000	09-09-2025	506	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/561/2024	04-11-2024	Bank of Baroda Vs Rachna Gupta	Umesh Joshi	9910568669	17-09-2025	317	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 211/2021	06.04.2021	M/S M/S SHARP METAL INDUSTRIES VS M/S M K INDUSTRIES	niyati sharma	8587027428	26.09.2025	1614	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 129/2024	17.02.2024	WERBEN INDIA VS LOGIX HEIGHTS	Abhay pandey	9958760086	27.09.2025	583	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 233/2024	12.02.2024	PUNJAB NATIONAL BANK VS HARPREET SINGH	Sudhir kumar singh	9868927179	27.09.2025	528	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208		CS COMM 457/2024	31.08.2024	SHIV KUMAR GANDHI VS MAYASHEEL RETAIL INDIA LID	Manish Kumar(P),	9968466963	27.09.2025	387	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208		CS COMM 225/2025	15.04.2025	BANK OF BARODA VS SHEELA	Umesh Joshi(P),	9910568669	27.09.2025	165	Yes	DECREED	Execution not filed	nil	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OFFOR EXECUTI ON OF	ACT DAYSSECTION
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 538/2023	25.10.2023	SHIV KUMAR GANDHI VS PRANAY JAIN	MANISH KUMAR	9968466963	02.09.2023	678	NO	DECREED	EXECUTION NOT FILED	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 466/2024	04.09.2024	RAVI SINGHI VS UNITECH SECURITY SYSTEMS LIMITED	PARVESH BANSAL	8447946432	11.09.2025	372	NO	DECREED	EXECUTION NOT FILED	NO	
					CS(COMM) 590/2024	20.11.2024	KISHORE KUMAR ARORA VS ATH INDIA INFRA TECH PVT LTD	SURAJ GUPTA	9266641386	12.09.2025	296	NO	DECREED	EXECUTION NOT FILED	NO	
					CS(COMM) 250/2024	22.04.2024	RAJIV JAIN VS SHAHVEJ ANSARI	UJJWAL JAIN	9910301562	17.09.2025	513	NO	DECREED	EXECUTION NOT FILED	NO	
					CS(COMM) 475/2024	10.09.2024	VIKASH NAHAR Vs M/ ARVIND KUMAR AND SONS	SIDDHARTH DHINGRA	9650677902	20.09.2024	375	NO	DECREED	EXECUTION NOT FILED	NO	
					CS(COMM) 162/2022	03.03.2022	PUNJAB NATIONAL BANK VS RAJESH BABBAR	BINAY KUMAR MISHRA	9562485147	27.09.2025	1304	NO	DECREED	EXECUTION NOT FILED	NO	
					CS(COMM) 506/2021	01.12.2021	SHRI RAM GUPTA TRADING VS SONAL KANODIA	SATISH KUMAR	9811053833	27.09.2025	1392	NO	DECREED	EXECUTION NOT FILED	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	MISC DJ/717/2025	M/S BCL 13-08-2025	SECURE PREMISES PVT. LTD. VS MS. LOTUS MAINTAINANCE EMPLOYEES	ABHISHEK KUMAR CHAUDHARY	9654771281	01-09-2025	19	-	DECREED	Execution not filed till date		
				COMMERCIAL	CS (COMM)/401/2022	SANJEEV KAPOOR VS VIKAS SHARMA	01-07-2022	PARMESH TAKKAR	9811665112	22-09-2025	1179	-	DECREED	Execution not filed till date		
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM.)/2/2019	16-01-2019	PIONEER ENTERPRISES Vs SHASHI GOEL			02-09-2025			Contested			
					440/21	02-09-2021	Canara Bank Vs AMIT THAKUR AND ORS.			16-09-2025			Contested			
					866/22	13-11-2022	ORANE INTERNATIONAL PVT LTD VS SARVA EDUCATIONAL & CONSULTING			18-09-2025			Contested			
					237/19	13-08-2019	M/S DNIPRO AH (OPC)PVT.LTD Vs MOHD. JAVED			27-09-2025			Contested			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYSSECTION
					12/2022	21-03-2022	MOHAMMED FARUKH Vs M/S SBI CARDS AND PAYMENT SERVICES LIMITED			30-09-2025			Contested			
44	SH.VINOD YADAV		205	Civil	CS(Comm.)/757/2022	22.09.22	M/s SAS Project And Marketing Services LLP Vs. Shailendra Prasad Chaurasia	Ujjwal Jain	N.A	01.09.25	1075 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/774/2024	09.12.24	Balaji Trading Co. Vs. SKB Traders	Aayush Kuchhal	N.A	04.09.25	269 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/779/2024	10.12.24	Balaji Trading Co. Vs Puneet Retails	Aayush Kuchhal	N.A	04.09.25	268 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/604/2023	18.08.23	Veer Singh Saini Vs Life Cure	Naveen Narnaulia	N.A	12.09.25	756 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/886/2023	11.12.23	Vikas Sehgal Vs Sherya Sehgal	Seema Gupta	N.A	16.09.25	645 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/652/2024	16.10.24	Ma Enterprises Vs Aj Steel	Waseem Firoz	N.A	20.09.25	339 Days	Yes	Contested	N.A	N.A	
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil													
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM. 328/2024	03.07.2024	KEMA GROUP SERVICE VS LP FLEX SIGN SYSTEMS INDIA PVT LTD	ABHISHEK GUPTA, MURARI KUMAR	9999915051, 9212515045	16.09.2025	440	YES	DECREED	NIL	NIL	RECOVERY SUIT
			603	COMMERCIAL SUIT	CS COMM. 160/2019	26.09.2019	RAKESH GUPTA VS MANDHAR MARKETING	NITIN GARG, ANKIT PANDEY	9958986363, 9911779994	20.09.2025	2191	NO	DECREED	NIL	NIL	RECOVERY SUIT
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	nil													
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 324/2023	14.07.2023	M/S ANIL ELECTRONICS VS M/S KRISHNA ELECTRONICS	MR. NEERAJ	9999397965	19.09.2025	798 DAYS	NIL	DISMISSED	NIL	NIL	
			614	EXECUTION	EX(CIVIL) 42/2022	07.02.2022	MANMOHAN SINGH Vs. M/S VARDHMANRAI CHAWLA INFRADEVELOPERS PRIVATE LIMITED	MR. KULDEEP	9811043710	26.09.2025	1327 DAYS	NIL	DECREED	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS (COMM)	2/2023	02.01.2023	GIST MANAGEMENT SOLUTIONS PVT. LTD. VS. M/S SITA DEVI	SARVAJEET KUMAR THAKUR		12.09.2025	984 days	Yes	CONTESTED DECREED	-	-	-

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED OR SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF EXECUTION	ACT OF DAYS	SECTION
			509	CS (COMM)	424/2024	30.08.2024	Indian Overseas Bank Vs. Kids Paradise	Subhash Kumar Jha	9810840045	18.09.2025	384 days	Yes	CONTESTED DECREE	-	-	-	
			509	CS (COMM)	287/2023	06.06.202	Bank Of Baroda Vs. Kamlesh Kumar	SUMAN KUMAR CHOUDHARY		18.09.2025	835 days	Yes	CONTESTED DECREE	-	-	-	
			509	CS (COMM)	52/2022	14.02.2022	M/S Mabel Apparel Pvt Ltd Vs. M/S Vikas Enterprises	BRAHM PRAKASH SHARMA		23.09.2025	1317 days	Yes	CONTESTED DECREE				

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF SEPTEMBER 2025

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	131	43	56	1	51	178
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	164	25	17	0	34	172
3	SH. DEVENDER KUMAR SHARMA/MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	208	19	4	25	40	166
4A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	109	36	68	0	27	186
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	284	19	0	97	25	181
6	MS. NEELAM SINGH/SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	135	34	12	0	58	123
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	161	23	25	0	24	185
8A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	Central	167	41	12	0	49	171
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	239	20	1	67	23	170
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	273	18	0	26	37	228

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	117	24	21	6	23	133
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	159	28	16	1	37	165
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	181	30	0	0	31	180
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	242	82	4	0	51	277
	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	383	32	0	0	12	0
15	VACANT COURT OF MS. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)	West	0	26	0	1	0	428
16A	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	322	89	2	0	53	360
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	387	68	2	2	61	394
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	317	83	0	2	60	338
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	331	83	1	1	88	326
20	MS PULASTYA PREAMACHALA/SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	939	62	8	7	76	926

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	SH. BALWANT RAI BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	1005	54	6	5	42	1018
22	MS HEMANI MALHOTRA/MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	942	32	0	4	33	0
	VACANT COURT OF MS HEMANI MALHOTRA/MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	0	31	0	1	0	967
23A	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	609	251	3	1	262	600
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	544	265	1	1	233	576
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	South	667	192	0	3	164	692
26A	VACANT COURT OF SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	776	3	1	1	2	777
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	507	246	1	0	134	620
28	SH. LAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	269	24	0	0	18	275
29	SH. NIKHIL CHOPRA/MS. NEELAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	214	7	0	1	13	0
	VACANT COURT OF SH. NIKHIL CHOPRA (COMMERCIAL COURT)	South-East	0	21	0	0	1	227

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified by non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
30	MS. VRINDA KUMARI/SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	297	26	2	0	19	306
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	273	16	0	0	21	268
32A	SH. BHUPESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	270	20	1	0	22	269
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	187	23	1	2	34	175
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	203	16	0	1	22	196
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	244	28	10	11	31	240
36a	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	271	31	0	0	33	269
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	659	28	0	0	34	653
38A	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	North-East	170	25	1	0	23	173
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	220	21	1	0	16	226
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	239	21	0	0	35	225
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	204	24	2	0	34	196

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	348	28	0	0	18	358
43A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	2099	102	0	0	112	2089
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1237	78	3	0	190	1128
45A	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	983	98	5	2	97	987
	VACANT COURT OF SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	North	1015	70	0	0	1	1084
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	North	221	50	1	0	26	246
	VACANT COURT OF SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	277	58	0	0	1	334
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	302	55	1	1	52	305
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	244	42	1	0	31	256
GRAND TOTAL			20745	2871	290	270	2614	21022

List of cases received for Pre-Institution Mediation and Settlement during the month SEPTEMBER 2025

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases during the Month	Total Number of Failed Application the Pending at the end of the Month
1	Central						
		329	171	0	222	2	276
2	West						
		422	165	1	119	1	466
3	East						
		67	56	1	61	2	59
4	North-East						
		22	19	0	25	0	16
5	Shahdara						
		118	114	3	87	0	142
6	South						
		251	55	0	69	0	237
7	South-East						
		364	153	0	125	0	392
8	New Delhi						
		231	131	5	143	6	208
9	North						
		171	111	1	81	1	199
10	North-West						
		157	120	2	102	0	173
11	South-West						
		149	103	0	97	1	154
	Total	2281	1198	13	1131	13	2322
12	DHCLSC						
		223	54	4	27	2	244
	Overall Total	2504	1252	17	1158	15	2566
Note: Application received through NALSA App during the month:- Nil							